Annual Report

2024-25

CENTRAL INFORMATION COMMISSION

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केन्द्रीय सूचना आयोग
CENTRAL INFORMATION COMMISSION

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CIC

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Chapter 1

1.1 Introduction

The Constitution of India enshrines the principles of democracy by guaranteeing its citizens certain Fundamental Rights. Article 19(1)(a) and Article 21 of the Constitution implicitly guarantee every citizen of India the right to know everything done by public functionaries.

The Central Information Commission (CIC) was established in October 2005 under the Right to Information Act, 2005 (RTI Act). The RTI Act aims to establish a practical regime of Right to Information for citizens, enabling them to access information held by or under the control of Public Authorities (PAs). The legislative intent behind the RTI Act is to foster transparency and accountability in the functioning of every Public Authority, bridge the gap between information providers and seekers, enhance administrative efficiency, mitigate corruption and promote good governance.

1.2 Salient Features of the RTI Act

1.2.1 Public Authority

As per **Section 2(h)** of the RTI Act, a 'Public Authority' means any authority or body or institution of self-government established or constituted by or under the Constitution, any other law made by the Parliament, any other law made by the State Legislature and notification issued or order made by the appropriate Government. It includes any 'body' owned, controlled or substantially financed and non-government organizations substantially financed directly or indirectly by funds provided by the appropriate government.

1.2.2 Right to Information

As per **Section 2(j)** of the RTI Act, 2005, the 'Right to Information' encompasses the right of a citizen to seek any information accessible under this Act, which is held by or under the control of any Public Authority (PA). This includes the right to inspect work, documents and records, which covers any document, manuscript, file and electronic records. It also includes the right to take notes,

extracts or certified copies of documents or records, take certified samples of material and obtain information stored in the form of diskettes, floppies, tapes, video cassettes or any electronic mode or through printouts where such information is stored in a computer or any other device.

1.2.3 Exemption from Disclosure of Information

No right is absolute and to promote institutional integrity and transparency, **Sections 8, 9, 10, 11 and 24** of the RTI Act outline exemptions and limitations on the disclosure of certain information. Essentially, the RTI Act exempts from disclosure of information that prejudicially affects the sovereignty and integrity of the country, its security, strategic, scientific or economic interests, commercial confidence, trade secrets or intellectual property and information causing a breach of privilege of Parliament or the State Legislature or information forbidden to be published by any court of law etc. It also includes provisions for protecting individual privacy. Furthermore, certain intelligence and security organizations are exempted from disclosing information, except for information related to allegations of corruption and human rights violations. Additionally, if the competent authority believes that larger public interest warrants disclosure, the information may be provided.

1.2.4 Suo-Motu Disclosure

Section 4 of the RTI Act outlines the obligations of Public Authorities (PAs) regarding mandatory disclosure on various aspects of their structure and functioning. It requires PAs to make suo-motu disclosures in the public interest through various means of communication. This is crucial for broadening and deepening the transparency regime established by the RTI Act. The section also emphasizes the importance of using electronic means for record upkeep, management and dissemination of information to make it easily accessible. Indeed, a robust record management is at the core of a transparency regime.

1.2.5 Three-Tier System under RTI Act

The RTI Act establishes a three-tier structure for enforcing the right to information:

i. First Tier: Central Assistant Public Information Officer/Central Public Information Officer (CAPIO/CPIO) in a PA
   - Designated under **Section 5** of the RTI Act, the CAPIO/CPIO is responsible for providing information to an RTI applicant in case within 30 days of receiving the request, as per **Section 7** of the RTI Act, unless the information is exempted from disclosure. If the information relates to a third party or is held by another Public Authority (PA), it should be transferred to the relevant PA within five days of receiving the application, as per **Section 6(3)** of the RTI Act.

ii. Second Tier: First Appellate Authority (FAA) in a PA
   - If an RTI applicant does not receive the required information within the specified time or is dissatisfied with the decision of the CPIO, the applicant may file a first appeal within 30 days to an officer senior in rank to the CPIO in each PA. Together, the CPIO and the FAA form the frontline of the 'practical regime of right to information' envisioned in the preamble of the RTI Act.

iii. Third Tier: Central Information Commission (CIC)
   - The CIC is the apex appellate authority under the RTI Act, 2005. An information seeker can file a second appeal before the CIC against the order of the FAA if the applicant is not satisfied or does not receive an order from the FAA within the specified time, as per **Section 19(3)** of the RTI Act.

1.2.6 Complaint

A complaint can also be filed before the Central Information Commission under certain circumstances as outlined in **Section 18** of the RTI Act. These circumstances include:

i. The Public Authority (PA) has not appointed a Central Public Information Officer (CPIO).
ii. The CPIO has refused to accept an RTI application.
iii. The CPIO has not provided a response within the specified time limit.
iv. The CPIO has provided incomplete, misleading or false information.
v. An unreasonable fee has been demanded by the CPIO.
vi. In respect of any other matter relating to requesting or obtaining access to records under this Act.

These provisions ensure that citizens have recourse if their right to information is obstructed.

1.2.7 Powers and Functions of the Central Information Commission

The RTI Act 2005, through **Sections 18, 19 and 20,** outlines the powers and functions of the Central Information Commission in handling appeals, complaints and penalties respectively.

1.2.8 Preparation of Annual Report

According to **Section 25** of the RTI Act, the Central Information Commission shall prepare an Annual Report at the end of each year detailing the implementation of the Act's provisions during that year. This report is then forwarded to the appropriate Government, which, in turn, is required to lay it before each House of the Parliament.

1.2.9 Section 25 of the RTI Act

Section 25 of the RTI Act encompasses various clauses related to the preparation of the Annual Report and the submission of information by Public Authorities (PAs) to the Commission. These clauses prescribe the contents of the Annual Report and empower the Commission to make recommendations to PAs to ensure their practices align with the provisions and spirit of the RTI Act.

As per **Section 25(3),** each report shall state in respect of the year to which the report relates,

(a) the number of requests made to each PA;

(b) the number of decisions where applicants were not entitled to check the documents pursuant to the requests, the provisions of this Act under which these decisions were made and the number of times such provisions were invoked;

(c) the number of appeals referred to the Central Information Commission or State Information Commission, as the case may be, for review, the nature of the appeals and the outcome of the appeals;

(d) particulars of any disciplinary action taken against any officer in respect of the administration of this Act;

(e) the amount of charges collected by each PA under this Act;

(f) any facts which indicate an effort by the PAs to administer and implement the spirit and intention of this Act;

(g) Recommendations for reform, including recommendations in respect of the particular public authorities, for the development, improvement, modernization, reform or amendment to this Act or other legislation or common law or any other matter relevant for operationalizing the right to access information.

Further, as per ***Section 25(5),*** *if it appears to Central Information Commission that the practice of a public authority in relation to the exercise of its functions under this Act does not conform with the provisions or spirit of this Act, it may give to the authority a recommendation specifying the steps which ought in its opinion to be taken for promoting such conformity.*

The Annual Report of the Commission is based on the inputs received from the PAs on the implementation of the RTI Act.

Chapter 2

Analysis of RTI Regime: Implementation of RTI Act by Public Authorities during the Reporting Year i.e. 2024-25

2.1 Institutional Arrangements

2.1.1 In order to fulfill its mandate of preparation and forwarding of the Annual Report to appropriate Government, the Central Information Commission invites filing of quarterly Return through online mode from all PAs in a prescribed proforma in accordance with **Section 25(3)** of the RTI Act. All PAs, as defined under **Section 2(h)** of the RTI Act, are required to be registered with the Commission for this purpose.

2.1.2 Registration of Public Authorities

All entities likely to qualify as Public Authorities (PAs) are to be registered with the Central Information Commission (CIC) by the concerned Ministries/Departments. However, it is possible that some entities are yet to be registered as PAs. Whenever any information/complaint of this nature is received, the CIC, after hearing can give directions to concerned Ministry/Department to register such entities as a PA on the CIC Portal. Additionally, the CIC proactively directs all concerned Ministries/Departments to follow a uniform pattern while registering such PAs. Notably, the rights for inclusion, merger, bifurcation and deletion of any PA rest with the controlling Ministries/Departments, which will take suitable actions, if needed.

2.1.3 Submission of Annual Return

Every PA is required to submit four quarterly returns for assessment of its performance during a year. PAs, which fail to submit their return even for a single quarter, are treated as defaulter for this purpose. In the Annual Report, performance of only such PAs are analyzed which have submitted quarterly return for all the four quarters. Notably, all PAs have submitted their Annual Return during the reporting year.

2.2 Trends in registration of Public Authorities (PAs) and submission of Annual Return i.e. all four Quarterly Returns

Table 2.1 gives the trend of registration of PAs since 2007-08. The number of registered PAs may change for various reasons viz. creation/identification/deletion of PAs/directions of the Commission or various Courts etc.

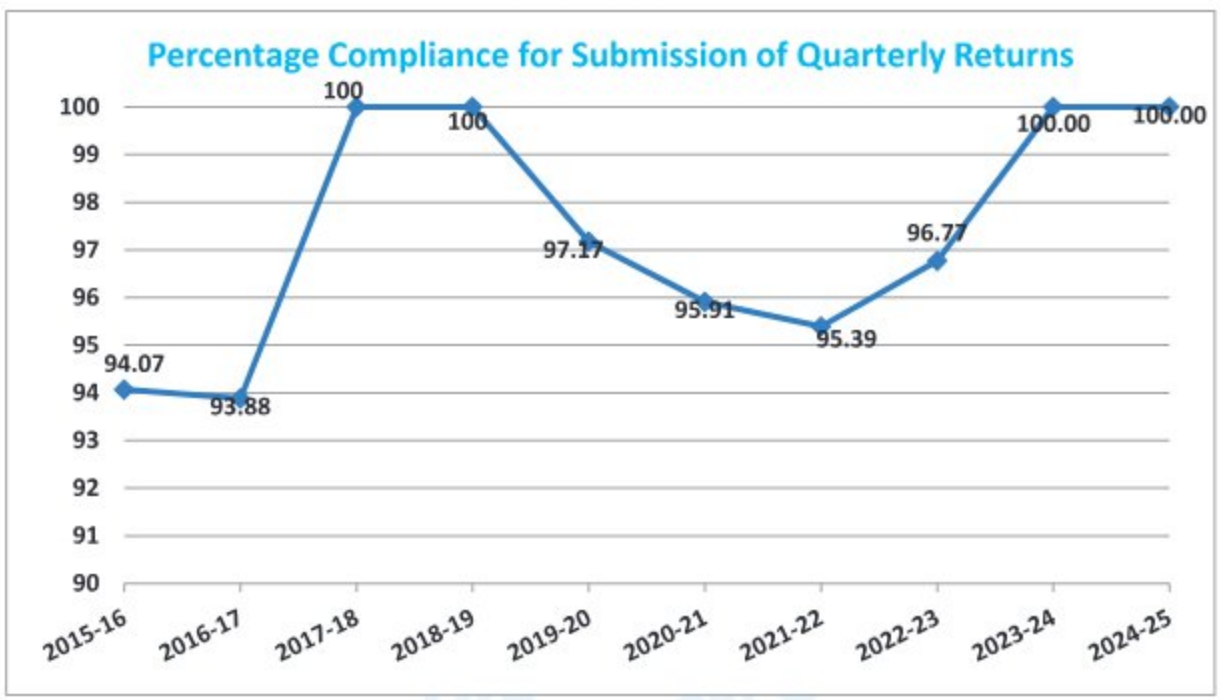
Table 2.1

Number of Registered PAs and Percentage Compliance since 2007-08.

Sl. No.	Year	Total Number of PAs Registered with CIC	Number of PAs which submitted all the four Quarterly Returns	Number of PAs which did not submit all the four Quarterly Returns	Compliance for Submission of Annual Return (%)
(a)	(b)	(c)	(d)	(e)	(f)=(d)x100/(c)
1	2007-08	1597	1382	215	86.54
2	2008-09	1770	1528	242	86.33
3	2009-10	1847	1427	420	77.26
4	2010-11	2149	1452	697	67.57
5	2011-12	2314	1593	721	68.84
6	2012-13	2333	1864	469	79.90
7	2013-14	2276	1651	625	72.54
8	2014-15	2030	1528	502	75.27
9	2015-16	2023	1903	120	94.07
10	2016-17	2092	1964	128	93.88
11	2017-18	2079	2079	0	100
12	2018-19	2145	2145	0	100
13	2019-20	2193	2131	62	97.17
14	2020-21	2275	2182	93	95.91
15	2021-22	2278	2173	105	95.39
16	2022-23	2294	2220	74	96.77
17	2023-24	2298	2298	0	100
18	**2024-25**	**2303**	**2303**	**0**	**100**

Under **Section 25** of the RTI Act, all Public Authorities (PAs)shall submit Annual Return to the Commission. Due to the Commission's tremendous efforts, **100% of PAs have submitted their Annual Return during the reporting year** (For detailed status report please refer **Annexure-2 & 3)**. Figure 2.1 illustrates the trends in Annual return filings by Public Authorities over the past ten years, highlighting their efforts to meet statutory obligations.

Figure: 2.1



2.3 Analysis of Annual Return filed by the PAs

The PAs have to register themselves with CIC by providing various details including category of PA viz.:

- Independent Ministry/Department
- Department under Ministry
- Attached Office
- Subordinate Office
- Corporation
- Govt. Autonomous Body
- Govt. Company under Companies Act
- Others

Table 2.2 represents the category wise data related to Annual Return submitted by various PAs. It has been observed that Subordinate Office category constitutes the highest number of PAs (i.e. 975), being 42.34 % of the total number of PAs. The category 'Corporation' constitutes the lowest number of PAs (i.e. 47), being 2.04 % of the total number of PAs.

Table 2.2
Data Related to Annual Return Submitted by Various PAs

Sl. No.	Category	Number of PAs	Contribution to the Total Registration (%)	Number of PAs who have submitted all four Quarterly Returns	PAs who have submitted all four Quarterly Returns (%)
1	Independent Ministry/Department	111	4.82	111	100
2	Department under Ministry	165	7.16	165	100
3	Attached Office	203	8.81	203	100
4	Subordinate Office	975	42.34	975	100
5	Corporation	47	2.04	47	100
6	Govt. Autonomous Body	564	24.49	564	100
7	Govt. Company under Companies Act	85	3.69	85	100
8	Others	153	6.64	153	100

2.4 RTI Requests- Details in a Nutshell

2.4.1 Table 2.3 presents some key information about the disposal of RTI requests by PAs, namely:

- Number of PAs registered with the Commission.
- Opening balance of RTI requests.
- Number of RTI requests received during reporting year.
- Total number of RTI requests (Opening balance of RTI requests + Number of RTI requests received).
- Number of RTI requests rejected.
- Percentage of rejection of RTI requests vis-ã-vis number of RTI requests received during the reporting year.

A significant downward trend has been noticed in the rejection of RTI requests by the PAs as indicated in Table 2.3. The percentage of rejection of RTI requests for the reporting year is 3.26%.

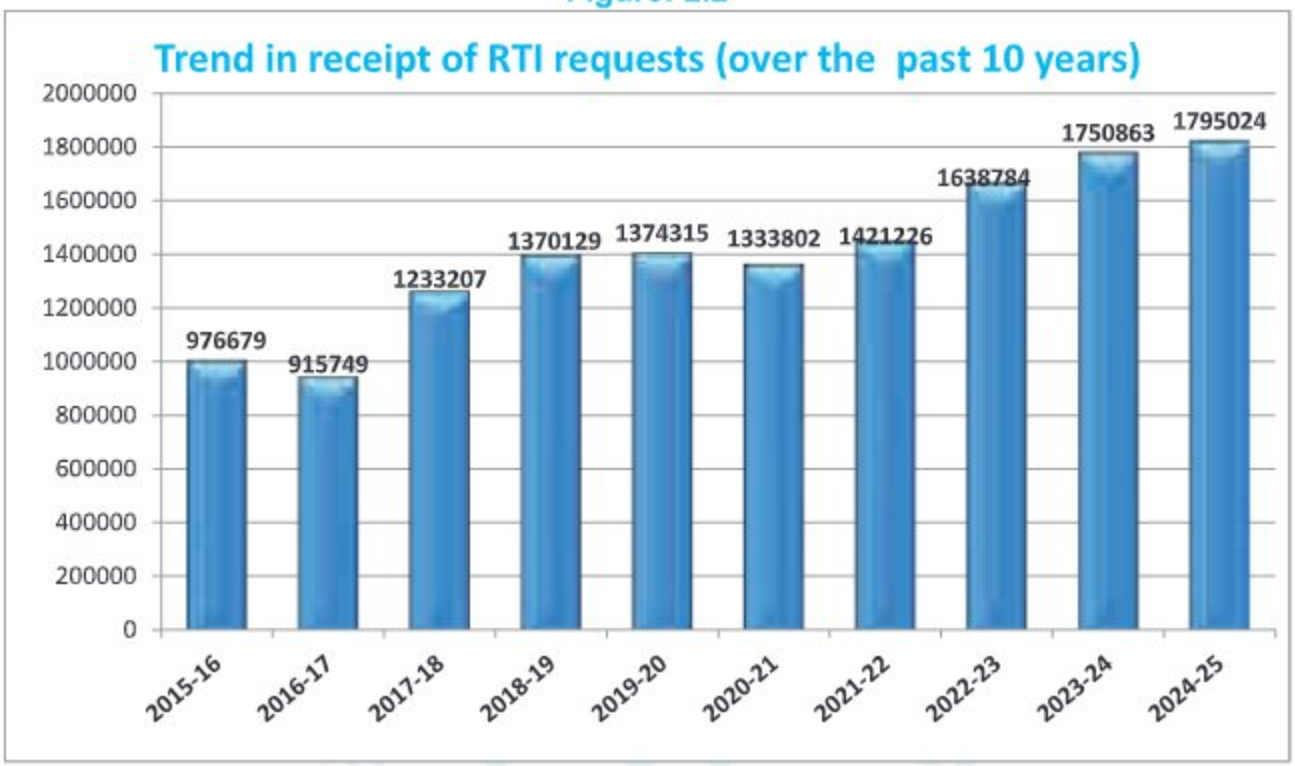
Table 2.3
Disposal of RTI Requests by PAs since 2007-08.

Sl. No.	Year	Number of PAs registered with the Commission	Opening Balance of RTI requests	Number of RTI requests received during the Reporting Year	Total number of RTI requests	Number of RTI requests rejected	Rejection vis-ă-vis number of RTI requests received during the Reporting Year (%)
(a)	(b)	(c)	(d)	(e)	(f)=(d)+(e)	(g)	(h)=(g)X100/(e)
1	2007-08	1597	23926	263261	287187	18966	7.2
2	2008-09	1770	32792	329728	362520	23954	7.26
3	2009-10	1847	97474	529274	626748	34057	6.43
4	2010-11	2149	137771	417955	555726	21413	5.1
5	2011-12	2314	76016	629960	705976	52313	8.3
6	2012-13	2333	75331	811350	886681	62231	7.7
7	2013-14	2276	128447	834183	962630	60127	7.21
8	2014-15	2030	89785	755247	845032	63351	8.39
9	2015-16	2023	188538	976679	1165217	64666	6.62
10	2016-17	2092	212430	915749	1128179	60428	6.59
11	2017-18	2079	215466	1233207	1448673	63206	5.13
12	2018-19	2145	259919	1370129	1630048	64344	4.7
13	2019-20	2193	310110	1374315	1684425	58634	4.27
14	2020-21	2275	348410	1333802	1682212	51390	3.85
15	2021-22	2278	410907	1421226	1832133	53733	3.78
16	2022-23	2294	441861	1638784	2080645	52662	3.21
17	2023-24	2298	495039	1750863	2245902	67615	3.86
18	**2024-25**	**2303**	**510018**	**1795024**	**2305042**	**58501**	**3.26**

2.4.2 Trend in receipt of RTI Requests over the past ten years

Figure 2.2 depicts the trend in RTI request receipts over the past ten years, highlighting a clear upward trajectory over time.

Figure: 2.2



2.4.3 Percentage Rejection of RTI Requests by Various Categories of PAs

Table 2.4 presents the data related to rejection of RTI requests by various categories of PAs during the reporting year.

Table 2.4

Data Related to rejection of RTI requests by various categories of PAs during the Reporting Year

Sl. No.	Category of PA	Number of RTI requests received	Number of RTI requests rejected	RTI requests rejected (%)
(a)	(b)	(c)	(d)	(e)=(d) X 100/(c)
1	Independent Ministry/Department	217969	6386	2.93
2	Department under Ministry	313250	3713	1.19
3	Attached Office	480164	6623	1.38
4	Subordinate Office	390456	25603	6.56

Sl. No.	Category of PA	Number of RTI requests received	Number of RTI requests rejected	RTI requests rejected (%)
5	Corporation	52861	458	0.87
6	Govt. Autonomous Body	238222	12607	5.29
7	Govt. Company under Companies Act	30647	1631	5.32
8	Others	71455	1480	2.07
Total		**1795024**	**58501**	**3.26**

Table 2.5 presents the data related to receipt of RTI requests and RTI rejections (In terms of number of RTI requests received) by top 20 Ministries/ Departments/ Independent PAs during the reporting year i.e. 2024-25.

Table 2.5
Statistics on RTI Requests Received and Rejections by the Top 20 Ministries/Departments/Independent Public Authorities (In terms of Number of RTI requests received)

Sl. No.	Ministry/Department/Independent PAs	No. of RTI requests received	No. of RTI requests rejected	Percentage (%)
	(a)	(b)	(c)	(d)=(c)X100/(b)
1	Ministry of Corporate Affairs	254657	351	0.14
2	Ministry of Finance	220283	18734	8.50
3	Ministry of Railways	200018	4846	2.42
4	UT of Delhi	140849	3296	2.34
5	Ministry of Education	134025	986	0.74
6	Ministry of Defence	115848	4937	4.26
7	Ministry of Communications	104013	1138	1.09
8	Ministry of Home Affairs	58130	7750	13.33
9	Ministry of Labour & Employment	56287	1391	2.47
10	Ministry of Health & Family Welfare	53892	711	1.32
11	Ministry of Personnel, Public Grievances & Pensions	52265	2118	4.05
12	Ministry of Road Transport & Highways	35481	249	0.70
13	Ministry of Housing & Urban Affairs	26456	661	2.50

Sl. No.	Ministry/Department/Independent PAs	No. of RTI requests received	No. of RTI requests rejected	Percentage (%)
14	Ministry of External Affairs	19674	560	2.85
15	UT of Jammu and Kashmir	19210	634	3.30
16	Ministry of Law & Justice	18638	1330	7.14
17	Ministry of Coal	16801	577	3.43
18	Ministry of Petroleum & Natural Gas	15784	722	4.57
19	Ministry of Social Justice & Empowerment	13181	142	1.08
20	Ministry of Civil Aviation	13068	193	1.48

2.4.4 Sections of the RTI Act invoked while rejecting Information Sought in the RTI Requests

Table 2.6 below gives the data related to various sections of the RTI Act which were invoked while rejecting information sought in the RTI requests by various PAs during the reporting year. Additionally, Figure 2.3 shows the comparison of percentage contribution of various such sections in rejecting the information sought for the reporting year as well as last year.

Table 2.6

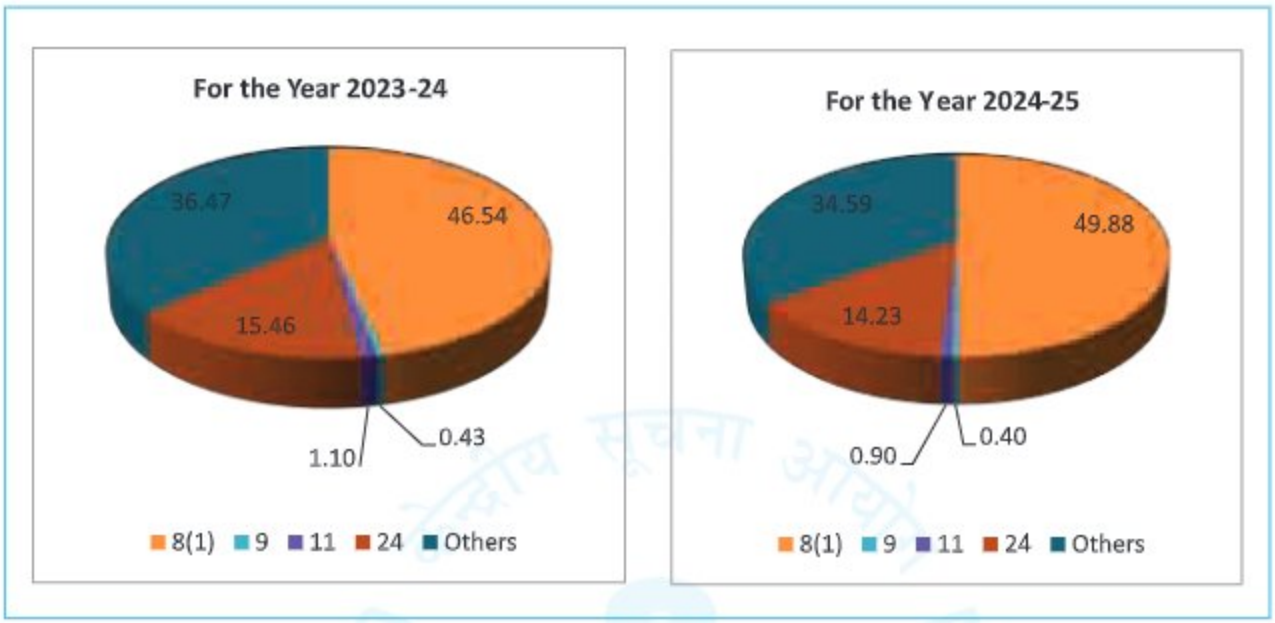
Sections Invoked while rejecting Information Sought in the RTI Requests

Sections	Number of times various sections were invoked while rejecting Information Sought in the RTI Requests *	Contribution of various Sections in rejecting RTI Requests (%)
8(1)	28924	49.88
9	232	0.40
11	519	0.90
24	8251	14.23
Others	20059	34.59

***Multiple sections might have been invoked in rejection of the RTI request.**

Figure 2.3

Comparison of the percentage contributions of various sections in rejecting RTI Requests over the past two years.



2.5 Number of First Appeals and disposals under Section 19(1) of the RTI Act, 2005

During the reporting year, a total of 186312 first appeals were filed under **Section 19 (1)** of the RTI Act, 2005 out of which 112521 were disposed of by the designated Appellate Authorities.

2.6 Data related to conversion of RTI Requests into First Appeals and Second Appeals/Complaints

For this purpose, the top twenty Ministries/Departments/Independent PAs (In terms of percentage of Requests Rejected) have been selected. Table 2.7 provides data on the conversion of RTI requests into first appeals and second appeals/complaints for these entities.

Table 2.7

Number of RTI Requests, First Appeals and Second Appeals/Complaints received in top 20 Ministries/Departments/Independent PAs (In terms of percentage of Requests Rejected)

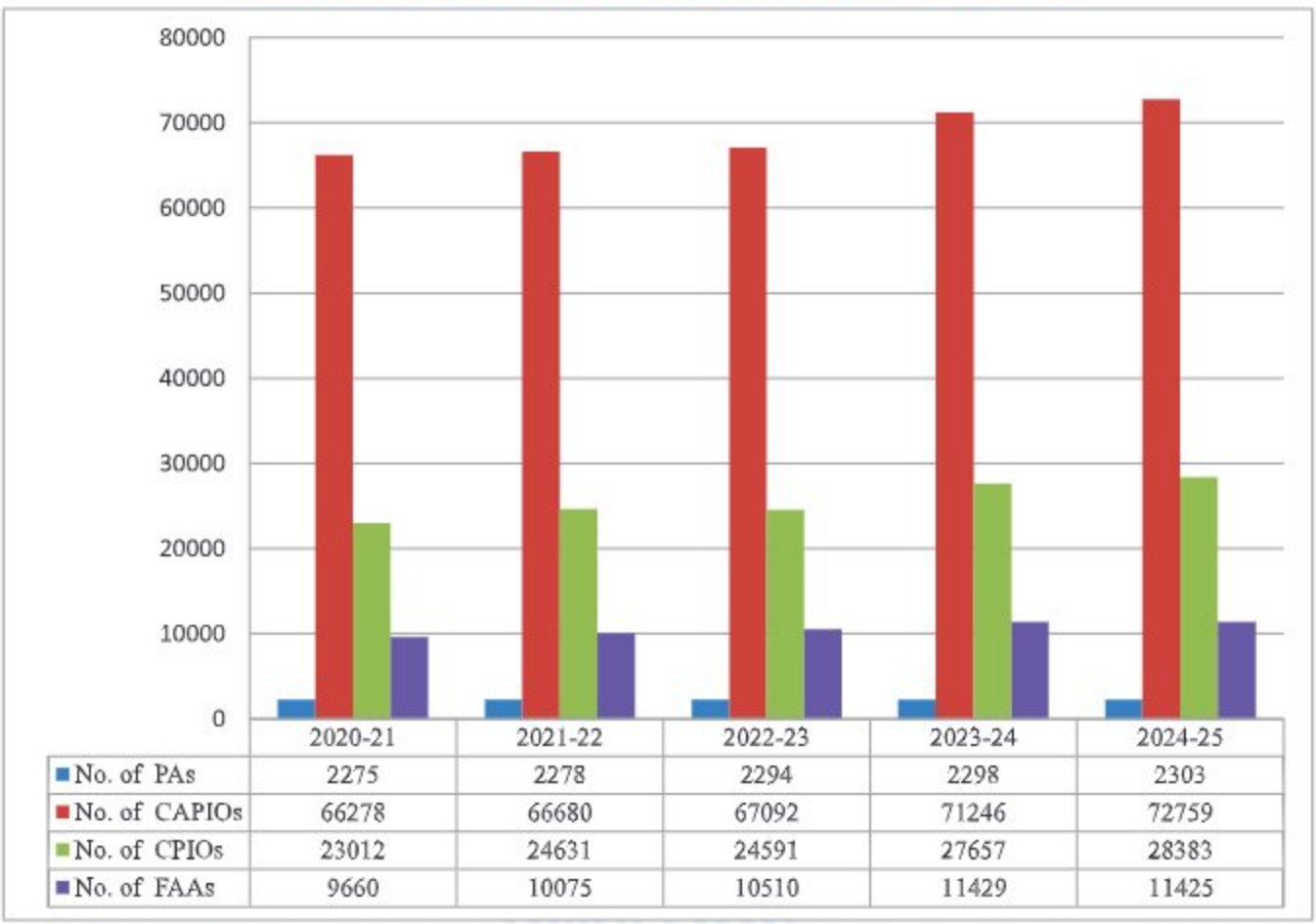
Sl. No.	Ministry/Department/ Independent Public Authority	Number of Requests Received	No. of Requests Rejected	Requests Rejected (%)	Number of First Appeals Received	Number of Second Appeals/ Complaints Received
1	High Court Of Delhi	2089	478	**22.88**	306	16
2	Supreme Court of India	5017	689	**13.73**	743	81
3	Ministry of Home Affairs	58130	7750	**13.33**	9389	960
4	Ministry of Finance	220283	18734	**8.50**	26219	3966
5	Ministry of Electronics & Information Technology	10134	809	**7.98**	1026	117
6	Cabinet Secretariat	1597	117	**7.33**	145	17
7	Ministry of Law & Justice	18638	1330	**7.14**	1204	227
8	Ministry of Ports, Shipping & Waterways	3656	259	**7.08**	370	58
9	Ministry of Tourism	1516	99	**6.53**	185	16
10	Ministry of Micro, Small and Medium Enterprises	3211	205	**6.38**	414	47
11	UT of Puducherry	6644	399	**6.01**	986	189
12	Comptroller & Auditor General	4068	237	**5.83**	800	92
13	Ministry of Mines	3228	186	**5.76**	363	60
14	Ministry of Petroleum & Natural Gas	15784	722	**4.57**	2262	325
15	Department of Atomic Energy	7610	329	**4.32**	1109	136
16	Ministry of Defence	115848	4937	**4.26**	16876	1203
17	Ministry of Personnel, Public Grievances & Pensions	52265	2118	**4.05**	4948	562
18	Ministry of Rural Development	8319	326	**3.92**	506	21
19	Ministry of New & Renewable Energy	1394	50	**3.59**	117	11
20	Ministry of Jal Shakti	6676	235	**3.52**	719	63

2.7 Data related to CAPIOs, CPIOs and FAAs for various PAs

Figure 2.4 represents the data related to the officials designated as CAPIOs, CPIOs, FAAs, for various PAs during the last 5 years.

Figure 2.4

Data related to CAPIOs, CPIOs and FAAs for various PAs



	2020-21	2021-22	2022-23	2023-24	2024-25
No. of PAs	2275	2278	2294	2298	2303
No. of CAPIOs	66278	66680	67092	71246	72759
No. of CPIOs	23012	24631	24591	27657	28383
No. of FAAs	9660	10075	10510	11429	11425

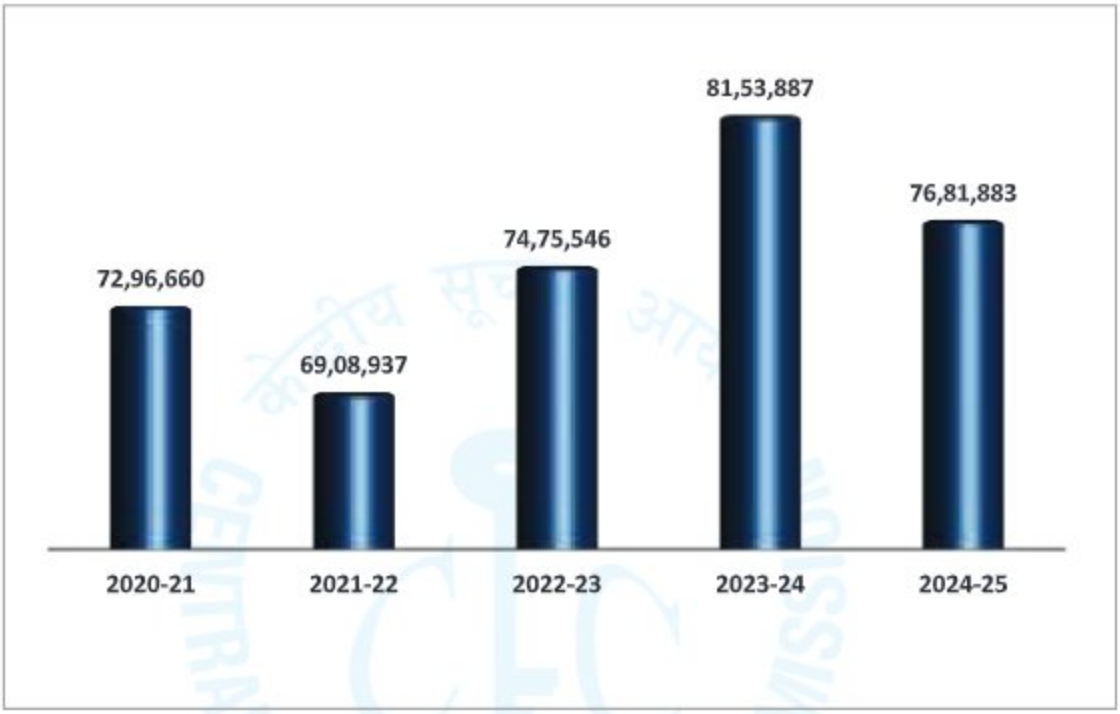
* The No. of CAPIOs and No. of FAAs were misprinted in Year 2023-24 the actual number were 71246 and 11429 respectively.

2.8 Details of Amount Collected by Various PAs

Figure 2.5 represents comparison of total amount collected by various PAs as application fees, additional charges and penalties during last five years.

Figure 2.5

Total Amount Collected by PAs (in INR)



2.9 Summary of Annual Return

Table 2.8 represents the compilation of overall summary based on all four Quarterly Return submitted by various PAs during the reporting year.

Table 2.8

Overall Summary of Annual Return during the Reporting Year

Sr. No.	Subject				Grand Total
1	Total number of PAs				2303
2	Total number of PAs who have not submitted the Annual Return				0
3	Total number of PAs who have submitted the Annual Return				2303
4	Opening balance of Requests Received under RTI (as on 1st April 2024)				510018
5	Number of RTI requests received during year				1795024
6	Total number of RTI requests (Rows 4+5)				2305042
7	Number of RTI requests transferred to other PAs				280353
8	Total Number of First Appeals Received				186312
9	Total Number of First Appeals Disposed				112521
10	Decisions where Applications for Information rejected				58501
11	Number of cases where disciplinary action taken against any officer in respect of administration of the RTI Act, 2005				61
12	Total Amount Collected (fee + addl. charges + penalty) (Rs.)				7681883
13	Number of CAPIOs appointed by Public Authorities				72759
14	Number of CPIOs appointed by Public Authorities				28383
15	Number of FAAs appointed by Public Authorities				11425
16	Total of (13+14+15)				112567
17	No. of times various provisions were invoked while Rejecting Requests	Relevant sections of the RTI Act, 2005	Section 8(1)	(a)	1008
18				(b)	63
19				(c)	39
20				(d)	4460
21				(e)	4379
22				(f)	595
23				(g)	910
24				(h)	2141
25				(i)	654
26				(j)	14675
27			Other Sections	9	232
28				11	519
29				24	8251
30				(Others)	20059
Total (From 17 to 30)					**57985**

Chapter 3

Central Information Commission: Overview of Activities

This chapter presents an overview of activities undertaken by the Central Information Commission (CIC) in disposal of Appeals and Complaints, utilization of Non-Plan Budget as well as other important events during the reporting year.

3.1 Incumbents during the Reporting Year

The details of Chief Information Commissioner and Information Commissioners in position during the reporting year are as follows:

Sl. No.	Chief Information Commissioner	Term of Office	
		From	To
1	Shri Heeralal Samariya	06-11-2023	13-09-2025

Sl. No.	Information Commissioner	Term of Office	
		From	To
1	Smt. Anandi Ramalingam	06-11-2023	-
2	Shri Vinod Kumar Tiwari	06-11-2023	-

3.2 Disposal of Appeals/Complaints filed with the Central Information Commission - Automatic Generation of Data

3.2.1 To enable real-time reporting of pendency and disposal figures, a workflow-based system has been implemented by the Commission. Modifications to the system are carried out as needed to meet operational requirements. As a result, the system now automatically generates the opening balance of pending cases, including data related to registration, disposal and closing balance for any given reference period. The system also provides expandable hyperlinks for detailed information under all four categories—opening balance, registration, disposal and closing balance. These details include the file number, name of the appellant/complainant, public authority (PA), date of registration, date of hearing and date of disposal for each case. Unlike the earlier manual setup, which provided aggregate information for the Commission as a whole,

the updated system now allows users to view case-specific data for each Information Commissioner individually. This digitized process has significantly improved transparency and efficiency by generating real-time reporting figures. All related information is available on the official website of the Commission: **www.cic.gov.in.**

3.2.2 Registration/Disposal

The database regarding registration/disposal of the cases during the reporting year in the CIC is as follows:

Number of Second Appeals/Complaints Registered during reporting year	19341
Number of Second Appeals/Complaints disposed during reporting year	19415
Number of Second Appeals/Complaints pending for disposal as on 1st April 2025	23146

3.3 Imposition and Realization of Penalty by CIC during the Reporting Year

3.3.1 During the reporting year, CIC imposed penalties amounting to ₹ 1,56,750 /- under **Section 20(1)** of the RTI Act, 2005. An amount of ₹ 99,815 /- has been received against the penalties imposed by the Commission.

3.4 Status of RTI Applications and First Appeals in the Commission

3.4.1 The RTI Cell of CIC received a total of 2451 RTI applications seeking various information from the Central Public Information Officer during the reporting year. Out of these 434 RTI applications were closely related to the functioning of other public authorities (PAs) and were transferred. The Commission received a total of ₹ 7384/- as offline RTI application fees and additional charges during the reporting year.

3.4.2 During the reporting year, 616 (553 received in year 2024-25 + 63 opening balance) appeals were filed before the First Appellate Authority of CIC **u/s 19(1)** of the Act which comprised around 25.13 % of the total RTI applications received. The First Appellate Authority of CIC disposed of 593 first appeals during the reporting year.

3.5 Initiatives by Central Information Commission

3.5.1 e-Court and Video Conferencing

The Central Information Commission (CIC) established the e-Court and video conferencing facilities in 2016 to enhance the efficiency and accessibility of hearings. Once an appeal or complaint is received in e-book format, it is assigned to an Information Commissioner and scheduled for hearing through dedicated software.

Upon scheduling, the system automatically sends SMS and email alerts to the applicant, in addition to generating a physical notice. Similar alerts are sent when the decision is uploaded on the CIC website. Applicants and Central Public Information Officers (CPIOs) also receive physical copies of the decision.

CIC provides video conferencing facilities through the National Informatics Centre (NIC) studios, available at nearly all district headquarters across the country. This allows applicants and officials of public authorities to participate in hearings from their nearest NIC studio, eliminating the need to travel to the Commission's office.

These facilities are functioning smoothly and are regularly maintained. With the establishment of CIC's own video conferencing studio, both the number and quality of hearings have significantly improved. During the reporting year, the Commission conducted 5255 video conference sessions

3.5.2 Transparency Audit

The Department of Personnel & Training (DoPT), through Office Memorandum No. 1/6/2011-IR dated 07.11.2019, issued guidelines directing all Public Authorities (PAs) to get their proactive disclosure packages audited annually. To facilitate this process, the Central Information Commission (CIC) developed dedicated software in 2019–20.

In the year 2024-25, 1446 PAs have communicated their Audit Report of proactive disclosure to Central Information Commission through software. It is found that out of 1446 PAs, 410 PAs got Grade A, 253 PAs got Grade B, 302 PAs got Grade C, 215 PAs got grade D and 266 PAs got Grade E. The Central Information Commission has also given advice/recommendations through software to concerned PAs on Audit Report. For detailed status report, please refer **Annexure-4**.

3.5.3 Sample Transparency Audit

In accordance with the guidelines outlined in Para 4.6 of DoPT O.M. No. 1/6/2011-IR dated 07/11/2019, the Commission conducted a Sample Transparency Audit for the year 2025. The audit reports have been forwarded to the Department of Personnel & Training (DoPT) as well as the concerned Public Authorities (PAs).

3.5.4 Internship Programme

CIC encourages law students to undergo an internship with the Commission wherein they are attached with the Commissioners to learn and contribute to the functioning of the Commission. The internship programme of the Commission has been designed for a minimum period of one month but not exceeding six months. During the programme, interns are given a research topic on which they prepare a detailed paper. During the reporting year i.e. 2024-2025, 12 law students underwent internship programme.

3.6 Activities carried out in the Commission during the reporting year

3.6.1 Integration of Second Appeal Filing Portal with RTI Online Portal

The Central Information Commission (CIC) undertook a significant digital initiative by integrating its Second Appeal filing portal **(https://dsscic.nic.in/online-appeal-application/onlineappealapplication)** with the RTI Online portal **(https://rtionline.gov.in)**. This integration enables automatic retrieval of key documents—such as the original RTI application, CPIO's reply and First Appeal order—by simply entering relevant First Appeal details on the CIC's Second Appeal portal.

This facility streamlines the process of filing Second Appeals and enhances the overall efficiency of the system. It also improves the user experience by reducing manual data entry and facilitating smoother retrieval of information. The integration has been successfully implemented and is functioning effectively within the Commission's digital infrastructure.

3.6.2 Visit of the Information Commissioners of the Republic of Indonesia to Central Information Commission of India

A visit of 2 Commissioners, 1 Analyst for Program and Event Planning of Central Information Commission of Indonesia along with a diplomat of Indonesian Embassy visited the Central Information Commission (CIC) on 29th October, 2024 to discuss and study the Implementation of Right to Information Act in India. During interaction between the Chief Information Commissioner/Information Commissioners and the Commissioners of the Republic of Indonesia, discussion and deliberation were held about the best practices for the right to information, how the Act provides for setting out the practical regime of right to information for citizens to secure access to information under the control of public authorities and roles and functions of the Central Information Commission. A demonstration of the video conferencing facility used during the hearing of Second Appeals and Complaints by the Central Information Commission was also presented to the Senior officials of Indonesia. It was a commendable effort to create value by showcasing the best models and practices adopted in India under the RTI Act, 2005, aimed at promoting transparency and accountability in good governance

Visit of the Information Commissioners of the Republic of Indonesia to CIC

3.6.3 Visit of delegation of Mauritius to Central Information Commission

A 3-member delegation from Mauritius, led by Mr. Koosiram Conhye, Secretary for Public Service, visited the Central Information Commission (CIC) on 25th September 2024. The visit formed part of an ongoing initiative to strengthen bilateral cooperation

between India and Mauritius, particularly in the field of public administration and transparency. The delegation was warmly received by senior officials of the CIC, with whom they held in-depth discussions focused on potential areas of collaboration under the Capacity Building Programmes organized by the National Centre for Good Governance (NCGG). As part of the visit, an informative and comprehensive presentation was delivered, highlighting the key features and implementation framework of the Right to Information (RTI) Act, 2005. The presentation also covered the role, mandate and functioning of the Central Information Commission as the apex appellate authority under the RTI regime. This session provided valuable insights into India's efforts to promote transparency, accountability and citizen-centric governance through institutional mechanisms.

Visit of delegation of Mauritius to Central Information Commission

3.7 Publicity of the RTI Act, 2005

The following activities are carried out for publicity of the RTI Act, 2005:

a) Organising the Annual Convention

b) Publicity and Advertisement of themes and Issues related to the Conventions to be done through audio-visual and print media.

The Commission has been organizing Annual Conventions since 2006, as a major event. These Conventions not only provide an opportunity and a forum for stakeholders to meet and discuss about critical issues related to transparency, governance, information rights

and other related issues but also contribute significantly towards the broadening and deepening of the RTI regime.

3.7.1 Sixteenth Annual Convention of the Central Information Commission

The Sixteenth Annual Convention of the Central Information Commission was organized on 10th December 2024, at Bharat Mandapam, New Delhi wherein Dr. Jitendra Singh, MoS Personnel, Public Grievances and Pensions was the Chief Guest. The theme of the Convention of the Central Information Commission was "Contribution of RTI in journey towards Viksit Bharat". The Convention was held in two Sessions. Session-I focused on the theme of the Convention and highlighted the Contribution of RTI in journey towards Viksit Bharat and in Session-II performance of State Information Commissions was discussed, followed by an interactive Session with the stakeholders.

The Annual Convention provided a platform for stakeholders to discuss ways to strengthen the implementation of the Right to Information (RTI) Act and promote greater inclusiveness and citizen participation in governance. Participants included the Chief Information Commissioner, State Chief Information Commissioners, Central and State Information Commissioners, Central Government officials, First Appellate Authorities, Public Information Officers, as well as representatives from the Media & Civil Society Organizations.

Inauguration of 16th Annual Convention of the Central Information Commission

Inauguration of 16th Annual Convention of the Central Information Commission

Session I - The Contribution of RTI in journey towards Viksit Bharat

Session II - Performance of State Information Commissions

3.7.2 Interactive Session on strengthening RTI implementation

Being the Second Appellate Authority, Commission decided to initiate a series of interactive programs with CPIOs and FAAs. As part of this initiative, RTI interactive session was successfully organized in the Commission in November, 2024 focusing on the roles of Central Public Information Officers (CPIOs) and First Appellate Authorities (FAA). The objective to organize the interactive session was to improve operational application of the Act and strengthening the principles of transparency & accountability in governance. A large number of CPIOs and FAAs attended the sessions. During the session some key points were discussed which are as under:-

i. Ensure timely disposal of RTI Applications

ii. Clarifying the Definition of Information under RTI Act, 2005

iii. Exemption from disclosure of information

iv. Obligation of Public Authority (proactive disclosures on the organization's website (Section 4)).

v. Penalties and Disciplinary Actions

vi. Landmark Judgements of High Courts and Supreme Court on RTI matters

Participants (CPIOs and FAAs) actively engaged in discussions, raised queries on various practical challenges which they face in processing and disposing of RTI applications. They shared specific instances where they faced difficulties, such as delays in obtaining necessary information, ensuring compliance with regulations, etc. The session closed with highlighting the essential role of transparency in governance.

The Commission has also organized several sensitization sessions for Nodal CPIOs/CPIOs of some Public Authorities in February, 2025 in order to seamless and successful implementation of web-based hearing of Second Appeal and Complaint under RTI Act. The purpose of these meeting/sensitization sessions was to acquaint public authorities with the features, requirements and protocols of the web-based hearings.

3.8 Recommendation to the Public Authorities who have not submitted Annual returns to the Commission

It has been observed that all the public authorities i.e. 2303 have submitted their all quarterly returns in accordance with **Section 25(3)** of the RTI Act.

3.9 Recommendations to the Public Authorities in compliance of the Section 25(5) of the RTI Act, 2005

During the reporting year, the Commission passed 19,601 orders, of which 239 included recommendations to the public authorities under **Section 25(5)** of the RTI Act, 2005. These recommendations highlight the Commission's proactive efforts to address systemic issues, strengthen compliance with statutory obligations and promote greater transparency and accountability across Public Authorities.

The issuance of recommendations in 239 second appeals/complaints demonstrate the Commission's continued commitment to institutional improvement and effective implementation of the RTI framework.

3.10 Allocation of Budget and Expenditure (Figures in Lakhs of Rupees)

Sl. No.	Head of Account	2024-25	
		Final Allocation	Expenditure
1	Salaries	484.00	425.21
2	Wages	0.00	0.00
3	Rewards	5.00	3.91
4	Medical Treatment	70.00	41.40
5	Allowances	343.00	314.11
6	LTC	20.00	14.84
7	Training Expenses	15.00	14.97
8	DTE	15.00	5.09
9	FTE	0.00	0.00
10	OE	670.00	610.59
11	RR &T	11.00	10.62
12	Printing and Publication	5.00	2.50
13	Rent for Others	2.30	2.27
14	Digital Equipments	30.00	28.56
15	Fuel & Lubricants	30.00	26.59
16	SAP	10.00	7.90
17	Minor Civil and Electrical Works	526.00	520.01
18	Professional Services	240	232.48
19	Bank and Agency Charges	0.00	0.00
20	Repair & Maintenance	77.00	51.43
21	ORE	202.00	200.70
22	Motor Vehicles	33.20	33.09
23	Machinery & Equipments	53.00	50.49
24	ICT	250	247.73
25	Furniture & Fixtures	10.00	6.04
	Total	**3101.50**	**2850.53**

List of Abbreviations

Acronym	Definition
AA	Appellate Authorities
AppCoMS	Appeal Complaint Management System
CAPIOs	Central Assistant Public Information Officers
CIC	Central Information Commission
CPIO	Central Public Information Officer
CPIOs	Central Public Information Officers
Cr	Crore
DoPT	Department of Personnel and Training
DTE	Domestic Travel Expenses
FAA	First Appellate Authority
FAAs	First Appellate Authorities
FTE	Foreign Travel Expenses
GOI	Government of India
IC	Information Commissioner
ICT	Information and communication Technology
INR	Indian Rupee
IT	Information Technology
NIC	National Informatics Centre
NICSI	National Informatics Centre Services Incorporated
No.	Number
OAE	Other Administrative Expenses
OE	Office Expenses
ORE	Other Revenue Expenditure
PA	Public Authority
PAs	Public Authorities
R.R. & T	Rent, Rate and Taxes
RTI	Right to Information
SAP	Swachhta Action Plan
Sl. No.	Serial Number
u/s	Under Section
UT	Union Territory

Shri Heeralal Samariya
Chief Information Commissioner

Smt. Anandi Ramalingam
Information Commissioner

Shri Vinod Kumar Tiwari
Information Commissioner

केन्द्रीय सूचना आयोग
CENTRAL INFORMATION COMMISSION
CIC

Annexures

केन्द्रीय सूचना आयोग
CENTRAL INFORMATION COMMISSION
CIC

Annexure - 1

Ministry wise and Public Authority-wise Abstract of online Annual Returns

Sr. No.	Name				Grand Total
1	Total number of Public Authorities				2303
2	Total number of Public Authorities who have not submitted Annual Returns				0
3	Total number of Public Authorities who have submitted Annual Returns				2303
4	Opening balance of Requests Received under RTI (as on 1st April 2024)				510018
5	Number of RTI requests received during year				1795024
6	Total number of RTI requests (Rows 4+5)				2305042
7	Number of RTI requests transferred to other Public Authorities				280353
8	Total Number of First Appeals Received				186312
9	Total Number of First Appeals Disposed				112521
10	Decisions where Applications for Information rejected				58501
11	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				61
12	Total Amount Collected (fee + addl. charges + penalty) (Rs.)				7681883
13	Number of CAPIOs appointed by Public Authorities				72759
14	Number of CPIOs appointed by Public Authorities				28383
15	Number of FAAs appointed by Public Authorities				11425
16	Total of (13+14+15)				112567
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	1008
18				(b)	63
19				(c)	39
20				(d)	4460
21				(e)	4379
22				(f)	595
23				(g)	910
24				(h)	2141
25				(i)	654
26				(j)	14675
27			Other Sections	9	232
28				11	519
29				24	8251
30				(Others)	20059
Total (From 17 to 30)					**57985**

Sr. no.				1	1.1	Total	2	2.1	Total	3	3.1	3.1.1	3.1.2	3.1.3	3.1.4	3.1.5	3.1.6	3.1.7	3.1.8	3.1.9	3.1.10
	Ministry/ Independent Department			Election Commission of India	Election Commission of India	Ministry	Cabinet Secretariat	Cabinet Secretariat	Ministry	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Department of Agriculture & Cooperation	All India Soil & Land Use Survey(AISLUS), New Delhi	Central Farm Machinery Training & Testing Institute	Central Fertiliser Quality Control & Training Institute	Central Institute of Horticulture	Coconut Development Board	Commission for Agricultural Cost & Prices(CACP)	Directorate of Arecanut and Spices Development	Directorate of Cashewnut and Cocoa Development	Directorate of Cotton Development
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				235	235		1	1			304	8	7	0	1	5	154	0	32	0
2	No.Of Requests Received (B)				3613	3613		1597	1597			3834	150	4	38	20	139	87	26	8	4
3	Total No.Of Requests (Column A+B)				3848	3848		1598	1598			4138	158	11	38	21	144	241	26	40	4
4	No. of Cases transfered to other PAs u/s 6(3)				899	899		825	825			836	20	0	0	7	2	58	1	0	3
5	Total No.Of Appeals Received				480	480		145	145			391	8	0	1	0	9	2	1	0	0
6	Total No.Of Appeals Disposed				9	9		14	14			247	6	0	1	0	8	2	1	0	0
7	Total Number of RTI replied				2827	2827		653	653			3038	125	11	32	9	136	28	25	1	1
8	Decisions Where Applications For Information Rejected				0	0		117 (7%)	117 (7%)			27 (1%)	0	0	0	1 (5%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0		0	0			0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				16135	16135		2320	2320			21500	1320	50	90	200	160	610	0	60	10
11	Addl.Charges Collected (Rs.)				28977	28977		0	0			3684	500	0	0	0	230	0	0	16	0
12	Penalty Collected (Rs.)				0	0		0	0			0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				45112	45112		2320	2320			25184	1820	50	90	200	390	610	0	76	10
14	No. CAPIO's Appointed (A)				1	1		15	15			0	0	1	1	0	24	0	0	0	2
15	No. CPIO's Appointed (B)				32	32		0	0			63	1	1	1	0	1	3	1	1	1
16	No. FAA's Appointed (C)				2	2		14	14			45	1	1	1	0	1	2	1	1	1
17	Total (A+B+C)				35	35		29	29			108	2	3	3	0	26	5	2	2	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0		0	0			0	0	0	0	0	0	0	0	0	0
19				b	0	0		0	0			0	0	0	0	0	0	0	0	0	0
20				c	0	0		0	0			0	0	0	0	0	0	0	0	0	0
21				d	0	0		0	0			0	0	0	0	0	0	0	0	0	0
22				e	0	0		0	0			0	0	0	0	0	0	0	0	0	0
23				f	0	0		0	0			0	0	0	0	0	0	0	0	0	0
24				g	0	0		0	0			0	0	0	0	0	0	0	0	0	0
25				h	0	0		0	0			0	0	0	0	0	0	0	0	0	0
26				i	0	0		38	38			0	0	0	0	0	0	0	0	0	0
27				j	0	0		5	5			0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0		0	0			0	0	0	0	0	0	0	0	0	0
29				11	0	0		0	0			0	0	0	0	0	0	0	0	0	0
30				24	0	0		71	71			0	0	0	0	0	0	0	0	0	0
31				Other	0	0		3	3			0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0		117	117			0	0	0	0	0	0	0	0	0	0

Sr. no.					3.1.11	3.1.12	3.1.13	3.1.14	3.1.15	3.1.16	3.1.17	3.1.18	3.1.19	3.1.20	3.1.21	3.1.22	3.1.23	3.1.24	3.1.25	3.1.26	3.1.27	3.1.28	3.1.29
	Ministry/ Independent Department				Directorate of Extension	Directorate of Jute Development	Directorate of Marketing And Inspection	Directorate of Millets Development	Directorate of Oilseeds Development	Directorate of Plant Protection Qurantine & Storage	Directorate of Pulses Development	Directorate of Rice Development	Directorate of Sugarcane Development	Directorate of Wheat Development	Mahalanobis National Crop Forecast Centre	National Centre for Cold Chain Development	National Centre of Organic Farming	National Cooperative Development Corporation	National Horticulture Board(NHB)	National Institute of Agricultural Extension Mgmt.(MANAGE)	National Institute of Agricultural Marketing(NIAM)	National Institute of Plant Health Management	National Seeds Corporation Ltd.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	0	0	5	0	79	0	0	17	0	104	1	0	7	24	0	20
2	No.Of Requests Received (B)				72	4	362	3	11	284	0	12	87	1	4	0	37	111	132	48	9	18	208
3	Total No.Of Requests (Column A+B)				72	4	362	3	11	289	0	91	87	1	21	0	141	112	132	55	33	18	228
4	No. of Cases transfered to other PAs u/s 6(3)				7	0	107	0	2	3	0	0	2	0	0	0	0	8	0	0	0	0	7
5	Total No.Of Appeals Received				7	0	11	0	1	24	0	0	0	0	3	0	0	14	13	3	2	1	22
6	Total No.Of Appeals Disposed				7	0	11	0	1	21	0	0	0	0	0	0	0	14	13	3	2	1	21
7	Total Number of RTI replied				65	4	224	3	9	267	0	6	23	1	4	0	37	97	132	49	28	15	204
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	9 (3%)	0	0	61 (70%)	0	0	0	0	3 (3%)	0	6 (13%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	0	100	0	0	720	0	0	0	0	40	0	270	920	520	280	80	10	750
11	Addl.Charges Collected (Rs.)				0	0	30	0	0	0	0	0	0	0	0	0	0	0	428	0	0	0	46
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	0	130	0	0	720	0	0	0	0	40	0	270	920	948	280	80	10	796
14	No. CAPIO's Appointed (A)				0	0	22	1	0	0	1	1	0	0	0	0	0	0	0	1	0	0	0
15	No. CPIO's Appointed (B)				1	1	22	1	2	118	2	1	1	1	1	1	6	0	1	1	1	1	17
16	No. FAA's Appointed (C)				1	1	3	0	1	26	1	1	1	1	0	1	6	0	0	1	0	1	6
17	Total (A+B+C)				2	2	47	2	3	144	4	3	2	2	1	2	12	0	1	3	1	2	23
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1	0

Sr. no.				3.1.30	3.1.31	3.1.32	3.1.33	3.1.34	3.1.35	3.1.36	Total	3.2	3.2.1	3.2.2	3.2.3	3.2.4	3.2.5	3.2.6	3.2.7	3.2.8	3.2.9	3.2.10
	Ministry/ Independent Department			National Seeds Research & Traing Centre (NSRTC)	North Eastern Regional Farm Machinery Training & Testing Instt.	Northern Region Farm Machinery Training & Testing Institute	Protection of Plant Varieties and Farmers Rights Authority	Small Farmers Agri Business Consortium	Southern Region Farm Machinery Training and Testing Institute	National Rainfed Area Authority	Department		Indian Council of Agricultural Research Hqrs.	Department of Agricultural Research & Education	ICAR Central Island Agricultural Research Institute, Port Blair	Central Agricultural University, Imphal	Central Arid Zone Research Institute (ICAR)	Central Avian Research Institute (ICAR)	Central Inland Fisheries Research Institute (ICAR)	Central Institute for Arid Horticulture (ICAR)	Central Institute for Cotton Research (ICAR)	Central Institute for Research on Buffaloes (ICAR)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	61	0	744	0	0	1573		49	24	0	100	0	1	10	2	0	0
2	No.Of Requests Received (B)			4	6	15	26	625	15	4	6408		1263	327	11	109	20	6	18	10	12	47
3	Total No.Of Requests (Column A+B)			4	6	76	26	1369	15	4	7981		1312	351	11	209	20	7	28	12	12	47
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	1063		294	206	2	0	0	0	0	0	0	1
5	Total No.Of Appeals Received			0	0	0	0	47	0	0	560		131	3	0	45	2	1	0	0	0	5
6	Total No.Of Appeals Disposed			0	0	0	0	0	0	0	359		121	3	0	26	0	1	0	0	0	5
7	Total Number of RTI replied			4	6	11	26	0	10	4	4635		895	47	8	81	20	5	14	12	12	46
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	107 (2%)		7 (1%)	12 (4%)	0	6 (6%)	0	1 (17%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	120	30	0	70	0	27910		3016	1370	20	180	140	30	10	10	100	490
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	88	0	5022		852	0	0	0	0	0	0	0	0	2167
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	120	30	0	158	0	32932		3868	1370	20	180	140	30	10	10	100	2657
14	No. CAPIO's Appointed (A)			0	0	0	0	2	0	0	56		0	0	0	16	0	0	2	1	0	0
15	No. CPIO's Appointed (B)			1	1	1	1	2	1	1	260		44	10	0	1	19	2	1	1	0	2
16	No. FAA's Appointed (C)			1	1	1	1	1	1	1	112		34	7	0	1	1	1	1	1	0	0
17	Total (A+B+C)			2	2	2	2	5	2	2	428		78	17	0	18	20	3	4	3	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0		1	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	1		0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0		3	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	1	0	1		2	0	0	0	0	2	0	0	1
28			Other Sections	9	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	1		3	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	1	0	3		9	0	0	0	0	2	0	0	0	1

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Sr. no.					3.2.11	3.2.12	3.2.13	3.2.14	3.2.15	3.2.16	3.2.17	3.2.18	3.2.19	3.2.20	3.2.21	3.2.22	3.2.23	3.2.24	3.2.25	3.2.26	3.2.27	3.2.28
	Ministry/ Independent Department				Central Institute for Research on Cotton Technology (ICAR)	Central Institute for Subtropical Horticulture (ICAR)	Central Institute of Agricultural Engineering (ICAR)	Central Institute of Brackishwater Aquaculture (ICAR)	Central Institute of Fisheries Education (ICAR)	Central Institute of Fisheries Technology (ICAR)	Central Institute of Freshwater Aquaculture (ICAR)	Central Institute of Post Harvest Engineering and Technology (ICAR)	Central Institute of Temperate Horticulture (ICAR)	Central Marine Fisheries Research Institute (ICAR)	Central Plantation Crops Research Institute (ICAR)	Central Potato Research Institute (ICAR)	Central Research Institute for Dryland Agriculture (ICAR)	Central Research Institute for Jute and Allied Fibre (ICAR)	Central Rice Research Institute (ICAR)	Central Sheep and Wool Research Institute (ICAR)	ICAR Indian Institute of Soil and Water Conservation	Central Soil Salinity Research Institute (ICAR)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	20	0	25	0	3	44	1	4	1	2	0	15	0	0	0	0
2	No.Of Requests Received (B)				9	18	17	9	22	17	159	9	9	57	14	35	23	16	15	21	28	4
3	Total No.Of Requests (Column A+B)				9	18	37	9	47	17	162	53	10	61	15	37	23	31	15	21	28	4
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	0	0	0	0	3	0	0	0	2	1	1	0	1	0	0
5	Total No.Of Appeals Received				0	2	1	1	0	5	115	0	4	11	0	9	0	5	0	4	6	1
6	Total No.Of Appeals Disposed				0	0	1	1	0	4	115	0	4	9	0	9	0	5	0	4	6	1
7	Total Number of RTI replied				9	15	37	9	12	13	161	5	9	59	15	35	11	11	15	20	28	4
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	0	0	1 (11%)	1 (11%)	0	0	0	11 (48%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	30	210	10	130	0	1450	30	0	0	70	380	230	0	80	190	270	30
11	Addl.Charges Collected (Rs.)				0	0	0	10	0	0	0	0	0	0	8	730	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	30	210	20	130	0	1450	30	0	0	78	1110	230	0	80	190	270	30
14	No. CAPIO's Appointed (A)				1	0	1	0	0	0	0	0	0	0	3	0	0	0	0	1	9	2
15	No. CPIO's Appointed (B)				13	1	34	1	8	0	0	3	3	1	1	8	1	22	1	1	9	1
16	No. FAA's Appointed (C)				1	1	2	1	1	0	0	0	1	1	1	2	0	1	1	1	0	0
17	Total (A+B+C)				15	2	37	2	9	0	0	3	4	2	5	10	1	23	2	3	18	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	10	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	1	0	0	0	10	0	0	0	0	0

Sr. no.				3.2.29	3.2.30	3.2.31	3.2.32	3.2.33	3.2.34	3.2.35	3.2.36	3.2.37	3.2.38	3.2.39	3.2.40	3.2.41	3.2.42	3.2.43	3.2.44	3.2.45	3.2.46	3.2.47	3.2.48
	Ministry/ Independent Department			Central Tobacco Research Institute (ICAR)	Central Tuber Crops Research Institute (ICAR)	Directorate of Cashew Research (ICAR)	Directorate of Coldwater Fisheries Research (ICAR)	Directorate of Floricultural Research (ICAR)	Directorate of Maize Research (ICAR)	Directorate of Medicinal and Aromatic Plants Research (ICAR)	Directorate of Mushroom Research (ICAR)	Directorate of Oil Palm Research (ICAR)	Indian Institute of Oilseeds Research(ICAR)	Directorate of Onion and Garlic Research (ICAR)	Directorate of Rapeseed Mustard Research (ICAR)	Directorate of Research on Women in Agriculture (ICAR)	Directorate of Rice Research (ICAR)	ICAR Indian Institute of Millets Research	Indian Institute of Water Management (ICAR)	Directorate of Weed Science Research (ICAR)	ICAR Indian Institute of Wheat and Barley Research	ICAR Directorate of Groundnut Research	ICAR Indian Institute of Soyabean Research
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	57	5	0	0	1	32	0	0	0	1	0	0	0	1	4	4	0	0
2	No.Of Requests Received (B)			19	12	7	14	2	12	7	16	5	8	7	5	2	13	8	12	7	12	22	2
3	Total No.Of Requests (Column A+B)			19	12	64	19	2	12	8	48	5	8	7	6	2	13	8	13	11	16	22	2
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Total No.Of Appeals Received			0	3	0	3	0	1	0	11	1	0	0	0	0	0	0	0	0	2	2	0
6	Total No.Of Appeals Disposed			0	3	0	3	0	1	0	0	1	0	0	0	0	0	0	0	0	2	2	0
7	Total Number of RTI replied			10	10	0	11	2	11	7	0	5	8	6	6	2	12	8	13	5	13	21	1
8	Decisions Where Applications For Information Rejected			1 (5%)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1 (8%)	1 (5%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			30	20	10	70	0	90	30	160	30	30	20	0	0	130	90	90	0	10	360	60
11	Addl.Charges Collected (Rs.)			0	0	0	2100	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			30	20	10	2170	0	90	30	160	30	30	20	0	0	130	90	90	0	10	360	60
14	No. CAPIO's Appointed (A)			0	1	0	0	0	1	0	0	0	0	0	1	0	0	0	1	1	0	1	1
15	No. CPIO's Appointed (B)			1	1	1	0	1	1	0	0	0	1	0	1	1	1	4	1	0	1	1	1
16	No. FAA's Appointed (C)			1	1	1	0	1	1	0	0	0	2	0	0	0	1	1	1	1	1	1	0
17	Total (A+B+C)			2	3	2	0	2	3	0	0	0	3	0	2	1	2	5	3	2	2	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0

Sr. no.					3.2.49	3.2.50	3.2.51	3.2.52	3.2.53	3.2.54	3.2.55	3.2.56	3.2.57	3.2.58	3.2.59	3.2.60	3.2.61	3.2.62	3.2.63	3.2.64	3.2.65	3.2.66
	Ministry/ Independent Department				ICAR Research Complex for Eastern Region (ICAR)	ICAR Central Coastal Agricultural Research Institute	ICAR Research Complex for NEH Region (ICAR)	Indian Agricultural Research Institute (ICAR)	Indian Agricultural Statistics Research Institute (ICAR)	Indian Grassland and Fodder Research Institute (ICAR)	Indian Institute of Horticultural Research (ICAR)	Indian Institute of Natural Resins and Gums (ICAR)	Indian Institute of Pulses Research (ICAR)	Indian Institute of Seed Science (ICAR)	Indian Institute of Soil Science (ICAR)	Indian Institute of Spices Research (ICAR)	Indian Institute of Sugarcane Research (ICAR)	Indian Institute of Vegetable Research (ICAR)	Indian Veterinary Research Institute (ICAR)	National Academy of Agricultural Research Management (ICAR)	ICAR National Bureau of Agricultural Insect Resources	National Bureau of Agriculturally Important Microorganisms (ICAR)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	987	0	8	0	0	2	0	21	0	0	0	17	0	0	0
2	No.Of Requests Received (B)				3	12	23	412	33	14	42	17	9	7	17	16	18	9	157	18	5	2
3	Total No.Of Requests (Column A+B)				3	12	23	1399	33	22	42	17	11	7	38	16	18	9	174	18	5	2
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	49	0	3	0	0	1	0	0	0	0	0	0	0	0	0
5	Total No.Of Appeals Received				0	0	7	101	3	6	3	4	0	1	1	0	0	0	14	4	0	0
6	Total No.Of Appeals Disposed				0	0	6	43	3	3	3	4	0	1	1	0	0	0	12	4	0	0
7	Total Number of RTI replied				2	6	18	345	30	16	40	17	10	6	14	14	18	8	151	18	5	2
8	Decisions Where Applications For Information Rejected				0	0	0	8 (2%)	2 (6%)	0	0	0	0	0	2 (12%)	0	0	0	1 (1%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				40	90	240	650	70	130	500	180	80	0	120	120	150	150	1280	210	0	0
11	Addl.Charges Collected (Rs.)				0	0	0	296	110	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				40	90	240	946	180	130	500	180	80	0	120	120	150	150	1280	210	0	0
14	No. CAPIO's Appointed (A)				2	1	0	0	10	0	0	1	0	0	0	0	1	0	0	3	0	1
15	No. CPIO's Appointed (B)				1	1	1	79	3	18	2	1	0	1	2	0	2	3	13	4	0	1
16	No. FAA's Appointed (C)				1	1	1	13	1	2	1	1	0	0	1	0	1	1	10	1	0	1
17	Total (A+B+C)				4	3	2	92	14	20	3	3	0	1	3	0	4	4	23	8	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	12	1	0	0	0	0	0	2	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	1	0	0	0	0	0	0	0	0	0	0	1	0	0	0
Total (From 18 to 31)					0	0	0	13	2	0	0	0	0	0	2	0	0	0	1	0	0	0

Sr. no.				3.2.67	3.2.68	3.2.69	3.2.70	3.2.71	3.2.72	3.2.73	3.2.74	3.2.75	3.2.76	3.2.77	3.2.78	3.2.79	3.2.80	3.2.81	3.2.82	3.2.83	3.2.84	3.2.85
	Ministry/ Independent Department			National Bureau of Animal Genetic Resources (ICAR)	National Bureau of Fish Genetic Resources (ICAR)	National Bureau of Plant Genetic Resources (ICAR)	National Bureau of Soil Survey and Land Use Planning (ICAR)	National Centre for Agricultural Economics and Policy Research (ICAR)	National Centre for Integrated Pest Management (ICAR)	National Dairy Research Institute (ICAR)	National Institute of Abiotic Stress Management (ICAR)	National Institute of Animal Nutrition and Physiology (ICAR)	National Institute of Research on Jute and Allied Fibre Technology (ICAR)	National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)	Central Agroforestry Research Institute (ICAR)	National Research Centre for Banana (ICAR)	National Research Centre for Citrus (ICAR)	National Research Centre for Grapes (ICAR)	National Research Centre for Litchi (ICAR)	National Research Centre for Orchids (ICAR)	National Research Centre on Camel (ICAR)	National Research Centre on Equines (ICAR)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	9	0	1	0	56	0	0	4	1	0	29	1	0	0	0	0	42
2	No.Of Requests Received (B)			9	16	21	4	8	13	63	8	9	0	6	7	4	11	11	21	0	6	30
3	Total No.Of Requests (Column A+B)			9	16	30	4	9	13	119	8	9	4	7	7	33	12	11	21	0	6	72
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Total No.Of Appeals Received			0	0	16	0	0	0	17	0	0	1	0	1	0	2	1	0	0	1	0
6	Total No.Of Appeals Disposed			0	0	15	0	0	0	16	0	0	0	0	1	0	2	1	0	0	1	0
7	Total Number of RTI replied			9	14	28	0	9	13	48	8	9	0	7	7	0	12	11	21	0	6	18
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	60	100	0	1	50	430	0	0	0	40	0	0	0	60	110	0	50	30
11	Addl.Charges Collected (Rs.)			0	0	146	0	0	0	202	0	0	0	40	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	60	246	0	1	50	632	0	0	0	80	0	0	0	60	110	0	50	30
14	No. CAPIO's Appointed (A)			0	2	0	0	1	0	0	0	1	0	2	1	0	0	1	0	0	0	0
15	No. CPIO's Appointed (B)			0	1	20	0	1	2	8	0	1	0	2	2	0	0	1	1	1	1	0
16	No. FAA's Appointed (C)			0	1	2	0	1	1	5	0	1	0	1	1	0	0	1	1	0	1	0
17	Total (A+B+C)			0	4	22	0	3	3	13	0	3	0	5	4	0	0	3	2	1	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				3.2.86	3.2.87	3.2.88	3.2.89	3.2.90	3.2.91	3.2.92	3.2.93	3.2.94	3.2.95	3.2.96	3.2.97	3.2.98	3.2.99	3.2.100	3.2.101	3.2.102	3.2.103	3.2.104	3.2.105	3.2.106
	Ministry/ Independent Department			National Research Centre on Meat (ICAR)	National Research Centre on Mithun (ICAR)	National Research Centre on Pig (ICAR)	National Research Centre on Plant Biotechnology (ICAR)	National Research Centre on Pomegranate (ICAR)	National Research Centre on Seed Spcies (ICAR)	National Research Centre on Yak (ICAR)	Project Directorate for Farming Systems Research (ICAR)	Project Directorate on Cattle (ICAR)	Project Directorate on Foot and Mouth Disease (ICAR)	Project Directorate on Poultry (ICAR)	Sugarcane Breeding Institute (ICAR)	Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)	Zonal Project Directorate (ZPD), Zone I (ICAR)	Zonal Project Directorate Zone V (ICAR)	Zonal Project Directorate, Zone II (ICAR)	Zonal Project Directorate, Zone III (ICAR)	Zonal Project Directorate, Zone IV (ICAR)	Zonal Project Directorate, Zone VI (ICAR)	Zonal Project Directorate, Zone VIII (ICAR)	National Institute of Biotic Stress Management (ICAR)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	1	2	2	142	1	0	0	1	0	0	0	0	102	0	55	25	0	67	25	10
2	No.Of Requests Received (B)			4	4	7	4	10	12	2	1	10	1	7	6	12	126	13	6	14	15	8	16	21
3	Total No.Of Requests (Column A+B)			4	5	9	6	152	13	2	1	11	1	7	6	12	228	13	61	39	15	75	41	31
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	0	0	0	0	0	0	43	2	0	1	0	0	0	0
5	Total No.Of Appeals Received			0	0	0	0	1	0	0	0	0	0	0	1	1	1	0	0	5	0	0	0	0
6	Total No.Of Appeals Disposed			0	0	0	0	1	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0
7	Total Number of RTI replied			4	3	9	6	8	4	2	1	11	1	7	6	10	0	10	3	15	15	5	41	2
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	14 (11%)	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			20	10	10	0	0	0	0	0	73	0	0	30	190	10	110	50	100	220	120	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	100	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			20	10	10	0	0	0	0	0	73	0	0	130	190	10	110	50	100	220	120	0	0
14	No. CAPIO's Appointed (A)			0	1	1	1	1	1	1	0	1	2	0	3	0	1	0	0	0	0	0	0	2
15	No. CPIO's Appointed (B)			1	1	1	4	1	1	1	0	1	2	0	1	0	1	2	2	1	1	1	1	2
16	No. FAA's Appointed (C)			0	1	1	1	1	1	1	0	1	1	0	1	0	1	1	1	1	0	1	0	0
17	Total (A+B+C)			1	3	3	6	3	3	3	0	3	5	0	5	0	3	3	3	2	1	2	1	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				3.2.107	3.2.108	3.2.109	3.2.110	3.2.111	3.2.112	3.2.113	Total	Total	4	4.1	Total	5	5.1	5.1.1	5.1.2	5.1.3
	Ministry/ Independent Department			National Institute of High Security Animal Diseases (ICAR)	National Research Centre on Integrated Farming (ICAR)	Indian Institute of Agricultural Biotechnology (ICAR)	Central Institute for Research on Goats (ICAR)	Dr. Rajendra Prasad Central Agricultural University	Agricultural Scientists Recruitment Board	Agrinnovate India Limited	Department	Ministry	Ministry of Food Processing Industries	Ministry of Food Processing Industries	Ministry	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Department of Chemicals & Petrochemicals	Hindustan Organic Chemicals Ltd	Institute of Pesticide Formulation Technology
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	12	12	0	251	13	48	2354	3927		30	30			3	1	0
2	No.Of Requests Received (B)			19	3	2	12	141	336	14	4384	10792		384	384			242	42	20
3	Total No.Of Requests (Column A+B)			20	15	14	12	392	349	62	6738	14719		414	414			245	43	20
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	6	0	618	1681		161	161			128	0	0
5	Total No.Of Appeals Received			0	0	0	1	120	60	0	747	1307		35	35			5	3	2
6	Total No.Of Appeals Disposed			0	0	0	1	20	54	0	521	880		34	34			4	3	2
7	Total Number of RTI replied			19	0	0	10	118	319	7	3335	7970		217	217			94	43	19
8	Decisions Where Applications For Information Rejected			1 (5%)	0	0	0	0	3 (1%)	0	73 (2%)	180 (2%)		6 (2%)	6 (2%)			18 (7%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0		0	0			0	0	0
10	Fee(Application) Collected (Rs.)			100	20	0	30	1410	590	0	17740	45650		3080	3080			700	80	0
11	Addl.Charges Collected (Rs.)			2100	0	0	1080	0	54	0	9995	15017		0	0			0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0		0	0			0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			2200	20	0	1110	1410	644	0	27735	60667		3080	3080			700	80	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	1	86	142		0	0			1	0	1
15	No. CPIO's Appointed (B)			0	1	0	1	1	5	1	412	672		19	19			16	1	1
16	No. FAA's Appointed (C)			0	2	0	1	1	4	1	148	260		10	10			12	1	1
17	Total (A+B+C)			0	3	0	2	2	9	3	646	1074		29	29			29	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	1	1		0	0			0	0	0
19				b	0	0	0	0	0	0	0	0	0		0	0			0	0	0
20				c	0	0	0	0	0	0	0	0	0		0	0			0	0	0
21				d	0	0	0	0	0	0	0	0	1		0	0			0	0	0
22				e	0	0	0	0	0	0	0	0	0		0	0			0	0	0
23				f	0	0	0	0	0	0	0	0	0		0	0			0	0	0
24				g	0	0	0	0	0	0	0	4	4		0	0			0	0	0
25				h	0	0	0	0	0	1	0	1	1		0	0			0	0	0
26				i	0	0	0	0	0	0	0	0	0		0	0			0	0	0
27				j	0	0	0	0	0	16	0	37	38		0	0			0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0		0	0			0	0	0
29				11	0	0	0	0	0	0	0	1	1		0	0			0	0	0
30				24	0	0	0	0	0	0	0	0	0		0	0			0	0	0
31				Other	7	0	0	0	0	1	0	24	25		6	6			0	0	0
Total (From 18 to 31)					7	0	0	0	0	18	0	68	71		6	6			0	0	0

Sr. no.				5.1.4	5.1.5	5.1.6	Total	5.2	5.2.1	5.2.2	5.2.3	5.2.4	5.2.5	5.2.6	5.2.7	5.2.8	5.2.9	5.2.10	Total	5.3	5.3.1
	Ministry/ Independent Department			Office of the Welfare Commissioner Bhopal Gas	Central Institute of Plastics Engineering and Technology (CIPET)	Hindustan Insecticide Ltd.	Department	Department of Fertilisers	National Fertilizer Ltd.(NFL)	Fertilizer Corporation of India Limited (FCI)	Hindustan Fertilizerls Corporation Limited (HFC)	Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)	Fertilizer and Chemical Travencore Limited (FACT)	FCI Aravali Gypsum and Minerals India Limited (FAGMIL)	Department of Fertilisers	Projects And Development of India Ltd	Rashtriya Chemicals and Fertilizers Ltd. (RCF)	Madras Fertilizer Ltd.(MFL)	Department	Department of Pharmaceuticals	Department of Pharmaceuticals
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	88	4	96		33	0	16	5	15	0	23	28	1687	7	1814		18
2	No.Of Requests Received (B)			16	117	40	477		655	62	56	19	132	20	516	35	642	35	2172		406
3	Total No.Of Requests (Column A+B)			16	205	44	573		688	62	72	24	147	20	539	63	2329	42	3986		424
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	128		120	15	15	0	0	0	95	0	0	5	250		188
5	Total No.Of Appeals Received			0	17	3	30		58	3	0	3	17	2	100	5	0	10	198		31
6	Total No.Of Appeals Disposed			0	17	3	29		52	3	0	3	17	2	87	0	0	9	173		23
7	Total Number of RTI replied			16	117	43	332		495	28	51	23	139	20	401	31	0	37	1225		209
8	Decisions Where Applications For Information Rejected			0	0	0	18 (4%)		13 (2%)	3 (5%)	0	0	0	0	20 (4%)	0	0	0	36 (2%)		0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0		0	0	0	0	0	0	0	0	0	0	0		0
10	Fee(Application) Collected (Rs.)			800	280	90	1950		650	20	0	0	220	70	2230	220	80	0	3490		3050
11	Addl.Charges Collected (Rs.)			535	118	0	653		488	0	0	0	0	0	0	0	0	0	488		0
12	Penalty Collected (Rs.)			0	0	0	0		0	0	0	0	0	0	0	0	0	0	0		0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1335	398	90	2603		1138	20	0	0	220	70	2230	220	80	0	3978		3050
14	No. CAPIO's Appointed (A)			0	0	3	5		4	0	0	1	0	3	1	0	0	4	13		0
15	No. CPIO's Appointed (B)			0	0	5	23		9	1	0	0	0	1	26	0	2	1	40		12
16	No. FAA's Appointed (C)			0	0	1	15		9	5	0	1	0	2	19	0	1	1	38		12
17	Total (A+B+C)			0	0	9	43		22	6	0	2	0	6	46	0	3	6	91		24
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
19				b	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
20				c	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
21				d	0	12	0	12		2	0	0	0	0	0	0	0	1	3		0
22				e	0	1	0	1		1	0	0	0	0	0	0	0	2	3		0
23				f	0	0	0	0		0	0	0	0	0	0	0	0	2	2		0
24				g	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
25				h	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
26				i	0	4	0	4		5	0	0	0	0	0	0	0	0	5		0
27				j	0	8	0	8		2	3	0	0	0	0	0	0	5	10		0
28			Other Sections	9	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
29				11	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
30				24	0	0	0	0		0	0	0	0	0	0	0	0	0	0		0
31				Other	0	24	0	24		3	0	0	0	0	0	0	0	0	3		0
Total (From 18 to 31)					0	49	0	49		13	3	0	0	0	0	0	0	10	26		0

Sr. no.					5.3.2	5.3.3	5.3.4	5.3.5	5.3.6	5.3.7	5.3.8	5.3.9	5.3.10	5.3.11	5.3.12	5.3.13	Total	Total	6	6.1	6.2	6.3
	Ministry/ Independent Department				National Institute of Pharmaceutical Education and Research	NIPER, Rae Bareli	NIPER, Hajipur	Indian Drugs & Pharmaceuticals Ltd.	NIPER Ahmedabad	Hindustan Antibiotic Ltd.	NIPER, Guwahati	NIPER Kolkata	National Pharmaceuticals Pricing Authority	Bengal Chemicals & Pharmaceuticals Ltd.	Karnataka Antibiotics & Pharmaceuticals Ltd.	NIPER, Hyderabad	Department	Ministry		Airports Authority of India	Airports Economic Regulatory Authority of India	Bureau of Civil Aviation Security
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				9	31	0	33	2	0	0	1	64	0	49	3	210	2120		431	0	9
2	No.Of Requests Received (B)				49	21	10	68	56	25	50	24	200	5	40	144	1098	3747		9769	43	165
3	Total No.Of Requests (Column A+B)				58	52	10	101	58	25	50	25	264	5	89	147	1308	5867		10200	43	174
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	5	1	0	1	0	19	0	0	0	214	592		1008	17	25
5	Total No.Of Appeals Received				9	0	0	14	0	1	6	0	9	0	3	7	80	308		798	0	24
6	Total No.Of Appeals Disposed				0	0	0	6	0	1	6	0	9	0	2	3	50	252		763	0	24
7	Total Number of RTI replied				46	18	9	49	53	25	49	22	119	5	28	144	776	2333		8699	24	134
8	Decisions Where Applications For Information Rejected				7 (14%)	0	0	10 (15%)	0	0	0	0	0	0	4 (10%)	0	21 (2%)	75 (2%)		132 (1%)	0	8 (5%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	Ministry of Civil Aviation	0	0	0
10	Fee(Application) Collected (Rs.)				120	210	10	480	30	190	0	240	110	10	0	1340	5790	11230		8632	0	0
11	Addl.Charges Collected (Rs.)				1240	0	0	0	0	0	0	0	60	0	0	0	1300	2441		3602	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1360	210	10	480	30	190	0	240	170	10	0	1340	7090	13671		12234	0	0
14	No. CAPIO's Appointed (A)				0	0	0	3	0	0	0	1	0	0	0	0	4	22		0	0	0
15	No. CPIO's Appointed (B)				2	1	1	1	1	1	0	1	1	1	0	0	22	85		231	0	33
16	No. FAA's Appointed (C)				1	0	2	1	0	1	0	1	1	1	0	0	20	73		40	0	29
17	Total (A+B+C)				3	1	3	5	1	2	0	3	2	2	0	0	46	180		271	0	62
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	1	0	0	0	0	0	0	1	1		6	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
21				d	0	0	0	0	0	1	0	0	0	0	0	0	1	16		3	0	0
22				e	1	0	0	0	0	0	0	0	0	0	0	0	1	5		4	0	0
23				f	1	0	0	0	0	0	0	0	0	0	0	0	1	3		2	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0		7	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	9		0	0	0
27				j	4	0	0	1	0	1	0	0	0	0	0	0	6	24		4	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
31				Other	1	0	0	0	0	0	0	0	0	0	0	0	1	28		106	0	0
Total (From 18 to 31)					7	0	0	1	0	3	0	0	0	0	0	0	11	86		132	0	0

Sr. no.				6.4	6.5	6.6	6.7	6.8	6.9	6.10	6.11	Total	7	7.1	7.2	7.3	7.4	7.5	7.6	7.7
	Ministry/ Independent Department			Chief Commissioner of Railway Safety	Director General of Civil Aviation	Indira Gandhi Rashtriya Uran Akademi	Pawan Hans Ltd.	Ministry of Civil Aviation	Hotel Corp. Of India	AI Assets Holding Ltd(AIAHL)	Rajiv Gandhi National Aviation University	Ministry		Ministry of Coal	Coal Controller Organisation	Northern Coalfield Ltd.	Central Coalfield Limited	Mahanadi Coalfiels Limited	Eastern Coalfields Limited	Coal Mines Provident Fund Organisation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			29	3	5	84	79	0	28	0	668		67	7	350	0	1148	23	3266
2	No.Of Requests Received (B)			102	1470	11	55	1255	18	140	40	13068		750	62	1556	1138	602	747	793
3	Total No.Of Requests (Column A+B)			131	1473	16	139	1334	18	168	40	13736		817	69	1906	1138	1750	770	4059
4	No. of Cases transfered to other PAs u/s 6(3)			35	102	3	8	726	0	0	1	1925		397	5	9	298	199	6	91
5	Total No.Of Appeals Received			15	174	0	28	6	6	40	15	1106		25	3	439	62	41	256	122
6	Total No.Of Appeals Disposed			12	157	0	4	0	6	17	15	998		21	3	426	51	41	81	116
7	Total Number of RTI replied			95	1195	10	112	560	14	107	39	10989		360	59	1388	840	321	599	0
8	Decisions Where Applications For Information Rejected			1 (1%)	2 (0%)	2 (18%)	6 (11%)	0	4 (22%)	38 (27%)	0	193 (1%)		13 (2%)	1 (2%)	250 (16%)	0	23 (4%)	46 (6%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			510	1020	0	420	1010	40	520	350	12502		1540	0	10870	2348	1180	1630	3310
11	Addl.Charges Collected (Rs.)			0	154	0	0	0	250	0	0	4006		342	0	128	659	155	130	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			510	1174	0	420	1010	290	520	350	16508		1882	0	10998	3007	1335	1760	3310
14	No. CAPIO's Appointed (A)			0	0	1	0	0	1	0	0	2		0	0	0	1	16	0	0
15	No. CPIO's Appointed (B)			12	51	1	3	14	1	0	1	347		0	1	14	16	17	19	21
16	No. FAA's Appointed (C)			12	18	1	1	10	1	0	1	113		0	0	2	17	17	1	1
17	Total (A+B+C)			24	69	3	4	24	3	0	2	462		0	1	16	34	50	20	22
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	1	0	7		0	0	0	0	0	0	0
19				b	0	6	0	0	0	0	0	0	6		0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
21				d	0	13	0	0	0	0	5	0	21		0	0	4	0	0	43	0
22				e	0	3	0	0	0	0	2	0	9		0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	2		0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	1	0	8		0	0	0	0	0	0	0
25				h	0	3	0	0	0	0	0	0	3		0	0	0	0	0	0	0
26				i	0	0	2	0	0	0	0	0	2		0	0	0	0	0	0	0
27				j	0	15	0	1	0	0	12	0	32		0	0	34	0	6	66	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
29				11	0	4	0	0	0	0	0	0	4		0	0	6	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0
31				Other	1	18	0	5	0	0	21	0	151		0	0	143	0	17	26	0
Total (From 18 to 31)					1	62	2	6	0	0	42	0	245		0	0	187	0	23	135	0

Sr. no.				7.8	7.9	7.10	7.11	7.12	7.13	Total	8	8.1	8.2	8.3	8.4	8.5	8.6	8.7
	Ministry/ Independent Department			Bharat Coking Coal Limited.	Central Mine Planning and Design Institute	South Eastern Coalfields Ltd.	NLC India Ltd.	Western Coalfileds Limited	Coal India Limited	Ministry		Ministry of Minority Affairs	Central Wakf Council	Dargah Committee, Dargah Khwaja Saheb	Maulana Azad Education Foundation	Office of the Commissioner for Linguistic Minorities	National Commission for Minorities	National Minorities Development and Finance Corporation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			363	33	1504	22	616	240	7639	Ministry of Minority Affairs	115	35	0	15	0	0	1
2	No.Of Requests Received (B)			1391	273	5468	566	1641	1814	16801		1186	299	177	14	19	105	68
3	Total No.Of Requests (Column A+B)			1754	306	6972	588	2257	2054	24440		1301	334	177	29	19	105	69
4	No. of Cases transfered to other PAs u/s 6(3)			0	15	220	27	20	516	1803		171	178	54	0	5	15	3
5	Total No.Of Appeals Received			177	7	582	102	326	21	2163		129	8	20	0	1	23	6
6	Total No.Of Appeals Disposed			162	7	499	72	241	0	1720		76	8	20	0	1	3	6
7	Total Number of RTI replied			1326	268	6063	507	1541	1225	14497		932	94	123	4	14	89	66
8	Decisions Where Applications For Information Rejected			43 (3%)	2 (1%)	32 (1%)	36 (6%)	58 (4%)	73 (4%)	577 (3%)		5 (0%)	0	0	10 (71%)	0	1 (1%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0		0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			5600	870	19357	1710	10420	17530	76365		1120	220	0	70	0	800	60
11	Addl.Charges Collected (Rs.)			0	0	5764	690	4502	0	12370		0	0	106	0	228	40	0
12	Penalty Collected (Rs.)			0	0	17	0	0	0	17		0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			5600	870	25138	2400	14922	17530	88752		1120	220	106	70	228	840	60
14	No. CAPIO's Appointed (A)			4	8	0	19	11	1	60		0	0	1	0	0	0	1
15	No. CPIO's Appointed (B)			16	8	0	1	1	1	115		12	1	1	0	3	2	1
16	No. FAA's Appointed (C)			16	8	0	1	1	1	65		12	1	0	0	1	1	1
17	Total (A+B+C)			36	24	0	21	13	3	240		24	2	2	0	4	3	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0		0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0		0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0		0	0	0	0	0	0	0
21				d	0	0	0	0	0	2	49		0	0	0	0	0	0	0
22				e	0	0	1	0	0	9	10		0	0	0	0	0	0	0
23				f	1	0	5	0	0	0	6		0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0		0	0	0	0	0	0	0
25				h	8	0	2	1	0	5	16		0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0		0	0	0	0	0	0	0
27				j	25	0	88	32	0	9	260		0	0	0	0	0	0	0
28		Other Sections		9	0	0	2	0	0	0	2		0	0	0	0	0	0	0
29				11	0	0	4	0	0	0	10		0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0		0	0	0	0	0	0	0
31				Other	0	0	29	1	0	48	264		0	0	0	0	0	0	0
Total (From 18 to 31)					34	0	131	34	0	73	617		0	0	0	0	0	0	0

Sr. no.					Total	9	9.1	9.2	9.3	9.4	9.5	9.6	9.7	9.8	Total	10	10.1	10.1.1	10.1.2	10.1.3
	Ministry/ Independent Department				Ministry	Ministry of Mines	Geological Survey of India	Ministry of Mines	Hindustan Copper Ltd.	National Aluminium Company Ltd.	Jawaharlal Nehru Aluminium Research Development and Design Centre.	Mineral Exploration Corporation Ltd.	Indian Bureau of Mines	National Institute of Rock Mechanics	Ministry	Ministry of Commerce & Industry	Department of Commerce	Department of Commerce	Agricultural and Processed Food Products Export Development Authority	Cochin Special Economic Zone
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				166		42	0	18	22	0	3	11	6	102			6	7	67
2	No.Of Requests Received (B)				1868		917	898	211	554	23	93	524	8	3228			2005	307	4
3	Total No.Of Requests (Column A+B)				2034		959	898	229	576	23	96	535	14	3330			2011	314	71
4	No. of Cases transfered to other PAs u/s 6(3)				426		14	313	1	8	0	0	23	0	359			1214	67	0
5	Total No.Of Appeals Received				187		97	62	55	82	5	7	54	1	363			81	63	0
6	Total No.Of Appeals Disposed				114		78	59	27	78	5	7	52	1	307			78	60	0
7	Total Number of RTI replied				1322		870	560	169	431	16	94	472	6	2618			739	228	4
8	Decisions Where Applications For Information Rejected				16 (1%)		32 (3%)	5 (1%)	19 (9%)	119 (21%)	7 (30%)	0	4 (1%)	0	186 (6%)			4 (0%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0	0	0	0	0	0	0			0	0	0
10	Fee(Application) Collected (Rs.)				2270		5380	620	420	510	10	650	2080	70	9740			450	440	3
11	Addl.Charges Collected (Rs.)				374		0	240	0	0	0	1454	2441	0	4135			520	0	0
12	Penalty Collected (Rs.)				0		0	0	0	0	0	0	0	0	0			0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				2644		5380	860	420	510	10	2104	4521	70	13875			970	440	3
14	No. CAPIO's Appointed (A)				2		0	13	0	9	0	0	0	1	23			0	1	0
15	No. CPIO's Appointed (B)				20		11	13	7	1	1	1	36	1	71			53	25	1
16	No. FAA's Appointed (C)				16		10	12	1	1	1	1	19	1	46			30	3	2
17	Total (A+B+C)				38		21	38	8	11	2	2	55	3	140			83	29	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		0	1	0	0	0	0	0	0	1			0	0	0
19				b	0		0	0	0	0	0	0	0	0	0			0	0	0
20				c	0		0	0	0	0	0	0	0	0	0			0	0	0
21				d	0		0	1	0	11	1	1	0	0	14			0	0	0
22				e	0		3	1	0	2	5	4	0	0	15			0	0	0
23				f	0		0	0	0	0	0	0	0	0	0			0	0	0
24				g	0		3	0	0	4	0	0	0	0	7			0	0	0
25				h	0		3	1	0	3	0	0	0	0	7			1	0	0
26				i	0		0	1	2	0	0	0	0	0	3			0	0	0
27				j	0		6	0	10	53	0	3	2	0	74			0	0	0
28			Other Sections	9	0		0	0	0	0	0	0	0	0	0			0	0	0
29				11	0		1	0	3	0	0	0	0	0	4			0	0	0
30				24	0		0	0	0	0	0	0	0	0	0			0	0	0
31				Other	0		16	0	4	46	0	1	2	0	69			3	0	0
Total (From 18 to 31)					0		32	5	19	119	6	9	4	0	194			4	0	0

Sr. no.				10.1.4	10.1.5	10.1.6	10.1.7	10.1.8	10.1.9	10.1.10	10.1.11	10.1.12	10.1.13	10.1.14	10.1.15	10.1.16	10.1.17	10.1.18	10.1.19	10.1.20	10.1.21
	Ministry/ Independent Department			Coffee Board	Directorate General of Commercial Intelligence and Statistics	Directorate General of Foreign Trade	Export Inspection Council of India	Falta Special Economic Zone	India Trade Promotion Organisation	Indian Institute of Foreign Trade	Indian Institute of Packaging	Kandla Special Economic Zone	Noida Special Economic Zone	PEC Ltd.	Rubber Board	SEEPZ Special Economic Zone	Spices Board	STCL Limited	Tea Board	Tea Research Association	The Marine Products Export Development Authority
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			4	0	56	6	0	2	31	0	1	1	5	17	144	8	0	8	0	5
2	No.Of Requests Received (B)			56	493	1182	57	13	102	167	67	35	26	29	203	50	123	0	113	5	56
3	Total No.Of Requests (Column A+B)			60	493	1238	63	13	104	198	67	36	27	34	220	194	131	0	121	5	61
4	No. of Cases transfered to other PAs u/s 6(3)			0	165	417	7	1	25	4	0	7	0	0	0	6	1	0	3	0	0
5	Total No.Of Appeals Received			7	4	119	9	1	20	23	11	3	0	1	28	3	15	0	12	3	2
6	Total No.Of Appeals Disposed			7	4	68	1	0	19	21	11	2	0	0	22	3	15	0	11	3	2
7	Total Number of RTI replied			55	328	655	41	10	77	128	67	15	27	9	202	26	123	0	101	5	59
8	Decisions Where Applications For Information Rejected			0	0	70 (6%)	11 (19%)	0	0	1 (1%)	0	8 (23%)	0	0	1 (0%)	10 (20%)	0	0	5 (4%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			420	30	5770	130	80	260	0	130	60	0	150	1450	390	150	0	220	0	140
11	Addl.Charges Collected (Rs.)			200	0	3154	44	0	1280	0	0	0	0	0	1611	0	0	0	32	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			620	30	8924	174	80	1540	0	130	60	0	150	3061	390	150	0	252	0	140
14	No. CAPIO's Appointed (A)			0	0	0	6	1	0	1	0	1	0	0	223	0	1	0	0	2	0
15	No. CPIO's Appointed (B)			0	1	75	1	1	1	1	0	1	10	10	16	1	8	0	3	0	0
16	No. FAA's Appointed (C)			0	1	57	1	1	1	1	0	0	0	2	1	1	1	1	3	2	0
17	Total (A+B+C)			0	2	132	8	3	2	3	0	2	10	12	240	2	10	1	6	4	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	16	3	0	0	0	0	0	0	0	1	0	0	5	0	0
22				e	0	0	12	4	0	0	0	0	0	0	1	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	9	7	0	0	0	0	0	0	0	1	0	0	2	0	0
28			Other Sections	9	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	16	0	0	0	0	0	0	0	0	8	0	0	0	0	0
Total (From 18 to 31)					0	0	70	15	0	0	0	0	0	0	2	10	0	0	7	0	0

Sr. no.				10.1.22	10.1.23	10.1.24	10.1.25	10.1.26	10.1.27	10.1.28	10.1.29	10.1.30	10.1.31	Total	10.2	10.2.1	10.2.2	10.2.3	10.2.4	10.2.5
	Ministry/ Independent Department			The State Trading Corporation of India Ltd.	Tobacco Board	UPASI Tea Research Foundation	Vishakhapatnam Special Economic Zone	MEPZ Special Economic Zone & HEOUs	MMTC Limited	ECGC LIMITED	Footwear Design and Development Insitute	Government e Marketplace (GeM)	Directorate General of Trade Remedies (DGTR)	Department		Department of Industrial Policy & Promotion	Central Pulp & Paper Research Iinstitute	Indian Rubber Manufacturers Research Association	National Council for Cement and Building Materials	National Institute of Design (NID)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			101	1	0	0	1	0	5	2	10	50	538		143	22	0	3	0
2	No.Of Requests Received (B)			45	177	0	35	30	31	138	51	429	41	6070		1450	47	7	26	84
3	Total No.Of Requests (Column A+B)			146	178	0	35	31	31	143	53	439	91	6608		1593	69	7	29	84
4	No. of Cases transfered to other PAs u/s 6(3)			0	1	0	2	0	0	5	0	85	19	2029		374	0	0	0	5
5	Total No.Of Appeals Received			9	45	0	0	2	1	10	10	61	9	552		115	6	0	7	3
6	Total No.Of Appeals Disposed			0	44	0	0	2	1	7	6	56	6	449		115	6	0	7	2
7	Total Number of RTI replied			20	165	0	30	26	31	116	49	250	68	3654		1019	37	7	29	77
8	Decisions Where Applications For Information Rejected			15 (33%)	9 (5%)	0	2 (6%)	5 (17%)	0	2 (1%)	0	99 (23%)	3 (7%)	245 (4%)		0	32 (68%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
10	Fee(Application) Collected (Rs.)			20	1250	0	0	70	280	0	380	830	190	13293		1040	50	0	210	570
11	Addl.Charges Collected (Rs.)			0	420	0	0	0	0	0	0	0	0	7261		6006	0	0	84	104
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			20	1670	0	0	70	280	0	380	830	190	20554		7046	50	0	294	674
14	No. CAPIO's Appointed (A)			0	45	0	2	0	25	0	0	0	0	308		0	1	1	0	3
15	No. CPIO's Appointed (B)			25	16	0	2	1	1	0	13	1	1	268		27	1	1	0	1
16	No. FAA's Appointed (C)			6	1	0	2	1	1	0	1	1	0	121		11	1	1	0	1
17	Total (A+B+C)			31	62	0	6	2	27	0	14	2	1	697		38	3	3	0	5
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	25		0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	17		0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	2		0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0
27				j	0	0	0	1	0	0	0	0	0	0	20		0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	2		0	0	0	0	0
29				11	0	0	0	1	0	0	0	0	0	0	13		0	0	0	0	8
30				24	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
31				Other	0	9	0	0	0	0	2	0	0	2	40		0	0	0	0	1
Total (From 18 to 31)					0	9	0	2	0	0	2	0	0	2	123		0	0	0	0	9

Sr. no.					10.2.6	10.2.7	10.2.8	10.2.9	10.2.10	10.2.11	10.2.12	10.2.13	10.2.14	10.2.15	10.2.16	Total	Total	11	11.1	11.2	11.3
	Ministry/ Independent Department				National Productivity Council	Office of Chief Controller of Accounts, Ministry of Industry	Office of the Controller General of Patents, Designs and Trade Marks	Office of the Economic Adviser	Office of the Salt Commissioner	Petroleum and Explosives Safety Organisation	Quality Council of India	National Institute of Design, Haryana	National Institute of Design, Andhra Pradesh	National Institute of Design, Assam	National Institute Of Design, Madhya Pradesh	Department	Ministry	Department of Atomic Energy	Department of Atomic Energy	Tata Memorial Centre	Heavy Water Plant(Baroda)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				57	0	46	0	90	0	27	35	5	3	2	433	971		22	23	0
2	No.Of Requests Received (B)				47	18	1188	33	285	135	238	69	121	35	29	3812	9882		805	383	29
3	Total No.Of Requests (Column A+B)				104	18	1234	33	375	135	265	104	126	38	31	4245	10853		827	406	29
4	No. of Cases transfered to other PAs u/s 6(3)				0	4	79	12	2	0	27	0	3	1	0	507	2536		290	8	1
5	Total No.Of Appeals Received				62	2	108	2	69	57	27	32	7	1	2	500	1052		83	60	5
6	Total No.Of Appeals Disposed				62	1	72	2	34	46	25	15	7	1	2	397	846		83	59	5
7	Total Number of RTI replied				104	13	885	21	220	135	221	52	119	37	31	3007	6661		509	323	28
8	Decisions Where Applications For Information Rejected				0	1 (6%)	1 (0%)	0	27 (9%)	0	0	0	0	0	0	61 (2%)	306 (3%)		1 (0%)	49 (13%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)				0	20	2380	0	2740	740	2100	0	0	0	0	9850	23143		350	840	90
11	Addl.Charges Collected (Rs.)				0	0	1358	0	9564	2010	0	0	0	0	0	19126	26387		1754	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	20	3738	0	12304	2750	2100	0	0	0	0	28976	49530		2104	840	90
14	No. CAPIO's Appointed (A)				0	0	0	0	0	0	1	0	1	0	1	8	316		1	0	1
15	No. CPIO's Appointed (B)				1	10	13	0	0	0	1	1	1	2	1	60	328		20	8	1
16	No. FAA's Appointed (C)				1	1	13	0	0	0	1	0	1	1	1	33	154		11	6	1
17	Total (A+B+C)				2	11	26	0	0	0	3	1	3	3	3	101	798		32	14	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	25		0	12	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	17		0	12	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
24				g	0	0	0	0	0	0	0	2	0	2	0	4	6		0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	1		0	1	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0
27				j	0	0	0	0	0	0	0	1	0	2	0	3	23		0	24	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	2		0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	8	21		0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	1	41		1	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	3	0	4	0	16	139		1	49	0

Sr. no.					11.4	11.5	11.6	11.7	11.8	11.9	11.10	11.11	11.12	11.13	11.14	11.15	11.16	11.17	11.18	11.19
	Ministry/ Independent Department				Nuclear Power Corporation of India	Tata Institute of Fundamental Research	Heavy Water Plant (Talcher)	Variable Energy Cyclotron Centre	Directorate of Purchase and Stores	Atomic Minerals Directorate for Exploration and Research	Institute for Plasma Research	Heavy Water Plant (Tuticorin)	Institute of Physics (IOP)	Nuclear Recycle Board (Tarapur)	Heavy Water Plant (Manuguru)	Indian Rare Earth Ltd.	Heavy Water Plant (Kota)	Nuclear Fuel Complex	Directorate of Construction, Services & Estate Management	BARC Facilities, Kalpakkam
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				342	548	12	78	7	28	11	0	2	0	0	20	2	7	7	0
2	No.Of Requests Received (B)				1403	281	75	252	321	235	91	36	37	74	118	232	32	179	100	64
3	Total No.Of Requests (Column A+B)				1745	829	87	330	328	263	102	36	39	74	118	252	34	186	107	64
4	No. of Cases transfered to other PAs u/s 6(3)				11	3	0	0	9	1	0	4	0	46	2	0	2	2	3	5
5	Total No.Of Appeals Received				242	86	10	12	22	47	13	3	16	3	18	30	7	18	9	14
6	Total No.Of Appeals Disposed				213	86	10	12	22	47	11	3	16	3	18	4	7	16	7	0
7	Total Number of RTI replied				1175	792	87	267	319	253	99	29	38	27	116	201	30	171	99	44
8	Decisions Where Applications For Information Rejected				7 (0%)	17 (6%)	0	0	0	9 (4%)	1 (1%)	0	0	0	0	39 (17%)	0	6 (3%)	4 (4%)	10 (16%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
10	Fee(Application) Collected (Rs.)				8997	2270	750	610	2260	1470	10	140	30	710	1040	2080	120	590	380	580
11	Addl.Charges Collected (Rs.)				6736	0	244	0	1862	184	294	10	400	20	798	738	2	22	74	200
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				15733	2270	994	610	4122	1654	304	150	430	730	1838	2818	122	612	454	780
14	No. CAPIO's Appointed (A)				8	1	1	1	1	8	1	1	0	1	1	6	1	1	1	1
15	No. CPIO's Appointed (B)				8	8	1	1	11	9	2	1	1	1	1	1	1	1	1	1
16	No. FAA's Appointed (C)				1	1	1	1	8	9	1	1	1	1	1	1	1	1	1	1
17	Total (A+B+C)				17	10	3	3	20	26	4	3	2	3	3	8	3	3	3	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	16	0	0	6	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	2	5	0	0	0	0	0	0	0	0	1	19	0	0	0	0
22				e	7	3	0	0	0	0	3	0	0	0	1	1	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	1	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0
27				j	7	19	10	0	38	0	3	1	0	0	12	10	0	0	6	2
28			Other Sections	9	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	19	0	0	0	81	0	0	0	0	0	9	13	0	6	8	6
Total (From 18 to 31)					39	27	10	0	119	0	6	1	0	0	23	59	0	6	25	10

Sr. no.					11.20	11.21	11.22	11.23	11.24	11.25	11.26	11.27	11.28	11.29	11.30	11.31	11.32	11.33	11.34	11.35
	Ministry/ Independent Department				Atomic Energy Education Society	Indira Gandhi Centre for Atomic Research	Uranium Corporation of India Ltd.	Institute of Mathematical Sciences,	Saha Institute of Nuclear Physics	General Services Organisation, Kalpakkam	Heavy Water Board (CO), HWP (Thal) snd HWP (Hazira)	Raja Ramanna Centre for Advanced Technology	Atomic Energy Regulatory Board	Rare Materials Project (Mysore)	Electronics Corporation of India Ltd.	Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)	Board of Radiation and Isotope Technology	Bhabha Atomic Resarch Centre (Mumbai)	Harish Chandra Research Institute	UM-DAE Centre For Excellence in Basic Sciences
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				7	4	0	0	9	37	2	9	6	1	33	2	3	14	0	27
2	No.Of Requests Received (B)				249	169	211	25	54	132	129	144	178	71	203	53	90	1087	26	42
3	Total No.Of Requests (Column A+B)				256	173	211	25	63	169	131	153	184	72	236	55	93	1101	26	69
4	No. of Cases transfered to other PAs u/s 6(3)				52	6	0	0	2	0	21	0	13	4	14	3	5	81	0	0
5	Total No.Of Appeals Received				47	18	71	0	10	24	23	20	2	14	31	13	8	126	4	0
6	Total No.Of Appeals Disposed				44	16	55	0	9	23	17	17	0	14	29	10	7	118	4	0
7	Total Number of RTI replied				193	150	211	25	56	120	107	134	142	63	216	45	84	823	26	31
8	Decisions Where Applications For Information Rejected				0	3 (2%)	0	0	0	1 (1%)	0	2 (1%)	0	4 (6%)	0	7 (13%)	4 (4%)	165 (15%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				2150	1160	1560	0	20	140	740	1200	1280	480	300	240	0	770	0	0
11	Addl.Charges Collected (Rs.)				1518	82	0	0	0	12	90	310	0	52	0	8	0	264	36	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				3668	1242	1560	0	20	152	830	1510	1280	532	300	248	0	1034	36	0
14	No. CAPIO's Appointed (A)				37	1	1	1	0	1	1	1	0	1	0	0	0	1	0	1
15	No. CPIO's Appointed (B)				1	1	1	1	1	1	1	1	1	1	1	1	0	1	0	1
16	No. FAA's Appointed (C)				1	1	1	1	1	1	1	1	0	1	1	1	0	1	0	1
17	Total (A+B+C)				39	3	3	3	2	3	3	3	1	3	2	2	0	3	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	7	0	0	0	0	0	0	0	0	0	0	0	12	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	31	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	1	0	1	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	20	0	2	0	0	0	0	0	0	0	4	0	22	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	27	0	1	0	0	0	0	0	4	0	5	0	93	0	0
Total (From 18 to 31)					0	54	0	3	0	0	0	0	0	4	0	11	0	165	0	0

Sr. no.					Total	12	12.1	12.1.1	12.1.2	12.1.3	12.1.4	12.1.5	12.1.6	12.1.7	12.1.8	12.1.9	12.1.10	12.1.11	12.1.12	12.1.13
	Ministry/ Independent Department				Ministry	Ministry of Communications	Department of Telecommunications	C-DoT	Department of Telecommunications	Bharat Sanchar Nigam Limited	Mahanagar Telephone Nigam Limited (MTNL)	Telecom Disputes Settlement & Appellate Tribunal	Telecom Consultants of India	Telecom Regulatory Authority of India	Indian Telephone Industries Ltd	Principal Controller of Communication Accounts, Telangana	Controller General of Communication Account (CGCA)	Directorate General of Telecommunications	Wireless Monitoring Organisation	Bharat Broadband Network Limited
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1263			40	1984	994	73	0	2	30	46	1	113	13	25	23
2	No.Of Requests Received (B)				7610			56	2673	10836	872	0	87	1038	1171	64	2117	769	22	158
3	Total No.Of Requests (Column A+B)				8873			96	4657	11830	945	0	89	1068	1217	65	2230	782	47	181
4	No. of Cases transfered to other PAs u/s 6(3)				588			15	662	1468	69	0	8	394	0	2	116	14	3	80
5	Total No.Of Appeals Received				1109			16	76	1580	91	0	31	37	37	6	79	67	6	14
6	Total No.Of Appeals Disposed				985			9	65	1441	77	0	13	33	24	5	68	61	4	9
7	Total Number of RTI replied				7033			37	1359	9019	780	0	57	564	1147	53	2053	740	41	86
8	Decisions Where Applications For Information Rejected				329 (4%)			2 (4%)	75 (3%)	287 (3%)	39 (4%)	0	20 (23%)	54 (5%)	2 (0%)	7 (11%)	16 (1%)	16 (2%)	3 (14%)	2 (1%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				1			0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				33357			460	0	98630	1990	0	960	1344	11560	0	4990	500	0	1020
11	Addl.Charges Collected (Rs.)				15710			0	2286	71310	206	0	0	2178	0	0	2359	0	0	704
12	Penalty Collected (Rs.)				0			0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				49067			460	2286	169940	2196	0	960	3522	11560	0	7349	500	0	1724
14	No. CAPIO's Appointed (A)				82			0	0	367	22	1	1	0	8	0	9	0	3	0
15	No. CPIO's Appointed (B)				92			1	0	565	45	1	1	0	1	1	33	22	3	0
16	No. FAA's Appointed (C)				62			1	0	454	44	1	1	0	1	1	32	22	1	0
17	Total (A+B+C)				236			2	0	1386	111	3	3	0	10	2	74	44	7	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	26			0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0			0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0			0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	58			1	0	58	3	0	8	0	5	3	0	0	0	0
22				e	58			0	0	2	0	0	3	0	0	0	0	2	0	0
23				f	2			0	0	0	0	0	1	0	0	0	0	0	0	0
24				g	2			0	0	0	0	0	0	0	0	0	0	2	0	0
25				h	3			0	0	37	1	0	1	0	0	0	0	2	0	0
26				i	6			0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	180			2	2	61	29	0	12	0	27	5	16	14	0	0
28			Other Sections	9	3			0	0	0	2	0	0	0	0	0	0	0	0	0
29				11	1			0	0	1	0	0	0	0	0	0	0	0	0	0
30				24	0			0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	273			1	0	125	7	0	0	0	1	0	0	0	0	0
Total (From 18 to 31)					612			4	2	284	42	0	25	0	33	8	16	20	0	0

Sr. no.					Total	12.2	12.2.1	Total	Total	13	13.1	13.1.1	13.1.2	13.1.3	13.1.4	13.1.5	13.1.6	13.1.7	13.1.8	13.1.9
	Ministry/ Independent Department				Department	Department of Posts	Department Of Posts	Department	Ministry	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management & Research Institute, Hapur	Central Warehousing Corporation	Indian Grain Storage Management and Research Institute, Field station Ludhiana	Directorate of Sugar and Vegetable Oils	Quality Control Cell, Lucknow	Quality Control Cell, Bangalore	Food Corporation of India	Department of Food & Public Distribution	Quality Control Cell Bhubaneswar
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				3344		2318	2318	5662			3	6	3	3	0	2	399	0	0
2	No.Of Requests Received (B)				19863		84150	84150	104013			4	100	0	60	1	0	8549	76	1
3	Total No.Of Requests (Column A+B)				23207		86468	86468	109675			7	106	3	63	1	2	8948	76	1
4	No. of Cases transfered to other PAs u/s 6(3)				2831		7048	7048	9879			0	0	0	23	0	0	737	11	1
5	Total No.Of Appeals Received				2040		5300	5300	7340			0	2	0	0	1	2	880	5	0
6	Total No.Of Appeals Disposed				1809		4642	4642	6451			0	2	0	0	1	2	818	5	0
7	Total Number of RTI replied				15936		75612	75612	91548			7	106	3	40	1	2	7234	65	0
8	Decisions Where Applications For Information Rejected				523 (3%)		615 (1%)	615 (1%)	1138 (1%)			0	0	0	0	0	0	233 (3%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0			0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				121454		207986	207986	329440			0	0	0	0	0	0	23122	430	10
11	Addl.Charges Collected (Rs.)				79043		62147	62147	141190			0	0	0	0	0	0	13993	215	0
12	Penalty Collected (Rs.)				0		0	0	0			0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				200497		270133	270133	470630			0	0	0	0	0	0	37115	645	10
14	No. CAPIO's Appointed (A)				411		4710	4710	5121			0	0	0	6	0	0	440	0	0
15	No. CPIO's Appointed (B)				673		1304	1304	1977			1	15	0	7	1	0	820	42	0
16	No. FAA's Appointed (C)				558		221	221	779			0	1	0	2	1	0	319	28	0
17	Total (A+B+C)				1642		6235	6235	7877			1	16	0	15	2	0	1579	70	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		0	0	0			0	0	0	0	0	0	0	0	0
19				b	0		0	0	0			0	0	0	0	0	0	0	0	0
20				c	0		9	9	9			0	0	0	0	0	0	0	0	0
21				d	78		16	16	94			0	0	0	0	0	0	0	0	0
22				e	7		26	26	33			0	0	0	0	0	0	0	0	0
23				f	1		16	16	17			0	0	0	0	0	0	0	0	0
24				g	2		3	3	5			0	0	0	0	0	0	0	0	0
25				h	41		10	10	51			0	0	0	0	0	0	0	0	0
26				i	0		13	13	13			0	0	0	0	0	0	0	0	0
27				j	168		110	110	278			0	0	0	0	0	0	0	0	0
28			Other Sections	9	2		0	0	2			0	0	0	0	0	0	0	0	0
29				11	1		8	8	9			0	0	0	0	0	0	0	0	0
30				24	0		0	0	0			0	0	0	0	0	0	0	0	0
31				Other	134		210	210	344			0	0	0	0	0	0	66	0	0
Total (From 18 to 31)					434		421	421	855			0	0	0	0	0	0	66	0	0

Sr. no.					13.1.10	13.1.11	13.1.12	13.1.13	13.1.14	13.1.15	13.1.16	Total	13.2	13.2.1	13.2.2	13.2.3	13.2.4	13.2.5	13.2.6	13.2.7	13.2.8	13.2.9
	Ministry/ Independent Department				Quality Control Cell, Hyderabad	National Sugar Institute, Kanpur	Quality Control Cell, Kolkata	Indian Grain Storage Management and Research Institute, Field Station, Hyderabad	Quality Control Cell, Bhopal	Quality Control Cell, Pune	Warehousing Development and Regulatory Authority	Department	Department of Consumer Affairs	Bureau of Indian Standards	Indian Institute of Legal Metrology	National Consumer Disputes Redressal Commission	RRSL, Ahmedabad	RRSL, Bangalore	RRSL, Bhubaneswar	RRSL, Faridabad	RRSL, Guwahati	National Test House
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				2	0	0	0	0	1	1	420		35	6	0	0	1	0	0	0	28
2	No.Of Requests Received (B)				1	46	0	0	0	5	11	8854		1385	33	424	0	0	1	0	0	35
3	Total No.Of Requests (Column A+B)				3	46	0	0	0	6	12	9274		1420	39	424	0	1	1	0	0	63
4	No. of Cases transfered to other PAs u/s 6(3)				2	0	0	0	0	0	0	774		49	10	125	0	0	1	0	0	1
5	Total No.Of Appeals Received				0	9	0	0	0	0	1	900		113	1	41	0	0	0	0	0	180
6	Total No.Of Appeals Disposed				0	9	0	0	0	0	1	838		94	1	41	0	0	0	0	0	0
7	Total Number of RTI replied				1	46	0	0	0	6	12	7523		1281	22	299	0	1	0	0	0	23
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	0	0	233 (3%)		9 (1%)	4 (12%)	0	0	0	0	0	0	5 (14%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	130	0	0	0	0	150	23842		2585	0	3770	0	0	0	0	0	120
11	Addl.Charges Collected (Rs.)				0	380	0	0	0	0	0	14588		250	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	510	0	0	0	0	150	38430		2835	0	3770	0	0	0	0	0	120
14	No. CAPIO's Appointed (A)				1	0	0	0	0	0	1	448		0	0	9	0	1	0	0	1	0
15	No. CPIO's Appointed (B)				1	0	0	0	0	1	1	889		106	0	9	1	1	1	1	1	0
16	No. FAA's Appointed (C)				0	0	0	0	0	1	1	353		106	0	1	1	0	0	0	1	0
17	Total (A+B+C)				2	0	0	0	0	2	3	1690		212	0	19	2	2	1	1	3	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	66		8	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	66		8	0	0	0	0	0	0	0	0

Sr. no.				13.2.10	Total	Total	14	14.1	14.1.1	14.1.2	14.1.3	14.1.4	14.1.5	14.1.6	14.1.7	14.1.8	14.1.9	14.1.10	14.1.11	14.1.12
	Ministry/ Independent Department			Department of Consumer Affairs	Department	Ministry	Ministry of Defence	Department of Defence	Border Roads Development Board (BRDB)	Armed Forces Films & Photo Division	National Cadet Corps (NCC)	College of Defence Management	Defence Services Staff College	Directorate General Defence Estates (DGDE)	Directorate General, Armed Forces Medical Services	Directorate of Public Relations	Headquarters Integrated Defence Staff	Himalayan Mountaineering Institute (HMI)	History Division	Indian Air Force
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			23	93	513			8	0	14	2	0	2425	17	12	0	0	0	16327
2	No.Of Requests Received (B)			1426	3304	12158			92	36	486	36	69	5467	856	100	92	4	53	8317
3	Total No.Of Requests (Column A+B)			1449	3397	12671			100	36	500	38	69	7892	873	112	92	4	53	24644
4	No. of Cases transfered to other PAs u/s 6(3)			258	444	1218			78	30	211	0	1	1206	557	87	74	0	46	431
5	Total No.Of Appeals Received			87	422	1322			3	0	67	1	6	641	49	4	1	0	0	937
6	Total No.Of Appeals Disposed			80	216	1054			0	0	66	1	6	420	33	3	1	0	0	672
7	Total Number of RTI replied			905	2531	10054			13	3	273	37	68	3478	285	8	18	4	5	4372
8	Decisions Where Applications For Information Rejected			67 (5%)	85 (3%)	318 (3%)			0	0	0	0	0	324 (6%)	4 (0%)	13 (13%)	0	0	2 (4%)	109 (1%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0			0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			4698	11173	35015			410	160	800	140	0	20505	340	0	20	60	60	17430
11	Addl.Charges Collected (Rs.)			0	250	14838			0	0	0	0	0	6417	250	0	0	0	0	2032
12	Penalty Collected (Rs.)			0	0	0			0	0	0	0	0	80	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			4698	11423	49853			410	160	800	140	0	27002	590	0	20	60	60	19462
14	No. CAPIO's Appointed (A)			0	11	459			0	0	1	0	0	36	1	0	0	0	0	182
15	No. CPIO's Appointed (B)			19	139	1028			4	0	1	4	1	68	1	0	1	0	1	8
16	No. FAA's Appointed (C)			8	117	470			4	0	1	5	1	58	1	0	1	0	1	8
17	Total (A+B+C)			27	267	1957			8	0	3	9	2	162	3	0	2	0	2	198
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0		0	0	0	0	0	1	0	0	0	0	0	194
19				b	0	0	0		0	0	0	0	0	1	0	0	0	0	0	0
20				c	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0		0	0	1	0	0	33	0	0	0	0	0	0
22				e	0	0	0		0	0	3	0	0	0	1	0	0	0	0	86
23				f	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0		0	0	0	0	0	0	0	0	0	0	0	2
25				h	0	0	0		0	0	0	0	0	0	0	0	0	0	0	2
26				i	0	0	0		0	0	0	0	0	1	0	0	0	0	0	0
27				j	0	0	0		0	0	14	0	0	107	2	0	0	0	0	252
28			Other Sections	9	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0		0	0	0	0	0	7	0	0	0	0	0	0
30				24	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	8	74		0	0	0	0	0	43	2	0	0	0	1	87
Total (From 18 to 31)					0	8	74		0	0	18	0	0	193	5	0	0	0	1	623

Sr. no.					14.1.13	14.1.14	14.1.15	14.1.16	14.1.17	14.1.18	14.1.19	14.1.20	14.1.21	14.1.22	14.1.23	14.1.24	14.1.25	14.1.26	14.1.27	14.1.28
	Ministry/ Independent Department				Indian Army	Indian Coast Guard	Indian Navy	Institute for Defence Studies and Analyses	Jawahar Institute of Mountaineering & Winter Sports (JIM)	National Defence College	Nehru Institute of Mountaineering (NIM)	Office of Chief Administrative Officer (CAO)	Security Office	Services Sports Control Board (SSCB)	Weapons and Electronics Systems Engineering Establishment	Military Engineer Services	Controller General of Defence Accounts (CGDA)	Department of Defence	Border Road Organisation	National Institute of Mountaineering and Allied Sports (NIMAS)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				107601	0	288	36	1	0	0	16	0	0	0	323	752	62	7	0
2	No.Of Requests Received (B)				16684	479	2452	25	1	2	3	1083	41	38	16	3071	15659	23712	817	0
3	Total No.Of Requests (Column A+B)				124285	479	2740	61	2	2	3	1099	41	38	16	3394	16411	23774	824	0
4	No. of Cases transfered to other PAs u/s 6(3)				7839	170	810	0	0	0	0	599	21	2	9	42	1281	22766	130	0
5	Total No.Of Appeals Received				9090	51	405	2	0	0	0	107	0	0	2	794	1566	215	70	0
6	Total No.Of Appeals Disposed				693	0	260	2	0	0	0	105	0	0	2	644	1508	208	53	0
7	Total Number of RTI replied				6038	306	1815	19	2	1	3	491	20	22	5	2952	14444	873	576	0
8	Decisions Where Applications For Information Rejected				2807 (17%)	3 (1%)	36 (1%)	0	0	1 (50%)	0	5 (0%)	0	14 (37%)	2 (13%)	162 (5%)	38 (0%)	103 (0%)	111 (14%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				71902	540	3215	0	10	0	10	0	0	0	0	25770	63838	4100	5870	0
11	Addl.Charges Collected (Rs.)				21165	0	160	0	0	0	0	0	0	0	0	818	190	96	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				93067	540	3375	0	10	0	10	0	0	0	0	26588	64028	4196	5870	0
14	No. CAPIO's Appointed (A)				0	0	1	0	0	0	0	0	0	0	1	0	298	0	0	0
15	No. CPIO's Appointed (B)				479	7	1	0	0	1	1	18	1	0	1	780	123	87	28	0
16	No. FAA's Appointed (C)				479	4	1	0	0	1	1	7	1	0	1	199	49	87	24	0
17	Total (A+B+C)				958	11	3	0	0	2	2	25	2	0	3	979	470	174	52	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	1	3	147	0	0	0	0	0	0	0	0	42	0	0	8	0
19				b	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	1	3	9	0	0	0	0	0	0	0	0	11	0	0	0	0
22				e	1	0	14	0	0	0	0	4	0	0	0	4	0	0	0	0
23				f	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	3	0	0	0	0	0	0	0	0	24	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	7	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
27				j	737	3	117	0	0	0	0	0	0	0	0	48	4	0	2	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0
29				11	1	0	0	0	0	0	0	0	0	0	0	5	3	0	3	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	26	0
31				Other	2063	0	334	0	0	0	0	0	0	0	0	86	31	103	72	0
Total (From 18 to 31)					2807	9	624	0	0	0	0	4	0	0	0	235	38	103	111	0

Sr. no.				Total	14.2	14.2.1	14.2.2	14.2.3	14.2.4	14.2.5	14.2.6	14.2.7	14.2.8	14.2.9	14.2.10	14.2.11	14.2.12	14.2.13	14.2.14
	Ministry/ Independent Department			Department	Department of Defence Production	BEML Limited	Dte of Planning and Coordination	Hindustan Shipyard Ltd	MIDHANI Limited	Bharat Dynamics Ltd.	Directorate General of Aeronautical Quality Assurance	Directorate General of Quality Assurance	Garden Reach Shipbuilders and Engineers Limited	Goa Shipyard Limited	Hindustan Aeronautics Ltd.	Mazagon Dock Shipbuilders Limited	Bharat Electronics Ltd.	Department of Defence Production	Munitions India Ltd
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			127891		85	0	141	8	64	56	12	27	851	80	22	38	11	32
2	No.Of Requests Received (B)			79691		278	1	82	174	159	120	0	212	205	1282	130	620	1247	782
3	Total No.Of Requests (Column A+B)			207582		363	1	223	182	223	176	12	239	1056	1362	152	658	1258	814
4	No. of Cases transfered to other PAs u/s 6(3)			36390		2	0	0	0	8	8	0	3	1	77	1	4	603	18
5	Total No.Of Appeals Received			14011		71	1	16	21	0	12	17	23	23	151	25	91	30	104
6	Total No.Of Appeals Disposed			4677		19	1	16	21	0	12	0	13	12	51	21	13	24	82
7	Total Number of RTI replied			36131		243	1	213	179	105	149	0	192	0	1130	146	500	616	617
8	Decisions Where Applications For Information Rejected			3734 (5%)		68 (24%)	0	5 (6%)	0	0	1 (1%)	0	42 (20%)	0	118 (9%)	0	115 (19%)	27 (2%)	123 (16%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			215180		320	0	550	40	1280	0	0	1720	140	7060	460	680	580	4550
11	Addl.Charges Collected (Rs.)			31128		88	0	572	0	0	0	0	150	0	1216	884	66	654	3717
12	Penalty Collected (Rs.)			80		0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			246388		408	0	1122	40	1280	0	0	1870	140	8276	1344	746	1234	8267
14	No. CAPIO's Appointed (A)			520		6	0	1	0	4	0	0	0	0	7	1	13	25	15
15	No. CPIO's Appointed (B)			1616		1	0	1	1	1	0	0	1	24	34	1	17	25	16
16	No. FAA's Appointed (C)			934		1	0	1	1	1	0	0	1	7	15	1	1	15	18
17	Total (A+B+C)			3070		8	0	3	2	6	0	0	2	31	56	3	31	65	49
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	396	0	0	0	0	2	0	0	1	0	6	0	3	0	6
19				b	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	58	11	0	1	0	0	0	0	8	3	8	0	31	0	6
22				e	113	0	0	0	0	0	0	0	0	0	9	0	1	0	10
23				f	3	0	0	0	0	0	0	0	0	0	3	0	0	0	4
24				g	29	0	0	0	0	0	0	0	0	0	1	0	0	0	2
25				h	9	0	0	0	0	0	0	0	0	0	2	0	0	0	4
26				i	2	0	0	0	0	0	0	0	1	0	1	0	0	0	0
27				j	1286	5	0	2	3	14	0	0	1	1	40	0	42	1	68
28			Other Sections	9	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	19	0	0	0	0	1	0	0	0	2	0	0	0	0	0
30				24	26	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	2822	52	0	1	0	19	0	0	31	0	58	0	64	0	54
Total (From 18 to 31)					4771	68	0	4	3	36	0	0	42	6	128	0	141	1	154

Sr. no.				14.2.15	14.2.16	14.2.17	14.2.18	14.2.19	14.2.20	14.2.21	14.2.22	Total	14.3	14.3.1	14.3.2	14.3.3	14.3.4	Total	14.4	14.4.1
	Ministry/ Independent Department			Yantra India Limited	Armoured Vehicles Nigam Ltd (AVNL)	Troop Comforts Ltd (TCL)	India Optel Ltd (IOL)	Gliders India Ltd (GIL)	Advanced Weapons and Equipment India Ltd (AWEIL)	Directorate of Ordnance	Directrorate of Standardisation	Department	Department of Defence Research & Development	Society for Integrated circuit Technology and Applied Research	Defence Research and Development Organization	Defence Institute of Advanced Technology	Aeronautical Development Agency	Department	Department of Ex-Servicemen Welfare	Department of Ex-Servicemen Welfare
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			25	32	68	0	1	1	3991	4	5549		0	24	37	3	64		1094
2	No.Of Requests Received (B)			528	462	457	306	189	57	1257	12	8560		2	474	10	10	496		2931
3	Total No.Of Requests (Column A+B)			553	494	525	306	190	58	5248	16	14109		2	498	47	13	560		4025
4	No. of Cases transfered to other PAs u/s 6(3)			32	7	32	38	0	38	419	0	1291		0	158	0	0	158		1549
5	Total No.Of Appeals Received			150	6	76	12	9	8	306	1	1153		0	72	1	0	73		182
6	Total No.Of Appeals Disposed			52	4	52	8	8	8	143	0	560		0	0	1	0	1		98
7	Total Number of RTI replied			386	310	466	234	180	19	1007	0	6693		2	1	34	7	44		1055
8	Decisions Where Applications For Information Rejected			130 (25%)	45 (10%)	9 (2%)	6 (2%)	3 (2%)	1 (2%)	20 (2%)	0	713 (8%)		0	326 (69%)	0	3 (30%)	329 (66%)		56 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0		0	0	0	0	0		0
10	Fee(Application) Collected (Rs.)			3662	1376	3615	654	1470	70	6662	0	34889		20	1890	80	30	2020		1590
11	Addl.Charges Collected (Rs.)			1077	2155	688	141	0	0	2681	0	14089		0	0	0	0	0		0
12	Penalty Collected (Rs.)			0	6	0	0	0	0	0	0	6		0	0	0	0	0		0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			4739	3537	4303	795	1470	70	9343	0	48984		20	1890	80	30	2020		1590
14	No. CAPIO's Appointed (A)			9	5	4	2	1	1	1	0	95		0	20	0	0	20		0
15	No. CPIO's Appointed (B)			9	6	6	4	1	1	1	0	150		1	67	1	1	70		9
16	No. FAA's Appointed (C)			9	6	5	4	1	1	1	0	89		1	1	1	1	4		9
17	Total (A+B+C)			27	17	15	10	3	3	3	0	334		2	88	2	2	94		18
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	18		0	0	0	2	2		0
19				b	0	0	0	0	0	0	0	0	0		0	0	0	0	0		0
20				c	0	0	0	0	0	0	0	0	0		0	0	0	0	0		0
21				d	0	0	0	4	0	0	0	0	72		0	0	0	0	0		0
22				e	0	0	0	2	0	0	0	0	22		0	0	0	0	0		0
23				f	0	3	0	0	0	0	0	0	10		0	0	0	0	0		0
24				g	0	0	0	4	0	0	0	0	7		0	0	0	0	0		0
25				h	0	0	0	0	0	1	0	0	7		0	0	0	0	0		0
26				i	2	5	0	0	0	0	0	0	9		0	0	0	0	0		0
27				j	3	9	0	4	0	0	0	0	193		0	0	0	1	1		0
28			Other Sections	9	0	0	0	0	0	0	0	0	0		0	0	0	0	0		0
29				11	11	6	0	2	1	0	0	0	23		0	0	0	0	0		0
30				24	0	0	0	0	0	0	0	0	0		0	277	0	0	277		0
31				Other	115	13	0	8	2	0	0	0	417		0	49	0	0	49		0
Total (From 18 to 31)					131	36	0	24	3	1	0	0	778		0	326	0	3	329		0

Sr. no.					Total	14.5	14.5.1	Total	Total	15	15.1	15.2	15.3	15.4	15.5	Total	16	16.1	16.2	16.3
	Ministry/ Independent Department				Department	Department of Millitary Affairs		Department	Ministry	Ministry of North Eastern Region	Ministry of Development of North Eastern Region	North Eastern Development Finance Corp. (NEDFi)	North Eastern Regional Agricultural Marketing Corporation (NERAMAC)	North Eastern Council (NEC)	North Eastern Handicrafts and Handlooms Development Corporation(NEHHDC)	Ministry	Ministry of Environment & Forests	Ministry of Environment & Forests	Regional Office, Bhubaneswar	Regional Office, Dehradun
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1094		320	320	134918		20	0	9	0	3	32		62	4	6
2	No.Of Requests Received (B)				2931		24170	24170	115848		155	5	11	74	3	248		3888	60	67
3	Total No.Of Requests (Column A+B)				4025		24490	24490	250766		175	5	20	74	6	280		3950	64	73
4	No. of Cases transfered to other PAs u/s 6(3)				1549		1543	1543	40931		20	1	0	0	0	21		763	4	6
5	Total No.Of Appeals Received				182		1457	1457	16876		8	0	0	9	0	17		339	1	3
6	Total No.Of Appeals Disposed				98		1398	1398	6734		5	0	0	9	0	14		312	1	3
7	Total Number of RTI replied				1055		21372	21372	65295		104	4	19	52	3	182		3104	60	66
8	Decisions Where Applications For Information Rejected				56 (2%)		105 (0%)	105 (0%)	4937 (4%)		0	0	0	0	0	0		17 (0%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0		0	0	0	0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)				1590		34390	34390	288069		670	0	88	500	0	1258		25410	140	720
11	Addl.Charges Collected (Rs.)				0		180	180	45397		12	0	0	0	0	12		12639	0	0
12	Penalty Collected (Rs.)				0		0	0	86		0	0	0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1590		34570	34570	333552		682	0	88	500	0	1270		38049	140	720
14	No. CAPIO's Appointed (A)				0		0	0	635		0	0	0	0	0	0		0	1	2
15	No. CPIO's Appointed (B)				9		94	94	1939		0	1	0	0	0	1		88	1	1
16	No. FAA's Appointed (C)				9		58	58	1094		0	0	0	0	0	0		73	1	1
17	Total (A+B+C)				18		152	152	3668		0	1	0	0	0	1		161	3	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		17	17	433		0	0	0	0	0	0		1	0	0
19				b	0		2	2	4		0	0	0	0	0	0		0	0	0
20				c	0		2	2	2		0	0	0	0	0	0		0	0	0
21				d	0		37	37	167		0	0	0	0	0	0		0	0	0
22				e	0		2	2	137		0	0	0	0	0	0		2	0	0
23				f	0		1	1	14		0	0	0	0	0	0		1	0	0
24				g	0		2	2	38		0	0	0	0	0	0		0	0	0
25				h	0		2	2	18		0	0	0	0	0	0		0	0	0
26				i	0		3	3	14		0	0	0	0	0	0		0	0	0
27				j	0		11	11	1491		0	0	0	0	0	0		0	0	0
28			Other Sections	9	0		2	2	8		0	0	0	0	0	0		0	0	0
29				11	0		2	2	44		0	0	0	0	0	0		0	0	0
30				24	0		2	2	305		0	0	0	0	0	0		0	0	0
31				Other	0		49	49	3337		0	0	0	0	0	0		16	0	0
Total (From 18 to 31)					0		134	134	6012		0	0	0	0	0	0		20	0	0

Sr. no.				16.4	16.5	16.6	16.7	16.8	16.9	16.10	16.11	16.12	16.13	16.14	16.15	16.16	16.17	16.18	16.19	16.20	16.21	16.22
	Ministry/ Independent Department			Directorate of Forest Education, Dehradun	Wildlife Crime Control Bureau, Mumbai	Central Regional Office, Lucknow	Wildlife Crime Control Bureau, Kolkatta	National Biodiversity Authority	Botanical Survey of India, Kolkatta	North Eastern Regional Office, Shillong	Wildlife Crime Control Bureau Head Quarter	Wildlife Crime Control Bureau, New Delhi	Northern Regional Office, Chandigarh	Regional Office, Nagpur	Indira Gandhi National Forest Academy, Dehradun	Central Zoo Authority, New Delhi	Regional Office, Bhopal	Forest Survey of India, Dehradun	National Green Tribunal	Indian Institute of Forests Management, Bhopal	Regional Office, Chennai	National Museum of Natural History, New Delhi
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	4	2	0	12	1	3	0	6	24	2	8	1	251	31	0	1	9
2	No.Of Requests Received (B)			91	6	109	12	68	150	70	44	4	74	289	34	99	62	200	441	40	146	9
3	Total No.Of Requests (Column A+B)			92	6	113	14	68	162	71	47	4	80	313	36	107	63	451	472	40	147	18
4	No. of Cases transfered to other PAs u/s 6(3)			15	0	42	0	4	4	28	1	0	14	235	0	5	0	6	19	0	49	0
5	Total No.Of Appeals Received			5	0	14	0	14	8	2	0	0	6	28	4	33	0	54	53	5	8	6
6	Total No.Of Appeals Disposed			5	0	7	0	14	8	2	0	0	5	5	4	32	0	32	28	5	8	6
7	Total Number of RTI replied			75	6	63	14	64	89	43	45	3	44	10	34	95	63	184	310	40	92	18
8	Decisions Where Applications For Information Rejected			2 (2%)	0	0	0	0	1 (1%)	0	1 (2%)	0	0	2 (1%)	0	0	0	0	108 (24%)	0	3 (2%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			80	0	0	0	10	620	0	0	0	480	35	170	910	380	90	2090	50	940	60
11	Addl.Charges Collected (Rs.)			1327	0	0	0	0	566	0	0	0	60	1600	0	0	0	448	0	0	436	10
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1407	0	0	0	10	1186	0	0	0	540	1635	170	910	380	538	2090	50	1376	70
14	No. CAPIO's Appointed (A)			0	0	0	0	0	1	0	0	0	0	126	1	0	0	2	0	0	0	0
15	No. CPIO's Appointed (B)			0	1	1	1	1	1	1	0	0	1	126	1	1	0	5	0	1	0	1
16	No. FAA's Appointed (C)			0	0	1	0	1	1	1	0	0	1	12	1	1	0	5	0	0	0	1
17	Total (A+B+C)			0	1	2	1	2	3	2	0	0	2	264	3	2	0	12	0	1	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				16.23	16.24	16.25	16.26	16.27	16.28	16.29	16.30	16.31	16.32	Total	17	17.1	17.2	17.3	17.4	17.5
	Ministry/ Independent Department			Wildlife Institute of India, Dehradun	Central Pollution Control Board, Delhi	Wildlife Crime Control Bureau, Chennai	National Zoological Park, New Delhi	National Centre for Sustainable Coastal Management (NCSCM)	Regional Office, Ranchi	Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora	Regional Office,Bangalore	Zoological Survey of India, Kotkatta	Indian Council of Forestry Research and Education, Dehradun	Ministry	Ministry of External Affairs	Indian Council for Cultural Relations	Passport Office	Indian Council of World Affairs	Ministry of External Affairs	CPV Division
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			5	77	0	6	0	5	49	11	36	0	617		2	779	57	0	90
2	No.Of Requests Received (B)			130	1835	12	18	43	61	69	108	105	513	8857		50	503	23	3451	516
3	Total No.Of Requests (Column A+B)			135	1912	12	24	43	66	118	119	141	513	9474		52	1282	80	3451	606
4	No. of Cases transfered to other PAs u/s 6(3)			10	36	0	0	15	3	0	56	24	30	1369		7	36	14	1724	189
5	Total No.Of Appeals Received			2	202	0	14	0	5	8	6	7	19	846		10	60	6	179	23
6	Total No.Of Appeals Disposed			0	195	0	6	0	4	4	6	5	19	716		9	49	1	179	23
7	Total Number of RTI replied			121	1664	11	14	28	48	33	60	99	483	7083		40	376	7	1708	327
8	Decisions Where Applications For Information Rejected			0	3 (0%)	0	0	0	15 (25%)	0	0	0	0	152 (2%)		5 (10%)	0	0	19 (1%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
10	Fee(Application) Collected (Rs.)			1150	15830	0	0	70	0	520	1033	290	560	51638		460	1160	10	5914	0
11	Addl.Charges Collected (Rs.)			0	650	0	0	300	0	0	2280	184	1752	22252		0	156	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1150	16480	0	0	370	0	520	3313	474	2312	73890		460	1316	10	5914	0
14	No. CAPIO's Appointed (A)			1	45	0	0	0	0	0	0	16	0	195		0	0	0	0	0
15	No. CPIO's Appointed (B)			1	45	1	1	1	1	1	1	1	11	296		1	0	1	97	1
16	No. FAA's Appointed (C)			1	1	0	0	1	1	1	1	1	9	116		1	0	0	64	0
17	Total (A+B+C)			3	91	1	1	2	2	2	2	18	20	607		2	0	1	161	1
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	1		0	0	0	12	3
19				b	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	1
22				e	0	0	0	0	1	0	0	0	0	0	3		0	0	0	0	2
23				f	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	12
24				g	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0		0	11	0	0	12
26				i	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
27				j	0	0	0	0	1	0	0	0	0	0	1		0	70	0	2	13
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0
31				Other	0	0	0	0	5	0	0	0	0	0	21		0	0	0	5	0
Total (From 18 to 31)					0	0	0	0	7	0	0	0	0	0	27		0	81	0	19	43

Sr. no.				17.6	17.7	17.8	17.9	17.10	17.11	17.12	17.13	17.14	17.15	17.16	17.17	17.18	17.19	17.20	17.21	17.22	17.23	17.24	17.25
	Ministry/ Independent Department			Embassy of India, Algiers,Algeria	Embassy of India, Luanda, Angola	Embassy of India, Buenos Aires, Argentina	Embassy of India,Yerevan, Armenia	High Commission of India, Canberra, Australia	Consulate General of India, Melbourne, Australia	Consulate General of India, Perth, Australia	Consulate General of India, Sydney, Australia	Embassy of India,Vienna, Austria	Embassy of India, Baku, Azerbaijan	Embassy of India,Manama, Bahrain	High Commission of India,Dhaka, Bangladesh	Assistant High Commission of India, Chittagong, Bangladesh	Assistant High Commission of India, Rajshahi, Bangladesh	Embassy of India, Minsk, Belarus	Embassy of India, Brussels, Belgium	Embassy of India,Thimphu, Bhutan	Consulate General of India, Phuentsholing, Bhutan	High Commission of India,Gaborone, Botswana	Embassy of India, Brasilia, Brazil
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			4	0	0	7	1	2	0	1	0	3	0	2	0	0	1	3	1	3	0	2
2	No.Of Requests Received (B)			12	17	9	30	15	19	9	28	11	18	16	37	13	0	21	8	14	46	9	16
3	Total No.Of Requests (Column A+B)			16	17	9	37	16	21	9	29	11	21	16	39	13	0	22	11	15	49	9	18
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	4	2	1	0	5	0	0	14	0	0	6	0	1	1	0	2
5	Total No.Of Appeals Received			3	0	0	4	0	14	3	6	0	5	4	7	1	0	4	0	6	2	0	0
6	Total No.Of Appeals Disposed			3	0	0	4	0	14	3	1	0	5	4	7	1	0	1	0	6	2	0	0
7	Total Number of RTI replied			16	17	9	25	10	18	7	29	4	18	16	25	13	0	16	8	14	32	0	15
8	Decisions Where Applications For Information Rejected			0	0	0	1 (3%)	0	1 (5%)	0	0	0	0	0	0	0	0	0	0	0	0	0	1 (6%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			30	0	0	300	0	0	0	0	0	0	110	0	0	0	190	0	0	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	216	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			30	0	1	300	0	0	0	0	216	0	110	0	0	0	190	0	0	0	0	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			0	1	1	1	1	1	1	1	1	1	1	1	1	0	0	0	1	0	0	0
16	No. FAA's Appointed (C)			0	1	1	1	1	1	1	1	1	1	0	1	1	0	0	0	1	0	0	0
17	Total (A+B+C)			0	2	2	2	2	2	2	2	3	2	1	2	2	0	0	0	2	0	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2

Sr. no.				17.26	17.27	17.28	17.29	17.30	17.31	17.32	17.33	17.34	17.35	17.36	17.37	17.38	17.39	17.40	17.41	17.42	17.43
	Ministry/ Independent Department			Consulate General of India, Sao Paulo, Brazil	High Commission of India,Bandar Seri Begawan, Brunei Darussalam	Embassy of India, Sofia,Bulgaria	Embassy of India, Pnom Penh,Cambodia	High Commission of India, Ottawa, Canada	Consulate General of India, Toronto, Canada	Consulate General of india, Vancouver, Canada	Embassy of India,Santiago, Chile	Embassy of India, Beijing, China	Consulate General of India, Guangzhou, China	Consulate General of India, Hongkong	Consulate General of India, Shanghai, China	Embassy of India, Bogota, Colombia	Embassy of India,Abidjan, Ivory Coast	Embassy of India, Zagreb, Croatia	Embassy of India, Havana, Cuba	High Commission of India, Nicosia, Cyprus	Embassy of India, Prague, Czech Republic
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			2	0	0	2	5	0	15	0	8	1	0	1	1	0	1	1	0	0
2	No.Of Requests Received (B)			12	24	1	3	7	54	12	8	49	16	21	14	3	4	6	1	23	9
3	Total No.Of Requests (Column A+B)			14	24	1	5	12	54	27	8	57	17	21	15	4	4	7	2	23	9
4	No. of Cases transfered to other PAs u/s 6(3)			9	0	0	0	5	8	0	1	0	1	0	0	0	0	0	0	3	0
5	Total No.Of Appeals Received			0	5	0	0	4	18	0	0	11	0	7	0	0	2	3	0	3	0
6	Total No.Of Appeals Disposed			0	5	0	0	0	18	0	0	8	0	7	0	0	2	3	0	3	0
7	Total Number of RTI replied			4	15	1	4	0	45	1	5	50	16	19	13	4	2	7	1	19	4
8	Decisions Where Applications For Information Rejected			0	9 (38%)	0	0	0	0	0	0	0	0	2 (10%)	1 (7%)	0	2 (50%)	0	0	1 (4%)	5 (56%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	0	0	260	100	0	0	0	0	80	0	30	0	0	0	10
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	0	0	260	100	0	0	0	0	80	0	30	0	0	0	10
14	No. CAPIO's Appointed (A)			0	0	0	0	0	1	0	0	1	0	0	1	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			0	1	1	0	1	1	1	1	1	1	1	0	0	1	1	1	1	1
16	No. FAA's Appointed (C)			0	1	1	0	1	1	1	1	1	1	1	0	0	1	1	1	1	1
17	Total (A+B+C)			0	2	2	0	2	3	2	2	3	2	2	1	0	2	2	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	5	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
Total (From 18 to 31)					0	8	0	0	0	2	0	0	0	0	0	0	1	0	0	0	1

Sr. no.					17.44	17.45	17.46	17.47	17.48	17.49	17.50	17.51	17.52	17.53	17.54	17.55	17.56	17.57	17.58	17.59	17.60	17.61	17.62	17.63
	Ministry/ Independent Department				Embassy of India,Copenhagen, Denmark	Embassy of India, Cairo, Egypt	High Commission of India, Suva, Fiji islands	Embassy of India, Helsinki, Finland	Embassy of India, Paris, France	Consulate General of India, Saint Denis, Reunion Island	Embassy of India,Berlin, Germany	Consulate General of India, Frankfurt, Germany	Consulate General of India, Hamburg, Germany	Consulate General of India, Munich, Germany	High Commission of India, Accra, Ghana	Embassy of India, Athens, Greece	Embassy of India, Guatemala City, Guatemala	High Commission of India, Georgetown, Guyana	Embassy of India, Budapest, Hungary	Embassy of India,Reykjavik, Iceland	Embassy of India, Jakarta, Indonesia	Consulate General of India, Medan, Indonesia	Embassy of India, Tehran, Iran	Consulate General of India, Bandar Abbas, Iran
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				4	0	1	1	0	6	1	2	0	0	5	11	9	0	0	0	8	0	1	0
2	No.Of Requests Received (B)				0	30	2	13	12	3	6	17	26	14	5	14	7	17	20	4	15	14	42	0
3	Total No.Of Requests (Column A+B)				4	30	3	14	12	9	7	19	26	14	10	25	16	17	20	4	23	14	43	0
4	No. of Cases transfered to other PAs u/s 6(3)				0	4	0	0	5	0	0	1	1	3	1	11	1	0	1	0	3	0	2	0
5	Total No.Of Appeals Received				0	0	3	5	0	3	0	9	0	0	0	0	2	5	2	5	1	0	19	0
6	Total No.Of Appeals Disposed				0	0	2	5	0	3	0	9	0	0	0	0	1	5	2	5	0	0	19	0
7	Total Number of RTI replied				0	24	1	8	2	2	4	18	25	11	9	1	5	17	19	4	14	14	30	0
8	Decisions Where Applications For Information Rejected				0	0	2 (100%)	4 (31%)	1 (8%)	1 (33%)	2 (33%)	0	0	0	0	2 (14%)	0	0	0	0	0	0	11 (26%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	0	0	0	62	0	40	0	190	0	0	130	50	0	0	40	0	0	310	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	0	0	0	62	0	40	0	190	0	0	130	50	0	0	40	0	0	310	0
14	No. CAPIO's Appointed (A)				0	0	0	1	0	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				0	2	1	1	1	1	1	1	1	1	1	0	1	1	0	1	1	1	2	0
16	No. FAA's Appointed (C)				0	1	0	1	1	1	1	1	0	1	1	0	1	1	0	1	1	1	1	0
17	Total (A+B+C)				0	3	1	3	2	2	2	2	2	2	3	0	2	2	0	2	2	2	3	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	8	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0
Total (From 18 to 31)					0	0	0	4	1	0	2	0	0	0	0	0	0	0	0	0	0	0	10	0

Sr. no.				17.64	17.65	17.66	17.67	17.68	17.69	17.70	17.71	17.72	17.73	17.74	17.75	17.76	17.77	17.78	17.79	17.80	17.81	17.82	17.83
	Ministry/ Independent Department			Consulate General of India, Zahidan, Iran	Embassy of India, Baghdad, Iraq	Embassy of India, Dublin, Ireland	Embassy of India, Tel Aviv, Israel	Embassy of India, Rome, Italy	Consulate General of India, Milan, Italy	High Commission of India, Kingston, Jamaica	Embassy of India, Tokyo, Japan	Consulate General of India, Osaka-Kobe, Japan	Embassy of India, Amman, Jordan	Embassy of India, Astana, Kazakhstan	High Commission of India, Nairobi,Kenya	Assistant High Commission of India, Mombasa, Kenya	Embassy of India, Seoul, Republic of Korea	Embassy of India, Safat, Kuwait	Embassy of India, Bishkek, Kyrgyztan	Embassy of India, Vientiane, Lao People's Democratic Republic	Embassy of India, Beirut, Lebanon	Embassy of India, Tripoli, Libya	Embassy of India, Antananarivo, Madagascar
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	14	0	9	1	0	0	0	0	3	0	2	0	0	0	1	0	24	0	0
2	No.Of Requests Received (B)			0	10	6	13	17	18	11	23	7	0	6	10	0	9	28	21	13	5	0	10
3	Total No.Of Requests (Column A+B)			0	24	6	22	18	18	11	23	7	3	6	12	0	9	28	22	13	29	0	10
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	2	9	0	4	1	0	0	5	0	3	0	1	3	0	0	0
5	Total No.Of Appeals Received			0	0	1	5	2	0	1	2	0	0	4	2	0	0	8	4	2	0	0	0
6	Total No.Of Appeals Disposed			0	0	1	5	2	0	1	1	0	0	4	1	0	0	8	4	2	0	0	0
7	Total Number of RTI replied			0	0	6	20	15	9	0	17	6	0	6	4	0	6	28	17	7	0	0	10
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1 (5%)	1 (8%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	40	0	0	0	0	0	0	0	0	0	0	40	0	150	0	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	40	0	0	0	0	0	0	0	0	0	0	40	0	150	0	0	0	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
15	No. CPIO's Appointed (B)			0	0	0	1	0	1	0	1	2	0	1	1	1	0	1	7	1	1	0	1
16	No. FAA's Appointed (C)			0	0	0	1	0	1	0	1	1	0	1	1	1	0	1	1	1	1	1	1
17	Total (A+B+C)			0	0	0	2	0	2	0	2	3	0	2	2	2	0	2	8	2	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1	0	0	0

Sr. no.				17.84	17.85	17.86	17.87	17.88	17.89	17.90	17.91	17.92	17.93	17.94	17.95	17.96	17.97	17.98	17.99	17.100	17.101	17.102	17.103
	Ministry/ Independent Department			High Commission of India, Kuala Lumpur, Malaysia	High Commission of India, Male, Republic of Maldives	Embassy of India, Bamako, Mali	High Commission of India, Port Louis, Mauritius	Embassy of India, Mexico	Embassy of India, Ulaanbaatar,Mongolia	Embassy of India, Rabat, Morocco	High Commission of India, Maputo, Mozambique	Embassy of India, Yangon, Myanmar	Consulate General of India, Mandalay, Myanmar	High Commission of India, Windhoek, Namibia	Embassy of India, Kathmandu, Nepal	Consulate General of India, Birgunj, Nepal	High Commission of India, Wellington, New Zealand	Embassy of India, Niamey, Niger	High Commission of India, Abuja, Nigeria	Office of the High Commission of India, Lagos, Nigeria	Embassy of India, Oslo, Norway	Embassy of India, Muscat, Sultanate of Oman	High Commission of India,Islamabad, Pakistan
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	0	0	1	1	0	0	2	0	0	0	1	0	0	0	0	0	14	4
2	No.Of Requests Received (B)			163	15	18	18	5	5	16	8	33	5	0	34	18	5	10	24	5	14	72	59
3	Total No.Of Requests (Column A+B)			164	15	18	18	6	6	16	8	35	5	0	34	19	5	10	24	5	14	86	63
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	4	0	0	1	8	0	4	0	1	3	0	0	1	0	4	0	5
5	Total No.Of Appeals Received			0	5	1	5	1	1	2	0	6	0	0	0	0	0	0	6	2	0	4	3
6	Total No.Of Appeals Disposed			0	5	1	5	1	1	0	0	4	0	0	0	0	0	0	4	2	0	4	3
7	Total Number of RTI replied			158	15	18	12	6	4	13	0	30	1	0	33	16	2	10	22	4	10	47	49
8	Decisions Where Applications For Information Rejected			0	0	0	2 (11%)	0	2 (40%)	2 (13%)	0	5 (15%)	0	0	0	0	1 (20%)	0	1 (4%)	0	0	0	5 (8%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	100	0	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	100	0	0	0	0
14	No. CAPIO's Appointed (A)			0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
15	No. CPIO's Appointed (B)			0	1	1	1	0	1	1	1	0	0	1	0	0	1	1	1	1	1	1	1
16	No. FAA's Appointed (C)			0	1	1	1	0	1	1	1	0	0	1	0	0	1	1	1	1	1	1	1
17	Total (A+B+C)			0	3	2	2	0	2	2	2	0	0	2	0	0	2	2	2	2	2	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	3
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	3	1
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	2	0	3	0	0	0	0	0	0	0	1	0	1	0	0	3	4

Sr. no.				17.104	17.105	17.106	17.107	17.108	17.109	17.110	17.111	17.112	17.113	17.114	17.115	17.116	17.117	17.118	17.119	17.120	17.121	17.122	17.123
	Ministry/ Independent Department			Representative Office of India, Ramallah City, State ofPalestine	Embassy of India, Panama	High Commission of India, Port Moresby, Papua New Guinea	Embassy of India, Lima, Peru	Embassy of India, Manila, Philippines	Embassy of India, Lisbon, Portugal	Embassy of India, Doha, Qatar	Embassy of India,Bucharest, , Romania	Embassy of India, Moscow, Russian Federation	Consulate General of India, St. Petersburg, Russian federation	Consulate General of India, Vladivostok, Russian Federation	Embassy of India, Riyadh, Saudi Arabia	Consulate General of India, Jeddah, Saudi Arabia	Embassy of India, Dakar, Senegal	Embassy of India, Belgrade, Republic of Serbia	High Commission of India, Victoria, Seychelles	High Commission of India, Singapore	Embassy of India, Bratislava, Slovak Republic	Embassy of India, Ljubljana, Slovenia	High Commission of India, Pretoria, South Africa
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	0	0	0	0	0	1	6	1	0	37	110	0	0	1	0	1	1	0
2	No.Of Requests Received (B)			12	0	0	2	21	19	23	7	62	21	8	110	51	4	4	14	31	6	14	5
3	Total No.Of Requests (Column A+B)			13	0	0	2	21	19	23	8	68	22	8	147	161	4	4	15	31	7	15	5
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	4	2	5	0	0	18	0	4	3	0	0	2	8	0	1	4
5	Total No.Of Appeals Received			0	0	0	1	5	5	4	0	20	1	0	31	0	4	2	2	5	2	8	0
6	Total No.Of Appeals Disposed			0	0	0	0	5	0	4	0	20	1	0	26	0	4	1	0	5	2	8	0
7	Total Number of RTI replied			13	0	0	1	16	12	12	0	66	4	4	105	32	4	4	13	23	7	14	1
8	Decisions Where Applications For Information Rejected			0	0	0	1 (50%)	1 (5%)	0	6 (26%)	0	1 (2%)	0	0	1 (1%)	3 (6%)	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	20	10	170	180	0	0	180	0	600	0	0	0	20	0	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	20	10	170	180	0	0	180	0	600	0	0	0	20	0	0	0	0
14	No. CAPIO's Appointed (A)			0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			1	1	0	0	1	1	1	1	1	1	0	10	1	1	0	1	1	1	0	1
16	No. FAA's Appointed (C)			1	0	0	0	1	1	1	1	1	1	0	1	1	1	0	1	1	1	0	1
17	Total (A+B+C)			2	2	0	0	2	2	2	2	2	2	0	11	2	2	0	2	2	2	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005 Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19			b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20			c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21			d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22			e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23			f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24			g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25			h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26			i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27			j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31			Other	0	0	0	0	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)				0	0	0	0	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				17.124	17.125	17.126	17.127	17.128	17.129	17.130	17.131	17.132	17.133	17.134	17.135	17.136	17.137	17.138	17.139	17.140	17.141	17.142	17.143	17.144
	Ministry/ Independent Department			Consulate General of India, Durban, South Africa	Consulate General of India, Johannesburg, South Africa	Embassy of India, Madrid, Spain	High Commission of India, Colombo, Sri Lanka	Assistant High Commission of India, Kandy, sri Lanka	Consulate General of India, Hambantota, Sri Lanka	Consulate General of India, Jaffna, Sri Lanka	Embassy of India, Juba, Sudan	Embassy of India, Paramaribo, Suriname	Embassy of India, Stockholm, Sweden	Embassy of India, Berne, Switzerland	Permanent Mission of India to the UN Offices in Geneva, Switzerland	Embassy of India, Damascus, Syria	Embassy of India, Dushanbe, Tajikistan	High Commission of India, Dar es Salaam, Tanzania	Consulate General of India, Zanzibar, Tanzania	Embassy of India, Bangkok, Thailand	Consulate of India, Chiangmai, Thailand	High Commission of India, Trinidad & Tobago, West Indies	Embassy of India, Tunis, Tunisia	Embassy of India, Ankara, Turkey
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	1	0	1	0	0	0	3	0	1	0	1	0	4	0	0	1	0	0	0	0
2	No.Of Requests Received (B)			8	6	15	28	17	7	12	1	6	4	16	28	21	27	6	5	21	0	6	28	15
3	Total No.Of Requests (Column A+B)			8	7	15	29	17	7	12	4	6	5	16	29	21	31	6	5	22	0	6	28	15
4	No. of Cases transfered to other PAs u/s 6(3)			4	0	0	5	0	0	5	1	0	2	0	8	2	0	1	0	0	0	0	0	1
5	Total No.Of Appeals Received			1	0	7	5	2	5	0	0	0	2	8	4	0	5	3	1	10	0	0	2	4
6	Total No.Of Appeals Disposed			0	0	7	5	2	5	0	0	0	0	4	4	0	5	2	0	10	0	0	2	4
7	Total Number of RTI replied			4	0	14	22	9	7	6	0	6	2	12	21	19	31	4	4	18	0	6	27	13
8	Decisions Where Applications For Information Rejected			0	0	1 (7%)	0	0	0	0	0	0	0	4 (25%)	0	0	0	1 (17%)	1 (20%)	0	0	0	1 (4%)	1 (7%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	80	100	0	0	0	0	0	0	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	0	0	0	0	0	0	0	80	100	0	0	0	0	0	0	0	0	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	1
15	No. CPIO's Appointed (B)			1	0	1	1	1	1	1	1	1	1	1	1	1	1	1	1	1	0	0	1	1
16	No. FAA's Appointed (C)			1	0	1	1	1	1	0	1	0	1	1	1	1	1	1	1	1	0	0	1	1
17	Total (A+B+C)			2	0	2	2	2	2	1	2	2	2	2	2	2	2	2	3	2	0	0	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	4	0	0	0	1	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	4	0	0	0	1	0	0	0	0	0	0

Sr. no.				17.145	17.146	17.147	17.148	17.149	17.150	17.151	17.152	17.153	17.154	17.155	17.156	17.157	17.158	17.159	17.160	17.161	17.162	17.163	17.164
	Ministry/ Independent Department			Consulate General of India, Istanbul, Turkey	Embassy of India, Ashgabat, Turkmenistan	High Commission of India,Kampala, Uganda	Embassy of India, Kyiv, Ukraine	Embassy of India, Abu Dhabi, UAE	Consulate General of India, Dubai, UAE	High Commission of India, London, United Kingdom	Consulate General of India, Birmingham, United Kingdom	Consulate General of India, Edinburgh, United Kingdom	Embassy of India, Washington, USA	Consulate General of India, Atlanta, USA	Consulate General of India, Chicago, USA	Consulate general of India, Houston, USA	Consulate General of India, New York, USA	Consulate General of India, San Francisco, USA	Permanent Mission of India to the UN,New York, USA	Embassy of India, Tashkent, Uzbekistan	Embassy of India, Caracas, Venezuela	Embassy of India, Hanoi, Vietnam	Consulate General of India, Ho Chi Minh City, Vietnam
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	0	0	53	1	11	1	0	2	3	2	3	9	0	0	2	0	1	0
2	No.Of Requests Received (B)			13	13	8	22	64	77	16	18	14	115	49	30	13	69	53	27	23	6	16	28
3	Total No.Of Requests (Column A+B)			13	13	8	22	117	78	27	19	14	117	52	32	16	78	53	27	25	6	17	28
4	No. of Cases transfered to other PAs u/s 6(3)			4	0	0	7	5	5	3	3	0	15	0	2	0	9	0	2	0	0	0	2
5	Total No.Of Appeals Received			0	1	0	4	6	18	16	2	10	21	10	6	0	19	0	15	8	4	0	5
6	Total No.Of Appeals Disposed			0	0	0	0	4	15	11	2	9	21	9	6	0	14	0	15	8	4	0	5
7	Total Number of RTI replied			9	13	4	15	43	73	22	16	13	87	39	19	16	53	39	25	25	6	16	25
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	2 (13%)	0	0	12 (10%)	0	4 (13%)	0	0	14 (26%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	140	0	630	0	50	110	0	270	190	0	460	0	0	0	0	0	154
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	140	0	630	0	50	110	0	270	190	0	460	0	0	0	0	0	154
14	No. CAPIO's Appointed (A)			1	1	0	0	0	0	0	0	1	0	0	0	0	0	1	0	1	0	0	0
15	No. CPIO's Appointed (B)			1	0	0	0	1	1	0	1	1	2	1	2	0	1	0	1	1	0	1	1
16	No. FAA's Appointed (C)			1	0	0	0	1	1	0	1	1	1	1	1	0	1	0	1	1	0	1	1
17	Total (A+B+C)			3	1	0	0	2	2	0	2	3	3	2	3	0	2	1	2	3	0	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	2	0	0	0	0	0	0	0	0	17	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	3	0	0	0	0	0	0	3	0	0	17	1	0	0	0	0

Sr. no.				17.165	17.166	17.167	17.168	17.169	17.170	17.171	17.172	17.173	17.174	17.175	17.176	17.177	17.178	17.179	17.180	17.181	17.182	17.183	17.184	17.185
	Ministry/ Independent Department			Embassy of India, Sana'a, Yemen	High Commission of India, Lusaka, Zambia	Embassy of India, Harare, Zimbabwe	High Commission of India, Liongwe(Malawi)	Consulate General of India, Erbil (Kurdistan)	Embassy of India, Warsaw	High Commission of India, Malta	Assistant High Commission of India, Sylhet	Embassy of India, Kinshasa	Indian Mission to ASEAN, Jakarta	Embassy of India, Djibouti	Embassy of India Brazzaville	High Commission of India, Yaounde(Cameroon)	Embassy of India, Malabo	Consulate General of India, Bali	Consulate General of India, Sittwe, Mayanmar	High Commission of India, Kigali (Rawanda)	Passport Seva Division	Embassy of India, Tallinn, Estonia	Embassy of India, Monrovia (Liberia)	Embassy of India, Sao Tome
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	1	0	0	1	1	0	0	0	0	0	1	0	0	1	0	2529	0	0	0
2	No.Of Requests Received (B)			0	0	12	12	8	0	5	4	6	0	23	6	2	0	24	11	11	11911	7	12	0
3	Total No.Of Requests (Column A+B)			0	0	13	12	8	1	6	4	6	0	23	6	3	0	24	12	11	14440	7	12	0
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	2	0	0	0	2	0	0	0	0	0	1	6	2	441	4	0	0
5	Total No.Of Appeals Received			0	0	2	1	0	0	1	0	0	0	2	0	0	0	2	2	0	844	2	0	0
6	Total No.Of Appeals Disposed			0	0	2	1	0	0	0	0	0	0	1	0	0	0	2	2	0	533	1	0	0
7	Total Number of RTI replied			0	0	13	12	6	0	5	4	4	0	23	6	2	0	18	3	9	8343	3	12	0
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	0	4 (17%)	1 (9%)	0	410 (3%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	30	0	0	0	0	0	10	0	210	0	0	0	30	0	20	52447	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2600	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	30	0	0	0	0	0	10	0	210	0	0	0	30	0	20	55048	0	0	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	1	0	0
15	No. CPIO's Appointed (B)			1	1	0	1	1	0	0	1	1	0	1	1	0	1	1	1	0	43	1	1	0
16	No. FAA's Appointed (C)			1	1	0	1	0	0	0	1	2	0	1	1	0	1	1	1	0	37	0	1	0
17	Total (A+B+C)			2	2	0	2	1	0	0	2	3	0	2	2	0	2	2	2	0	87	2	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	22	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	37	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	535	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	382	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	998	0	0	0

Sr. no.				17.186	17.187	17.188	17.189	17.190	17.191	17.192	17.193	17.194	17.195	17.196	17.197	17.198	17.199	Total	18	18.1	18.1.1	18.1.2	18.1.3	18.1.4	18.1.5	18.1.6	18.1.7	18.1.8
	Ministry/ Independent Department			High Commission of India, Mbabane (Eswatini)	Embassy of India, Santo Domingo	Assistant High Commission of India, Khulna, Bangladesh	Embassy of India, Asmara, Eritrea	Embassy of India, Lome	High Commission of India, Freetown, Sierra Leone	Embassy of India, Ouagadougou, Burkina Faso	Embassy of India, N'Djamena, Chad	Embassy of India, Nouakchott, Mauritania	Embassy of India, Praia, Cabo Verde	Embassy of India, Dili, Timor-Leste	Consulate General of India, Brisbane	Consulate General of India, Marseille	Embassy of India, Riga, Latvia	Ministry	Ministry of Finance	Department of Economic Affairs	SPMCIL Corporate Office	SPMCIL - India Government Mint, Mumbai	SPMCIL - India Government Mint, Kolkata	SPMCIL India Government Mint, Hyderabad	SPMCIL - India Government Mint, Noida	SPMCIL Currency Note Press Nashik	SPMCIL Bank Note Press , Dewas (Madhya-Pradesh)	India Security Press, Nashik Road
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	3915			59	7	15	3	3	1	53	173
2	No.Of Requests Received (B)			6	1	8	0	18	0	15	10	9	14	0	21	0	0	19674			396	206	251	170	124	191	147	169
3	Total No.Of Requests (Column A+B)			6	1	8	0	18	0	15	10	9	14	0	21	0	0	23589			455	213	266	173	127	192	200	342
4	No. of Cases transfered to other PAs u/s 6(3)			0	1	3	0	0	0	0	0	0	0	0	1	0	0	2725			127	5	1	14	3	0	8	0
5	Total No.Of Appeals Received			2	0	0	0	0	0	0	0	0	0	0	4	0	0	1667			80	27	24	20	7	19	15	196
6	Total No.Of Appeals Disposed			2	0	0	0	0	0	0	0	0	0	0	4	0	0	1265			59	26	22	20	7	17	14	196
7	Total Number of RTI replied			6	0	5	0	9	0	13	8	9	13	0	16	0	0	13425			263	196	250	157	109	166	111	342
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	1 (7%)	0	0	0	0	560 (3%)			0	0	0	0	7 (6%)	21 (11%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	1			0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	20	0	0	65937			3540	70	2400	1340	900	160	990	764
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	2972			0	100	0	16	180	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	2			0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	0	0	0	0	0	0	0	0	20	0	0	68911			3540	170	2400	1356	1080	160	990	764
14	No. CAPIO's Appointed (A)			0	0	0	0	1	0	0	0	0	0	0	0	0	1	29			0	0	0	0	1	1	0	1
15	No. CPIO's Appointed (B)			1	0	1	1	1	0	1	0	1	1	0	1	0	1	300			5	0	5	5	1	1	7	9
16	No. FAA's Appointed (C)			1	0	1	1	1	0	1	0	1	1	0	1	0	1	233			5	0	1	1	1	1	6	7
17	Total (A+B+C)			2	0	2	2	3	0	2	0	2	2	0	2	0	3	562			10	0	6	6	3	3	13	17
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005 Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	44			0	0	0	0	0	1	0	0
19			b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0	0	0	0	0	0
20			c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0	0	0	0	0	0
21			d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8			0	0	0	0	0	4	0	0
22			e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6			0	0	0	1	0	0	0	0
23			f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	50			0	0	0	0	0	0	0	0
24			g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6			0	0	0	0	1	0	0	0
25			h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	24			0	0	0	0	0	0	0	0
26			i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5			0	0	0	1	0	0	0	0
27			j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	659			24	0	0	3	2	0	0	0
28		Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0	0	0	0	0	0	0
29			11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1			0	0	0	0	0	1	0	0
30			24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3			0	0	0	0	0	0	0	0
31			Other	0	0	0	0	0	0	0	0	0	1	0	0	0	0	420			0	0	0	0	5	14	0	0
Total (From 18 to 31)				0	0	0	0	0	0	0	0	0	1	0	0	0	0	1226			24	0	0	5	8	20	0	0

Sr. no.					18.1.9	18.1.10	18.1.11	18.1.12	18.1.13	Total	18.2	18.2.1	18.2.2	18.2.3	Total	18.3	18.3.1	18.3.2	18.3.3
	Ministry/ Independent Department				SPMCIL Security Printing Press Hyderabad	SPMCIL Security Paper Mill, Hoshangabad	National Savings Institute (NSI)	Securities and Exchange Board of India (SEBI), Head Office	Department of Economic Affairs	Department	Department of Expenditure	Department of Expenditure	Central Pension Accounting Office	Controller General of Accounts	Department	Department of Revenue	Pr.Chief Commissioner of Income Tax (CCA), Pune	Chief Commissioner of Customs, Mumbai I Zone	Chief Commissioner of Customs & Central Excise, Guwahati Zone
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				7	0	14	86	5907	6328		2	13	38	53		3768	13	0
2	No.Of Requests Received (B)				210	74	152	2462	3035	7587		888	934	1709	3531		2667	705	874
3	Total No.Of Requests (Column A+B)				217	74	166	2548	8942	13915		890	947	1747	3584		6435	718	874
4	No. of Cases transfered to other PAs u/s 6(3)				23	1	20	75	1485	1762		399	224	927	1550		531	13	6
5	Total No.Of Appeals Received				9	13	10	410	829	1659		13	44	64	121		260	31	18
6	Total No.Of Appeals Disposed				9	13	10	49	819	1261		13	37	58	108		50	5	14
7	Total Number of RTI replied				193	56	143	2370	7352	11708		486	628	735	1849		801	573	797
8	Decisions Where Applications For Information Rejected				0	17 (23%)	0	0	46 (2%)	91 (1%)		0	93 (10%)	4 (0%)	97 (3%)		221 (8%)	106 (15%)	18 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0		0	0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)				100	210	570	25750	9580	46374		3145	3360	7340	13845		60	510	830
11	Addl.Charges Collected (Rs.)				0	140	0	0	0	436		64	0	0	64		0	50	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0		0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				100	350	570	25750	9580	46810		3209	3360	7340	13909		60	560	830
14	No. CAPIO's Appointed (A)				7	1	0	5	0	16		0	0	0	0		71	80	0
15	No. CPIO's Appointed (B)				5	1	1	1	0	41		34	0	24	58		442	7	12
16	No. FAA's Appointed (C)				1	1	1	2	0	27		34	0	8	42		168	7	11
17	Total (A+B+C)				13	3	2	8	0	84		68	0	32	100		681	94	23
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	43	0	44		0	0	0	0		0	0	0
19				b	0	0	0	0	0	0		0	0	0	0		0	1	0
20				c	0	0	0	1	0	1		0	0	0	0		0	0	0
21				d	0	2	0	45	0	51		0	0	1	1		0	12	1
22				e	0	0	0	66	0	67		0	0	1	1		1	0	1
23				f	0	0	0	1	0	1		0	0	0	0		0	0	0
24				g	0	0	0	34	0	35		0	0	0	0		0	0	0
25				h	0	0	0	56	0	56		0	0	0	0		0	5	0
26				i	0	0	0	0	0	1		0	0	0	0		71	0	0
27				j	0	8	0	57	0	94		0	0	0	0		25	23	4
28			Other Sections	9	0	0	0	8	0	8		0	0	0	0		0	0	0
29				11	0	0	0	0	0	1		0	0	1	1		0	0	1
30				24	0	0	0	0	0	0		0	0	0	0		0	0	0
31				Other	0	7	0	0	0	26		0	0	2	2		0	65	13
Total (From 18 to 31)					0	17	0	311	0	385		0	0	5	5		97	106	20

Sr. no.					18.3.4	18.3.5	18.3.6	18.3.7	18.3.8	18.3.9	18.3.10	18.3.11	18.3.12	18.3.13	18.3.14	18.3.15	18.3.16	18.3.17	18.3.18
	Ministry/ Independent Department				Chief Commissioner of Central Excise, Ranchi Zone, Patna	Chief Commissioner of Customs (Preventive), Tiruchirapalli	Chief Commissioner of Customs and Central Excise Hyderabad Zone	Central Board of Indirect Taxes and Customs(CBIC)	Chief Commissioner of CGST and Central Excise, Bhopal Zone	Chief Commissioner of Customs Preventive, Delhi Zone	Chief Commissioner of Income Tax (CCA) , Ahmedabad	Chief Commissioner of Income Tax (CCA) , Jaipur	Chief Commissioner of Income Tax (CCA) , Nagpur	Pr.Chief Commissioner of Income Tax , Bangalore	Pr. Chief Commissioner of Income Tax (CCA), Delhi	Director General of Income Tax (Admn.) New Delhi	Director General of Income Tax (Inv.) Jaipur	Director General of Income Tax (Systems) ,New Delhi	Director General of Income Tax, NADT
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				9	53	36	0	454	6	715	658	20	15	4432	63	0	44	0
2	No.Of Requests Received (B)				2040	640	2341	3707	2710	844	728	4170	816	416	3091	206	367	2779	46
3	Total No.Of Requests (Column A+B)				2049	693	2377	3707	3164	850	1443	4828	836	431	7523	269	367	2823	46
4	No. of Cases transfered to other PAs u/s 6(3)				327	58	60	1306	8	121	20	54	106	75	469	110	163	513	25
5	Total No.Of Appeals Received				44	20	45	182	19	37	171	222	15	19	147	4	21	163	0
6	Total No.Of Appeals Disposed				28	13	35	175	6	31	171	147	10	5	90	2	8	82	0
7	Total Number of RTI replied				1518	545	2026	2202	2933	601	1342	2755	688	280	1419	103	140	1962	19
8	Decisions Where Applications For Information Rejected				46 (2%)	22 (3%)	192 (8%)	22 (1%)	122 (5%)	92 (11%)	81 (11%)	239 (6%)	23 (3%)	62 (15%)	546 (18%)	1 (0%)	60 (16%)	155 (6%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				540	1080	370	13064	0	390	2680	2320	0	470	1211	0	0	4640	160
11	Addl.Charges Collected (Rs.)				0	80	0	11116	0	700	0	0	0	0	750	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				540	1160	370	24180	0	1090	2680	2320	0	470	1961	0	0	4640	160
14	No. CAPIO's Appointed (A)				0	2	36	0	0	0	930	0	0	0	142	3	0	0	0
15	No. CPIO's Appointed (B)				44	11	46	54	88	24	930	291	74	3	142	19	46	12	1
16	No. FAA's Appointed (C)				10	3	10	30	23	4	349	0	19	2	41	8	15	12	1
17	Total (A+B+C)				54	16	92	84	111	28	2209	291	93	5	325	30	61	24	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	1	2	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	4	5	0	0	32	0	1	0	0	2	0	0	0	0
22				e	0	0	2	0	0	7	1	9	0	0	2	0	0	94	0
23				f	0	0	0	0	0	0	1	0	0	0	1	0	0	0	0
24				g	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0
25				h	0	1	2	0	6	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	83	0	9	0	0	0	0	0
27				j	5	3	114	12	9	33	39	30	0	45	182	0	17	50	0
28			Other Sections	9	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	1	1	0	0	0	0	0	0	1	0	2	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	24	0	0
31				Other	21	1	69	10	32	21	38	113	0	8	70	0	12	11	0
Total (From 18 to 31)					26	9	194	24	47	93	81	239	0	62	258	0	55	155	0

Sr. no.					18.3.19	18.3.20	18.3.21	18.3.22	18.3.23	18.3.24	18.3.25	18.3.26	18.3.27	18.3.28	18.3.29	18.3.30	18.3.31	18.3.32
	Ministry/ Independent Department				Directorate of Logistics	Directorate of Organisation & Personnel Management	Directorate of Revenue Intelligence	CBDT Director (ITCC)	Central Revenues Control Laboratory	Chief Commissioner of Central Excise, GST & Customs, Trivendrum Zone	Chief Commissioner of Central Excise & Customs, Pune Zone	Chief Commissioner of GST, Lucknow Zone	Chief Commissioner of Custms & Central Excise, Nagpur Zone	Chief Commissioner of Custms & Central Excise, Vadodara Zone	Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone	Chief Commissioner of Customs and Central Excise, Meerut Zone	Chief Commissioner of Customs, Ahmedabad Zone	Chief Commissioner of Customs, Bangalore Zone
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	3	13	444	0	0	24	0	19	19	13	9	73	4
2	No.Of Requests Received (B)				37	219	297	1849	55	642	2061	1557	1560	508	1264	1900	948	1134
3	Total No.Of Requests (Column A+B)				37	222	310	2293	55	642	2085	1557	1579	527	1277	1909	1021	1138
4	No. of Cases transfered to other PAs u/s 6(3)				4	77	16	1120	1	230	791	55	75	206	205	248	129	498
5	Total No.Of Appeals Received				4	8	13	68	3	0	36	48	29	15	23	66	23	17
6	Total No.Of Appeals Disposed				4	8	0	28	3	0	33	42	14	13	17	37	19	13
7	Total Number of RTI replied				21	129	254	675	53	375	1062	1408	1159	181	874	1294	771	546
8	Decisions Where Applications For Information Rejected				12 (32%)	9 (4%)	40 (13%)	23 (1%)	0	37 (6%)	70 (3%)	94 (6%)	212 (14%)	0	89 (7%)	259 (14%)	72 (8%)	67 (6%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	0	1450	0	440	0	210	4850	190	1310	300	260	200	220
11	Addl.Charges Collected (Rs.)				0	0	0	0	210	0	100	630	0	1430	24	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	130	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	0	1450	0	650	0	440	5480	190	2740	324	260	200	220
14	No. CAPIO's Appointed (A)				2	1	0	33	1	0	18	0	0	0	2	0	0	6
15	No. CPIO's Appointed (B)				2	2	8	33	1	42	54	45	37	0	34	53	32	10
16	No. FAA's Appointed (C)				1	1	5	28	0	8	11	10	13	0	10	13	7	5
17	Total (A+B+C)				5	4	13	94	2	50	83	55	50	0	46	66	39	21
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	4	0	0	0	0	1	0	18
22				e	0	0	0	0	0	0	0	0	0	0	0	8	1	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	1
24				g	0	0	0	0	0	0	0	0	0	0	0	1	3	6
25				h	0	0	0	0	0	0	1	0	0	0	1	3	11	5
26				i	0	0	0	0	0	0	4	0	0	0	0	0	0	3
27				j	0	0	0	0	0	16	21	3	23	0	35	118	28	15
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	4	1	0	0	0	2	0	1
30				24	0	0	40	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	18	98	64	44	0	53	126	66	8
Total (From 18 to 31)					0	0	40	0	0	34	132	68	67	0	89	259	109	57

Sr. no.					18.3.33	18.3.34	18.3.35	18.3.36	18.3.37	18.3.38	18.3.39	18.3.40	18.3.41	18.3.42	18.3.43	18.3.44	18.3.45	18.3.46	18.3.47
	Ministry/ Independent Department				Chief Commissioner of Customs, Chennai Zone	Chief Commissioner of Customs, Delhi Zone	Chief Commissioner of Customs, Kolkata Zone	Chief Commissioner of Customs, Mumbai II Zone	Chief Commissioner of Customs, Mumbai III Zone	Chief Commissioner of Customs, Patna	Chief Commissioner of Income Tax (CCA), Bhopal	Directorate of Legal Affairs	Chief Commissioner of Central Excise, Bangalore Zone	Chief Commissioner of GST, Chennai Zone	Directorate of Enforcement	Chief Commissioner of Income Tax (CCA), Bhubaneswar	Chief Commissioner of Income Tax (CCA), Guwahati	Chief Commissioner of Income Tax (CCA), Mumbai	Chief Commissioner of Income Tax (CCA), Patna
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				17	49	14	234	14	407	159	8	41	77	39	0	5	65	16
2	No.Of Requests Received (B)				919	1643	898	519	1157	627	1518	14	1929	2924	1508	347	284	1679	624
3	Total No.Of Requests (Column A+B)				936	1692	912	753	1171	1034	1677	22	1970	3001	1547	347	289	1744	640
4	No. of Cases transfered to other PAs u/s 6(3)				346	116	64	66	52	143	65	4	530	386	538	80	72	818	118
5	Total No.Of Appeals Received				67	46	42	51	32	24	97	0	34	69	127	11	1	145	43
6	Total No.Of Appeals Disposed				42	30	25	21	19	21	93	0	22	24	0	8	1	119	34
7	Total Number of RTI replied				455	1467	645	307	920	853	1311	6	1087	2252	2	246	194	532	491
8	Decisions Where Applications For Information Rejected				87 (9%)	45 (3%)	76 (8%)	91 (18%)	150 (13%)	28 (4%)	148 (10%)	0	283 (15%)	208 (7%)	967 (64%)	21 (6%)	14 (5%)	307 (18%)	6 (1%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				830	670	530	540	730	150	1920	0	1110	1930	7560	310	0	640	2600
11	Addl.Charges Collected (Rs.)				0	0	312	188	466	1080	212	0	0	610	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				830	670	842	728	1196	1230	2132	0	1110	2540	7560	310	0	640	2600
14	No. CAPIO's Appointed (A)				6	0	0	0	0	0	0	0	4	2	0	0	0	42	0
15	No. CPIO's Appointed (B)				8	18	45	2	11	19	143	0	84	88	0	94	64	248	82
16	No. FAA's Appointed (C)				7	8	10	2	9	3	33	0	16	17	0	27	25	49	18
17	Total (A+B+C)				21	26	55	4	20	22	176	0	104	107	0	121	89	339	100
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	25	10	2	47	13	0	3	0	10	6	0	0	0	0	0
22				e	1	0	0	0	0	0	3	0	0	4	0	0	0	3	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	2	2	0	0	0	1	1	0	0	0	26	0
25				h	1	2	12	11	8	0	0	0	8	4	0	0	0	2	0
26				i	0	12	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	71	33	25	10	56	12	35	0	39	61	0	21	0	84	0
28			Other Sections	9	0	0	8	0	0	0	0	0	5	3	0	0	0	2	0
29				11	0	0	0	9	0	0	4	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	967	0	0	23	0
31				Other	77	7	9	14	126	16	131	0	58	149	0	0	0	154	0
Total (From 18 to 31)					182	64	56	93	205	28	176	0	121	228	967	21	0	294	0

Sr. no.				18.3.48	18.3.49	18.3.50	18.3.51	18.3.52	18.3.53	18.3.54	18.3.55	18.3.56	18.3.57	18.3.58	18.3.59	18.3.60	18.3.61	18.3.62
	Ministry/ Independent Department			Chief Commissioner of CGST, Ahmedabad Zone	Chief Commissioner of GST, Chandigarh Zone	Chief Commissioner, Central Excise, Delhi Zone	Chief Commissioner, CGST & Central Excise, Jaipur Zone	Chief Commissioner of GST, Kolkata Zone	Pricpal Chief Commissioner, CGST & Central Excise, Mumbai Zone	Directorate General NACEN	Directorate General of Audit	Directorate General of Export Promotion	Directorate General of Inspection	Directorate General of Taxpayer Services	Directorate General of Anti Profiteering	Directorate General of Goods and Service Tax	Directorate General of Systems & Data Management	Directorate General of Valuation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			27	95	95	27	216	98	6	5	1	8	0	3	1	1	0
2	No.Of Requests Received (B)			1453	3374	1903	1568	1328	3101	1299	96	39	143	150	22	11	582	19
3	Total No.Of Requests (Column A+B)			1480	3469	1998	1595	1544	3199	1305	101	40	151	150	25	12	583	19
4	No. of Cases transfered to other PAs u/s 6(3)			392	221	378	172	479	540	12	11	31	9	107	9	5	289	3
5	Total No.Of Appeals Received			11	43	61	54	49	92	29	1	1	15	2	2	2	22	1
6	Total No.Of Appeals Disposed			9	15	48	11	49	71	26	0	1	15	2	1	2	6	0
7	Total Number of RTI replied			962	2869	1195	1128	951	2196	1072	9	6	130	38	16	7	294	15
8	Decisions Where Applications For Information Rejected			54 (4%)	232 (7%)	197 (10%)	163 (10%)	27 (2%)	214 (7%)	46 (4%)	76 (79%)	1 (3%)	0	5 (3%)	0	0	0	1 (5%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			880	1340	1340	1120	530	430	3100	350	91	20	0	50	0	0	100
11	Addl.Charges Collected (Rs.)			0	54	0	1878	30	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			880	1394	1340	2998	560	430	3100	350	91	20	0	50	0	0	100
14	No. CAPIO's Appointed (A)			0	5	0	0	7	5	0	11	0	0	1	0	0	6	1
15	No. CPIO's Appointed (B)			54	68	45	55	58	98	19	8	1	0	1	2	1	6	1
16	No. FAA's Appointed (C)			11	13	9	9	13	22	19	8	1	0	1	3	0	6	1
17	Total (A+B+C)			65	86	54	64	78	125	38	27	2	0	3	5	1	18	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	2	2	7	0	0	0	0	0	0	0	0	0	0	0
22				e	0	3	0	1	0	0	0	0	0	0	0	0	0	0	1
23				f	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	8	7	9	0	12	0	0	0	0	0	0	0	0	0
26				i	3	0	0	0	0	0	1	0	0	0	0	0	0	0	0
27				j	0	43	55	28	1	66	8	0	1	0	0	0	1	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	4	0	0	1	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	53	179	129	114	8	136	22	0	0	0	0	0	0	0	0
Total (From 18 to 31)					56	235	195	163	9	214	32	0	1	0	0	0	1	0	1

Sr. no.				18.3.63	18.3.64	18.3.65	18.3.66	18.3.67	18.3.68	18.3.69	18.3.70	18.3.71	18.3.72	18.3.73	18.3.74	Total	18.4	18.4.1	18.4.2
	Ministry/ Independent Department			Directorate General of Vigilance	Chief Commissioner of Income Tax, Bangalore-II	Pr. Chief Commissioner Income Tax, NWR, Chandigarh	Chief Commissioner of CGST, Panchkula Zone	Directorate General of Analytics and Risk Management	Directorate of International Customs	Chief Commissioner of GST, Bhubaneshwar	Chief Commissioner (AR), CESTAT	Directorate Genenral of GST Intelligence	Department of Revenue	Commissioner of Income Tax(Audit), Chandigarh	DRT , Guwahati	Department	Department of Financial Services	Indian Bank	Bank of India
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			15	0	0	24	0	2	2	3	4	856	0	0	13541		173	2184
2	No.Of Requests Received (B)			377	13	979	995	9	28	363	12	916	7493	0	0	86041		4661	3783
3	Total No.Of Requests (Column A+B)			392	13	979	1019	9	30	365	15	920	8349	0	0	99582		4834	5967
4	No. of Cases transfered to other PAs u/s 6(3)			125	2	99	53	5	3	278	2	152	2979	0	0	17374		14	138
5	Total No.Of Appeals Received			53	0	267	18	0	2	16	2	77	179	0	0	3559		762	821
6	Total No.Of Appeals Disposed			10	0	267	13	0	1	16	1	60	54	0	0	2240		511	301
7	Total Number of RTI replied			207	11	875	850	3	19	76	10	468	4381	0	0	58064		3963	2215
8	Decisions Where Applications For Information Rejected			57 (15%)	0	5 (1%)	10 (1%)	1 (11%)	6 (21%)	1 (0%)	0	183 (20%)	262 (3%)	0	0	6964 (8%)		687 (15%)	1357 (36%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
10	Fee(Application) Collected (Rs.)			580	0	0	810	0	0	100	0	2390	49874	0	0	120380		12175	29480
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	266	0	0	20186		2454	222
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	130		0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			580	0	0	810	0	0	100	0	2390	50140	0	0	140696		14629	29702
14	No. CAPIO's Appointed (A)			1	0	0	0	0	0	1	4	0	0	0	0	1423		90	5304
15	No. CPIO's Appointed (B)			8	1	273	9	0	2	29	9	50	67	2	1	4373		2	91
16	No. FAA's Appointed (C)			8	1	78	9	0	2	6	9	40	33	1	1	1353		2	91
17	Total (A+B+C)			17	2	351	18	0	4	36	22	90	100	3	2	7149		94	5486
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	3		0	2
19				b	0	0	0	0	0	0	0	0	0	0	0	0	2		0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	7		0	0
21				d	0	0	0	0	0	0	0	0	19	0	0	0	226		126	557
22				e	2	0	0	0	0	0	0	0	5	0	0	0	149		169	405
23				f	0	0	0	0	0	0	0	0	1	0	0	0	6		0	0
24				g	9	0	0	0	0	0	0	0	8	0	0	0	61		0	9
25				h	14	0	0	0	0	0	0	0	56	2	0	0	191		0	22
26				i	0	0	0	0	0	0	0	0	1	0	0	0	187		0	12
27				j	25	0	9	0	0	0	1	0	75	0	0	0	1610		214	633
28			Other Sections	9	0	0	0	1	0	0	0	0	1	0	0	0	21		0	0
29				11	1	0	0	0	0	0	0	0	1	0	0	0	34		0	19
30				24	0	0	0	0	0	0	0	0	0	191	0	0	1245		0	0
31				Other	14	0	0	6	0	0	0	0	76	0	0	0	2439		178	608
Total (From 18 to 31)					65	0	9	7	0	0	1	0	243	193	0	0	6181		687	2267

Sr. no.					18.4.3	18.4.4	18.4.5	18.4.6	18.4.7	18.4.8	18.4.9	18.4.10	18.4.11	18.4.12	18.4.13	18.4.14	18.4.15	18.4.16	18.4.17	18.4.18	18.4.19	18.4.20	18.4.21
	Ministry/ Independent Department				Debts Recovery Tribunal Chandigarh II	Debts Recovery Tribunal, Ahmedabad II	Department of Financial Services	DRAT, Delhi	DRT, Lucknow	IFCI Limited (IFCI)	Mumbai Debts Recovery Tribunal No.I	Mumbai Debts Recovery Tribunal No.Three	Office of the Custodian	Stresssed Assets Stabilization Fund (SASF)	DRAT, Allahabad	DRAT, Chennai	DRAT, Kolkata	DRAT, Mumbai	DRT Cuttack	DRT II Mumbai	DRT III Kolkata	DRT, Ahmedabad	DRT, Allahabad
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1	0	97	8	1	8	0	0	0	0	0	1	0	0	9	0	0	0	0
2	No.Of Requests Received (B)				9	5	6395	29	26	89	34	5	5	4	3	31	3	26	3	19	7	10	5
3	Total No.Of Requests (Column A+B)				10	5	6492	37	27	97	34	5	5	4	3	32	3	26	12	19	7	10	5
4	No. of Cases transfered to other PAs u/s 6(3)				0	1	2863	2	0	12	0	0	2	0	1	0	0	1	0	1	0	0	0
5	Total No.Of Appeals Received				3	1	309	2	1	35	9	2	0	2	0	0	1	0	2	3	1	1	2
6	Total No.Of Appeals Disposed				3	1	292	2	1	35	9	2	0	2	0	0	1	0	2	3	1	1	2
7	Total Number of RTI replied				10	4	3544	24	27	61	34	5	0	4	2	31	3	22	3	17	5	8	5
8	Decisions Where Applications For Information Rejected				0	0	3 (0%)	0	0	22 (25%)	0	0	0	0	0	0	0	3 (12%)	0	1 (5%)	1 (14%)	1 (10%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				90	93	31787	310	80	690	360	0	50	0	10	250	20	225	0	70	90	0	30
11	Addl.Charges Collected (Rs.)				0	100	34	0	0	0	0	0	0	0	0	0	250	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				90	193	31821	310	80	690	360	0	50	0	10	250	270	225	0	70	90	0	30
14	No. CAPIO's Appointed (A)				0	0	0	1	0	3	0	0	0	1	0	1	0	0	0	0	0	2	0
15	No. CPIO's Appointed (B)				1	1	33	1	0	1	1	1	0	1	1	1	1	0	0	0	0	1	1
16	No. FAA's Appointed (C)				1	1	38	1	0	1	1	1	0	1	1	1	1	0	0	0	0	0	1
17	Total (A+B+C)				2	2	71	3	0	5	2	2	0	3	2	3	2	0	0	0	0	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	12	0	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				18.4.22	18.4.23	18.4.24	18.4.25	18.4.26	18.4.27	18.4.28	18.4.29	18.4.30	18.4.31	18.4.32	18.4.33	18.4.34	18.4.35	18.4.36	18.4.37	18.4.38	18.4.39	18.4.40
	Ministry/ Independent Department			DRT, Aurangabad	DRT, Chandigarh	DRT, Chennai	DRT, Coimbatore	DRT, Delhi	DRT, Ernakulam	DRT I, Hyderabad	DRT, Jaipur	DRT, Kolkata	DRT, Madurai	DRT, Nagpur	DRT, Patna	DRT, Pune	DRT, Ranchi	DRT, Vishakhapatnam	DRT-II Chennai	DRT-II Delhi	DRT-III, Chennai	DRT-III, Delhi
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	0	0	0	0	1	0	0	0	0	0	0	8	0	0	0	0	0
2	No.Of Requests Received (B)			17	18	14	18	17	6	10	12	8	13	5	16	22	17	84	19	12	42	13
3	Total No.Of Requests (Column A+B)			18	18	14	18	17	6	11	12	8	13	5	16	22	25	84	19	12	42	13
4	No. of Cases transfered to other PAs u/s 6(3)			0	1	0	0	2	0	0	0	1	0	0	0	0	0	3	1	0	0	2
5	Total No.Of Appeals Received			2	2	0	3	4	3	3	0	0	2	0	1	7	7	1	7	1	4	0
6	Total No.Of Appeals Disposed			2	2	0	2	4	3	3	0	0	2	0	1	7	7	1	7	1	4	0
7	Total Number of RTI replied			18	17	14	15	12	6	9	7	5	11	4	16	21	16	72	18	12	42	11
8	Decisions Where Applications For Information Rejected			0	0	0	2 (11%)	3 (18%)	0	0	3 (25%)	1 (13%)	1 (8%)	0	0	0	9 (53%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			170	290	130	140	110	70	20	0	60	100	0	160	220	0	327	120	110	0	130
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	40	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			170	290	130	140	110	70	20	0	60	140	0	160	220	0	327	120	110	0	130
14	No. CAPIO's Appointed (A)			1	0	0	0	1	0	0	0	0	0	0	0	0	0	1	0	1	1	1
15	No. CPIO's Appointed (B)			1	1	1	1	1	0	1	1	1	1	0	0	1	1	1	1	1	1	1
16	No. FAA's Appointed (C)			1	1	0	1	1	0	1	1	1	1	0	0	0	1	1	1	1	0	1
17	Total (A+B+C)			3	2	1	2	3	0	2	2	2	2	0	0	1	2	3	2	3	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	3	0	1	0	0	0	0	0	23	0	0	0
Total (From 18 to 31)					0	0	0	0	3	0	0	3	0	1	0	0	0	0	0	23	0	0	0

Sr. no.					18.4.41	18.4.42	18.4.43	18.4.44	18.4.45	18.4.46	18.4.47	18.4.48	18.4.49	18.4.50	18.4.51	18.4.52	18.4.53	18.4.54
	Ministry/ Independent Department				DRT-Jabalpur	Export Import Bank of India (EXIM Bank)	General Insurance Corporation of India	India Infrastructure Finance Co. Ltd. (IIFCL)	National Bank for Agriculture and Rural Development(NABARD)	Pension Fund Regulatory and Development Authority	The New India Assurance Company Ltd.	Bank of Maharashtra	Life Insurance Corporation of India	Small Industries Development Bank of India (SIDBI)	Reserve Bank of India	National Insurance Company Limited	Central Bank	Punjab National Bank
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				2	68	41	3	51	0	129	110	343	16	1	18	182	115
2	No.Of Requests Received (B)				20	133	282	80	3112	553	2171	1717	8084	225	20197	1334	4446	5602
3	Total No.Of Requests (Column A+B)				22	201	323	83	3163	553	2300	1827	8427	241	20198	1352	4628	5717
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	24	3	1062	26	124	61	488	28	1468	117	67	32
5	Total No.Of Appeals Received				4	2	31	1	779	58	253	274	1265	34	4047	201	1068	980
6	Total No.Of Appeals Disposed				4	2	28	1	767	58	217	29	1134	29	213	201	344	902
7	Total Number of RTI replied				22	107	221	67	1796	527	1771	976	7485	209	16478	1162	3683	4626
8	Decisions Where Applications For Information Rejected				0	0	66 (23%)	7 (9%)	20 (1%)	0	272 (13%)	448 (26%)	256 (3%)	2 (1%)	2251 (11%)	50 (4%)	692 (16%)	555 (10%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				331	0	2140	10	2479	0	15311	9610	47084	1820	49383	14380	33400	52401
11	Addl.Charges Collected (Rs.)				0	0	0	40	236	0	40763	120	23519	0	3231	15390	1228	2482
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				331	0	2140	50	2715	0	56074	9730	70603	1820	52614	29770	34628	54883
14	No. CAPIO's Appointed (A)				1	10	1	0	0	1	51	0	3722	127	60	583	8	0
15	No. CPIO's Appointed (B)				1	0	1	0	35	1	51	51	130	1	55	414	123	165
16	No. FAA's Appointed (C)				1	0	1	0	1	1	0	51	130	1	1	36	15	165
17	Total (A+B+C)				3	10	3	0	36	3	102	102	3982	129	116	1033	146	330
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	2	0	0	12	0	0	4
19				b	0	0	0	0	0	0	0	8	0	0	0	0	0	2
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	10	13	0	0	0	108	171	355	21	25	5	159	49
22				e	0	11	53	0	3	0	35	80	231	19	4	1	70	72
23				f	0	0	0	0	0	0	81	2	11	3	0	1	0	1
24				g	0	0	0	0	0	0	19	0	52	0	0	0	2	6
25				h	0	7	0	0	0	0	1	6	24	1	2	2	8	12
26				i	0	0	0	0	0	0	3	5	7	13	0	0	8	1
27				j	0	4	7	3	3	0	73	272	404	6	18	13	149	142
28			Other Sections	9	0	0	0	0	0	0	5	0	4	0	0	0	1	0
29				11	0	0	0	0	0	0	4	0	70	0	0	2	0	5
30				24	0	0	0	0	0	0	2	0	15	0	0	0	1	0
31				Other	0	3	24	2	14	0	48	78	783	9	0	25	329	258
Total (From 18 to 31)					0	35	97	5	20	0	379	624	1956	72	61	49	727	552

Sr. no.				18.4.55	18.4.56	18.4.57	18.4.58	18.4.59	18.4.60	18.4.61	18.4.62	18.4.63	18.4.64	18.4.65	18.4.66	18.4.67
	Ministry/ Independent Department			Union Bank of India	Bank of Baroda	Canara Bank	IDBI Bank Ltd.	Indian Overseas Bank	The Oriental Insurance Co. Ltd.	National Housing Bank (NHB)	Punjab & Sind Bank	State Bank of India	United Commercial Bank (UCO)	United India Insurance Co. Ltd.	Insurance Regulatory and Development Authority	Agriculture Insurance Company of India Ltd.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			201	254	146	132	119	196	160	77	1070	69	12	115	25
2	No.Of Requests Received (B)			2742	3440	2914	2639	1580	875	1424	924	27583	1603	2418	2797	660
3	Total No.Of Requests (Column A+B)			2943	3694	3060	2771	1699	1071	1584	1001	28653	1672	2430	2912	685
4	No. of Cases transfered to other PAs u/s 6(3)			9	39	12	0	2	51	45	25	559	2	52	175	53
5	Total No.Of Appeals Received			513	714	623	246	282	178	107	158	4657	281	373	265	77
6	Total No.Of Appeals Disposed			478	636	574	220	263	118	102	53	3394	232	346	231	70
7	Total Number of RTI replied			2442	2585	2575	2568	1272	789	1483	561	25454	1295	2143	2474	595
8	Decisions Where Applications For Information Rejected			48 (2%)	438 (13%)	283 (10%)	138 (5%)	285 (18%)	105 (12%)	0	379 (41%)	1439 (5%)	71 (4%)	187 (8%)	1 (0%)	3 (0%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			11360	23070	3843	2382	7095	8580	970	3090	202060	1480	17676	4358	3974
11	Addl.Charges Collected (Rs.)			0	836	0	0	0	23520	0	60	10612	0	27670	0	98
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			11360	23906	3843	2382	7095	32100	970	3150	212672	1480	45346	4358	4072
14	No. CAPIO's Appointed (A)			8559	0	9877	2128	50	0	1	0	22408	0	270	0	18
15	No. CPIO's Appointed (B)			136	174	204	29	1	35	1	26	1398	45	37	24	19
16	No. FAA's Appointed (C)			20	27	204	1	1	35	1	1	123	44	37	1	1
17	Total (A+B+C)			8715	201	10285	2158	52	70	3	27	23929	89	344	25	38
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	1	0	0	0	0
19				b	0	0	0	0	0	0	0	0	3	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	61	114	53	30	15	0	10	333	20	31	14	0
22				e	0	97	39	40	128	9	0	22	496	16	20	0	0
23				f	0	0	0	0	0	1	0	0	146	0	6	1	0
24				g	0	7	2	0	0	2	0	0	46	0	0	0	0
25				h	0	3	76	7	3	0	0	3	10	0	2	11	0
26				i	0	0	0	0	10	1	0	0	25	0	13	0	0
27				j	0	139	38	109	29	33	0	253	780	55	52	0	0
28		Other Sections		9	0	0	71	0	0	0	0	0	25	0	0	0	0
29				11	0	1	0	0	0	13	0	1	20	0	1	0	0
30				24	0	0	0	0	0	0	0	1	21	0	0	0	0
31				Other	0	263	89	152	85	29	0	148	472	21	74	0	3
Total (From 18 to 31)					0	571	429	361	285	103	0	438	2378	112	199	26	3

Sr. no.				18.4.68	18.4.69	18.4.70	18.4.71	18.4.72	18.4.73	18.4.74	18.4.75	18.4.76	18.4.77	18.4.78	18.4.79	18.4.80	18.4.81	18.4.82	18.4.83	18.4.84	18.4.85
	Ministry/ Independent Department			DRT II, Ernakulam	DRT II, Kolkata	Institute of Actuaries of India	DRT II, Hyderabad	DRT, Dehradun	Debts Recovery Tribunal - III, Chandigarh	Debt Recovery Tribunal - I, Bangalore	Debt Recovery Tribunal - II, Bangalore	DRT, Siliguri	Office of the Insurance Ombudsman, Mumbai	Office of the Insurance Ombudsman, Ahmedabad	Office of the Insurance Ombudsman, Bengaluru	Office of the Insurance Ombudsman, New Delhi	Office of the Insurance Ombudsman, Bhopal	Office of the Insurance Ombudsman, Chandigarh	Office of the Insurance Ombudsman, Chennai	Office of the Insurance Ombudsman, Guwahati	Office of the Insurance Ombudsman, Jaipur
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	8	0	0	0	0	0	0	1	5	1	4	1	2	2	0	1
2	No.Of Requests Received (B)			13	6	1	6	8	8	11	5	1	54	116	30	147	41	32	42	1	32
3	Total No.Of Requests (Column A+B)			14	6	9	6	8	8	11	5	1	55	121	31	151	42	34	44	1	33
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	0	0	3	4	0	1	0	0	1	0	3
5	Total No.Of Appeals Received			3	0	0	0	0	1	0	0	0	5	22	8	21	5	5	5	0	4
6	Total No.Of Appeals Disposed			3	0	0	0	0	1	0	0	0	4	22	0	21	5	3	4	0	4
7	Total Number of RTI replied			13	4	0	3	5	8	11	5	1	50	114	13	148	25	31	30	1	25
8	Decisions Where Applications For Information Rejected			0	2 (33%)	0	0	3 (38%)	0	0	0	0	0	3 (3%)	13 (43%)	0	0	0	0	0	2 (6%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			70	90	0	100	40	50	230	40	10	80	880	80	1000	90	240	40	0	270
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	500	0	0	230
12	Penalty Collected (Rs.)			0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			70	90	1	100	40	50	230	40	10	80	880	80	1000	90	740	40	0	500
14	No. CAPIO's Appointed (A)			0	0	0	1	0	0	1	0	0	1	0	1	0	1	0	1	0	1
15	No. CPIO's Appointed (B)			1	1	0	0	1	1	1	0	1	1	1	1	1	1	1	1	0	1
16	No. FAA's Appointed (C)			1	1	0	0	1	1	0	0	1	1	1	1	1	0	1	1	0	1
17	Total (A+B+C)			2	2	0	1	2	2	2	0	2	3	2	3	2	2	2	3	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	2	1	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	18	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	3	26	0	0	1	0	0	0

Sr. no.				18.4.86	18.4.87	18.4.88	18.4.89	18.4.90	18.4.91	18.4.92	18.4.93	18.4.94	18.4.95	18.4.96	18.4.97	18.4.98	18.4.99	18.4.100	18.4.101	18.4.102
	Ministry/ Independent Department			Office of the Insurance Ombudsman, Ernakulam	Office of the Insurance Ombudsman, Kolkata	Office of the Insurance Ombudsman, Lucknow	Office of the Insurance Ombudsman, Noida	Office of the Insurance Ombudsman, Patna	Office of the Insurance Ombudsman, Pune	Office of the Insurance Ombudsman, Hyderabad	Financial Services Institutions Bureau (FSIB)	Council of Insurance Ombudsmen	National Bank for Financing Infrastructure & Development (NaBFID)	Rajasthan Marudhara Gramin Bank	Baroda U.P. Gramin Bank	Andhra Pradesh Grameena Vikas Bank	Andhra Pragathi Grameena Bank	Aryavart Bank	Assam Gramin Vikash Bank	Bangiya Gramin Vikash Bank
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	0	4	1	1	2	1	14	39	11	14	5	4	27	0	0
2	No.Of Requests Received (B)			17	21	36	47	59	106	43	88	146	93	380	1179	135	70	783	107	100
3	Total No.Of Requests (Column A+B)			17	21	36	51	60	107	45	89	160	132	391	1193	140	74	810	107	100
4	No. of Cases transfered to other PAs u/s 6(3)			0	4	3	2	0	4	0	55	55	3	3	0	4	1	27	1	1
5	Total No.Of Appeals Received			0	3	5	7	9	9	2	4	11	21	58	305	20	12	184	3	18
6	Total No.Of Appeals Disposed			0	2	4	6	9	9	2	4	10	20	55	73	20	12	87	3	12
7	Total Number of RTI replied			16	14	28	47	56	103	41	33	94	80	273	675	119	71	501	86	76
8	Decisions Where Applications For Information Rejected			1 (6%)	1 (5%)	2 (6%)	1 (2%)	0	0	0	1 (1%)	0	9 (10%)	81 (21%)	472 (40%)	15 (11%)	1 (1%)	271 (35%)	0	11 (11%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			210	10	110	370	70	990	20	750	0	0	5375	7777	940	630	6875	1070	0
11	Addl.Charges Collected (Rs.)			0	52	0	0	0	0	0	0	0	0	498	738	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			210	62	110	370	70	990	20	750	0	0	5873	8515	940	630	6875	1070	0
14	No. CAPIO's Appointed (A)			1	0	1	0	0	0	0	0	0	0	718	0	1	0	0	0	0
15	No. CPIO's Appointed (B)			1	1	1	1	1	1	1	1	1	0	15	31	14	1	23	1	0
16	No. FAA's Appointed (C)			0	1	1	1	0	1	1	1	1	0	1	1	1	1	2	1	0
17	Total (A+B+C)			2	2	3	2	1	2	2	2	2	0	734	32	16	2	25	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	3	37	32	10	0	14	0	3
22				e	0	0	0	0	0	0	0	0	0	0	60	220	46	0	128	0	2
23				f	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	7	24	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	4	0	0	1	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0
27				j	0	0	0	0	0	0	0	4	0	0	62	247	48	0	48	0	1
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	1	1	0	0	0	0	0	1	0	1	30	216	12	0	127	0	5
Total (From 18 to 31)					1	1	0	1	0	0	0	5	0	9	196	749	116	0	324	0	11

Sr. no.					18.4.103	18.4.104	18.4.105	18.4.106	18.4.107	18.4.108	18.4.109	18.4.110	18.4.111	18.4.112	18.4.113	18.4.114	18.4.115	18.4.116	18.4.117
	Ministry/ Independent Department				Baroda Gujarat Gramin Bank	Baroda Rajasthan Kshetriya Gramin Bank	J&K Grameen Bank	Karnataka Gramin Bank	Karnataka Vikas Grameena Bank	Kerala Gramin Bank	Madhya Pradesh Gramin Bank	Madhyanchal Gramin Bank	Maharashtra Gramin Bank	Nagaland Rural Bank	Odisha Gramya Bank	Prathama UP Gramin Bank	Punjab Gramin Bank	Saptagiri Grameena Bank	Sarva Haryana Gramin Bank
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				4	0	1	0	0	5	4	0	1	0	183	0	2	0	7
2	No.Of Requests Received (B)				299	348	96	231	98	110	194	101	139	7	175	210	154	29	405
3	Total No.Of Requests (Column A+B)				303	348	97	231	98	115	198	101	140	7	358	210	156	29	412
4	No. of Cases transfered to other PAs u/s 6(3)				2	0	0	3	0	0	1	0	0	0	0	1	0	0	0
5	Total No.Of Appeals Received				31	36	36	49	5	17	21	18	18	1	74	63	12	6	61
6	Total No.Of Appeals Disposed				31	36	30	34	5	16	15	13	3	1	35	10	4	6	58
7	Total Number of RTI replied				241	348	85	220	97	93	95	101	68	7	122	120	86	28	378
8	Decisions Where Applications For Information Rejected				40 (13%)	0	11 (11%)	3 (1%)	1 (1%)	7 (6%)	99 (51%)	0	70 (50%)	0	73 (42%)	74 (35%)	69 (45%)	0	10 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				2580	0	755	1840	290	720	1850	0	0	0	0	2550	1820	0	4680
11	Addl.Charges Collected (Rs.)				38	0	0	0	0	510	0	0	0	0	0	0	70	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				2618	0	755	1840	290	1230	1850	0	0	0	0	2550	1890	0	4680
14	No. CAPIO's Appointed (A)				8	13	0	20	0	0	866	1	0	13	0	981	1	0	11
15	No. CPIO's Appointed (B)				1	13	1	20	0	13	15	1	8	1	1	14	1	1	1
16	No. FAA's Appointed (C)				1	13	1	1	0	1	1	1	1	1	1	1	1	1	1
17	Total (A+B+C)				10	39	2	41	0	14	882	3	9	15	2	996	3	2	13
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	2	56	0	0	0	0	23	2	13	0	0	7	4	0	0
22				e	0	10	0	1	0	15	1	4	19	0	77	10	0	0	0
23				f	0	23	0	0	0	0	0	2	0	0	0	0	0	0	0
24				g	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
27				j	7	0	15	3	0	13	36	6	19	0	3	24	19	0	23
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	44	0	5	0	0	0	37	0	15	0	11	31	47	0	14
Total (From 18 to 31)					54	89	20	4	0	28	99	15	66	0	91	74	70	0	37

Sr. no.				18.4.118	18.4.119	18.4.120	18.4.121	18.4.122	18.4.123	18.4.124	18.4.125	18.4.126	Total	18.5	18.5.1	18.5.2	18.5.3	Total
	Ministry/ Independent Department			Saurashtra Gramin Bank	Tamil Nadu Grama Bank	Telangana Grameena Bank	Tripura Gramin Bank	Utkal Grameen Bank	Uttar Banga Kshetriya Gramin Bank	Uttar Bihar Gramin Bank	Uttarakhand Gramin Bank	Vidharbha Konkan Gramin Bank	Department	Department of Investment and Public Asset Management	Department of Investment and Public Asset Management	Specified Undertaking of Unit Trust of India (SUUTI), Mumbai	UTI Infrastructure Technology And Services Limited	Department
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			3	7	0	0	0	0	5	0	2	6520		0	0	2	2
2	No.Of Requests Received (B)			87	92	159	54	43	26	264	132	156	122643		346	27	108	481
3	Total No.Of Requests (Column A+B)			90	99	159	54	43	26	269	132	158	129163		346	27	110	483
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	1	1	0	1	1	0	0	7755		145	7	8	160
5	Total No.Of Appeals Received			10	14	33	8	5	1	45	28	39	20856		9	2	13	24
6	Total No.Of Appeals Disposed			10	8	24	5	5	1	45	9	18	12678		9	0	11	20
7	Total Number of RTI replied			87	94	135	47	42	23	256	111	109	101472		162	17	87	266
8	Decisions Where Applications For Information Rejected			2 (2%)	1 (1%)	18 (11%)	6 (11%)	1 (2%)	0	2 (1%)	18 (14%)	45 (29%)	11529 (9%)		39 (11%)	3 (11%)	11 (10%)	53 (11%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	1		0	0	0	0
10	Fee(Application) Collected (Rs.)			790	910	1360	420	360	20	2480	1430	440	650056		2110	270	935	3315
11	Addl.Charges Collected (Rs.)			228	0	0	154	0	0	0	250	0	156173		0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	1		0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1018	910	1360	574	360	20	2480	1680	440	806230		2110	270	935	3315
14	No. CAPIO's Appointed (A)			0	0	933	0	442	0	0	298	7	57605		0	0	0	0
15	No. CPIO's Appointed (B)			1	1	18	1	11	1	15	7	0	3565		15	1	1	17
16	No. FAA's Appointed (C)			0	1	1	1	4	1	1	1	1	1117		9	1	1	11
17	Total (A+B+C)			1	2	952	2	457	2	16	306	8	62287		24	2	2	28
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	27		0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	13		0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0		0	0	0	0
21				d	0	0	0	0	0	0	1	7	5	2500		0	0	0	0
22				e	2	0	0	4	6	0	0	2	0	2630		0	0	2	2
23				f	0	0	0	0	0	0	0	0	0	290		0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	177		0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	207		0	0	0	0
26				i	0	0	0	0	0	0	0	0	12	117		0	0	0	0
27				j	13	0	6	1	11	0	0	10	25	4080		0	0	3	3
28			Other Sections	9	0	0	0	0	0	0	0	0	0	106		0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	140		0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	40		0	0	0	0
31				Other	0	0	9	2	0	0	0	13	3	4377		13	5	10	28
Total (From 18 to 31)					15	0	15	7	17	0	1	32	45	14704		13	5	15	33

Sr. no.					Total	19	19.1	19.1.1	19.1.2	19.1.3	19.1.4	19.1.5	19.1.6	19.1.7	19.1.8	19.1.9	19.1.10	19.1.11	19.1.12	19.1.13	19.1.14	19.1.15
	Ministry/ Independent Department				Ministry	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, MUMBAI	INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD.	CENTRAL INSTITUTE OF PSYCHIATRY,RANCHI	CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE,CHENGALPATTU	Central Government Health Service (CGHS), Delhi	Food Safety and Standard Authority of India	HLL Lifecare Limited	NATIONAL CENTRE FOR DISEASE CONTROL, DELHI	National Institute of Tuberculosis and Respiratory Diseases	AIRPORT BORDER QUARANTINE,AMRITSAR	AIRPORT HEALTH ORGANISATION, DELHI	AIRPORT HEALTH ORGANISATION, KOLKATA	AIRPORT HEALTH ORGANISATION,CHENNAI	AIRPORT HEALTH ORGANISATION,TIRUCHIRAPALLI	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HEALTH, KOLKATA
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				26444			0	2	5	1	156	69	9	14	0	0	0	16	0	24	13
2	No.Of Requests Received (B)				220283			28	42	263	111	887	2184	148	269	81	14	19	22	7	28	173
3	Total No.Of Requests (Column A+B)				246727			28	44	268	112	1043	2253	157	283	81	14	19	38	7	52	186
4	No. of Cases transfered to other PAs u/s 6(3)				28601			0	0	1	0	76	246	10	16	1	0	0	0	0	0	8
5	Total No.Of Appeals Received				26219			0	3	18	3	78	201	20	10	13	0	0	0	0	0	15
6	Total No.Of Appeals Disposed				16307			0	3	18	3	73	191	19	7	13	0	0	0	0	0	15
7	Total Number of RTI replied				173359			14	38	260	101	877	1940	123	245	76	14	19	11	7	8	166
8	Decisions Where Applications For Information Rejected				18734 (9%)			0	0	0	2 (2%)	4 (0%)	17 (1%)	5 (3%)	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				1			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				833970			0	190	1350	130	960	6010	1300	110	500	0	20	0	20	0	1010
11	Addl.Charges Collected (Rs.)				176859			0	140	520	0	290	272	0	190	6822	0	0	0	0	0	0
12	Penalty Collected (Rs.)				131			0	110	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1010960			0	440	1870	130	1250	6282	1300	300	7322	0	20	0	20	0	1010
14	No. CAPIO's Appointed (A)				59044			0	0	2	0	0	0	0	1	0	0	1	0	0	0	0
15	No. CPIO's Appointed (B)				8054			1	3	1	0	104	41	1	1	1	0	1	0	1	1	1
16	No. FAA's Appointed (C)				2550			1	1	1	0	6	20	1	1	1	0	1	0	1	1	1
17	Total (A+B+C)				69648			2	4	4	0	110	61	2	3	2	0	3	0	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	74			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	15			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	8			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	2778			0	0	0	0	0	7	0	0	0	0	0	0	0	0	0
22				e	2849			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	297			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	273			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	454			0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
26				i	305			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	5787			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	135			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	176			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	1285			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	6872			0	0	0	0	0	9	5	0	0	0	0	0	0	0	0
Total (From 18 to 31)					21308			0	0	0	0	0	17	5	0	0	0	0	0	0	0	0

Sr. no.					19.1.16	19.1.17	19.1.18	19.1.19	19.1.20	19.1.21	19.1.22	19.1.23	19.1.24	19.1.25	19.1.26	19.1.27	19.1.28	19.1.29	19.1.30	19.1.31	19.1.32	19.1.33
	Ministry/ Independent Department				All India Institute of Medical Sciences	All INDIA INSTITUTE OF PHYSICAL MEDICINE AND	All India Institute of Speech and Hearing	B. C. G. VACCINE LABORATRY, CHENNAI	CENTRAL RESEARCH INSTITUTE,KASAULI	Chittaranjan National Cancer Institute, Kolkata	Dental Council of India	Directorate of General of Health Services	DR. R. M. L. HOSPITAL,NEW DELHI	GOVERNMENT MEDICAL STORE DEPOT,GUWAHATI	GOVERNMENT MEDICAL STORE DEPOT,HYDERABAD	GOVERNMENT MEDICAL STORE DEPOT,KARNAL	GOVERNMENT MEDICAL STORE DEPOT,MUMBAI	GOVERNMENT MEDICAL STORE DEPOT,NEW DELHI	GOVT. MEDICAL SRORE DEPOT,KOLKATA	GOVT. MEDICAL STORE DEPOT,CHENNAI	HSCC, India Ltd.	Indian Nursing Council
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				74	6	150	0	208	0	44	360	70	0	0	0	1	181	0	0	92	0
2	No.Of Requests Received (B)				5304	155	97	48	66	91	490	1966	852	18	22	21	20	4	18	11	50	921
3	Total No.Of Requests (Column A+B)				5378	161	247	48	274	91	534	2326	922	18	22	21	21	185	18	11	142	921
4	No. of Cases transfered to other PAs u/s 6(3)				274	2	1	0	0	0	92	549	2	0	0	0	0	0	0	0	0	162
5	Total No.Of Appeals Received				718	7	2	1	0	7	64	124	49	0	0	0	0	0	0	0	25	40
6	Total No.Of Appeals Disposed				618	7	2	1	0	7	64	66	45	0	0	0	0	0	0	0	12	40
7	Total Number of RTI replied				4904	153	96	41	6	91	417	1704	839	18	22	21	21	0	18	11	39	759
8	Decisions Where Applications For Information Rejected				88 (2%)	5 (3%)	0	0	0	0	0	9 (0%)	12 (1%)	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	10	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				4762	100	480	130	330	50	3440	2760	1380	0	100	10	0	0	0	0	360	1450
11	Addl.Charges Collected (Rs.)				3084	0	0	0	552	0	6361	0	290	0	0	0	0	0	0	0	0	723
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	23	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				7846	100	480	130	882	50	9801	2783	1670	0	100	10	0	0	0	0	360	2173
14	No. CAPIO's Appointed (A)				55	0	1	1	0	2	0	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				100	1	1	1	0	1	1	0	68	1	0	9	1	0	1	1	1	1
16	No. FAA's Appointed (C)				100	1	1	1	0	1	1	0	2	1	0	1	0	0	1	1	1	1
17	Total (A+B+C)				255	2	3	3	0	4	2	0	70	2	0	10	1	0	2	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	68	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0	0
24				g	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	65	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0
28			Other Sections	9	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	6	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					153	0	0	0	0	0	0	0	12	0	0	0	0	0	0	0	0	0

Sr. no.					19.1.34	19.1.35	19.1.36	19.1.37	19.1.38	19.1.39	19.1.40	19.1.41	19.1.42	19.1.43	19.1.44	19.1.45	19.1.46	19.1.47	19.1.48	19.1.49	19.1.50
	Ministry/ Independent Department				International Institute of Population Sciences	KALAWATI SARAN CHILDRENS HOSPITAL,NEW DELHI	LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.	National Board of Examinations	National Institute of Biological	National Institute of Health & Family Welfare	National Institute of Mental Health & Neuro Sciences (NIMHANS)	NATIONAL T. B. INSTITUTE,BANGLORE	NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI	North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences.	Pasteur Institute of India	PG Institute of Medical Education & Research, Chandigarh	Pharmacy Council of India	PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI	PORT HEALTH ORGANISATION, COCHIN	PORT HEALTH ORGANISATION, KANDLA	PORT HEALTH ORGANISATION, KOLKATA.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	16	1818	985	0	383	0	0	719	1088	1	511	3499	0	0	0	0
2	No.Of Requests Received (B)				95	91	695	830	45	354	405	22	98	324	12	3931	811	4	17	22	11
3	Total No.Of Requests (Column A+B)				95	107	2513	1815	45	737	405	22	817	1412	13	4442	4310	4	17	22	11
4	No. of Cases transfered to other PAs u/s 6(3)				1	1	9	42	0	83	0	0	5	0	0	246	213	0	0	0	0
5	Total No.Of Appeals Received				0	14	151	122	8	61	94	0	44	0	2	70	648	0	0	0	0
6	Total No.Of Appeals Disposed				0	14	151	35	8	22	94	0	17	0	2	70	0	0	0	0	0
7	Total Number of RTI replied				89	93	2351	595	40	72	353	16	0	13	13	4010	0	4	17	22	11
8	Decisions Where Applications For Information Rejected				0	0	0	29 (3%)	0	148 (42%)	52 (13%)	1 (5%)	0	0	0	125 (3%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				4	200	580	450	140	130	3100	80	10	280	40	5400	2920	0	0	0	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	50	0	0	0	556	242	74744	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				4	200	580	450	140	180	3100	80	10	836	282	80144	2920	0	0	0	0
14	No. CAPIO's Appointed (A)				0	0	0	0	0	0	0	0	9	0	1	112	1	0	0	0	0
15	No. CPIO's Appointed (B)				0	9	47	5	0	1	16	0	9	0	1	112	1	0	1	0	1
16	No. FAA's Appointed (C)				0	5	37	1	0	1	1	0	9	0	1	9	1	0	1	0	0
17	Total (A+B+C)				0	14	84	6	0	2	17	0	27	0	3	233	3	0	2	0	1
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	47	0	0	0	0	82	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	13	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0
26				i	0	0	0	0	0	0	0	1	0	0	0	2	0	0	0	0	0
27				j	8	0	0	0	0	0	1	0	0	0	0	3	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	3	0	0	0	0	17	0	0	0	0	0
Total (From 18 to 31)					8	0	0	0	0	0	52	1	0	0	0	124	0	0	0	0	0

Sr. no.					19.1.51	19.1.52	19.1.53	19.1.54	19.1.55	19.1.56	19.1.57	19.1.58	19.1.59	19.1.60	19.1.61	19.1.62	19.1.63	19.1.64	19.1.65	19.1.66	19.1.67	19.1.68	19.1.69	19.1.70
	Ministry/ Independent Department				PORT HEALTH ORGANISATION, MARMAGOA	PORT HEALTH ORGANISATION, MUMBAI,	PORT HEALTH ORGANISATION,CHENNAI	PORT HEALTH ORGANISATION,MANDAPAM CAMP	PORT HEALTH ORGANISATION,VISHAKHAPATNAM	Jawaharlal Institute Of Post Graduate Medical Education & Research, Puducherry	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,GANJAM,ASKA	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE,BANKURA	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,AHMDABAD	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHOPAL	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHUBENESWAR	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHANDIGARH	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,HYDERABAD
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				2	13	0	0	0	48	52	0	2	0	0	0	47	0	0	44	1	0	0	7
2	No.Of Requests Received (B)				14	14	13	6	13	689	93	64	80	18	26	27	50	29	31	14	49	28	24	23
3	Total No.Of Requests (Column A+B)				16	27	13	6	13	737	145	64	82	18	26	27	97	29	31	58	50	28	24	30
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	0	0	1	0	0	0	0	0	0	0	0	1	0	0	0	0	0
5	Total No.Of Appeals Received				0	0	0	0	0	70	0	0	1	0	0	0	0	0	0	0	0	0	0	0
6	Total No.Of Appeals Disposed				0	0	0	0	0	56	0	0	1	0	0	0	0	0	0	0	0	0	0	0
7	Total Number of RTI replied				13	14	13	6	13	426	93	62	82	17	26	27	27	29	30	7	35	25	24	23
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	24 (3%)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	0	0	0	0	3520	0	0	10	10	0	0	0	0	50	0	0	0	0	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	0	0	0	0	3544	0	0	10	10	0	0	0	0	50	0	0	0	0	0
14	No. CAPIO's Appointed (A)				0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				1	1	1	0	0	114	1	0	1	1	1	1	0	1	1	1	1	1	1	1
16	No. FAA's Appointed (C)				0	1	1	0	0	5	1	0	0	1	1	1	0	1	1	1	1	0	1	1
17	Total (A+B+C)				1	2	2	0	0	120	2	0	1	2	2	2	0	2	2	2	2	1	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	18	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	22	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				19.1.71	19.1.72	19.1.73	19.1.74	19.1.75	19.1.76	19.1.77	19.1.78	19.1.79	19.1.80	19.1.81	19.1.82	19.1.83	19.1.84	19.1.85	19.1.86	19.1.87
	Ministry/ Independent Department			REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,JAIPUR	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,LUCKNOW	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,PUNE	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SRINAGAR	SAFDARJUNG HOSPITAL,NEW DELHI	SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY,KOLKATA	National AIDS control Organisation(NACO)	Department of Health & Family Welfare	National AIDS Research Institute, Pune	Airport Health Organisation, Cochin	Central Drugs Standard Control Organization, HQ, New Delhi	AIIMS, Bhubaneswar	AIIMS, Bhopal	AIIMS, Jodhpur	AIIMS, Patna	AIIMS, Raipur
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			50	16	20	11	0	61	2	10	703	11	0	65	1921	19	442	43	22
2	No.Of Requests Received (B)			57	64	36	50	0	1404	35	192	14377	42	16	1245	1242	288	386	744	799
3	Total No.Of Requests (Column A+B)			107	80	56	61	0	1465	37	202	15080	53	16	1310	3163	307	828	787	821
4	No. of Cases transfered to other PAs u/s 6(3)			0	5	0	0	0	8	0	32	1908	3	1	31	3	3	3	12	0
5	Total No.Of Appeals Received			0	0	0	0	0	152	0	27	590	5	0	83	162	0	58	106	72
6	Total No.Of Appeals Disposed			0	0	0	0	0	136	0	15	590	4	0	80	159	0	1	102	71
7	Total Number of RTI replied			29	27	18	25	0	1373	12	160	9728	50	15	1145	1023	303	15	771	802
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	7 (4%)	11 (0%)	0	0	82 (7%)	70 (6%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			20	0	0	0	0	1968	0	1260	114100	0	0	8720	620	3974	40	3530	550
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	1610	0	0	6190	0	0	0	0	0	0	0	2350
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			20	0	0	0	0	3578	0	1260	120290	0	0	8720	620	3974	40	3530	2900
14	No. CAPIO's Appointed (A)			0	0	0	0	0	1	0	0	0	0	0	0	1	0	3	5	0
15	No. CPIO's Appointed (B)			1	0	1	0	1	5	0	13	60	0	1	39	1	0	5	5	7
16	No. FAA's Appointed (C)			1	0	1	0	0	1	0	10	32	0	1	24	1	0	5	1	1
17	Total (A+B+C)			2	0	2	0	1	7	0	23	92	0	2	63	3	0	13	11	8
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	36	1	0	0	0	3
22				e	0	0	0	0	0	6	0	0	0	0	0	45	22	0	0	0	25
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	12	1	0	0	0	1
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	6	45	16	0	0	65
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0	25
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	8
Total (From 18 to 31)					0	0	0	0	0	6	0	0	0	0	0	102	75	16	0	0	127

Sr. no.				19.1.88	19.1.89	19.1.90	19.1.91	Total	19.2	19.2.1	19.2.2	19.2.3	Total	Total	20	20.1	Total	21	21.1	21.1.1	21.1.2
	Ministry/ Independent Department			AIIMS, Rishikesh	National Medical Commission (NMC)	LGB Regional Institute of Mental Health	National Health Authority	Department	Department of Health Research	Department of Health Research	Bhopal Memorial Hospital and Research Centre (BMHRC)	Indian Council of Medical research(ICMR)	Department	Ministry	Ministry of Panchayati Raj	Ministry of Panchayati Raj	Ministry	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Central Manufacturing Technology Institute	Department of Heavy Industries
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			436	660	7	0	15230		23	19	15	57	15287		31	31			0	23
2	No.Of Requests Received (B)			960	5437	112	978	51966		656	112	1158	1926	53892		7143	7143			26	1083
3	Total No.Of Requests (Column A+B)			1396	6097	119	978	67196		679	131	1173	1983	69179		7174	7174			26	1106
4	No. of Cases transfered to other PAs u/s 6(3)			6	422	0	173	4652		327	0	198	525	5177		497	497			3	172
5	Total No.Of Appeals Received			280	942	13	86	5259		28	8	175	211	5470		361	361			1	37
6	Total No.Of Appeals Disposed			155	278	13	86	3364		28	5	69	102	3466		234	234			1	37
7	Total Number of RTI replied			827	3711	103	760	42647		347	114	910	1371	44018		4892	4892			22	742
8	Decisions Where Applications For Information Rejected			0	0	0	0	691 (1%)		2 (0%)	12 (11%)	6 (1%)	20 (1%)	711 (1%)		0	0			0	1 (0%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	10		0	0	0	0	10		0	0			0	0
10	Fee(Application) Collected (Rs.)			1180	8674	130	5880	194522		3550	940	690	5180	199702		100	100			0	1750
11	Addl.Charges Collected (Rs.)			1710	0	0	0	106720		0	632	200	832	107552		0	0			0	0
12	Penalty Collected (Rs.)			0	0	0	0	133		0	0	0	0	133		0	0			0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			2890	8674	130	5880	301375		3550	1572	890	6012	307387		100	100			0	1750
14	No. CAPIO's Appointed (A)			0	0	0	0	197		0	0	0	0	197		12	12			0	16
15	No. CPIO's Appointed (B)			1	11	2	3	833		5	1	0	6	839		12	12			1	16
16	No. FAA's Appointed (C)			1	11	1	1	324		5	1	0	6	330		12	12			1	17
17	Total (A+B+C)			2	22	3	4	1354		10	2	0	12	1366		36	36			2	49
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0		0	0	0	0	0		0	0			0	0
19				b	0	0	0	0	1		0	0	0	0	1		0	0			0	0
20				c	0	0	0	0	0		0	0	0	0	0		0	0			0	0
21				d	2	0	0	0	53		0	0	0	0	53		0	0			0	0
22				e	86	0	0	0	382		0	1	0	1	383		0	0			0	0
23				f	0	0	0	0	16		0	0	0	0	16		0	0			0	0
24				g	11	0	0	0	18		0	0	0	0	18		0	0			0	0
25				h	16	0	0	0	43		0	1	0	1	44		0	0			0	0
26				i	0	0	0	0	4		0	0	0	0	4		0	0			0	0
27				j	97	0	0	0	331		0	13	0	13	344		0	0			0	0
28		Other Sections		9	0	0	0	0	1		0	0	0	0	1		0	0			0	0
29				11	0	0	0	0	30		0	0	0	0	30		0	0			0	0
30				24	0	0	0	0	0		0	0	0	0	0		0	0			0	0
31				Other	27	0	0	0	80		0	0	0	0	80		0	0			0	1
Total (From 18 to 31)					239	0	0	0	959		0	15	0	15	974		0	0			0	1

Sr. no.				21.1.3	21.1.4	21.1.5	21.1.6	21.1.7	21.1.8	21.1.9	21.1.10	21.1.11	21.1.12	21.1.13	21.1.14	21.1.15	21.1.16	21.1.17	21.1.18	21.1.19	21.1.20	21.1.21
	Ministry/ Independent Department			Bharat Heavy Electricals Limited (BHEL)	Andrew Yule and Co. Ltd.	Automotive Research Association of India (ARAI)	BBJ Construction Co. Ltd.	Bridge and Roof Co India Ltd	Cement Corporation of India Ltd.	Engineering Projects (India) Ltd.	Fluid Control Research Institute	Heavy Engineering Corporation Ltd.,Ranchi	Hindustan Salts Ltd.	HMT (International) Ltd.	HMT Ltd.	HMT Machine Tools Ltd.	National Automotive Board	NEPA Ltd.	Rajasthan Electronics & Instruments Ltd.	Richardson Cruddas Ltd.	Sambhar Salts Ltd	Instrumentation Ltd.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	0	2	1	120	371	0	1	5	0	0	54	73	1	0	2	62	0	0
2	No.Of Requests Received (B)			346	29	130	42	98	80	52	31	101	66	1	26	47	31	50	21	13	27	7
3	Total No.Of Requests (Column A+B)			347	29	132	43	218	451	52	32	106	66	1	80	120	32	50	23	75	27	7
4	No. of Cases transfered to other PAs u/s 6(3)			25	0	0	0	0	28	0	1	3	0	0	1	0	0	0	0	0	0	0
5	Total No.Of Appeals Received			63	0	8	1	4	8	9	9	9	6	0	9	35	0	1	1	2	1	0
6	Total No.Of Appeals Disposed			41	0	8	1	4	0	9	9	9	6	0	4	6	0	1	1	0	1	0
7	Total Number of RTI replied			212	29	131	43	73	0	52	29	92	66	1	22	43	31	50	14	13	27	7
8	Decisions Where Applications For Information Rejected			101 (29%)	0	0	0	1 (1%)	0	0	0	0	0	0	0	4 (9%)	0	0	8 (38%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			3580	272	350	20	100	80	74	0	270	160	0	160	530	0	270	10	60	260	70
11	Addl.Charges Collected (Rs.)			92	0	0	0	0	0	210	0	0	200	0	0	0	0	190	0	0	88	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			3672	272	350	20	100	80	284	0	270	360	0	160	530	0	460	10	60	348	70
14	No. CAPIO's Appointed (A)			1	4	1	1	1	0	5	0	0	3	0	1	5	0	0	1	1	1	0
15	No. CPIO's Appointed (B)			26	1	2	1	1	4	1	1	1	1	0	1	1	0	1	1	1	1	1
16	No. FAA's Appointed (C)			25	1	1	1	1	0	1	0	1	1	0	1	1	0	0	1	1	1	1
17	Total (A+B+C)			52	6	4	3	3	4	7	1	2	5	0	3	7	0	1	3	3	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	12	0	0	0	0	0	0	2	1	13	0	0	0	0	0	0	5	0	0
22				e	7	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
23				f	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	49	0	0	0	0	0	0	6	2	4	0	0	0	0	0	0	2	1	0
28			Other Sections	9	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	33	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					127	0	0	0	0	0	0	8	3	18	0	0	0	0	0	0	7	1	0

Sr. no.					Total	21.2	21.2.1	Total	Total	22	22.1	22.1.1	22.1.2	22.1.3	22.1.4	22.1.5	22.1.6	22.1.7	22.1.8
	Ministry/ Independent Department				Department	Department of Public Enterprises	Department of Public Enterprises	Department	Ministry	Ministry of Home Affairs	Department of Home	Office of the Custodian of Enemy Property for India	Department of Home	Intelligence Bureau	Bureau of Police Research & Development	Delhi Police	Directorate of Coordination(Police Wireless)	Directorate of Forensic Science	Inter State Council
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				716		8018	8018	8734			3	459	18	28	1150	2	66	0
2	No.Of Requests Received (B)				2307		1151	1151	3458			332	13952	1554	102	22153	171	2042	31
3	Total No.Of Requests (Column A+B)				3023		9169	9169	12192			335	14411	1572	130	23303	173	2108	31
4	No. of Cases transfered to other PAs u/s 6(3)				233		229	229	462			40	4039	104	0	589	3	0	12
5	Total No.Of Appeals Received				204		510	510	714			52	1612	147	11	5214	22	152	4
6	Total No.Of Appeals Disposed				138		91	91	229			51	969	0	11	3939	17	146	4
7	Total Number of RTI replied				1699		938	938	2637			279	8205	0	123	20423	100	2076	19
8	Decisions Where Applications For Information Rejected				115 (5%)		0	0	115 (3%)			15 (5%)	158 (1%)	1457 (94%)	0	1466 (7%)	44 (26%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0			0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				8016		7500	7500	15516			0	17860	320	0	166525	0	5810	192
11	Addl.Charges Collected (Rs.)				780		1444	1444	2224			0	6772	0	0	80659	0	0	0
12	Penalty Collected (Rs.)				0		0	0	0			0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				8796		8944	8944	17740			0	24632	320	0	247184	0	5810	192
14	No. CAPIO's Appointed (A)				41		0	0	41			0	0	0	0	47	0	0	0
15	No. CPIO's Appointed (B)				63		19	19	82			4	83	2	0	47	0	8	4
16	No. FAA's Appointed (C)				56		12	12	68			1	26	2	0	47	0	8	2
17	Total (A+B+C)				160		31	31	191			5	109	4	0	141	0	16	6
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		0	0	0			0	0	0	0	11	0	0	0
19				b	1		0	0	1			0	0	0	0	0	0	0	0
20				c	0		0	0	0			0	0	0	0	0	0	0	0
21				d	33		0	0	33			0	0	0	0	3	0	0	0
22				e	8		0	0	8			0	0	0	0	3	0	0	0
23				f	1		0	0	1			0	0	0	0	14	0	0	0
24				g	16		0	0	16			0	0	0	0	47	0	0	0
25				h	4		0	0	4			0	0	0	0	550	0	0	0
26				i	0		0	0	0			0	0	0	0	3	0	0	0
27				j	64		0	0	64			0	0	0	0	707	1	0	0
28		Other Sections		9	3		0	0	3			0	0	0	0	0	0	0	0
29				11	1		0	0	1			0	0	0	0	1	0	0	0
30				24	0		0	0	0			0	0	1599	0	0	0	0	0
31				Other	34		0	0	34			0	0	0	0	127	0	0	0
Total (From 18 to 31)					165		0	0	165			0	0	1599	0	1466	1	0	0

Sr. no.					22.1.9	22.1.10	22.1.11	22.1.12	22.1.13	22.1.14	22.1.15	22.1.16	22.1.17	22.1.18	22.1.19	22.1.20	22.1.21	22.1.22	22.1.23	22.1.24
	Ministry/ Independent Department				LNJP National Institute of Criminology & Forensic Science	Narcotics Control Bureau R K Puram	National Crime Record Bureau	National Human Rights Commission	Office of the Registrar General of India	Repatriates Cooperative Finance and Development Bank Limited	Sashastra Seema Bal,	Central Industrial Security Force	Assam Rifles	Border Security Force	Central Reserve Police Force	Indo-Tibetan Border Police	SVP/National Police Academy, Hyderabad	National Disaster Management Authority	National Fire Service College,Nagpur	National Foundation for Communal Harmony
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				108	0	101	4	52	2	8	22	0	29	23	23	0	5	1	9
2	No.Of Requests Received (B)				20	177	1695	2055	2750	35	857	716	354	3944	3117	1560	39	151	48	8
3	Total No.Of Requests (Column A+B)				128	177	1796	2059	2802	37	865	738	354	3973	3140	1583	39	156	49	17
4	No. of Cases transfered to other PAs u/s 6(3)				0	22	144	88	290	0	87	33	4	2786	347	111	0	41	0	2
5	Total No.Of Appeals Received				11	21	143	207	161	13	111	85	11	846	353	176	1	9	1	0
6	Total No.Of Appeals Disposed				0	0	132	207	146	12	24	0	11	23	135	140	1	7	1	0
7	Total Number of RTI replied				3	0	1577	1961	2393	19	27	0	247	576	913	970	27	102	41	14
8	Decisions Where Applications For Information Rejected				0	151 (85%)	0	3 (0%)	15 (1%)	17 (49%)	740 (86%)	684 (96%)	0	611 (15%)	1865 (60%)	483 (31%)	0	0	3 (6%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				20	1240	460	8780	2703	330	4180	2722	0	2000	7090	550	30	830	40	0
11	Addl.Charges Collected (Rs.)				0	0	0	49450	2116	2702	0	0	0	0	2062	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				20	1240	460	58230	4819	3032	4180	2722	0	2000	9152	550	30	830	40	0
14	No. CAPIO's Appointed (A)				1	1	0	0	58	0	138	0	2	0	248	0	0	0	0	1
15	No. CPIO's Appointed (B)				1	14	3	21	51	1	39	42	1	104	102	59	0	11	1	1
16	No. FAA's Appointed (C)				1	4	1	4	0	1	12	16	1	46	45	23	0	0	1	1
17	Total (A+B+C)				3	19	4	25	109	2	189	58	4	150	395	82	0	11	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	3	5	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	3	20	0	0	0	0	0	0	1	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	118	0	0	0	0	747	0	354	491	1830	489	0	0	0	0
31				Other	0	0	0	0	8	0	84	0	0	1	35	77	0	0	0	0
Total (From 18 to 31)					0	118	0	0	14	26	831	0	354	492	1865	566	1	0	0	0

Sr. no.				22.1.25	22.1.26	22.1.27	22.1.28	22.1.29	22.1.30	Total	Total	23	23.1	23.1.1	23.1.2	23.1.3	23.1.4	23.1.5	23.1.6
	Ministry/ Independent Department			National Security Guard	North Eastern Police Academy	Central Translation Bureau Department of Official Language, MHA	Directorate General Civil Defence	National Intelligence Grid	National Investigation Agency	Department	Ministry	Ministry of Education	Department of School Education and Literacy	Central Board of Secondary Education	Navodaya Vidyalaya Samiti	Kendriya Vidyalaya Sangathan	National Bal Bhavan	National Institute of Open Schooling	National Council of Educational Research & Training
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	0	0	0	0	2113	2113			30681	135	883	0	3920	31
2	No.Of Requests Received (B)			32	5	15	114	12	89	58130	58130			7057	5733	7479	32	960	1610
3	Total No.Of Requests (Column A+B)			32	5	15	114	12	89	60243	60243			37738	5868	8362	32	4880	1641
4	No. of Cases transfered to other PAs u/s 6(3)			2	0	2	59	8	2	8815	8815			208	15	60	0	8	215
5	Total No.Of Appeals Received			7	0	1	6	1	11	9389	9389			4086	640	1137	4	792	72
6	Total No.Of Appeals Disposed			0	0	1	6	1	9	5993	5993			588	475	1007	3	111	72
7	Total Number of RTI replied			2	5	11	55	4	72	40244	40244			6633	4854	7349	28	950	1322
8	Decisions Where Applications For Information Rejected			28 (88%)	0	2 (13%)	0	0	8 (9%)	7750 (13%)	7750 (13%)			109 (2%)	138 (2%)	18 (0%)	0	0	104 (6%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0			0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	60	250	110	294	222396	222396			19264	2020	57978	0	7740	650
11	Addl.Charges Collected (Rs.)			0	0	24	20	0	0	143805	143805			28866	1234	5610	0	0	2820
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0			0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	84	270	110	294	366201	366201			48130	3254	63588	0	7740	3470
14	No. CAPIO's Appointed (A)			0	0	0	1	0	0	497	497			28	0	0	1	0	0
15	No. CPIO's Appointed (B)			0	1	1	1	1	1	604	604			28	30	66	1	33	0
16	No. FAA's Appointed (C)			0	1	0	1	1	1	246	246			28	16	38	0	8	0
17	Total (A+B+C)			0	2	1	3	2	2	1347	1347			84	46	104	2	41	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	11	11			0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0			0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0			0	0	0	0	0	0
21				d	0	0	0	0	0	0	3	3			60	0	0	0	0	0
22				e	0	0	0	0	0	0	11	11			4	0	0	0	0	0
23				f	0	0	0	0	0	0	14	14			2	0	0	0	0	0
24				g	0	0	0	0	0	0	47	47			0	0	0	0	0	0
25				h	0	0	2	0	0	0	553	553			0	0	0	0	0	0
26				i	0	0	0	0	0	0	3	3			0	0	0	0	0	0
27				j	0	0	0	0	0	0	732	732			41	0	6	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0			0	0	0	0	0	0
29				11	0	0	0	0	0	0	1	1			1	0	2	0	0	0
30				24	35	0	0	0	0	0	5663	5663			0	0	0	0	0	0
31				Other	0	0	0	0	0	0	332	332			1	0	10	0	0	0
Total (From 18 to 31)					35	0	2	0	0	0	7370	7370			109	0	18	0	0	0

Sr. no.					23.1.7	23.1.8	Total	23.2	23.2.1	23.2.2	23.2.3	23.2.4	23.2.5	23.2.6	23.2.7	23.2.8	23.2.9	23.2.10	23.2.11
	Ministry/ Independent Department				National Council for Teacher Education	Department of School Education & Literacy	Department	Department of Higher Education	Central Institute of Technology, Kokrajhar	Board of Apprenticeship Training (BOAT) (NR) Kanpur	Board of Apprenticeship Training (W R) Mumbai	National Institute of Technical Teachers' Training and Research, Chennai	Central Hindi Directorate	Board of Apprenticeship Training, Chennai	CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)	Central Institute of Indian Languages (CIIL)	Central University of Bihar	Central University of Gujarat	CENTRAL UNIVERSITY OF HARYANA
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1611	27	37288		33	2	0	9	8	6	0	250	0	92	95
2	No.Of Requests Received (B)				216	6992	30079		83	84	4	106	96	54	72	107	134	87	611
3	Total No.Of Requests (Column A+B)				1827	7019	67367		116	86	4	115	104	60	72	357	134	179	706
4	No. of Cases transfered to other PAs u/s 6(3)				0	1627	2133		4	1	0	0	0	0	0	1	0	0	1
5	Total No.Of Appeals Received				60	323	7114		16	2	0	7	16	11	0	7	27	16	59
6	Total No.Of Appeals Disposed				42	320	2618		0	2	0	7	16	9	0	2	27	6	57
7	Total Number of RTI replied				158	5265	26559		67	85	4	114	92	45	72	95	134	88	658
8	Decisions Where Applications For Information Rejected				0	1 (0%)	370 (1%)		0	0	0	0	0	0	0	13 (12%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0		0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				3734	5410	96796		210	90	0	50	160	370	0	490	110	740	1100
11	Addl.Charges Collected (Rs.)				0	0	38530		0	0	0	0	178	0	0	0	0	0	70
12	Penalty Collected (Rs.)				0	0	0		0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				3734	5410	135326		210	90	0	50	338	370	0	490	110	740	1170
14	No. CAPIO's Appointed (A)				18	48	95		0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				1	22	181		0	1	0	1	0	1	0	1	0	0	1
16	No. FAA's Appointed (C)				1	19	110		0	1	0	1	0	1	0	1	0	0	1
17	Total (A+B+C)				20	89	386		0	2	0	2	0	2	0	2	0	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0		0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0		0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0		0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	60		0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	4		0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	2		0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0		0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0		0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0		0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	47		0	1	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0		0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	3		0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0		0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	11		0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	127		0	1	0	0	0	0	0	0	0	0	0

Sr. no.				23.2.12	23.2.13	23.2.14	23.2.15	23.2.16	23.2.17	23.2.18	23.2.19	23.2.20	23.2.21	23.2.22	23.2.23	23.2.24	23.2.25	23.2.26	23.2.27
	Ministry/ Independent Department			Central University of Himachal Pradesh	Central University of Jharkhand	CENTRAL UNIVERSITY OF KARNATAKA	Central University of Kashmir	Central University of Kerala	Central University of Orissa	Central University of Punjab	Central University of Rajasthan	Central University of Tamil Nadu	Council of Architecture	Department of Higher Education	Dr. Harisingh Gaur Vishwa Vidyalaya	EdCIL (India) Limited	Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET) Malda West Bengal	Guru Ghasidas Vishvidyalaya, Bilaspur	Hemwati Nandan Bahuguna Garhwal University
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			52	522	3	1	2	218	11	3	26	4	973	0	7	15	0	0
2	No.Of Requests Received (B)			136	141	145	98	37	116	162	278	100	65	14030	671	111	60	160	1077
3	Total No.Of Requests (Column A+B)			188	663	148	99	39	334	173	281	126	69	15003	671	118	75	160	1077
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	6	0	1	10	1	1	1	8572	0	40	0	0	0
5	Total No.Of Appeals Received			33	135	0	9	0	40	12	37	20	6	1325	385	9	1	25	114
6	Total No.Of Appeals Disposed			30	0	0	9	0	20	10	28	20	6	409	146	8	1	25	92
7	Total Number of RTI replied			127	0	147	85	20	59	146	277	116	64	5254	614	78	75	160	1077
8	Decisions Where Applications For Information Rejected			0	0	0	3 (3%)	3 (8%)	11 (9%)	0	0	8 (8%)	0	58 (0%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			120	1420	1360	710	280	100	0	2860	1000	70	90558	6550	210	0	1350	9080
11	Addl.Charges Collected (Rs.)			130	104	0	132	0	0	0	0	180	268	9332	4703	0	0	580	56471
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			250	1524	1360	842	280	100	0	2860	1180	338	99890	11253	210	0	1930	65551
14	No. CAPIO's Appointed (A)			0	0	0	0	1	0	0	0	0	1	0	0	9	0	52	50
15	No. CPIO's Appointed (B)			1	0	0	1	1	1	0	1	1	1	45	1	1	1	1	54
16	No. FAA's Appointed (C)			1	0	0	1	1	1	0	1	1	1	30	0	1	1	3	1
17	Total (A+B+C)			2	0	0	2	3	2	0	2	2	3	75	1	11	2	56	105
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	1	0	0	24	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0
27				j	0	0	0	0	2	0	0	0	5	1	1	40	0	0	10	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	9	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	17	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	53	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	2	0	0	0	7	1	58	90	0	0	10	0

Sr. no.					23.2.28	23.2.29	23.2.30	23.2.31	23.2.32	23.2.33	23.2.34	23.2.35	23.2.36	23.2.37	23.2.38	23.2.39	23.2.40	23.2.41	23.2.42	23.2.43	23.2.44
	Ministry/ Independent Department				I I M Kashipur	I I M Raipur	I I M Ranchi	I I M Rohtak	I I M Tiruchirapalli	I I M Udaipur	IIT Hyderabad	IIT, Ropar	Indian Council of Historical Research (ICHR)	Indian Council of Philosophical Research (ICPR),	Indian Institute of Advanced Studies (IIAS),	Indian Institute of Information Technology Design and Manufacturing Kancheepuram	Indian Institute of Science Education and Research (IISER) Bhopal	Indian Institute of Science Education And Research (IISER) Mohali	Indian Institute of Science Education and Research Thiruvananthapuram	Indian Institute of Technology (BHU), Varanasi	Indian Institute of Technology (IIT), Bhubaneshwar
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				18	8	675	12	7	0	60	11	29	0	13	3	228	0	10	17	12
2	No.Of Requests Received (B)				251	201	199	318	210	255	396	327	9	28	22	109	184	127	116	669	290
3	Total No.Of Requests (Column A+B)				269	209	874	330	217	255	456	338	38	28	35	112	412	127	126	686	302
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	0	0	0	2	5	0	0	0	0	0	2	0	2	3
5	Total No.Of Appeals Received				25	12	34	25	1	32	25	25	2	5	3	10	23	6	12	39	32
6	Total No.Of Appeals Disposed				23	7	21	25	1	32	24	25	0	5	3	9	23	6	12	31	30
7	Total Number of RTI replied				262	192	48	312	204	255	394	299	7	27	31	108	150	124	112	636	247
8	Decisions Where Applications For Information Rejected				1 (0%)	4 (2%)	0	4 (1%)	0	0	0	8 (2%)	0	0	0	1 (1%)	0	0	5 (4%)	5 (1%)	7 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				70	80	0	1870	0	0	130	2300	20	20	90	560	120	240	70	3170	60
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	24	0	0	0	0	0	188	0	1188	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				70	80	0	1870	0	0	130	2324	20	20	90	560	120	428	70	4358	60
14	No. CAPIO's Appointed (A)				0	0	0	0	1	4	0	0	9	0	0	0	0	0	0	1	0
15	No. CPIO's Appointed (B)				1	0	0	1	1	1	1	1	4	0	0	1	1	1	1	70	10
16	No. FAA's Appointed (C)				23	0	0	1	1	1	1	1	1	0	0	0	1	1	1	28	1
17	Total (A+B+C)				24	0	0	2	3	6	2	2	14	0	0	1	2	2	2	99	11
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
21				d	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	15
22				e	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
25				h	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	10	0	0	0	0	0	0	0	0	8
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	3	0	0	0	8	0	0	0	0	0	0	3	1	23
Total (From 18 to 31)					0	4	0	3	0	0	0	19	0	0	0	1	0	0	3	1	63

Sr. no.				23.2.45	23.2.46	23.2.47	23.2.48	23.2.49	23.2.50	23.2.51	23.2.52	23.2.53	23.2.54	23.2.55	23.2.56	23.2.57	23.2.58	23.2.59	23.2.60	23.2.61
	Ministry/ Independent Department			Indian Institute of Technology (IIT), Mandi	Indian Institute of Technology Gandhinagar	Indian Institute of Technology Guwahati	Indian Institute of Technology Jodhpur	Indian Institute of Technology, Kanpur	Indira Gandhi National Tribal University, Amarkantak	Maulana Azad National Urdu University (MANUU)	National Book Trust	National Institute of Foundry and Forge Technology (NIFFT)	National Institute of Technology, Arunachal Pradesh	National Institute of Technology, Delhi	National Institute of Technology, Goa	National Institute of Technology, Manipur	National Institute of Technology, Meghalaya	National Institute of Technology, Mizoram	National Institute of Technology, Nagaland	National Institute of Technology, Puducherry
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			58	26	701	17	0	8	2	0	24	77	20	23	29	0	14	58	145
2	No.Of Requests Received (B)			342	340	764	412	609	152	84	47	85	109	267	145	85	132	34	124	212
3	Total No.Of Requests (Column A+B)			400	366	1465	429	609	160	86	47	109	186	287	168	114	132	48	182	357
4	No. of Cases transfered to other PAs u/s 6(3)			0	1	0	2	5	1	0	0	0	0	2	0	0	0	0	0	0
5	Total No.Of Appeals Received			29	16	78	41	51	36	6	8	53	23	29	15	10	8	4	4	25
6	Total No.Of Appeals Disposed			29	15	39	37	22	36	6	7	0	4	27	15	5	8	2	0	25
7	Total Number of RTI replied			335	325	463	389	594	143	78	46	22	34	258	149	85	129	26	83	213
8	Decisions Where Applications For Information Rejected			0	7 (2%)	0	0	10 (2%)	16 (11%)	8 (10%)	0	0	0	0	2 (1%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			2600	40	300	60	410	370	1374	110	0	400	1800	810	660	0	30	0	1270
11	Addl.Charges Collected (Rs.)			28	1228	0	0	100	160	0	62	0	0	632	218	0	0	164	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			2628	1268	300	60	510	530	1374	172	0	400	2432	1028	660	0	194	0	1270
14	No. CAPIO's Appointed (A)			7	11	1	1	2	2	1	1	0	0	0	1	0	0	1	0	0
15	No. CPIO's Appointed (B)			1	1	1	1	2	1	1	1	4	0	1	1	2	1	1	0	1
16	No. FAA's Appointed (C)			1	1	1	1	1	1	1	1	1	0	1	1	1	1	1	0	1
17	Total (A+B+C)			9	13	3	3	5	4	3	3	5	0	2	3	3	2	3	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	30	0	7	0	46	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	5	0	38	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	1	0	25	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0
26				i	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	30	0	42	0	107	9	0	0	0	0	20	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	121	0	0	0	136	7	7	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					187	0	55	0	360	16	7	0	0	0	20	0	0	0	0	0	0

Sr. no.				23.2.62	23.2.63	23.2.64	23.2.65	23.2.66	23.2.67	23.2.68	23.2.69	23.2.70	23.2.71	23.2.72	23.2.73	23.2.74	23.2.75	23.2.76	23.2.77	23.2.78
	Ministry/ Independent Department			National Institute of Technology, Sikkim	National Institute of Technology, Tiruchirappalli	National Institute of Technology, Uttarakhand	National Institute of Technology, Warangal	PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur	Indian Institute of Management, Shillong	Rashtriya Sanskrit Vidyapeetha	School of Planning and Architecture	School of Planning and Architecture (SPA), Bhopal	School of Planning and Architecture (SPA), Vijayawada	Shri Lal Bahadur Shastri National Sanskrit University	Sikkim University	The English and Foreign Languages University	Tripura University	Aligarh Muslim University	Assam University	Auroville Foundation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	15	51	11	22	238	0	263	0	0	18	0	5	3	69	54	0
2	No.Of Requests Received (B)			116	299	131	290	129	264	111	176	56	115	92	48	114	176	1210	175	14
3	Total No.Of Requests (Column A+B)			116	314	182	301	151	502	111	439	56	115	110	48	119	179	1279	229	14
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	1	0	0	0	0	0	3	22	0	0
5	Total No.Of Appeals Received			0	25	21	26	27	0	9	35	0	5	7	0	18	29	268	5	1
6	Total No.Of Appeals Disposed			0	25	19	25	23	0	9	16	0	5	7	0	14	29	222	0	0
7	Total Number of RTI replied			116	294	131	282	117	139	111	100	53	109	110	48	99	162	1093	149	14
8	Decisions Where Applications For Information Rejected			0	0	0	1 (0%)	0	0	0	3 (2%)	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	2630	0	2030	610	40	290	50	91	80	220	10	740	1710	4030	1540	250
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	390	0	0	0	7792	26000	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	2630	0	2030	610	40	290	50	91	80	610	10	740	1710	11822	27540	250
14	No. CAPIO's Appointed (A)			0	27	0	22	0	1	0	0	0	2	0	0	1	0	1	0	1
15	No. CPIO's Appointed (B)			0	1	0	1	1	1	0	10	1	1	0	1	1	1	260	0	1
16	No. FAA's Appointed (C)			0	1	0	1	1	0	0	6	1	1	0	0	1	1	117	0	1
17	Total (A+B+C)			0	29	0	24	2	2	0	16	2	4	0	1	3	2	378	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5
22				e	0	0	0	3	0	0	0	0	2	0	0	0	0	0	6	0	0
23				f	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
24				g	0	1	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	13	0	16	0	0	0	0	4	0	0	0	12	0	14	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	11	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0
Total (From 18 to 31)					0	25	0	19	0	0	0	0	7	0	0	0	17	0	21	0	13

Sr. no.				23.2.79	23.2.80	23.2.81	23.2.82	23.2.83	23.2.84	23.2.85	23.2.86	23.2.87	23.2.88	23.2.89	23.2.90	23.2.91	23.2.92	23.2.93	23.2.94
	Ministry/ Independent Department			Babasaheb Bhimrao Ambedkar University, Lucknow	Banaras Hindu University	Jawaharlal Nehru University, New Delhi	Indira Gandhi National Open University (IGNOU)	JAMIA MILLIA ISLAMIA	Indian Institute of Technology Delhi	Indian Institute of Technology, Kharagpur	University of Delhi	Board of Practical Training Eastern Region Kolkata	Commission for Scientific and Technical Terminology (CSTT)	Dr. B.R. Ambedkar National Institute of Technology, Jalandhar	I I T (I S M) , Dhanbad	Indian Council of Social Science Research (ICSSR)	Indian Institute of Information Technology , Allahabad	ABV Indian Institute of Information Technology , Gwalior	Indian Institute of Management (IIM), Ahmedabad
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			10	203	14	233	187	31	71	279	0	65	6	13	24	2	215	6
2	No.Of Requests Received (B)			311	2676	587	5999	821	1108	896	6052	43	37	228	433	115	132	20	483
3	Total No.Of Requests (Column A+B)			321	2879	601	6232	1008	1139	967	6331	43	102	234	446	139	134	235	489
4	No. of Cases transfered to other PAs u/s 6(3)			0	49	11	68	5	104	4	923	3	1	0	2	4	0	0	3
5	Total No.Of Appeals Received			49	1258	141	628	164	133	82	837	6	4	13	49	14	5	1	38
6	Total No.Of Appeals Disposed			40	1142	140	417	152	110	77	646	6	4	13	42	13	5	0	30
7	Total Number of RTI replied			228	2543	576	5758	832	931	909	5094	37	38	233	415	119	126	2	483
8	Decisions Where Applications For Information Rejected			83 (27%)	18 (1%)	0	73 (1%)	6 (1%)	0	0	1 (0%)	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			30	9990	5260	47980	7880	8940	8960	3690	330	10	160	2440	80	30	240	80
11	Addl.Charges Collected (Rs.)			0	4473	0	2888	0	262	0	50	0	0	188	1310	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			30	14463	5260	50868	7880	9202	8960	3740	330	10	348	3750	80	30	240	80
14	No. CAPIO's Appointed (A)			0	1	0	0	1	0	6	0	1	1	1	0	0	0	1	0
15	No. CPIO's Appointed (B)			0	330	88	109	3	1	1	1	1	1	0	63	0	1	0	1
16	No. FAA's Appointed (C)			0	104	28	46	3	1	1	1	1	1	1	1	0	1	0	1
17	Total (A+B+C)			0	435	116	155	7	2	8	2	3	3	2	64	0	2	1	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	1	0	0	0	0	0	0	2	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	1	0	0	0	2	0	0	0	13
22				e	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	12
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	25	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0
27				j	0	0	0	46	0	6	0	120	0	0	6	33	0	0	0	16
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	21	0	26	0	0	0	0	0	0	4	7	0	0	0	18
Total (From 18 to 31)					0	21	0	73	0	6	0	147	0	0	12	48	0	0	0	59

Sr. no.					23.2.95	23.2.96	23.2.97	23.2.98	23.2.99	23.2.100	23.2.101	23.2.102	23.2.103	23.2.104	23.2.105	23.2.106	23.2.107	23.2.108	23.2.109	23.2.110
	Ministry/ Independent Department				Indian Institute of Management Indore	Indian Institute of Management, Bangalore	Indian Institute of Management, Kolkata	Indian Institute of Management, Kozhikode	Indian Institute of Management, Lucknow	Indian Institute of Science Education & Research (IISER), Pune	Indian Institute of Science Education and Research Kolkata	Indian Institute of Science, Bangalore	Indian Institute of Technology (IIT) Patna	Indian Institute of Technology (IIT), ROORKEE	Indian Institute of Technology , Madras	Indian Institute of Technology , Mumbai	Kendriya Hindi Sansthan, Agra	Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya	Malavya National Institute of Technology, Jaipur
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				30	41	89	19	28	26	0	79	16	45	144	33	117	264	34	0
2	No.Of Requests Received (B)				280	560	406	396	373	124	113	450	376	917	719	888	0	125	182	230
3	Total No.Of Requests (Column A+B)				310	601	495	415	401	150	113	529	392	962	863	921	117	389	216	230
4	No. of Cases transfered to other PAs u/s 6(3)				0	4	5	0	0	1	0	53	0	8	0	3	0	0	0	0
5	Total No.Of Appeals Received				14	29	34	14	28	58	5	36	21	111	94	110	0	10	34	25
6	Total No.Of Appeals Disposed				14	26	31	11	28	58	5	35	18	67	94	60	0	6	24	25
7	Total Number of RTI replied				310	557	449	392	372	149	112	463	362	832	863	782	65	104	183	230
8	Decisions Where Applications For Information Rejected				0	1 (0%)	0	0	3 (1%)	0	1 (1%)	0	0	33 (4%)	0	58 (7%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	4270	110	50	1780	740	170	3150	2840	690	4620	6280	290	100	250	160
11	Addl.Charges Collected (Rs.)				0	0	0	90	204	0	0	0	174	1374	0	2064	0	330	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	4270	110	140	1984	740	170	3150	3014	2064	4620	8344	290	430	250	160
14	No. CAPIO's Appointed (A)				0	0	0	0	2	0	0	0	1	8	0	28	1	0	1	0
15	No. CPIO's Appointed (B)				0	2	0	1	1	1	1	1	1	1	13	1	1	1	0	1
16	No. FAA's Appointed (C)				0	1	0	1	2	1	1	1	1	1	10	1	1	1	1	1
17	Total (A+B+C)				0	3	0	2	5	2	2	2	3	10	23	30	3	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	15	0	0	1	0	0	0	0
22				e	0	0	0	0	0	4	0	0	4	0	0	1	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	1	1	0	2	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	2	14	0	0	10	31	0	23	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	1	0	2	2	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	1	10	0	0	15	1	0	33	0	0	0	0
Total (From 18 to 31)					0	0	0	0	3	29	3	0	48	35	0	58	0	0	0	0

Sr. no.				23.2.111	23.2.112	23.2.113	23.2.114	23.2.115	23.2.116	23.2.117	23.2.118	23.2.119	23.2.120	23.2.121	23.2.122	23.2.123	23.2.124	23.2.125	23.2.126	23.2.127
	Ministry/ Independent Department			Manipur University	Maulana Azad National Institute of Technology, Bhopal	Nagaland University	National Commission for Minority Educational Institutions,	National Council for Promotion of Sindhi Language,	National Council for Promotion of Urdu Language (NCPUL)	Indian Institute of Management, Mumbai	National Institute of Technical Teachers' Training and Research, Bhopal	National Institute of Technical Teachers' Training and Research, Chandigarh	National Institute of Technical Teachers' Training and Research, Kolkata	National Institute of Technology, Agartala	National Institute of Technology, Calicut	National Institute of Technology, Durgapur	National Institute of Technology, Hamirpur	National Institute of Technology, Jamshedpur	National Institute of Technology, Kurukshetra	National Institute of Technology, Patna
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			69	3	291	0	38	4	0	2	0	9	85	32	6	27	45	2	7
2	No.Of Requests Received (B)			34	302	37	45	70	88	294	110	151	90	113	388	22	220	141	39	35
3	Total No.Of Requests (Column A+B)			103	305	328	45	108	92	294	112	151	99	198	420	28	247	186	41	42
4	No. of Cases transfered to other PAs u/s 6(3)			5	0	0	0	0	0	0	1	3	2	0	4	0	0	0	3	0
5	Total No.Of Appeals Received			6	23	0	1	4	12	20	8	31	3	16	108	4	30	25	0	0
6	Total No.Of Appeals Disposed			4	22	0	1	4	11	14	7	31	3	16	107	4	30	9	0	0
7	Total Number of RTI replied			23	284	36	45	50	84	272	104	148	90	198	378	16	205	143	35	37
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	2 (1%)	0	0	2 (2%)	0	26 (7%)	4 (18%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			270	1620	160	290	40	41	2160	50	800	0	0	1860	230	320	920	390	0
11	Addl.Charges Collected (Rs.)			0	668	0	82	0	50	0	20	326	0	0	70	0	0	0	715	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			270	2288	160	372	40	91	2160	70	1126	0	0	1930	230	320	920	1105	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	1	1	0	1	0	0	0	0	7	1
15	No. CPIO's Appointed (B)			0	3	3	1	1	1	11	1	1	0	1	1	0	0	1	1	1
16	No. FAA's Appointed (C)			0	1	3	0	0	1	1	1	1	0	15	1	0	0	3	1	0
17	Total (A+B+C)			0	4	6	1	1	2	12	3	3	0	17	2	0	0	4	9	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	11	0	0	0	0	0
22				e	0	0	0	0	0	0	0	12	0	0	15	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	5	0	0	0	0	0	11	0	2	0	84	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	16	0	0	0	11	0	0	0	0	0
Total (From 18 to 31)					0	6	0	0	0	0	0	39	0	2	0	123	0	0	0	0	0

Sr. no.					23.2.128	23.2.129	23.2.130	23.2.131	23.2.132	23.2.133	23.2.134	23.2.135	23.2.136	23.2.137	23.2.138	23.2.139	23.2.140	23.2.141	23.2.142	23.2.143
	Ministry/ Independent Department				National Institute of Technology, Raipur	National Institute of Technology, Rourkela	National Institute of Technology, Silchar	National Institute of Technology, Srinagar	National Institute of Technology, Surthkal	National University of Educational Planning and Administration (NUEPA)	North Eastern Hill University	North Eastern Regional Institute of Science and Technology (NERIST)	Pondicherry University	Rajiv Gandhi University	Rashtriya Sanskrit Sansthan	S.V. National Institute of Technology, Surat	Sant Longowal Institute of Engineering & Technology (SLIET)	Tezpur University	University Grants Commission	University of Allahabad
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				6	112	11	2	7	0	600	154	49	78	12	24	3	7	46362	110
2	No.Of Requests Received (B)				199	228	5	193	253	122	225	144	285	98	205	228	96	106	16253	3108
3	Total No.Of Requests (Column A+B)				205	340	16	195	260	122	825	298	334	176	217	252	99	113	62615	3218
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	2	0	0	1	0	2	0	19	2	0	0	679	3
5	Total No.Of Appeals Received				42	86	2	10	29	11	60	3	54	0	40	17	11	11	7351	158
6	Total No.Of Appeals Disposed				24	63	2	9	28	10	1	0	34	0	35	17	9	7	1379	147
7	Total Number of RTI replied				204	196	14	188	257	115	124	79	267	98	190	244	59	101	10760	3045
8	Decisions Where Applications For Information Rejected				1 (1%)	1 (0%)	0	0	0	0	2 (1%)	0	0	0	1 (0%)	1 (0%)	0	0	2 (0%)	17 (1%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				1310	1650	30	1064	140	1050	2110	70	2810	980	990	100	230	120	10980	15340
11	Addl.Charges Collected (Rs.)				310	0	0	96	10	246	640	0	1264	0	110	0	2106	0	14474	51314
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1620	1650	30	1160	150	1296	2750	70	4074	980	1100	100	2336	120	25454	66654
14	No. CAPIO's Appointed (A)				0	0	0	0	1	0	0	0	0	1	1	0	5	0	0	0
15	No. CPIO's Appointed (B)				0	7	17	3	1	0	16	0	0	1	25	1	1	0	47	12
16	No. FAA's Appointed (C)				0	1	1	1	1	0	16	0	0	2	1	1	1	0	24	1
17	Total (A+B+C)				0	8	18	4	3	0	32	0	0	4	27	2	7	0	71	13
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	9	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
27				j	10	0	0	0	0	20	0	0	0	0	13	9	0	0	0	11
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6
Total (From 18 to 31)					11	0	0	0	0	29	0	0	0	0	19	11	0	0	0	17

Sr. no.				23.2.144	23.2.145	23.2.146	23.2.147	23.2.148	23.2.149	23.2.150	23.2.151	23.2.152	23.2.153	23.2.154	23.2.155	23.2.156	23.2.157	23.2.158	23.2.159	23.2.160
	Ministry/ Independent Department			Central University of Hyderabad	Visva-Bharati	Visvesvaraya National Institute of Technology, Nagpur	Mizoram University	Motilal Nehru National Institute of Technology Allahabad	All India Council For Technical Education (AICTE)	IIT, Indore	Indian Institute of Information Technology, Kalyani	Indian Institute of Management, Nagpur	Indian Institute of Information Technology, Guwahati	Indian Institute of Information Technology, Pune	Mahatma Gandhi Central University, Bihar	Indian Institute of Information Technology Design & Manufacturing (IIITD&M), Kurnool	Indian Institute of Information Technology (IIIT), Sri City Chittoor	Indian Institute of Information Technology (IIIT), Vadodara	Indian Institute of Information Technology (IIIT), Sonepat	Indian Institute of Information Technology (IIIT), Una
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			72	58	0	181	8	11	79	8	434	41	18	39	1	35	2	0	7
2	No.Of Requests Received (B)			208	309	214	119	253	4602	441	72	175	232	219	75	126	8	114	91	97
3	Total No.Of Requests (Column A+B)			280	367	214	300	261	4613	520	80	609	273	237	114	127	43	116	91	104
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	2	2	465	3	0	0	33	0	0	0	0	0	0	0
5	Total No.Of Appeals Received			70	66	18	9	18	626	19	0	28	1	16	2	9	0	6	2	9
6	Total No.Of Appeals Disposed			64	38	13	7	17	624	11	0	8	1	16	0	9	0	6	2	9
7	Total Number of RTI replied			215	263	214	74	245	4090	268	72	175	71	184	36	120	8	88	89	93
8	Decisions Where Applications For Information Rejected			0	16 (5%)	0	0	0	45 (1%)	0	3 (4%)	0	0	1 (0%)	0	0	0	0	2 (2%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			1990	2560	180	552	1600	3000	970	170	0	0	0	0	20	0	10	0	40
11	Addl.Charges Collected (Rs.)			0	0	0	626	1236	7893	0	0	0	0	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1990	2560	180	1178	2836	10893	970	170	0	0	0	0	20	0	10	0	40
14	No. CAPIO's Appointed (A)			0	0	0	1	1	0	1	1	0	1	1	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			60	1	0	3	1	27	1	1	2	1	0	0	10	1	1	1	1
16	No. FAA's Appointed (C)			1	1	0	1	1	19	1	1	1	1	1	0	1	1	1	1	1
17	Total (A+B+C)			61	2	0	5	3	46	3	3	3	3	2	0	11	2	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0
21				d	0	0	0	0	0	0	9	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	1	0	0	30	0	0	0	11	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	13	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0
Total (From 18 to 31)					0	13	0	3	0	0	42	2	0	0	11	11	0	0	0	2	0

Sr. no.				23.2.161	23.2.162	23.2.163	23.2.164	23.2.165	23.2.166	23.2.167	23.2.168	23.2.169	23.2.170	23.2.171	23.2.172	23.2.173	23.2.174	23.2.175	23.2.176	23.2.177	23.2.178	23.2.179
	Ministry/ Independent Department			Indian Institute of Information Technology (IIIT), Dharwad	Indian Institute of Information Technology (IIIT), Kottayam	Indian Institute of Information Technology (IIIT), Senapati	Indian Institute of Information Technology (IIIT), Kota	Indian Institute of Information Technology (IIIT), Tiruchirapalli	Indian Institute of Information Technology (IIIT), Lucknow	Indian Institute of Information Technology (IIIT), Ranchi	Indian Institute of Information Technology (IIIT), Nagpur	Indian Institute of Information Technology (IIIT), Bhopal	Indian Institute of Information Technology (IIIT), Surat	Indian Institute of Information Technology (IIIT), Bhagalpur	IIT Tirupati	IIT Palakkad	IIT Bhilai	IIT Dharwad	IIT Goa	IIT Jammu	IIM Visakhapatnam	IIM Sirmaur
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			2	24	0	186	0	18	60	0	4	5	0	1	232	12	1	7	22	40	16
2	No.Of Requests Received (B)			68	90	80	388	101	106	137	111	113	73	99	252	479	260	239	242	276	238	0
3	Total No.Of Requests (Column A+B)			70	114	80	574	101	124	197	111	117	78	99	253	711	272	240	249	298	278	16
4	No. of Cases transfered to other PAs u/s 6(3)			1	0	0	22	0	0	0	0	0	0	0	0	2	0	1	2	0	0	0
5	Total No.Of Appeals Received			0	9	2	7	0	8	11	3	2	1	13	10	18	15	17	22	20	9	2
6	Total No.Of Appeals Disposed			0	9	2	7	0	8	1	3	2	1	4	10	18	15	17	21	20	9	0
7	Total Number of RTI replied			59	85	80	194	88	101	40	104	100	75	99	253	300	246	226	221	283	253	0
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	1 (0%)	1 (0%)	4 (2%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	20	0	30	0	0	0	40	400	0	200	1670	1970	934	1430	720	0	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	120	0	0	0	0	0	304	0	10	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	20	0	30	0	0	0	160	400	0	200	1670	1970	1238	1430	730	0	0	0
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	1	1	0	0	1	0	0	11	0	0	0	1	1
15	No. CPIO's Appointed (B)			0	1	0	1	1	1	1	1	1	0	1	0	1	1	1	0	0	1	1
16	No. FAA's Appointed (C)			0	1	0	1	1	1	1	0	1	0	1	0	1	1	1	0	0	1	0
17	Total (A+B+C)			0	2	0	2	2	2	3	2	2	0	3	0	2	13	2	0	0	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	8	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	9	0	2	0	0	3	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	8	0	3	0	0	6	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	2	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	22	0	15	2	0	17	0

Sr. no.					23.2.180	23.2.181	23.2.182	23.2.183	23.2.184	23.2.185	23.2.186	23.2.187	23.2.188	23.2.189	23.2.190	23.2.191	23.2.192	23.2.193	23.2.194
	Ministry/ Independent Department				IIM Sambalpur	IIM Amritsar	IIM Bodhgaya	IIM Jammu	IISER Tirupati	IISER Berhampur	Central University of Jammu	Association of Indian Universities	Indian Institute of Engineering Science and Technology, Shibpur	National Institute of Technology, Andhra Pradesh	National Testing Agency	Dayalbagh Educational Institute (Deemed University)	Avinashilingam Institute for Home Science and Higher Education for Women	National Board of Accreditation	IIIT Agartala
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	239	13	24	3	0	0	7	38	726	0	0	10	0
2	No.Of Requests Received (B)				182	263	211	244	87	120	98	309	155	144	11110	26	8	204	76
3	Total No.Of Requests (Column A+B)				182	263	450	257	111	123	98	309	162	182	11836	26	8	214	76
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	1	2	0	0	42	0	0	350	0	0	56	0
5	Total No.Of Appeals Received				16	11	48	9	7	5	5	60	19	13	1503	2	0	22	0
6	Total No.Of Appeals Disposed				16	11	37	1	7	5	5	31	18	7	882	2	0	22	0
7	Total Number of RTI replied				182	234	120	230	101	120	96	263	159	140	10546	26	8	148	63
8	Decisions Where Applications For Information Rejected				0	0	2 (1%)	13 (5%)	0	0	0	0	0	0	11 (0%)	0	0	3 (1%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	930	0	1300	270	620	450	0	0	730	100850	320	80	1710	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	968	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	930	0	1300	270	620	450	0	0	730	100850	320	80	2678	0
14	No. CAPIO's Appointed (A)				0	1	0	0	0	0	1	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				0	0	1	1	1	0	0	10	0	1	9	0	19	1	0
16	No. FAA's Appointed (C)				0	0	0	0	0	0	0	8	0	0	9	0	1	1	0
17	Total (A+B+C)				0	1	1	1	1	0	1	18	0	1	18	0	20	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0
27				j	0	3	2	4	0	0	0	0	0	0	1	4	0	5	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	9	0	0	0	0	0	0	10	0	0	0	0
Total (From 18 to 31)					0	3	2	13	2	0	0	0	0	0	11	4	0	16	0

Sr. no.				Total	Total	24	24.1	24.2	24.3	24.4	24.5	Total	25	25.1	25.2	25.3	25.4	25.5
	Ministry/ Independent Department			Department	Ministry		Central Adoption Resource Authority(CARA)	National Commission for Protection of Child Rights	National Institute of Public Coperation and Child Development (NIPCCD)	Ministry of Women & Child Development	National Commission for Women (NCW)	Ministry		Ministry of Information & Broadcasting	Broadcast Engineering Constulatants India Ltd	Central Board of Film Certification(CBFC)	SATYAJIT RAY FILM & TELEVISION INSTITUTE	Electronic Media Monitoring Centre
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			58551	95839		4	15	0	0	31	50		8	195	27	315	4
2	No.Of Requests Received (B)			103946	134025		215	448	91	3308	831	4893		1281	319	111	238	70
3	Total No.Of Requests (Column A+B)			162497	229864		219	463	91	3308	862	4943		1289	514	138	553	74
4	No. of Cases transfered to other PAs u/s 6(3)			11651	13784		73	110	8	344	184	719		570	56	0	0	6
5	Total No.Of Appeals Received			18544	25658		23	46	6	205	75	355		109	100	9	58	0
6	Total No.Of Appeals Disposed			9261	11879		20	42	5	171	70	308		106	19	9	13	0
7	Total Number of RTI replied			83846	110405		138	304	83	2598	611	3734		673	203	95	70	64
8	Decisions Where Applications For Information Rejected			616 (1%)	986 (1%)		0	36 (8%)	0	4 (0%)	56 (7%)	96 (2%)		28 (2%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0		0	0	0	0	0	0		0	0	0	0	0
10	Fee(Application) Collected (Rs.)			447834	544630		20	770	700	660	0	2150		1670	0	820	0	0
11	Addl.Charges Collected (Rs.)			207387	245917		0	454	0	0	0	454		5684	0	0	0	0
12	Penalty Collected (Rs.)			0	0		0	0	0	0	0	0		0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			655221	790547		20	1224	700	660	0	2604		7354	0	820	0	0
14	No. CAPIO's Appointed (A)			307	402		2	1	0	0	0	3		0	0	0	0	0
15	No. CPIO's Appointed (B)			1460	1641		2	1	6	16	2	27		25	20	9	1	1
16	No. FAA's Appointed (C)			610	720		1	0	1	9	1	12		20	1	1	1	0
17	Total (A+B+C)			2377	2763		5	2	7	25	3	42		45	21	10	2	1
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	19	19	0	0	0	0	0	0		11	1	0	0	0
19				b	9	9	0	0	1	0	0	1		0	0	0	0	0
20				c	6	6	0	0	0	0	0	0		0	0	0	0	0
21				d	179	239	0	0	1	0	0	1		4	6	0	0	0
22				e	125	129	0	0	0	0	21	21		3	0	0	0	0
23				f	15	17	0	0	0	0	0	0		0	0	0	0	0
24				g	95	95	0	0	0	0	0	0		0	0	0	0	0
25				h	11	11	0	0	1	0	0	1		1	6	0	0	0
26				i	19	19	0	0	0	0	0	0		0	0	0	0	0
27				j	895	942	0	0	1	0	29	30		9	17	0	0	0
28			Other Sections	9	9	9	0	0	0	0	0	0		0	0	0	0	0
29				11	33	36	0	2	0	0	0	2		0	1	0	0	0
30				24	0	0	0	0	0	0	0	0		0	0	0	0	0
31				Other	585	596	0	0	0	0	0	0		0	16	0	0	0
Total (From 18 to 31)					2000	2127	0	2	4	0	50	56		28	47	0	0	0

Ministry of Women & Child Development

Ministry of Information & Broadcasting

Sr. no.					25.6	25.7	25.8	25.9	25.10	25.11	25.12	25.13	25.14	25.15	25.16	Total	26	26.1	26.2	26.3
	Ministry/ Independent Department				Film and Television Institute, Pune	Indian Institute of Mass Communication	National Film development Corporation	Pr Accounts Office	Press Council of India	Press Information Bureau	Prasar Bharati Secretariat	Publication Division	Registrar of Newspapers of India	Research Reference And Training Division	Central Bureau of Communication(CBC)	Ministry		Ministry of Labour & Employment	Directorate General of Labour & Welfare, Head Quarter	Directorate General of Employment
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				166	187	28	5	220	113	196	0	8	27	18	1517		18229	8	37
2	No.Of Requests Received (B)				102	72	73	74	230	311	2809	138	752	3	290	6873		5789	715	1875
3	Total No.Of Requests (Column A+B)				268	259	101	79	450	424	3005	138	760	30	308	8390		24018	723	1912
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	19	3	52	0	13	0	0	31	750		566	439	0
5	Total No.Of Appeals Received				20	31	0	10	9	45	513	4	116	0	47	1071		381	40	178
6	Total No.Of Appeals Disposed				7	29	0	9	8	20	466	4	116	0	45	851		37	19	0
7	Total Number of RTI replied				84	256	66	44	386	355	2788	120	760	30	265	6259		514	176	0
8	Decisions Where Applications For Information Rejected				0	0	0	8 (11%)	0	0	0	0	0	0	0	36 (1%)		32 (1%)	18 (3%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)				470	0	0	700	1090	500	5534	10	1380	0	1180	13354		10430	0	70
11	Addl.Charges Collected (Rs.)				25	0	0	0	797	0	3459	0	0	0	640	10605		0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				495	0	0	700	1887	500	8993	10	1380	0	1820	23959		10430	0	70
14	No. CAPIO's Appointed (A)				0	0	0	0	7	15	15	2	0	0	1	40		0	8	0
15	No. CPIO's Appointed (B)				4	1	0	15	7	22	157	2	8	0	4	276		0	8	0
16	No. FAA's Appointed (C)				1	1	0	0	2	13	34	1	4	0	1	80		0	3	0
17	Total (A+B+C)				5	2	0	15	16	50	206	5	12	0	6	396		0	19	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	12		0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	10		0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	3		0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	7		0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
27				j	0	0	0	1	0	0	0	0	0	0	0	27		0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0
31				Other	0	0	0	7	0	0	0	0	0	0	0	23		0	0	0
Total (From 18 to 31)					0	0	0	8	0	0	0	0	0	0	0	83		0	0	0

Sr. no.					26.4	26.5	26.6	26.7	26.8	26.9	26.10	26.11	26.12	26.13	26.14	26.15	26.16	26.17	26.18	26.19
	Ministry/ Independent Department				Employees Provident Fund Organisation	Office of The Welfare Commissioner, Allahabad	CGIT no. I, Dhanbad	CGIT no.I I, Mumbai	Office of the DY. CLC(C), Chennai	Directorate General of Mines Safety	Central Board for Workers Education	Directorate General Factory Advice Service and Labour Institutes	Employees State Insurance Corporation	Central Government Industrial Tribunal-cum-Labour Court, Guwahati	Office of the RLC(C), Ranchi	Office of the RLC(C), Patna	Central Government Industrial Tribunal-cum-Labour Court, Kolkata	Office of the Welfare Commissioner, Koderma	CGIT no. II, Delhi	V.V. Giri National Labour Institute
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				4026	0	24	0	6	4	1	26	1043	0	1	10	0	2	0	1
2	No.Of Requests Received (B)				30371	28	16	40	141	605	65	239	12099	14	11	54	54	37	0	28
3	Total No.Of Requests (Column A+B)				34397	28	40	40	147	609	66	265	13142	14	12	64	54	39	0	29
4	No. of Cases transfered to other PAs u/s 6(3)				4301	0	0	10	23	14	0	5	61	0	0	0	0	0	0	7
5	Total No.Of Appeals Received				4026	0	1	0	0	39	25	18	1106	0	0	0	0	4	0	3
6	Total No.Of Appeals Disposed				2748	0	0	0	0	35	25	13	935	0	0	0	0	0	0	3
7	Total Number of RTI replied				22695	27	16	30	94	584	66	250	11979	14	11	54	54	39	0	22
8	Decisions Where Applications For Information Rejected				1212 (4%)	0	0	0	29 (21%)	6 (1%)	0	0	23 (0%)	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				124786	310	50	250	190	1804	230	20	43909	0	0	540	0	0	0	0
11	Addl.Charges Collected (Rs.)				9360	0	0	220	44	1028	0	0	6644	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				134146	310	50	470	234	2832	230	20	50553	0	0	540	0	0	0	0
14	No. CAPIO's Appointed (A)				0	0	1	0	1	9	1	16	0	0	0	0	0	1	0	0
15	No. CPIO's Appointed (B)				0	0	1	1	1	9	1	1	129	1	0	0	0	1	0	1
16	No. FAA's Appointed (C)				0	0	0	1	0	1	1	0	125	1	0	0	0	1	0	1
17	Total (A+B+C)				0	0	2	2	2	19	3	17	254	2	0	0	0	3	0	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	10	0	0	0	1	0	0	0	1	0	0	0	0	0	0	0
22				e	62	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0
23				f	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	162	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0
28			Other Sections	9	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	29	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	508	0	0	0	22	6	0	0	16	0	0	0	0	0	0	0
Total (From 18 to 31)					791	0	0	0	23	6	0	0	23	0	0	0	0	0	0	0

Sr. no.					26.20	26.21	26.22	26.23	26.24	26.25	26.26	26.27	26.28	26.29	26.30	26.31	26.32	26.33	26.34	Total	27	27.1
	Ministry/ Independent Department				Office of the Dy. CLC(C), Kanpur	Office of the Welfare Commissioner, Ajmer	Board of Arbitration	CGIT no. II, Dhanbad	Office of Dy. CLC(C), Bangalore	CGIT, Hyderabad	Central Government Industrial Tribunal cum Labour Court, Asansol	Labour Bureau	CGIT no. I, Delhi	Office of the RLC(C), Nagpur	Office of The Chief Labour Commissioner (Central)	Office of The Welfare Commissioner, Hyderabad	CGIT no. I, Mumbai	Office of the Dy. CLC, Asansole, Bardhman	CGIT cum Labour Court, Earnakulam, Cochin	Ministry	Ministry of Law & Justice	Department of Legal Affairs
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	0	7	4	0	12	43	0	6	0	15	0	0	23505		
2	No.Of Requests Received (B)				100	39	135	17	61	11	18	393	1	87	3119	33	45	35	12	56287		
3	Total No.Of Requests (Column A+B)				100	39	135	17	68	15	18	405	44	87	3125	33	60	35	12	79792		
4	No. of Cases transfered to other PAs u/s 6(3)				17	10	134	0	0	4	0	97	0	1	472	0	0	1	0	6162		
5	Total No.Of Appeals Received				14	0	2	0	7	2	0	24	0	0	260	1	1	0	0	6132		
6	Total No.Of Appeals Disposed				14	0	0	0	4	0	0	24	0	0	254	1	1	0	0	4113		
7	Total Number of RTI replied				83	20	1	0	66	4	18	266	1	86	2555	28	60	34	12	39859		
8	Decisions Where Applications For Information Rejected				0	1 (3%)	0	0	0	0	0	6 (2%)	0	0	64 (2%)	0	0	0	0	1391 (2%)		
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Fee(Application) Collected (Rs.)				900	10	0	0	600	100	0	1620	0	350	9900	90	40	70	0	196269		
11	Addl.Charges Collected (Rs.)				472	0	0	0	0	0	0	0	0	0	1370	140	40	0	0	19318		
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1372	10	0	0	600	100	0	1620	0	350	11270	230	80	70	0	215587		
14	No. CAPIO's Appointed (A)				0	1	0	0	4	0	0	4	0	6	0	0	0	0	0	52		
15	No. CPIO's Appointed (B)				1	2	1	0	2	0	1	1	1	1	46	1	1	1	1	214		
16	No. FAA's Appointed (C)				1	0	1	0	1	0	1	1	1	1	21	1	1	1	1	166		
17	Total (A+B+C)				2	3	2	0	7	0	2	6	2	8	67	2	2	2	2	432		
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12		
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	64		
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3		
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6		
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8		
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	166		
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	29		
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	552		
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	843		

Sr. no.					27.1.1	27.1.2	27.1.3	27.1.4	27.1.5	27.1.6	27.1.7	27.1.8	27.1.9	27.1.10	27.1.11	27.1.12	27.1.13	27.1.14	27.1.15	27.1.16	27.1.17	27.1.18	27.1.19
	Ministry/ Independent Department				Department of Legal Affairs	Branch Sectt. Bangalore	Branch Sectt. Chennai	Branch Sectt. Kolkata	Law Commission of India	Bar Council of India	Income Tax Appellate Tribunal, Agra	Income Tax Appellate Tribunal, Ahmedabad	Income Tax Appellate Tribunal, Allahabad	Income Tax Appellate Tribunal, Amritsar	Income Tax Appellate Tribunal, Bangalore	Income Tax Appellate Tribunal, Chandigarh	Income Tax Appellate Tribunal, Chennai	Income Tax Appellate Tribunal, Cochin	Income Tax Appellate Tribunal, Cuttack	Income Tax Appellate Tribunal, Delhi	Income Tax Appellate Tribunal, Guwahati	Income Tax Appellate Tribunal, Hyderabad	Income Tax Appellate Tribunal, Indore
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				10	0	0	5	3	95	1	0	0	0	0	0	0	1	0	0	0	0	0
2	No.Of Requests Received (B)				2669	2	35	27	120	2768	11	8	6	5	7	8	1	6	0	44	0	0	0
3	Total No.Of Requests (Column A+B)				2679	2	35	32	123	2863	12	8	6	5	7	8	1	7	0	44	0	0	0
4	No. of Cases transfered to other PAs u/s 6(3)				1156	0	2	7	27	9	10	5	1	0	0	0	0	2	0	13	0	0	0
5	Total No.Of Appeals Received				210	0	2	1	17	3	0	0	0	1	0	2	0	0	0	6	0	0	0
6	Total No.Of Appeals Disposed				16	0	1	1	17	0	0	0	0	0	0	2	0	0	0	1	0	0	0
7	Total Number of RTI replied				1478	2	26	20	94	2210	2	2	3	0	7	3	1	5	0	23	0	0	0
8	Decisions Where Applications For Information Rejected				15 (1%)	0	0	0	0	0	0	0	2 (33%)	0	0	4 (50%)	0	0	0	7 (16%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				7860	10	127	210	130	7600	110	90	0	50	50	80	0	40	0	180	0	0	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	150	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				7860	10	127	210	130	7600	110	90	0	50	50	80	0	40	0	330	0	0	0
14	No. CAPIO's Appointed (A)				0	0	0	0	0	2	1	0	1	0	1	1	0	1	1	1	1	1	1
15	No. CPIO's Appointed (B)				17	1	1	1	2	7	1	1	1	1	1	1	0	1	1	1	1	1	1
16	No. FAA's Appointed (C)				13	1	1	1	1	1	1	1	1	1	1	1	0	1	1	1	1	1	0
17	Total (A+B+C)				30	2	2	2	3	10	3	2	3	2	3	3	0	3	3	3	3	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	80	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	4	0	0	0	0	0	0	0	0	0	0	6	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8	0	0	0
Total (From 18 to 31)					10	0	80	0	0	0	0	0	0	0	0	6	0	0	0	8	0	0	0

Sr. no.				27.1.20	27.1.21	27.1.22	27.1.23	27.1.24	27.1.25	27.1.26	27.1.27	27.1.28	27.1.29	27.1.30	27.1.31	27.1.32	27.1.33	27.1.34	Total	27.2	27.2.1	27.2.2
	Ministry/ Independent Department			Income Tax Appellate Tribunal, Jabalpur	Income Tax Appellate Tribunal, Jodhpur	Income Tax Appellate Tribunal, Jaipur	Income Tax Appellate Tribunal, Kolkata	Income Tax Appellate Tribunal, Lucknow	Income Tax Appellate Tribunal, Mumbai	Income Tax Appellate Tribunal, Nagpur	Income Tax Appellate Tribunal, Panaji	Income Tax Appellate Tribunal, Patna	Income Tax Appellate Tribunal, Pune	Income Tax Appellate Tribunal, Raipur	Income Tax Appellate Tribunal, Rajkot	Income Tax Appellate Tribunal, Ranchi	Income Tax Appellate Tribunal, Surat	Income Tax Appellate Tribunal, Visakhapatnam	Department		Department of Justice	NATIONAL LEGAL SERVICES AUTHORITY
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	0	0	0	0	1	0	0	2	1	0	0	1	0	120		1742	0
2	No.Of Requests Received (B)			7	0	0	19	1	95	3	3	0	8	2	0	0	4	4	5863		5227	222
3	Total No.Of Requests (Column A+B)			7	0	0	19	1	95	4	3	0	10	3	0	0	5	4	5983		6969	222
4	No. of Cases transfered to other PAs u/s 6(3)			4	0	0	11	0	4	0	0	0	0	0	0	0	0	0	1251		3279	77
5	Total No.Of Appeals Received			0	0	0	2	0	14	0	1	0	1	0	0	0	4	0	264		317	20
6	Total No.Of Appeals Disposed			0	0	0	2	0	10	0	0	0	1	0	0	0	4	0	55		0	20
7	Total Number of RTI replied			3	0	0	8	1	85	2	1	0	8	3	0	0	4	3	3994		0	125
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	2 (67%)	2 (67%)	0	2 (25%)	0	0	0	0	1 (25%)	35 (1%)		0	20 (9%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
10	Fee(Application) Collected (Rs.)			70	0	0	0	0	230	30	30	0	100	20	0	0	0	0	17017		1030	1600
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	180	0	0	0	0	0	0	0	0	0	330		0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			70	0	0	0	0	410	30	30	0	100	20	0	0	0	0	17347		1030	1600
14	No. CAPIO's Appointed (A)			1	0	0	1	0	1	1	1	0	1	1	0	1	0	1	21		1	0
15	No. CPIO's Appointed (B)			1	0	1	1	0	1	1	1	0	1	1	0	1	0	1	51		11	1
16	No. FAA's Appointed (C)			1	0	1	1	0	1	2	1	0	1	1	0	1	0	1	40		12	1
17	Total (A+B+C)			3	0	2	3	0	3	4	3	0	3	3	0	3	0	3	112		24	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	80		0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10		0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
31				Other	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	15		0	20
Total (From 18 to 31)					0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	105		0	20

Sr. no.					27.2.3	27.2.4	27.2.5	27.2.6	27.2.7	27.2.8	27.2.9	27.2.10	27.2.11	Total	27.3	27.3.1	Total	Total
	Ministry/ Independent Department				Allahabad High Court	Chhatisgarh High Court	Gauhati High Court	Gujarat High Court	Meghalaya High Court	Sikkim High Court	Tripura High Court	High Court of Lucknow Bench	National Judicial Academy India	Department		Legislative Department	Department	Ministry
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1275	33	8	41	232	122	7	17	0	3477		96	96	3693
2	No.Of Requests Received (B)				2348	587	280	630	143	166	211	315	1	10130		2645	2645	18638
3	Total No.Of Requests (Column A+B)				3623	620	288	671	375	288	218	332	1	13607		2741	2741	22331
4	No. of Cases transfered to other PAs u/s 6(3)				512	7	37	64	41	0	3	56	0	4076		813	813	6140
5	Total No.Of Appeals Received				288	33	8	121	0	0	1	59	0	847		93	93	1204
6	Total No.Of Appeals Disposed				161	0	6	1	0	0	1	8	0	197		93	93	345
7	Total Number of RTI replied				1161	232	235	435	49	96	141	136	1	2611		1106	1106	7711
8	Decisions Where Applications For Information Rejected				399 (17%)	324 (55%)	5 (2%)	146 (23%)	4 (3%)	0	13 (6%)	132 (42%)	0	1043 (10%)		252 (10%)	252 (10%)	1330 (7%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)				66000	5818	1340	19917	300	170	820	12950	0	109945		916	916	127878
11	Addl.Charges Collected (Rs.)				0	24422	3300	345	0	0	1705	600	0	30372		2594	2594	33296
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				66000	30240	4640	20262	300	170	2525	13550	0	140317		3510	3510	161174
14	No. CAPIO's Appointed (A)				1	0	1	1	0	0	0	1	0	5		1	1	27
15	No. CPIO's Appointed (B)				1	1	1	1	0	0	0	1	1	18		1	1	70
16	No. FAA's Appointed (C)				1	1	1	1	0	0	0	1	1	19		1	1	60
17	Total (A+B+C)				3	2	3	3	0	0	0	3	2	42		3	3	157
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0		0	0	80
19				b	0	0	0	0	0	0	0	0	0	0		0	0	0
20				c	0	0	0	0	0	0	0	0	0	0		0	0	0
21				d	1	0	0	0	0	0	0	0	0	1		0	0	1
22				e	0	15	0	1	0	0	0	0	0	16		0	0	16
23				f	0	0	0	0	0	0	0	0	0	0		0	0	0
24				g	0	16	0	0	0	0	0	0	0	16		0	0	16
25				h	2	2	0	3	0	0	0	0	0	7		0	0	7
26				i	0	0	0	0	0	0	0	0	0	0		0	0	0
27				j	8	14	1	30	0	0	0	0	0	53		0	0	63
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0		0	0	0
29				11	0	0	0	0	0	0	0	0	0	0		0	0	0
30				24	0	0	0	0	0	0	0	0	0	0		0	0	0
31				Other	388	15	4	127	0	0	0	132	0	686		0	0	701
Total (From 18 to 31)					399	62	5	161	0	0	0	132	0	779		0	0	884

Sr. no.					28	28.1	28.2	28.3	28.4	28.5	28.6	28.7	28.8	28.9	28.10	28.11	28.12	28.13	28.14
	Ministry/ Independent Department				Ministry of Corporate Affairs	Ministry of Corporate Affairs	Official Liquidator, Hyderabad	Competition Commission of India	Institute of Chartered Accoutants of India	Institute of Companies Secretaries of India	Institute of Cost Accountants of India	Official Liquidator, Jodhpur	Official Liquidator, Chandigarh	Official Liquidator, Delhi	Registrar of Companies & Official Liquidator, Goa	Official Liquidator, Gujarat	Official Liquidator, Guwahati	Registrar of Companies & Official Liquidator, Jharkhand	Official Liquidator, Karnataka
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)					95	0	296	170	202	369	0	1	8	2	1	0	0	1
2	No.Of Requests Received (B)					3773	15	111	224972	6875	11267	2	20	132	54	33	1	37	39
3	Total No.Of Requests (Column A+B)					3868	15	407	225142	7077	11636	2	21	140	56	34	1	37	40
4	No. of Cases transfered to other PAs u/s 6(3)					1719	1	20	13	308	2471	0	0	0	0	4	0	2	0
5	Total No.Of Appeals Received					204	0	18	785	121	196	0	0	20	1	1	0	4	4
6	Total No.Of Appeals Disposed					165	0	13	344	119	135	0	0	19	1	1	0	4	4
7	Total Number of RTI replied					1554	8	103	208415	6564	9115	2	21	134	51	27	0	35	30
8	Decisions Where Applications For Information Rejected					24 (1%)	3 (20%)	0	198 (0%)	0	9 (0%)	0	0	0	0	1 (3%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)					2430	50	950	865	110	0	0	160	910	70	210	0	40	110
11	Addl.Charges Collected (Rs.)					2012	80	8380	150	0	512700	0	1020	0	776	0	0	0	0
12	Penalty Collected (Rs.)					0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)					4442	130	9330	1015	110	512700	0	1180	910	846	210	0	40	110
14	No. CAPIO's Appointed (A)					0	0	1	7	4	0	0	1	1	1	1	0	1	1
15	No. CPIO's Appointed (B)					5	0	1	4	2	2	1	1	1	1	1	1	1	1
16	No. FAA's Appointed (C)					10	0	1	1	1	1	1	1	1	1	1	1	1	1
17	Total (A+B+C)					15	0	3	12	7	3	2	3	3	3	3	2	3	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a		0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b		0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c		0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d		0	0	4	22	0	0	0	0	0	0	0	0	0	0
22				e		0	0	1	31	0	0	0	0	0	0	0	0	0	0
23				f		0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g		0	0	1	1	0	0	0	0	0	0	0	0	0	0
25				h		1	0	12	8	0	0	0	0	0	0	0	0	0	0
26				i		0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j		0	0	2	36	46	0	0	0	0	0	0	0	0	0
28			Other Sections	9		0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11		0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24		0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other		0	0	0	96	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)						1	0	20	194	46	0	0	0	0	0	0	0	0	0

Sr. no.				28.15	28.16	28.17	28.18	28.19	28.20	28.21	28.22	28.23	28.24	28.25	28.26	28.27	28.28	28.29	28.30	28.31	28.32
	Ministry/ Independent Department			Official Liquidator, Kerala	Official Liquidator, Madhya Pradesh	Official Liquidator, Maharashtra	Official Liquidator, Nagpur	Official Liquidator, Tamil Nadu	Official Liquidator, Uttar Pradesh	Official Liquidator, West Bengal	Regional Director (SER), Hyderabad	Regional Director(ER), Kolkata	Regional Director(NR), New Delhi	Regional Director(NWR), Ahmedabad	Regional Director(SR), Chennai	Regional Director(WR), Mumbai	Registrar of Companies cum Official Liquidator Chhatisgarh	Registrar of Companies, Hyderabad	Registrar of Companies, Bengaluru	Registrar of Companies, Coimbatore	Registrar of Companies, Delhi and Haryana
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	9	0	34	0	0	0	0	4	0	11	2	0	6	22	2	77
2	No.Of Requests Received (B)			15	19	122	8	89	47	32	68	84	191	58	86	87	46	161	429	69	855
3	Total No.Of Requests (Column A+B)			15	19	131	8	123	47	32	68	84	195	58	97	89	46	167	451	71	932
4	No. of Cases transfered to other PAs u/s 6(3)			0	1	7	0	2	0	0	42	20	43	28	26	45	1	0	51	0	150
5	Total No.Of Appeals Received			1	5	23	0	12	9	7	3	5	11	6	7	6	5	20	24	5	95
6	Total No.Of Appeals Disposed			1	4	23	0	12	6	7	1	5	7	5	7	5	5	20	23	5	90
7	Total Number of RTI replied			15	15	95	6	107	47	32	25	64	152	30	71	37	40	161	378	62	729
8	Decisions Where Applications For Information Rejected			0	1 (5%)	5 (4%)	1 (13%)	0	0	0	0	0	0	0	0	0	0	5 (3%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			140	230	750	80	410	300	280	70	460	0	10	230	10	280	1590	1480	160	0
11	Addl.Charges Collected (Rs.)			110	0	0	0	0	20	0	200	0	0	0	0	306	0	0	2922	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			250	230	750	80	410	320	280	270	460	0	10	230	316	280	1590	4402	160	0
14	No. CAPIO's Appointed (A)			1	1	1	1	1	1	1	1	1	0	1	0	0	0	1	0	0	0
15	No. CPIO's Appointed (B)			1	1	1	1	1	1	1	1	1	1	1	0	1	1	1	0	0	0
16	No. FAA's Appointed (C)			1	1	1	1	1	1	1	1	0	1	1	0	1	1	1	0	0	0
17	Total (A+B+C)			3	3	3	3	3	3	3	3	2	2	3	0	2	2	3	0	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	13	0	0	0	0	0	0

Sr. no.					28.33	28.34	28.35	28.36	28.37	28.38	28.39	28.40	28.41	28.42	28.43	28.44	28.45	28.46	28.47	28.48	28.49
	Ministry/ Independent Department				Registrar of Companies, Gujarat	Registrar of Companies, Gwalior	Registrar of Companies & Official Liquidator, Jammu	Registrar of Companies, Kochi	Registrar of Companies, Mumbai	Registrar of Companies & Official Liquidator, Orissa	Registrar of Companies, Puducherry	Registrar of Companies, Pune	Registrar of Companies, Punjab	Registrar of Companies & Official Liquidator, Rajasthan	Registrar of Companies, Shillong	Registrar of Companies, Tamil Nadu	Registrar of Companies, UP(Kanpur)	Registrar of Companies, West Bengal	Registrar of Companies & Official Liquidator, Bihar	Registrar of Companies & Official Liquidator, Uttarakhand	Serious Fraud Investigation Office
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	0	1	0	0	7	1	27	0	21	12	0	0	65	0
2	No.Of Requests Received (B)				173	91	5	221	829	76	63	134	78	120	4	282	375	317	104	29	262
3	Total No.Of Requests (Column A+B)				173	91	5	221	830	76	63	141	79	147	4	303	387	317	104	94	262
4	No. of Cases transfered to other PAs u/s 6(3)				4	0	0	1	65	0	0	3	12	2	0	4	12	28	10	0	87
5	Total No.Of Appeals Received				20	18	0	31	61	7	0	10	5	20	0	75	40	28	20	3	24
6	Total No.Of Appeals Disposed				2	18	0	31	49	7	0	9	5	20	0	71	31	28	19	2	24
7	Total Number of RTI replied				164	91	5	219	742	76	62	129	57	130	0	270	353	289	92	23	165
8	Decisions Where Applications For Information Rejected				0	0	0	1 (0%)	0	0	1 (2%)	0	0	0	0	19 (7%)	0	0	0	0	10 (4%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				254	770	50	1170	5130	150	340	570	110	660	40	1190	3229	1720	60	130	530
11	Addl.Charges Collected (Rs.)				0	0	0	2094	960	0	270	0	250	0	0	0	0	404	0	1220	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				254	770	50	3264	6090	150	610	570	360	660	40	1190	3229	2124	60	1350	530
14	No. CAPIO's Appointed (A)				0	1	0	1	1	1	1	1	1	1	0	0	0	1	1	1	0
15	No. CPIO's Appointed (B)				1	1	0	1	1	1	1	1	1	1	1	0	1	1	1	1	0
16	No. FAA's Appointed (C)				1	1	0	1	1	1	1	1	1	1	1	0	1	0	1	1	0
17	Total (A+B+C)				2	3	0	3	3	3	3	3	3	3	2	0	2	2	3	3	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				28.50	28.51	28.52	28.53	28.54	28.55	28.56	28.57	28.58	28.59	28.60	28.61	28.62	28.63	28.64	28.65	Total
	Ministry/ Independent Department			National Company Law Appellate Tribunal	Registrar of Companies & Official Liquidator, Himachal Pradesh	National Company Law Tribunal, Principal Bench, Delhi	National Company Law Tribunal, Ahmedabad Bench	National Company Law Tribunal, Bengaluru Bench	National Company Law Tribunal, Chandigarh Bench	National Company Law Tribunal, Chennai Bench	National Company Law Tribunal, Guwahati Bench	National Company Law Tribunal, Hyderabad Bench	National Company Law Tribunal, Kolkata Bench	National Company Law Tribunal, Mumbai Bench	Indian Institute of Corporate Affairs	Insolvency and Bankruptcy Board of India	Central Processing Centre (CPC), Manesar, MCA	Indian Corporate Law Service Academy	Centre for Processing Accelerated Corporate Exit (C-PACE), Manesar, MCA	Ministry
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			4	4	46	0	0	0	0	16	0	1	19	46	37	0	0	0	1619
2	No.Of Requests Received (B)			87	35	273	14	4	12	10	6	9	21	157	88	447	513	13	8	254657
3	Total No.Of Requests (Column A+B)			91	39	319	14	4	12	10	22	9	22	176	134	484	513	13	8	256276
4	No. of Cases transfered to other PAs u/s 6(3)			30	7	17	0	0	0	0	2	0	0	0	26	4	494	4	0	5766
5	Total No.Of Appeals Received			7	2	51	0	0	1	0	0	0	1	0	3	107	0	3	0	2135
6	Total No.Of Appeals Disposed			6	2	16	0	0	0	0	0	0	1	0	3	83	0	3	0	1461
7	Total Number of RTI replied			51	28	221	13	4	11	10	1	8	19	57	30	360	13	9	1	231828
8	Decisions Where Applications For Information Rejected			4 (5%)	0	36 (13%)	1 (7%)	0	1 (8%)	0	0	1 (11%)	3 (14%)	0	6 (7%)	21 (5%)	0	0	0	351 (0%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			730	10	2130	0	0	0	20	0	90	210	60	0	20	0	90	50	31898
11	Addl.Charges Collected (Rs.)			0	0	2416	0	0	0	0	0	0	0	0	0	0	0	0	0	536290
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			730	10	4546	0	0	0	20	0	90	210	60	0	20	0	90	50	568188
14	No. CAPIO's Appointed (A)			6	0	1	0	0	0	0	0	0	0	0	1	0	1	0	0	49
15	No. CPIO's Appointed (B)			2	0	1	1	0	1	1	1	0	1	1	1	2	2	1	0	65
16	No. FAA's Appointed (C)			1	0	1	0	0	1	0	1	1	1	1	1	1	2	1	0	60
17	Total (A+B+C)			9	0	3	1	0	2	1	2	1	2	2	3	3	5	2	0	174
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	29
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	32
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	23
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	4	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	94
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	3	0	0	19	0	0	0	118
Total (From 18 to 31)					4	0	0	0	0	0	0	0	0	3	0	6	19	0	0	0	306

Sr. no.				29	29.1	29.2	29.3	29.4	29.5	29.6	Total	30	30.1	30.2	30.3	30.4	30.5	30.6	30.7	30.8	30.9	30.10
	Ministry/ Independent Department			Ministry of New & Renewable Energy	Ministry of New and Renewable Energy	Indian Renewable Energy Development Agency	Solar Energy Corporation of India	National Institute of Wind Energy	National Institute of Solar Energy	Sardar Swaran Singh National Institute of Bio Energy	Ministry	Ministry of Earth Sciences	National Institute of Ocean Technology	Indian Institute of Tropical Meteorology	National Centre for Coastal Research	National Centre for Medium Range Weather Forecasting	National Centre for Antarctic and Ocean Research	India Meteorological Department	Ministry of Earth Sciences	Indian National Centre for Ocean Information Services	Pr.AO, MoES	Centre for Marine Living Resources and Ecology
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				40	49	221	0	2	0	312		11	4	8	0	0	20	0	0	0	13
2	No.Of Requests Received (B)				915	194	181	33	60	11	1394		102	44	82	14	33	826	326	36	44	46
3	Total No.Of Requests (Column A+B)				955	243	402	33	62	11	1706		113	48	90	14	33	846	326	36	44	59
4	No. of Cases transfered to other PAs u/s 6(3)				284	56	0	2	1	1	344		1	2	15	0	0	11	137	4	20	15
5	Total No.Of Appeals Received				72	14	16	5	9	1	117		13	7	0	0	1	106	9	3	6	2
6	Total No.Of Appeals Disposed				65	14	16	5	8	1	109		4	7	0	0	1	100	9	3	5	2
7	Total Number of RTI replied				572	112	386	28	55	10	1163		90	42	48	14	33	781	154	27	24	41
8	Decisions Where Applications For Information Rejected				48 (5%)	0	2 (1%)	0	0	0	50 (4%)		1 (1%)	0	5 (6%)	0	0	18 (2%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				480	0	160	0	520	10	1170		640	200	0	0	140	6840	1640	150	70	160
11	Addl.Charges Collected (Rs.)				70	0	0	626	0	0	696		0	0	0	0	0	1636	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				550	0	160	626	520	10	1866		640	200	0	0	140	8476	1640	150	70	160
14	No. CAPIO's Appointed (A)				0	0	0	2	0	0	2		0	0	0	1	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				37	1	1	1	2	1	43		0	0	0	1	1	0	1	1	5	1
16	No. FAA's Appointed (C)				33	1	1	1	1	1	38		0	0	0	1	1	0	1	0	1	1
17	Total (A+B+C)				70	2	2	4	3	2	83		0	0	0	3	2	0	2	1	6	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
21				d	0	4	0	0	0	0	4		0	0	0	0	0	0	0	0	0	0
22				e	0	4	0	2	0	0	6		0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	1	0	0	1		0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
26				i	0	1	0	0	0	0	1		0	0	0	0	0	0	0	0	0	0
27				j	0	5	2	3	0	0	10		1	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	1	0	0	1		0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	2	0	0	2		0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0	0	0
31				Other	40	0	0	0	0	0	40		0	0	0	0	0	14	0	0	0	0
Total (From 18 to 31)					40	14	2	9	0	0	65		1	0	0	0	0	14	0	0	0	0

Sr. no.				Total	31	31.1	Total	32	32.1	Total	33	33.1	33.1.1	33.1.2	33.1.3	33.1.4	33.1.5	33.1.6	33.1.7
	Ministry/ Independent Department			Ministry	Prime Minister's Office	Prime Minister's Office	Ministry	Ministry of Parliamentary Affairs	Ministry of Parliamentary Affairs	Ministry	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Department of Personnel & Training	Central Information Commission	CBI	Central Administrative Tribunal	Central Vigilance Commission	ISTM	LBSNAA
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			56		526	526		0	0			79	184	68	67	33	9	0
2	No.Of Requests Received (B)			1553		9074	9074		319	319			19442	2451	3795	1147	656	49	128
3	Total No.Of Requests (Column A+B)			1609		9600	9600		319	319			19521	2635	3863	1214	689	58	128
4	No. of Cases transfered to other PAs u/s 6(3)			205		3102	3102		110	110			2906	434	2025	190	130	16	4
5	Total No.Of Appeals Received			147		1268	1268		19	19			1640	616	414	116	430	2	19
6	Total No.Of Appeals Disposed			131		78	78		19	19			1518	593	44	90	120	2	19
7	Total Number of RTI replied			1254		5734	5734		209	209			16126	2179	555	804	486	27	115
8	Decisions Where Applications For Information Rejected			24 (2%)		246 (3%)	246 (3%)		0	0			4 (0%)	0	1248 (33%)	46 (4%)	43 (7%)	1 (2%)	9 (7%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0		0	0			38	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			9840		70530	70530		340	340			87448	6010	5720	1284	6670	380	910
11	Addl.Charges Collected (Rs.)			1636		0	0		0	0			13595	1374	284	3855	2592	0	58
12	Penalty Collected (Rs.)			0		0	0		0	0			79	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			11476		70530	70530		340	340			101122	7384	6004	5139	9262	380	968
14	No. CAPIO's Appointed (A)			1		2	2		0	0			0	1	0	19	28	0	1
15	No. CPIO's Appointed (B)			10		1	1		7	7			79	9	66	19	29	1	1
16	No. FAA's Appointed (C)			5		1	1		3	3			39	2	66	25	1	1	1
17	Total (A+B+C)			16		4	4		10	10			118	12	132	63	58	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0		0	0			0	0	1	0	0	0	0
19				b	0	0	0		0	0			0	0	0	0	0	0	0
20				c	0	0	0		0	0			0	0	0	0	0	0	0
21				d	0	0	0		0	0			0	0	0	0	0	0	0
22				e	0	0	0		0	0			0	0	0	0	0	0	0
23				f	0	0	0		0	0			0	0	0	0	5	0	0
24				g	0	2	2		0	0			0	0	18	0	4	0	0
25				h	0	0	0		0	0			0	0	120	0	3	0	0
26				i	0	0	0		0	0			0	0	0	0	0	0	0
27				j	1	8	8		0	0			1	0	31	0	20	1	0
28		Other Sections		9	0	0	0		0	0			0	0	0	0	0	0	0
29				11	0	0	0		0	0			0	0	1	0	0	0	0
30				24	0	0	0		0	0			1	0	915	7	0	0	0
31				Other	14	236	236		0	0			2	0	244	25	11	0	0
Total (From 18 to 31)					15	246	246		0	0			4	0	1330	32	43	1	0

Sr. no.				33.1.8	33.1.9	33.1.10	Total	33.2	33.2.1	Total	33.3	33.3.1	Total	Total	34	34.1	34.2	34.3	34.4
	Ministry/ Independent Department			Staff Selection Commission	Union Public Service Commission	Indian Institute of Public Administration	Department	Department of Administrative Reforms & PG	Department of Administrative Reforms & PG	Department	Department of Pensions & Pensioners Welfare	Department of Pensions & Pensioners Welfare	Department	Ministry	Ministry of Petroleum & Natural Gas	Centre for High Technology (CHT)	Balmer Lawrie & Co. Ltd.	Chennai Petroleum Corporation Limited (CPCL)	Directorate General of Hydrocarbons
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			775	548	0	1763		44	44		0	0	1807		1	36	5	5
2	No.Of Requests Received (B)			14296	8395	2	50361		1587	1587		317	317	52265		21	127	167	50
3	Total No.Of Requests (Column A+B)			15071	8943	2	52124		1631	1631		317	317	54072		22	163	172	55
4	No. of Cases transfered to other PAs u/s 6(3)			1299	20	0	7024		498	498		95	95	7617		0	11	1	3
5	Total No.Of Appeals Received			872	584	0	4693		212	212		43	43	4948		0	18	13	0
6	Total No.Of Appeals Disposed			800	551	0	3737		85	85		43	43	3865		0	0	13	0
7	Total Number of RTI replied			9679	7790	2	37763		1101	1101		216	216	39080		21	109	171	50
8	Decisions Where Applications For Information Rejected			1 (0%)	760 (9%)	0	2112 (4%)		0	0		6 (2%)	6 (2%)	2118 (4%)		0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	38		0	0		0	0	38		0	0	0	0
10	Fee(Application) Collected (Rs.)			87990	5610	10	202032		12350	12350		1700	1700	216082		0	30	1090	0
11	Addl.Charges Collected (Rs.)			1211	3322	0	26291		0	0		2580	2580	28871		0	40	0	0
12	Penalty Collected (Rs.)			0	0	0	79		0	0		0	0	79		0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			89201	8932	10	228402		12350	12350		4280	4280	245032		0	70	1090	0
14	No. CAPIO's Appointed (A)			0	0	0	49		0	0		0	0	49		0	4	0	1
15	No. CPIO's Appointed (B)			18	48	1	271		17	17		10	10	298		1	1	1	1
16	No. FAA's Appointed (C)			7	8	0	150		12	12		4	4	166		1	0	1	0
17	Total (A+B+C)			25	56	1	470		29	29		14	14	513		2	5	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	1		0	0		0	0	1		0	0	0	0
19				b	0	0	0	0		0	0		0	0	0		0	0	0	0
20				c	0	4	0	4		0	0		0	0	4		0	0	0	0
21				d	0	1	0	1		0	0		0	0	1		0	0	0	0
22				e	0	14	0	14		0	0		0	0	14		0	0	0	0
23				f	0	1	0	6		0	0		0	0	6		0	0	0	0
24				g	0	6	0	28		0	0		0	0	28		0	0	0	0
25				h	0	21	0	144		0	0		0	0	144		0	0	0	0
26				i	0	46	0	46		0	0		0	0	46		0	0	0	0
27				j	0	111	0	164		0	0		0	0	164		0	0	0	0
28			Other Sections	9	0	0	0	0		0	0		0	0	0		0	0	0	0
29				11	0	2	0	3		0	0		0	0	3		0	0	0	0
30				24	0	0	0	923		0	0		0	0	923		0	0	0	0
31				Other	0	623	0	905		0	0		4	4	909		0	0	0	0
Total (From 18 to 31)					0	829	0	2239		0	0		4	4	2243		0	0	0	0

Sr. no.					34.5	34.6	34.7	34.8	34.9	34.10	34.11	34.12	34.13	34.14	34.15	34.16	34.17	34.18	34.19
	Ministry/ Independent Department				Engineers India Limited (EIL)	GAIL (India) Limited	GAIL Gas Limited	Hindustan Petroleum Corporation Limited (HPCL)	Indian Oil Corporation Limited (IOCL)	Mangalore Refinery and Petrochemicals Limited (MRPL)	Numaligarh Refinery Limited (NRL)	Oil & Natural Gas Corporation Limited (ONGC)	Oil India Limited (OIL)	Oil Industry Development Board (OIDB)	Oil Industry Safety Directorate (OISD) under MOPNG	ONGC Videsh Limited (OVL)	Petroleum and Natural Gas Regulatory Board (PNGRB)	Petroleum Planning & Analysis Cell (PPAC)	Bharat Petroleum Corporation Limited (BPCL)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				12	47	2	67	405	30	0	116	30	1	1	0	14	0	59
2	No.Of Requests Received (B)				274	807	51	2639	4593	191	136	1211	270	17	31	50	306	119	3112
3	Total No.Of Requests (Column A+B)				286	854	53	2706	4998	221	136	1327	300	18	32	50	320	119	3171
4	No. of Cases transfered to other PAs u/s 6(3)				4	61	4	22	36	0	0	22	0	0	0	6	67	31	32
5	Total No.Of Appeals Received				37	104	4	367	759	28	7	282	36	8	5	2	43	8	441
6	Total No.Of Appeals Disposed				11	99	4	343	645	25	5	75	10	4	5	2	40	8	402
7	Total Number of RTI replied				202	752	48	2562	4513	188	107	1113	192	4	32	29	238	83	2816
8	Decisions Where Applications For Information Rejected				60 (22%)	0	0	69 (3%)	174 (4%)	0	8 (6%)	48 (4%)	78 (29%)	14 (82%)	0	6 (12%)	0	0	251 (8%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				2220	1430	60	24571	42480	590	810	9390	1168	10	0	320	1984	330	25439
11	Addl.Charges Collected (Rs.)				0	300	0	0	762	262	0	1010	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				2220	1730	60	24571	43242	852	810	10400	1168	10	0	320	1984	330	25439
14	No. CAPIO's Appointed (A)				1	59	26	0	41	2	0	0	8	0	0	1	0	1	0
15	No. CPIO's Appointed (B)				1	1	1	213	41	1	1	23	8	3	1	1	0	1	45
16	No. FAA's Appointed (C)				1	26	1	47	31	1	1	3	7	4	1	1	0	1	18
17	Total (A+B+C)				3	86	28	260	113	4	2	26	23	7	2	3	0	3	63
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	4	0	0	0	0	0	1	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	8	0	0	35	57	9	3	2	12	0	0	1	0	0	159
22				e	3	0	0	2	49	8	0	1	12	0	0	1	0	0	30
23				f	0	0	0	1	0	0	0	0	0	0	0	1	0	0	10
24				g	0	0	0	0	8	1	0	0	1	0	0	0	0	0	0
25				h	1	0	0	0	4	1	3	0	0	0	0	0	0	0	24
26				i	0	0	0	3	2	0	0	0	0	0	0	0	0	0	0
27				j	2	0	0	31	55	6	4	9	21	0	0	7	0	0	136
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
29				11	5	0	0	2	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	45	0	0	20	93	0	0	38	59	0	0	9	12	0	42
Total (From 18 to 31)					64	0	0	94	268	29	10	50	105	0	0	20	12	0	403

Sr. no.				34.20	34.21	34.22	Total	35	35.1	Total	36	36.1	36.2	36.3	36.4	36.5	36.6	36.7	36.8
	Ministry/ Independent Department			Ministry of Petroleum & Natural Gas	Bharat Petro Resources Ltd & BPRJPDA	Rajiv Gandhi Institute of Petroleum Technology (RGIPT)	Ministry		NITI Aayog	Ministry		Bhakra Beas Management Board	Bureau of Energy Efficiency	Central Electiricity Regulatory Commission	Central Electricity Authority	Central Power Research Institute	National Power Training Institute	National Thermal Power Corporation Ltd.(NTPC)	North Eastern Electric Power Corporation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1507	0	2	2340		101	101		0	0	178	181	16	72	346	312
2	No.Of Requests Received (B)			1546	17	49	15784		945	945		307	120	290	1010	42	64	2180	213
3	Total No.Of Requests (Column A+B)			3053	17	51	18124		1046	1046		307	120	468	1191	58	136	2526	525
4	No. of Cases transfered to other PAs u/s 6(3)			820	0	3	1123		216	216		0	9	251	30	1	0	61	1
5	Total No.Of Appeals Received			90	0	10	2262		53	53		38	13	40	160	2	8	432	10
6	Total No.Of Appeals Disposed			70	0	6	1767		50	50		38	13	7	72	2	8	6	8
7	Total Number of RTI replied			708	15	36	13989		776	776		307	98	213	843	51	29	1957	160
8	Decisions Where Applications For Information Rejected			12 (1%)	0	2 (4%)	722 (5%)		4 (0%)	4 (0%)		0	13 (11%)	4 (1%)	39 (4%)	4 (10%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0		0	0		0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			8000	0	380	120302		5020	5020		2330	910	1500	0	450	0	4205	1090
11	Addl.Charges Collected (Rs.)			2578	0	0	4952		420	420		8074	0	1472	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0		0	0		0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			10578	0	380	125254		5440	5440		10404	910	2972	0	450	0	4205	1090
14	No. CAPIO's Appointed (A)			0	0	0	144		0	0		0	0	0	0	1	0	47	0
15	No. CPIO's Appointed (B)			55	1	17	418		53	53		0	12	1	0	1	1	1	12
16	No. FAA's Appointed (C)			46	1	0	192		48	48		0	2	1	0	1	0	1	0
17	Total (A+B+C)			101	2	17	754		101	101		0	14	2	0	3	1	49	12
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	5		4	4		0	0	0	0	0	0	1	0
19				b	0	0	0	0		0	0		0	0	0	0	0	0	0	0
20				c	0	0	0	0		0	0		0	0	0	0	0	0	0	0
21				d	0	0	0	286		6	6		0	0	0	0	0	0	107	0
22				e	0	0	0	106		0	0		0	0	0	0	0	0	3	0
23				f	0	0	0	12		0	0		0	0	0	0	0	0	63	0
24				g	0	0	0	10		0	0		0	0	0	0	0	0	8	0
25				h	0	0	0	33		0	0		0	0	0	0	0	0	5	0
26				i	0	0	0	5		3	3		0	0	0	0	0	0	0	0
27				j	0	0	1	272		4	4		0	0	0	0	0	0	149	5
28			Other Sections	9	0	0	0	2		25	25		0	0	0	0	0	0	19	0
29				11	0	0	0	7		12	12		0	0	0	0	0	0	0	0
30				24	0	0	0	0		0	0		0	0	0	0	0	0	0	0
31				Other	3	0	1	322		0	0		0	0	4	0	4	0	0	0
Total (From 18 to 31)					3	0	2	1060		54	54		0	0	4	0	4	0	355	5

Sr. no.					36.9	36.10	36.11	36.12	36.13	36.14	36.15	36.16	36.17	36.18	36.19	Total	37	37.1	37.2
	Ministry/ Independent Department				Power Finance Corporation Ltd.	Power Grid Corporation of India Ltd.	REC Limited	Sutluj Jal Vidyut Nigam Ltd(SJVNL)	Tehri Hydro Development Corporation(THDC)	Ministry of Power	Appellate Tribunal for Electricity (APTEL)	National Hydroelectric Power Corporation (NHPC)	Grid Controller of India Limited (Grid-India)	Damodar Valley Corporation	Energy Efficiency Services Limited (EESL)	Ministry	Ministry of Railways	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED	Centre for Railway Information System (CRIS)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	72	33	0	84	0	0	20	5	58	34	1411		541	11
2	No.Of Requests Received (B)				96	1122	601	150	245	1707	177	626	87	565	0	9602		1142	1491
3	Total No.Of Requests (Column A+B)				96	1194	634	150	329	1707	177	646	92	623	34	11013		1683	1502
4	No. of Cases transfered to other PAs u/s 6(3)				0	2	0	20	0	602	0	27	2	5	0	1011		16	691
5	Total No.Of Appeals Received				7	101	58	2	20	71	10	71	10	93	5	1151		251	106
6	Total No.Of Appeals Disposed				5	94	56	2	20	27	5	70	9	62	5	509		80	99
7	Total Number of RTI replied				93	1106	510	130	198	1059	177	561	88	489	34	8103		1076	757
8	Decisions Where Applications For Information Rejected				0	14 (1%)	2 (0%)	0	0	2 (0%)	0	56 (9%)	0	45 (8%)	0	179 (2%)		15 (1%)	2 (0%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0		0	0
10	Fee(Application) Collected (Rs.)				10	4250	3060	0	500	12930	0	6250	110	4070	0	41665		680	8530
11	Addl.Charges Collected (Rs.)				0	0	0	0	394	4444	0	2402	0	832	0	17618		0	286
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0		0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				10	4250	3060	0	894	17374	0	8652	110	4902	0	59283		680	8816
14	No. CAPIO's Appointed (A)				0	0	1	0	6	40	0	35	7	0	0	137		14	0
15	No. CPIO's Appointed (B)				1	13	1	0	1	40	1	1	7	12	0	105		1	7
16	No. FAA's Appointed (C)				1	13	1	0	1	30	1	1	7	1	0	61		1	1
17	Total (A+B+C)				2	26	3	0	8	110	2	37	21	13	0	303		16	8
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	2	0	0	0	0	0	0	0	0	0	3		0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0		0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0		0	0
21				d	0	8	0	0	0	0	0	19	0	0	0	134		0	0
22				e	0	1	0	0	0	0	0	3	0	0	0	7		0	0
23				f	0	2	0	0	0	0	0	0	0	0	0	65		0	0
24				g	0	0	0	0	0	0	0	1	0	0	0	9		2	0
25				h	0	0	0	0	0	0	0	0	0	0	0	5		0	0
26				i	0	31	0	0	0	0	0	0	0	0	0	31		0	0
27				j	0	38	2	0	2	0	0	31	0	0	0	227		2	2
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	19		0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0		0	2
30				24	0	0	0	0	0	0	0	0	0	0	0	0		0	0
31				Other	0	2	0	0	3	0	0	2	0	0	0	15		0	1
Total (From 18 to 31)					0	84	2	0	5	0	0	56	0	0	0	515		4	5

Sr. no.				37.3	37.4	37.5	37.6	37.7	37.8	37.9	37.10	37.11	37.12	37.13	37.14	37.15	37.16	37.17
	Ministry/ Independent Department			Rail Tel Corporation of India Ltd.	Rail India Technical & Economic Services (RITES) Ltd.	Braithwaite and Co Ltd	Mumbai Railway Vikas Corporation Ltd.	Indian Railway Catering & Tourism Corpn .Ltd.	Ministry of Railways	Indian Railway Finance Corporation Ltd.	Konkan Railway	Container Corporation of India Ltd.	Rail Vikas Nigam Ltd.	IRCON International Limited	West Central Railway	South East Central Railway	North Central Railway	East Central Railway (Hajipur)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			9	13	6	8	107	0	0	17	13	9	2	567	371	277	341
2	No.Of Requests Received (B)			195	216	21	130	3019	23704	70	480	90	295	130	6395	7552	10486	8107
3	Total No.Of Requests (Column A+B)			204	229	27	138	3126	23704	70	497	103	304	132	6962	7923	10763	8448
4	No. of Cases transfered to other PAs u/s 6(3)			6	17	1	36	471	4652	34	35	4	14	1	934	883	1576	290
5	Total No.Of Appeals Received			20	43	12	5	290	1516	12	23	25	39	35	506	844	769	1185
6	Total No.Of Appeals Disposed			20	43	12	5	250	1477	12	22	23	35	26	477	684	714	777
7	Total Number of RTI replied			135	117	26	100	2345	19014	36	431	87	265	92	4964	6401	8815	5983
8	Decisions Where Applications For Information Rejected			56 (29%)	79 (37%)	0	0	217 (7%)	38 (0%)	0	0	5 (6%)	3 (1%)	29 (22%)	82 (1%)	259 (3%)	0	2005 (25%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			1470	1864	10	0	20	99620	490	3760	200	0	30	20184	15969	15490	38810
11	Addl.Charges Collected (Rs.)			282	0	0	0	0	8014	20	6038	930	0	30	7868	35160	4922	2560
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1752	1864	10	0	20	107634	510	9798	1130	0	60	28052	51129	20412	41370
14	No. CAPIO's Appointed (A)			1	0	0	1	0	0	0	0	5	4	5	7	33	88	31
15	No. CPIO's Appointed (B)			1	1	1	14	36	163	0	0	5	13	1	7	68	88	31
16	No. FAA's Appointed (C)			1	1	1	1	6	85	0	0	1	17	1	7	24	25	31
17	Total (A+B+C)			3	2	2	16	42	248	0	0	11	34	7	21	125	201	93
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	1	0	0	0	0	1	0	0	0	0
19				b	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
20				c	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	2	22	0	0	2	1	0	0	0	0	0	3	4	0	0
22				e	1	18	0	0	0	0	0	0	0	0	0	20	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	17	0	0	0
25				h	0	3	0	0	0	1	0	0	0	0	0	4	15	0	0
26				i	0	0	0	0	0	0	0	0	0	0	2	17	0	0	0
27				j	25	14	0	0	4	1	0	0	1	1	7	124	210	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0
29				11	0	0	0	0	0	2	0	0	3	0	0	0	5	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	28	34	0	0	0	35	0	0	0	0	11	26	19	0	11
Total (From 18 to 31)					56	94	0	0	6	42	0	0	4	1	26	211	253	0	11

Sr. no.					37.18	37.19	37.20	37.21	37.22	37.23	37.24	37.25	37.26	37.27	37.28	37.29	37.30
	Ministry/ Independent Department				South Central Railway (Secunderabad)	CENTRAL RAILWAY	South Western Railway	North Western Railway	East Coast Railway (Bhubaneswar)	South Eastern Railway (Kolkata)	Northeast Frontier Railway (Guwahati)	North Eastern Railway (Gorakhpur)	Eastern Railway (Kolkata)	Southern Railway	Western Railway Mumbai	Northern Railway	Metro Railway, Kolkata
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				17395	798	649	371	161	35	649	429	269	621	779	13769	228
2	No.Of Requests Received (B)				22654	13315	7829	9348	4135	5910	4633	4112	13397	12261	14267	22506	601
3	Total No.Of Requests (Column A+B)				40049	14113	8478	9719	4296	5945	5282	4541	13666	12882	15046	36275	829
4	No. of Cases transfered to other PAs u/s 6(3)				3088	1403	1101	1026	0	98	3011	1080	4501	1237	963	3550	0
5	Total No.Of Appeals Received				1468	1225	410	713	361	442	835	68	720	1075	1316	3933	8
6	Total No.Of Appeals Disposed				681	1147	395	662	353	398	437	65	682	896	1248	1651	8
7	Total Number of RTI replied				12533	11826	5679	8418	4206	5404	1380	3282	8927	10485	13496	17798	362
8	Decisions Where Applications For Information Rejected				141 (1%)	248 (2%)	20 (0%)	0	0	16 (0%)	340 (7%)	28 (1%)	50 (0%)	616 (5%)	81 (1%)	497 (2%)	2 (0%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				34172	43495	34909	13206	8115	21360	15000	2810	4910	17935	19220	27953	0
11	Addl.Charges Collected (Rs.)				10162	9823	5798	14552	38882	0	0	2001	701	9482	30386	963	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				44334	53318	40707	27758	46997	21360	15000	4811	5611	27417	49606	28916	0
14	No. CAPIO's Appointed (A)				50	41	27	26	23	0	0	0	31	52	36	7	0
15	No. CPIO's Appointed (B)				85	33	115	26	23	109	24	0	70	135	38	173	0
16	No. FAA's Appointed (C)				38	32	26	10	20	7	24	0	20	20	38	119	0
17	Total (A+B+C)				173	106	168	62	66	116	48	0	121	207	112	299	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	7	0	0	0	0	0	0	0	0	12	0	0
19				b	0	0	0	0	0	0	0	0	0	0	10	0	0
20				c	0	0	0	0	0	0	0	0	0	0	2	0	0
21				d	0	4	2	0	0	0	0	0	0	10	54	0	0
22				e	0	19	0	0	0	0	0	0	0	1	53	0	0
23				f	0	2	0	0	0	0	0	0	0	0	3	0	0
24				g	0	5	0	0	0	0	0	6	0	0	23	0	0
25				h	0	9	0	0	0	0	0	0	0	2	12	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	16	129	0	0	0	0	0	21	0	160	76	0	0
28			Other Sections	9	4	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	9	0	0	0	0	1	0	10	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	114	73	18	0	0	7	0	0	0	445	9	0	0
Total (From 18 to 31)					134	248	29	0	0	7	0	28	0	628	254	0	0

Sr. no.				37.31	37.32	37.33	37.34	37.35	Total	38	38.1	38.1.1	38.1.2	38.1.3	38.1.4	38.1.5	38.1.6	38.1.7	38.1.8	38.1.9
	Ministry/ Independent Department			Rail Coach Factory, Kapurthala	National High Speed Rail Corporation Ltd.(NHRCL)	Chittaranjan Locomotive Works	Research Design and Standards Organisation	Central Organization Railway Electrification	Ministry	Ministry of Shipping	Department of Shipping	Department of Shipping	Chennai Port Trust	Cochin Port Trust	Cochin Shipyard Ltd.	Directorate General of Shipping DG(S)	Inland Waterways Authority of India, Noida	Jawaharlal Nehru (Nhava Seheva) Port Trust	Kandla Port Trust	Kolkata Port Trust
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			8	4	0	9	0	38466			177	7	5	19	134	14	0	19	49
2	No.Of Requests Received (B)			386	203	272	559	107	200018			488	248	126	98	292	0	206	10	666
3	Total No.Of Requests (Column A+B)			394	207	272	568	107	238484			665	255	131	117	426	14	206	29	715
4	No. of Cases transfered to other PAs u/s 6(3)			20	59	0	62	26	30886			177	2	15	1	14	0	0	0	29
5	Total No.Of Appeals Received			40	20	54	74	15	18458			85	33	6	15	15	3	0	33	55
6	Total No.Of Appeals Disposed			36	18	54	66	12	13565			35	27	3	10	5	0	0	33	26
7	Total Number of RTI replied			363	129	272	407	79	155690			293	207	88	91	182	0	206	10	560
8	Decisions Where Applications For Information Rejected			2 (1%)	8 (4%)	0	5 (1%)	2 (2%)	4846 (2%)			3 (1%)	33 (13%)	15 (12%)	0	16 (5%)	0	0	0	58 (9%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0			0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			3220	40	2720	3940	720	460852			3424	2215	430	1060	2160	1900	1188	30	1350
11	Addl.Charges Collected (Rs.)			2166	0	0	0	0	191026			657	361	280	84	0	0	378	0	598
12	Penalty Collected (Rs.)			0	0	0	0	0	0			0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			5386	40	2720	3940	720	651878			4081	2576	710	1144	2160	1900	1566	30	1948
14	No. CAPIO's Appointed (A)			0	1	0	3	0	486			0	10	7	1	12	0	0	0	25
15	No. CPIO's Appointed (B)			25	1	1	35	13	1343			70	10	8	1	12	20	14	25	18
16	No. FAA's Appointed (C)			25	1	1	1	13	598			21	9	1	1	10	7	6	1	0
17	Total (A+B+C)			50	3	2	39	26	2427			91	29	16	3	34	27	20	26	43
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	21			0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	11			0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	5			0	0	0	0	0	0	0	0	0
21				d	0	2	0	0	0	106			0	1	0	0	0	0	0	0	0
22				e	0	2	0	0	0	114			0	0	0	0	0	0	0	0	0
23				f	0	2	0	0	0	8			0	0	0	0	0	0	0	0	1
24				g	0	0	0	0	0	53			0	1	0	0	0	0	0	0	0
25				h	0	0	0	0	0	46			0	1	0	0	0	0	0	0	0
26				i	0	0	0	0	0	19			0	0	0	0	0	0	0	0	0
27				j	0	17	0	0	0	810			0	5	2	0	0	0	0	0	1
28			Other Sections	9	0	0	0	0	0	8			0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	32			0	1	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0			0	0	0	0	0	0	0	0	0
31				Other	2	16	0	5	0	854			0	30	15	0	0	0	0	0	56
Total (From 18 to 31)					2	39	0	5	0	2087			0	39	17	0	0	0	0	0	58

Sr. no.				38.1.10	38.1.11	38.1.12	38.1.13	38.1.14	38.1.15	38.1.16	38.1.17	38.1.18	38.1.19	38.1.20	Total	Total	39	39.1	39.1.1	39.1.2
	Ministry/ Independent Department			New Mangalore Port Trust	Paradip Port Trust	Seamen Provident Fund Organisation, Mumbai	Shipping Corp. of India Ltd.	Visakhapatnam Port Trust	V.O. Chidambarnar Port Trust	Indian Maritime University, Chennai	Kamarajar Port Limited	Mumbai Port Trust	Sethusamudram Corporation Ltd	Mormugao Port Authority	Department	Ministry	Ministry of Rural Development	Department of Rural Development	National Rural Infrastructure Development Agency	Ministry Of Rural Development
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	2	2	1496	35	20	8	0	11	7	0	2006	2006			195	0
2	No.Of Requests Received (B)			105	184	41	66	88	181	224	38	506	0	89	3656	3656			29	4848
3	Total No.Of Requests (Column A+B)			106	186	43	1562	123	201	232	38	517	7	89	5662	5662			224	4848
4	No. of Cases transfered to other PAs u/s 6(3)			5	0	0	0	46	22	1	0	49	0	11	372	372			9	746
5	Total No.Of Appeals Received			0	22	0	17	11	4	35	1	27	0	8	370	370			0	446
6	Total No.Of Appeals Disposed			0	21	0	17	6	3	35	0	20	0	7	248	248			0	295
7	Total Number of RTI replied			97	183	43	49	38	87	223	32	385	0	77	2851	2851			13	3688
8	Decisions Where Applications For Information Rejected			4 (4%)	0	0	16 (24%)	29 (33%)	15 (8%)	0	2 (5%)	67 (13%)	0	1 (1%)	259 (7%)	259 (7%)			0	326 (7%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0			0	0
10	Fee(Application) Collected (Rs.)			80	650	340	0	140	1090	0	50	2150	0	110	18367	18367			0	440
11	Addl.Charges Collected (Rs.)			0	240	0	0	0	0	0	0	1979	0	28	4605	4605			0	100
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0			0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			80	890	340	0	140	1090	0	50	4129	0	138	22972	22972			0	540
14	No. CAPIO's Appointed (A)			0	8	1	0	3	7	0	0	0	0	7	81	81			5	0
15	No. CPIO's Appointed (B)			0	8	1	1	7	7	7	0	17	1	8	235	235			0	27
16	No. FAA's Appointed (C)			0	1	1	1	2	7	7	0	9	0	1	85	85			0	19
17	Total (A+B+C)			0	17	3	2	12	21	14	0	26	1	16	401	401			5	46
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	1	0	0	1	1			0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0
21				d	1	0	0	0	3	1	0	1	1	0	0	8	8			0	0
22				e	0	0	0	0	0	0	0	1	4	0	0	5	5			0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	1	1			0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	1	1			0	0
25				h	0	0	0	0	0	0	0	0	9	0	0	10	10			0	0
26				i	0	0	0	0	3	0	0	0	0	0	0	3	3			0	0
27				j	2	0	0	0	17	0	0	0	6	0	0	33	33			0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	1	1			0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0			0	0
31				Other	0	0	0	7	5	2	0	1	47	0	0	163	163			0	210
Total (From 18 to 31)					3	0	0	7	28	3	0	3	68	0	0	226	226			0	210

Sr. no.				Total	39.2	39.2.1	Total	Total	40	40.1	40.1.1	40.1.2	40.1.3	40.1.4	40.1.5	40.1.6	40.1.7	40.1.8	40.1.9	40.1.10
	Ministry/ Independent Department			Department	Department of Land Resources	Department of Land Resources	Department	Ministry	Ministry of Science & Technology	Department of Science & Technology	Department of Science & Technology	Aryabhatta Research Institute of Observational Sciences	Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)	Indian National Science Academy	Aghakar Research Institute	Birbal Sahni Institute of Palaeosciences	Bose Institute	Indian Academy of Sciences	Indian Assoication for the cultivation of Science	Indian Institute of Astro Physics
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			195		0	0	195			52	9	0	0	3	3	0	1	0	1
2	No.Of Requests Received (B)			4877		3442	3442	8319			856	66	2	8	16	8	13	16	87	22
3	Total No.Of Requests (Column A+B)			5072		3442	3442	8514			908	75	2	8	19	11	13	17	87	23
4	No. of Cases transfered to other PAs u/s 6(3)			755		132	132	887			306	0	0	0	10	0	0	0	0	0
5	Total No.Of Appeals Received			446		60	60	506			67	4	0	0	1	0	2	0	17	6
6	Total No.Of Appeals Disposed			295		13	13	308			45	4	0	0	1	0	2	0	16	6
7	Total Number of RTI replied			3701		3295	3295	6996			544	73	2	8	9	8	13	14	82	23
8	Decisions Where Applications For Information Rejected			326 (7%)		0	0	326 (4%)			5 (1%)	0	0	0	0	0	0	3 (19%)	2 (2%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0	0			0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			440		31430	31430	31870			6131	420	10	0	0	0	10	0	820	10
11	Addl.Charges Collected (Rs.)			100		0	0	100			0	414	110	0	0	0	88	0	0	0
12	Penalty Collected (Rs.)			0		0	0	0			0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			540		31430	31430	31970			6131	834	120	0	0	0	98	0	820	10
14	No. CAPIO's Appointed (A)			5		0	0	5			0	1	0	1	0	2	0	0	0	0
15	No. CPIO's Appointed (B)			27		8	8	35			36	1	0	1	1	1	1	1	0	0
16	No. FAA's Appointed (C)			19		8	8	27			33	0	0	1	1	0	1	0	0	0
17	Total (A+B+C)			51		16	16	67			69	2	0	3	2	3	2	1	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0			1	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0			0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0			0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0			0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0			0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0			0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0			0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0			0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0			0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0			0	2	0	1	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0			0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0			0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0			0	0	0	0	0	0	0	0	0	0
31				Other	210	0	0	210			4	0	0	0	0	0	0	0	2	0
Total (From 18 to 31)					210	0	0	210			5	2	0	1	0	0	0	0	2	0

Sr. no.					40.1.11	40.1.12	40.1.13	40.1.14	40.1.15	40.1.16	40.1.17	40.1.18	40.1.19	40.1.20	40.1.21	40.1.22	40.1.23	40.1.24	40.1.25	40.1.26	40.1.27	40.1.28
	Ministry/ Independent Department				Indian Institute of Geomagnetism	Indian National Academy of Engg.	Indian Science Congress Association	Internationa Advanced Research Centre for Powder Metallurgy	Jawahar Lal Nehru Centre for Advanced Scientific Research	National Academy of Sciences	National Atlas & Thematic Mapping Organisation	Raman Research Institute	S.N. Bose National Centre for Basic Sciences	Shree Chitra Tirunal Institute for Medical Sciences and Technology	Survey of India	Technology Development Board	Technology Information, Forecasting and Assessment Council	Wadia Institute of Himalayan Geology	Institute of Nano Science and Technology	National Innovatiaon Foundation	North East Center for Technology Application and Reach	Science and Engineering Research Board
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1	7	1	2	124	0	18	16	51	15	0	2	1	4	0	0	1	10
2	No.Of Requests Received (B)				56	5	9	35	16	7	98	12	15	123	627	15	10	20	0	7	9	57
3	Total No.Of Requests (Column A+B)				57	12	10	37	140	7	116	28	66	138	627	17	11	24	0	7	10	67
4	No. of Cases transfered to other PAs u/s 6(3)				1	0	0	0	0	0	1	0	0	0	107	1	0	0	0	0	0	0
5	Total No.Of Appeals Received				19	1	5	8	0	1	6	1	6	31	58	1	1	0	0	1	4	19
6	Total No.Of Appeals Disposed				19	1	3	6	0	1	6	1	2	29	58	1	1	0	0	1	3	13
7	Total Number of RTI replied				52	5	10	35	3	5	104	15	4	105	512	13	7	11	0	7	6	66
8	Decisions Where Applications For Information Rejected				4 (7%)	0	0	0	1 (6%)	0	2 (2%)	0	0	27 (22%)	8 (1%)	1 (7%)	0	11 (55%)	0	0	2 (22%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				510	0	80	0	140	60	0	110	0	1360	1270	130	30	182	0	0	80	480
11	Addl.Charges Collected (Rs.)				0	0	168	0	0	0	0	0	0	114	1410	0	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				510	0	248	0	140	60	0	110	0	1474	2680	130	30	182	0	0	80	480
14	No. CAPIO's Appointed (A)				0	1	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1
15	No. CPIO's Appointed (B)				1	0	0	0	0	1	1	1	1	0	23	1	0	1	1	1	1	1
16	No. FAA's Appointed (C)				1	1	0	0	0	2	1	1	0	0	23	1	0	1	1	1	1	1
17	Total (A+B+C)				2	2	0	0	0	3	2	2	1	0	46	2	0	3	2	2	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	1	0	0	0	0	0	0	0	0	1	0	1	0	0	0	0	1	0
22				e	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	0	0
24				g	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	3	0	1	0	0	0	0	0	0	5	2	0	0	0	0	0	2	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	1	0	0	0	0	0	0	0	0	17	5	0	0	0	0	0	0	0
Total (From 18 to 31)					8	0	6	0	0	0	0	0	0	27	8	1	0	0	0	0	3	0

Sr. no.				40.1.29	40.1.30	Total	40.2	40.2.1	40.2.2	40.2.3	40.2.4	40.2.5	40.2.6	40.2.7	40.2.8	40.2.9	40.2.10	40.2.11	40.2.12	40.2.13
	Ministry/ Independent Department			The Institute of Advanced Study in Science & Technology	Indo-U.S. Science & Technology Forum	Department	Department of Scientific & Industrial Research	Department of Scientific & Industrial Research	Academy of Scientific and Innovative Research	CSIR Hqrs, New Delhi	CSIR-AMPRI, Bhopal	CSIR-CIMFR, Dhanbad	CSIR-CLRI, Chennai	CSIR-FPI, Bengaluru	CSIR-IITR, Lucknow	CSIR-NEERI, Nagpur	CSIR-NIIST, Thiruvanthapuram	CSIR-NCL, Pune	CSIR-NEIST, Jorhat	CSIR-CBRI, Roorkee
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			4	0	326		0	102	17	2	0	0	4	3	0	2	7	7	18
2	No.Of Requests Received (B)			8	5	2228		87	32	961	55	150	163	38	87	71	72	84	64	111
3	Total No.Of Requests (Column A+B)			12	5	2554		87	134	978	57	150	163	42	90	71	74	91	71	129
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	426		47	18	129	0	0	0	2	2	0	0	0	0	0
5	Total No.Of Appeals Received			2	1	262		7	13	219	6	43	20	23	3	9	5	8	3	13
6	Total No.Of Appeals Disposed			2	1	222		7	11	219	4	24	20	9	3	9	4	5	3	13
7	Total Number of RTI replied			5	5	1746		36	98	744	57	70	119	36	67	70	63	79	55	107
8	Decisions Where Applications For Information Rejected			0	0	66 (3%)		1 (1%)	0	2 (0%)	0	0	1 (1%)	1 (3%)	5 (6%)	1 (1%)	0	1 (1%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			80	20	11933		0	280	1260	240	1470	1070	10	230	250	270	380	160	620
11	Addl.Charges Collected (Rs.)			0	0	2304		0	0	0	334	18	338	0	194	0	254	0	0	0
12	Penalty Collected (Rs.)			0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			80	20	14237		0	280	1260	574	1488	1408	10	424	250	524	380	160	620
14	No. CAPIO's Appointed (A)			0	0	7		0	0	33	0	2	2	0	1	6	1	4	2	0
15	No. CPIO's Appointed (B)			1	1	78		0	0	1	1	2	1	1	1	1	1	4	1	1
16	No. FAA's Appointed (C)			1	1	73		0	0	1	1	1	2	1	1	1	1	2	1	1
17	Total (A+B+C)			2	2	158		0	0	35	2	5	5	2	3	8	3	10	4	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	1		0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	4		0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	2		0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	4		0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	1		0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	4		0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	1		0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	16		0	0	0	0	0	0	1	0	1	0	0	0	0
28			Other Sections	9	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	1		0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	29		0	0	0	0	0	0	0	2	0	0	1	0	0
Total (From 18 to 31)					0	0	63		0	0	0	0	0	0	1	2	1	0	1	0	0

Sr. no.					40.2.14	40.2.15	40.2.16	40.2.17	40.2.18	40.2.19	40.2.20	40.2.21	40.2.22	40.2.23	40.2.24	40.2.25	40.2.26	40.2.27	40.2.28	40.2.29	40.2.30
	Ministry/ Independent Department				CSIR-CCMB, Hyderabad	CSIR-CDRI, Lucknow	CSIR-CECRI, Karaikudi	CSIR-CEERI, Pilani	Central Electronics Limited	CSIR-CFTRI, Mysore	CSIR-CGCRI, Calcutta	CSIR-CIMAP, Lucknow	CSIR-CMERI, Durgapur	CSIR-CRRI, New Delhi	CSIR-CSIO, Chandigarh	CSIR-CSIR Madras Complex,Chennai	CSIR-CSMCRI,Bhavnagar	CSIR-IGIB, Delhi	CSIR-IHBT, Palampur	CSIR-IICB, Kolkata	CSIR-IICT, Hyderabad
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	6	2	6	6	18	1	2	7	5	0	0	1	1	17	3	0
2	No.Of Requests Received (B)				118	104	82	99	39	136	65	100	81	98	105	53	80	57	84	83	116
3	Total No.Of Requests (Column A+B)				118	110	84	105	45	154	66	102	88	103	105	53	81	58	101	86	116
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	1	7	1	0	1	0	1	0	0	0	0	0	0	0
5	Total No.Of Appeals Received				12	10	1	12	14	15	3	5	0	17	14	3	6	2	1	5	11
6	Total No.Of Appeals Disposed				12	10	1	8	7	11	3	5	0	17	14	3	6	2	0	5	11
7	Total Number of RTI replied				118	99	64	104	26	117	58	82	67	91	105	53	72	50	91	81	116
8	Decisions Where Applications For Information Rejected				0	2 (2%)	0	0	11 (28%)	3 (2%)	0	1 (1%)	0	0	0	0	1 (1%)	0	2 (2%)	5 (6%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				1120	560	340	570	510	1180	250	540	0	450	520	30	160	100	390	390	421
11	Addl.Charges Collected (Rs.)				0	236	0	0	0	14	0	0	0	0	118	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1120	796	340	570	510	1194	250	540	0	450	638	30	160	100	390	390	421
14	No. CAPIO's Appointed (A)				0	1	0	1	0	0	0	0	0	25	1	6	1	1	0	0	0
15	No. CPIO's Appointed (B)				0	2	0	1	0	0	4	1	0	1	1	1	1	1	0	1	1
16	No. FAA's Appointed (C)				0	1	0	1	0	0	0	1	0	1	1	1	1	1	0	1	1
17	Total (A+B+C)				0	4	0	3	0	0	4	2	0	27	3	8	3	3	0	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0
26				i	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
27				j	0	2	0	0	10	0	0	0	0	0	2	0	0	5	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0
Total (From 18 to 31)					0	2	0	0	11	3	0	0	0	0	6	0	0	5	0	5	0

Sr. no.				40.2.31	40.2.32	40.2.33	40.2.34	40.2.35	40.2.36	40.2.37	40.2.38	40.2.39	40.2.40	40.2.41	40.2.42	40.2.43	40.2.44	Total	40.3	40.3.1
	Ministry/ Independent Department			CSIR-IIP, Dehradun	CSIR-IMT, Chandigarh	CSIR-IIIM, Jammu	CSIR-IMMT, Bhubaneswar	National Research Development Corporation	CSIR-NBRI, Lucknow	CSIR-NIO, Goa	CSIR-NPL, New Delhi	CSIR-SERC, Chennai	CSIR-NAL, Bengaluru	CSIR-NGRI, Hyderabad	CSIR-HRDG, New Delhi	CSIR-NMLJamshedpur	CSIR-NIScPR	Department	Department of Bio-Technology	National Institute of Immunology (NII)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			7	2	41	5	2	1	3	303	90	4	44	16	2	0	757		1
2	No.Of Requests Received (B)			121	56	8	104	17	90	134	103	57	94	117	200	98	46	4720		32
3	Total No.Of Requests (Column A+B)			128	58	49	109	19	91	137	406	147	98	161	216	100	46	5477		33
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	2	1	1	1	0	0	1	56	0	0	271		0
5	Total No.Of Appeals Received			17	2	0	2	2	4	7	9	9	19	8	23	7	7	619		0
6	Total No.Of Appeals Disposed			16	2	0	2	2	1	7	7	6	14	8	23	6	5	545		0
7	Total Number of RTI replied			113	56	2	79	16	75	126	71	61	88	138	156	70	46	4092		33
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	9 (10%)	0	0	7 (12%)	0	7 (6%)	4 (2%)	3 (3%)	0	67 (1%)		0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
10	Fee(Application) Collected (Rs.)			650	150	80	20	60	450	520	624	140	610	610	190	630	410	18915		10
11	Addl.Charges Collected (Rs.)			94	0	130	0	0	30	0	0	0	12	220	0	0	88	2080		0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			744	150	210	20	60	480	520	624	140	622	830	190	630	498	20995		10
14	No. CAPIO's Appointed (A)			0	0	1	1	1	1	3	0	0	1	0	0	0	0	95		0
15	No. CPIO's Appointed (B)			2	1	1	1	1	4	1	0	1	1	1	0	0	0	44		1
16	No. FAA's Appointed (C)			1	1	1	1	1	1	1	0	0	1	1	0	0	0	32		1
17	Total (A+B+C)			3	2	3	3	3	6	5	0	1	3	2	0	0	0	171		2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
21				d	0	0	0	0	0	1	0	0	0	0	0	0	0	0	3		0
22				e	0	0	0	0	0	3	1	0	0	0	0	0	0	0	4		0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4		0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0
27				j	0	0	0	0	0	1	1	0	0	0	0	0	0	0	23		7
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
31				Other	0	0	0	0	0	5	0	0	0	0	5	0	3	0	21		0
Total (From 18 to 31)					0	0	0	0	0	10	2	0	0	0	5	0	3	0	57		7

Sr. no.				40.3.2	40.3.3	40.3.4	40.3.5	40.3.6	40.3.7	40.3.8	40.3.9	40.3.10	40.3.11	40.3.12	40.3.13	40.3.14	Total	Total	41	41.1	41.2
	Ministry/ Independent Department			National Brain Research Centre(NBRC)	Institute of Life Sciences(ILS)	Department of Bio-Technology	Natinal Institute of Animal Biotechnology(NIAB)	National Agri Food Biotechnology Institute (NABI)	National Centre for Cell Science(NCCS)	Translational Health Science and Technology Institute	Centre for DNA Fingerprinting and Diagnostics(CDFD)	National Institute of Plant Genome Researchc (NIPGR)	Institute of Bioresources & Sustainable Development(IBSD)	Rajiv Gandhi Centre for Biotechnology	National Institute of Biomedical Genomics	Regional Centre for Bio-technology, Faridabad	Department	Ministry		Babu Jagjiwan Ram National Foundation	Department of Empowerment of Persons with Disabilities(Divyangjan)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	2	0	0	0	0	2	0	0	0	0	1	6	1089		0	67
2	No.Of Requests Received (B)			34	20	274	29	28	18	15	58	25	9	17	10	13	582	7530		5	3144
3	Total No.Of Requests (Column A+B)			34	20	276	29	28	18	15	60	25	9	17	10	14	588	8619		5	3211
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	45	0	0	0	0	1	0	0	0	0	0	46	743		0	655
5	Total No.Of Appeals Received			1	3	31	1	5	2	3	3	0	0	1	0	2	52	933		1	263
6	Total No.Of Appeals Disposed			1	3	31	1	5	2	3	3	0	0	1	0	1	51	818		1	247
7	Total Number of RTI replied			34	19	231	29	28	18	15	58	25	9	17	10	11	537	6375		5	2452
8	Decisions Where Applications For Information Rejected			0	1 (5%)	0	0	0	0	0	0	0	0	0	0	0	1 (0%)	134 (2%)		0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
10	Fee(Application) Collected (Rs.)			260	30	40	0	0	20	150	70	0	0	120	0	70	770	31618		0	15970
11	Addl.Charges Collected (Rs.)			232	0	0	0	0	0	0	0	0	0	0	0	0	232	4616		0	114
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			492	30	40	0	0	20	150	70	0	0	120	0	70	1002	36234		0	16084
14	No. CAPIO's Appointed (A)			1	1	0	0	0	0	0	0	0	0	0	0	0	2	104		0	0
15	No. CPIO's Appointed (B)			1	1	45	1	1	1	0	0	1	0	0	0	1	53	175		1	11
16	No. FAA's Appointed (C)			1	1	12	1	1	1	0	0	1	0	0	0	1	20	125		1	9
17	Total (A+B+C)			3	3	57	2	2	2	0	0	2	0	0	0	2	75	404		2	20
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
20				c	0	0	0	0	2	0	0	0	0	0	0	0	0	2	2		0	0
21				d	0	0	0	0	2	0	0	0	0	0	0	0	0	2	9		0	0
22				e	0	0	0	0	1	0	0	0	0	0	0	0	0	1	7		0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4		0	0
24				g	0	0	0	0	3	0	0	0	0	0	0	0	0	3	5		0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8		0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2		0	0
27				j	0	0	0	0	6	0	0	0	0	0	0	0	0	13	52		0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	50		0	0
Total (From 18 to 31)					0	0	0	0	14	0	0	0	0	0	0	0	0	21	141		0	0

Sr. no.				41.3	41.4	41.5	41.6	41.7	41.8	41.9	41.10	41.11	41.12	41.13	41.14	41.15	41.16	41.17	41.18
	Ministry/ Independent Department			National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD)	Ali Yavar Jung, National Institute for the Hearing Handicapped	Artificial Limbs Manufacturing Corporation of India	Pandit Deendayal Upadhyay National Institute for Persons with Physically Handicapped Disability(PDUNIPPD)	Dr. Ambedkar Foundation	National Backward Classes Finance & Development Corporation	National Commission for Backward Classes	National Commission for Safai Karamcharis	National Commission for Scheduled Castes	National Handicapped Finance and Development Corporation	National Institute for Locomotor Disabilities (Divyangjan), Kolkata	National Institute for Social Defence	National Institute for the Mentally Handicapped	National Institute for the Visually Handicapped	National Safai Karmacharis Finance and Development Corporation	National Scheduled Castes Finance and Development Corporation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			101	339	583	390	9	300	95	1	1260	6	336	0	342	893	8	11
2	No.Of Requests Received (B)			54	38	130	215	281	140	1037	74	1424	129	102	29	237	144	53	211
3	Total No.Of Requests (Column A+B)			155	377	713	605	290	440	1132	75	2684	135	438	29	579	1037	61	222
4	No. of Cases transfered to other PAs u/s 6(3)			2	1	11	22	47	19	654	10	395	0	0	6	0	3	0	51
5	Total No.Of Appeals Received			23	0	0	20	40	0	60	9	182	5	14	17	25	1	0	16
6	Total No.Of Appeals Disposed			4	0	0	10	3	0	52	9	169	5	13	17	22	0	0	13
7	Total Number of RTI replied			37	7	8	129	243	14	396	59	1012	130	102	23	16	15	9	161
8	Decisions Where Applications For Information Rejected			0	0	0	3 (1%)	0	0	49 (5%)	0	9 (1%)	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			230	0	6	520	1180	0	8640	650	2870	280	370	0	30	1010	317	440
11	Addl.Charges Collected (Rs.)			30	0	0	96	0	0	0	0	320	0	0	0	118	0	0	268
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			260	0	6	616	1180	0	8640	650	3190	280	370	0	148	1010	317	708
14	No. CAPIO's Appointed (A)			0	1	1	0	0	0	0	0	1	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			1	1	1	1	3	0	4	2	20	2	0	1	0	0	1	1
16	No. FAA's Appointed (C)			1	1	1	1	1	0	1	1	20	3	0	1	0	0	1	1
17	Total (A+B+C)			2	3	3	2	4	0	5	3	41	5	0	2	0	0	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	11	3	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				41.19	41.20	41.21	41.22	41.23	41.24	41.25	Total	42	42.1	42.2	42.3	42.4	42.5	42.6
	Ministry/ Independent Department			National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability	Office of the Chief Commissioner for Persons with Disabilities	Rehabilitation Council of India	Swami Vivekanand National Institute of Rehabilitation Training and Research	Ministry of Social Justice & Empowerment	Indian Sign Language Research and Traning Centre	National Institute of Mental Health Rehabilitation, Sehore	Ministry	Department of Space	Department of Space	ISRO Headquarters, Bengaluru	Vikram Sarabhai Space Centre, Thiruvananthapuram	Liquid Propulsion Systems Centre, Valiamala & Bengaluru	Satish Dhawan Space Centre -SHAR, Sriharikota	U.R. Rao Satellite Centre, Bengaluru
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	385	14	534	24	15	0	5713		82	83	52	5	12	10
2	No.Of Requests Received (B)			148	264	596	165	4453	53	55	13181		305	993	429	161	208	242
3	Total No.Of Requests (Column A+B)			148	649	610	699	4477	68	55	18894		387	1076	481	166	220	252
4	No. of Cases transfered to other PAs u/s 6(3)			31	0	13	0	1645	0	4	3569		146	154	24	3	3	51
5	Total No.Of Appeals Received			2	94	15	4	299	0	2	1092		39	90	154	14	34	22
6	Total No.Of Appeals Disposed			2	4	10	3	273	0	2	859		3	81	2	13	17	3
7	Total Number of RTI replied			117	83	592	65	2779	53	51	8558		141	806	419	141	188	189
8	Decisions Where Applications For Information Rejected			0	0	0	56 (34%)	25 (1%)	0	0	142 (1%)		6 (2%)	0	14 (3%)	14 (9%)	9 (4%)	5 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	Department of Space	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			121	1360	5670	110	2130	0	10	41914		2070	9170	3670	1310	1620	1850
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	946		0	376	472	12	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0		0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			121	1360	5670	110	2130	0	10	42860		2070	9546	4142	1322	1620	1850
14	No. CAPIO's Appointed (A)			1	0	0	0	0	0	0	4		1	0	1	1	1	1
15	No. CPIO's Appointed (B)			1	1	1	0	26	1	1	81		1	1	1	1	1	1
16	No. FAA's Appointed (C)			1	1	1	0	20	1	1	68		1	1	1	1	1	1
17	Total (A+B+C)			3	2	2	0	46	2	2	153		3	2	3	3	3	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	1	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	6	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	1	0	0	0	1	0	0	0
24				g	0	0	0	0	0	0	1	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	1	0	0	0	0	2	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	2	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	3	0	6	0	13	11	9	5
Total (From 18 to 31)					0	0	0	0	0	0	14		6	0	14	14	9	5

Sr. no.				42.7	42.8	42.9	42.10	42.11	42.12	42.13	42.14	42.15	42.16	42.17	42.18	42.19	42.20	Total	43
	Ministry/ Independent Department			Space Applications Centre, Ahmedabad	National Remote Sensing Centre, Hyderabad	ISRO Propulsion Complex, Mahendragiri	Master Control Facility, Hassan	ISRO Telemetry, Tracking and Command Network (ISTRAC), Bengaluru	Indian Institute of Remote Sensing, Dehradun	Physical Research Laboratory (PRL), Ahmedabad	North Eastern-Space Applications Centre (NE-SAC), Shillong	Indian Institute of Space Science and Technology (IIST), Thiruvananthapuram	Antrix Corporation Limited (ACL), Bengaluru	Advanced Data Processing Research Institute (ADRIN), Secunderabad	National Atmospheric Research Laboratory (NARL), Gadanki	Human Space Flight Centre (HSFC)	New Space India Limited (NSIL), ISRO Headquarters	Ministry	Ministry of Statistics & Programme Implementation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			13	8	13	1	4	0	9	19	4	1	0	0	7	0	323	
2	No.Of Requests Received (B)			171	144	89	24	105	26	14	10	51	16	18	9	126	22	3163	
3	Total No.Of Requests (Column A+B)			184	152	102	25	109	26	23	29	55	17	18	9	133	22	3486	
4	No. of Cases transfered to other PAs u/s 6(3)			2	1	1	1	15	0	0	0	4	1	6	0	1	0	413	
5	Total No.Of Appeals Received			29	16	25	10	7	3	5	7	8	3	4	0	10	7	487	
6	Total No.Of Appeals Disposed			10	15	20	10	6	3	5	5	7	3	3	0	10	4	220	
7	Total Number of RTI replied			165	147	87	23	92	26	18	9	51	16	10	0	103	22	2653	
8	Decisions Where Applications For Information Rejected			10 (6%)	0	2 (2%)	0	0	0	0	1 (10%)	0	0	1 (6%)	0	0	0	62 (2%)	
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Fee(Application) Collected (Rs.)			1330	120	40	10	0	210	140	100	480	70	20	0	1070	0	23280	
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	380	0	0	0	0	0	1240	
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1330	120	40	10	0	210	140	100	860	70	20	0	1070	0	24520	
14	No. CAPIO's Appointed (A)			1	1	1	1	1	0	1	1	0	1	1	0	0	1	15	
15	No. CPIO's Appointed (B)			1	1	1	1	1	1	1	1	0	1	1	0	0	1	17	
16	No. FAA's Appointed (C)			1	0	1	1	1	1	1	1	0	1	1	0	0	1	16	
17	Total (A+B+C)			3	2	3	3	3	2	3	3	0	3	3	0	0	3	48	
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	2	0	0	0	1	0	0	0	0	0	0	0	0	0	4	
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
24				g	0	0	0	0	0	0	0	2	0	0	0	0	0	0	2	
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				j	5	0	0	0	0	0	0	2	0	0	1	0	0	1	11	
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31				Other	3	0	2	0	0	0	0	0	0	0	0	0	0	3	52	
Total (From 18 to 31)					10	0	2	0	1	0	0	4	0	0	1	0	0	4	70	

Sr. no.				43.1	Total	44	44.1	44.2	44.3	44.4	44.5	44.6	44.7	44.8	44.9	44.10	44.11	Total	45
	Ministry/ Independent Department			Ministry of Statistics & Programme Implementation	Ministry		Ministry of Steel	Steel Authority of India Ltd. (SAIL)	MSTC Limited	Biju Patnaik National Steel Institute	NMDC Ltd.	KIOCL Limited	MOIL LIMITED	Ferro Scrap Nigam Limited	National Institute of Secondary Steel Technology(NISST)	MECON Limited	Rashtraiya Ispat Nigam Ltd.	Ministry	
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			60	60		15	348	5	0	88	3	19	5	0	7	11	501	
2	No.Of Requests Received (B)			2508	2508		631	3656	233	9	345	52	174	37	8	121	389	5655	
3	Total No.Of Requests (Column A+B)			2568	2568		646	4004	238	9	433	55	193	42	8	128	400	6156	
4	No. of Cases transfered to other PAs u/s 6(3)			234	234		321	9	0	0	0	0	0	1	0	1	0	332	
5	Total No.Of Appeals Received			156	156		19	420	12	0	9	7	0	2	2	22	58	551	
6	Total No.Of Appeals Disposed			139	139		11	314	12	0	0	6	0	2	2	20	49	416	
7	Total Number of RTI replied			2194	2194		261	3301	208	9	279	52	148	37	7	114	330	4746	
8	Decisions Where Applications For Information Rejected			32 (1%)	32 (1%)		0	113 (3%)	1 (0%)	0	0	1 (2%)	10 (6%)	4 (11%)	0	9 (7%)	20 (5%)	158 (3%)	
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0		0	0	0	0	0	0	0	0	0	0	0	0	
10	Fee(Application) Collected (Rs.)			12490	12490		2400	13260	0	10	2600	240	140	170	50	571	580	20021	
11	Addl.Charges Collected (Rs.)			854	854		0	1174	0	0	0	0	0	150	0	0	0	1324	
12	Penalty Collected (Rs.)			0	0		0	0	0	0	0	0	0	0	0	0	0	0	
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			13344	13344		2400	14434	0	10	2600	240	140	320	50	571	580	21345	
14	No. CAPIO's Appointed (A)			0	0		0	20	8	1	0	6	10	6	0	1	26	78	
15	No. CPIO's Appointed (B)			88	88		42	20	19	1	8	4	11	1	1	1	1	109	
16	No. FAA's Appointed (C)			40	40		41	20	1	1	1	4	1	1	1	1	6	78	
17	Total (A+B+C)			128	128		83	60	28	3	9	14	22	8	2	3	33	265	
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				c	0	0	0	2	0	0	0	0	0	0	0	0	0	2	
21				d	3	3	0	113	0	0	2	0	0	1	0	3	0	119	
22				e	0	0	0	25	0	0	0	0	0	0	0	6	0	31	
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24				g	0	0	0	4	0	0	0	0	0	0	0	0	0	4	
25				h	8	8	0	3	0	0	0	0	0	0	0	0	0	3	
26				i	0	0	0	2	0	0	0	0	0	0	0	0	0	2	
27				j	6	6	0	179	0	0	2	0	0	0	0	0	0	181	
28		Other Sections		9	0	0	0	6	0	0	0	0	0	0	0	0	0	6	
29				11	0	0	0	2	0	0	0	0	0	0	0	0	0	2	
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31				Other	15	15	0	171	4	0	0	0	0	2	0	0	20	197	
Total (From 18 to 31)					32	32	0	507	4	0	4	0	0	3	0	9	20	547	

Sr. no.				45.1	45.2	45.3	45.4	45.5	45.6	45.7	45.8	45.9	45.10	45.11	45.12	45.13	45.14	45.15	45.16	45.17
	Ministry/ Independent Department			Ministry of Textiles	Office of Textile Commissioner	National Jute Manufacturing Corporation Ltd.	National Handloom Development Corporation Limited	Office of Development Commissioner(Handicrafts)	Central Cottage Industries Corporation of India Ltd.	Sardar Vallabhbhai Patel Institute of Textile Management	Office of Jute Commissioner	National Institute of Fashion Technology	The Jute Croporation of India Limited	Central Silk Board	Office of Development Commissioner(Handlooms)	Central Wool Development Board	National Jute Board	Cotton Corporation of India Ltd.	Textile Committee	British India corporation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			55	5	0	1	0	0	0	15	29	29	31	17	0	128	9	0	0
2	No.Of Requests Received (B)			359	100	8	10	183	21	9	36	172	63	149	180	17	36	473	71	45
3	Total No.Of Requests (Column A+B)			414	105	8	11	183	21	9	51	201	92	180	197	17	164	482	71	45
4	No. of Cases transfered to other PAs u/s 6(3)			187	7	0	0	0	0	0	0	5	0	7	28	0	0	0	0	0
5	Total No.Of Appeals Received			16	7	1	0	44	0	0	0	47	4	29	17	0	0	30	4	3
6	Total No.Of Appeals Disposed			16	6	1	0	44	0	0	0	33	0	25	17	0	0	24	4	3
7	Total Number of RTI replied			172	91	8	11	183	21	9	43	174	63	145	169	6	18	456	71	44
8	Decisions Where Applications For Information Rejected			0	2 (2%)	0	0	0	0	0	0	4 (2%)	0	14 (9%)	0	8 (47%)	0	14 (3%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			130	160	50	110	1920	0	0	90	1090	630	1330	406	0	0	555	510	190
11	Addl.Charges Collected (Rs.)			0	104	0	0	0	0	0	0	0	0	824	0	12	0	0	999	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			130	264	50	110	1920	0	0	90	1090	630	2154	406	12	0	555	1509	190
14	No. CAPIO's Appointed (A)			0	15	0	0	0	1	0	1	1	1	0	1	0	0	246	0	1
15	No. CPIO's Appointed (B)			10	10	0	1	87	1	0	1	75	1	19	1	1	1	22	1	1
16	No. FAA's Appointed (C)			0	1	0	1	1	0	0	1	30	0	1	1	1	1	2	1	1
17	Total (A+B+C)			10	26	0	2	88	2	0	3	106	2	20	3	2	2	270	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0
22				e	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	14	0	0	0	2	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	2	0	0	0	0	0	0	0	0	0	0	0	2	1	0
Total (From 18 to 31)					0	2	0	0	0	0	0	0	2	0	14	0	0	0	14	1	0

Sr. no.				45.18	Total	46	46.1	46.2	46.3	46.4	46.5	46.6	46.7	46.8	46.9	46.10	46.11	46.12	46.13	46.14	46.15
	Ministry/ Independent Department			National Textiles Corporation Ltd.	Ministry	Ministry of Tourism	Ministry of Tourism	IHM Gurdaspur	IHM KOLKATA	IHM Srinagar	IHM Bhubaneswar	IHM Thiruvanathapuram	IHM PUSA	IHM Gandhinagar	IIITM Gwalior	IHM Bhopal	India Tourism Development Corporation (ITDC)	IHM Gwalior	IHM Chandigarh	IHM Mumbai	IHM Hajipur
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			36	355		0	2	25	0	10	0	0	135	0	7	787	23	0	5	1
2	No.Of Requests Received (B)			127	2059		685	10	14	18	26	28	11	32	47	21	296	52	25	20	17
3	Total No.Of Requests (Column A+B)			163	2414		685	12	39	18	36	28	11	167	47	28	1083	75	25	25	18
4	No. of Cases transfered to other PAs u/s 6(3)			1	235		78	0	0	0	0	0	0	1	0	0	9	0	0	0	0
5	Total No.Of Appeals Received			23	225		61	0	1	0	0	0	2	0	0	3	91	2	9	4	0
6	Total No.Of Appeals Disposed			6	179		61	0	1	0	0	0	2	0	0	2	49	2	9	4	0
7	Total Number of RTI replied			106	1790		523	12	14	9	18	27	11	24	47	20	179	40	21	24	18
8	Decisions Where Applications For Information Rejected			20 (16%)	62 (3%)		84 (12%)	0	0	9 (50%)	0	0	0	0	0	5 (24%)	1 (0%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			770	7941		940	0	90	70	0	20	90	0	470	40	2960	320	10	0	0
11	Addl.Charges Collected (Rs.)			0	1939		0	0	0	1800	0	30	40	0	0	184	0	54	218	130	0
12	Penalty Collected (Rs.)			0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			770	9880		940	0	90	1870	0	50	130	0	470	224	2960	374	228	130	0
14	No. CAPIO's Appointed (A)			14	281		0	1	0	1	0	0	1	1	0	1	29	0	1	1	0
15	No. CPIO's Appointed (B)			12	244		0	1	1	1	1	1	1	1	3	1	0	0	1	1	0
16	No. FAA's Appointed (C)			3	45		0	1	1	1	1	1	1	1	0	1	4	0	1	0	0
17	Total (A+B+C)			29	570		0	3	2	3	2	2	3	3	3	3	33	0	3	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	1	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	3	19	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	2	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	14	19	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
Total (From 18 to 31)					20	53	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0

Sr. no.					46.16	46.17	46.18	46.19	46.20	46.21	46.22	46.23	46.24	46.25	Total	47	47.1	47.2	47.3	47.4	47.5	47.6
	Ministry/ Independent Department				IHM Chennai	IHM Shimla	IHM Bangaluru	IHM Guwahati	IHM Lucknow	IHM Hyderabad	NCHMCT NOIDA	IHM Jaipur	IHM Shillong	IHM Goa	Ministry		Ministry of Culture	Allahabad Museum	Anthropological Survey of India	Archaeological Survey of India	Asiatic Society	Central Institute of Buddhist Studies.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	0	1	0	1	0	0	134	1131		1723	0	20	53	1	0
2	No.Of Requests Received (B)				44	16	32	24	20	11	9	28	7	23	1516		1476	65	117	3878	30	12
3	Total No.Of Requests (Column A+B)				44	16	32	24	21	11	10	28	7	157	2647		3199	65	137	3931	31	12
4	No. of Cases transfered to other PAs u/s 6(3)				1	0	0	0	0	1	0	0	0	8	98		416	0	17	0	0	0
5	Total No.Of Appeals Received				5	0	1	0	2	3	0	1	0	0	185		220	5	17	249	0	0
6	Total No.Of Appeals Disposed				5	0	1	0	2	3	0	1	0	0	142		62	5	17	249	0	0
7	Total Number of RTI replied				42	6	32	24	16	7	10	27	7	0	1158		792	65	101	3878	27	6
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	0	0	0	0	0	99 (7%)		22 (1%)	0	0	0	3 (10%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	0	50	0	100	120	100	180	0	0	5560		1250	200	570	10759	100	0
11	Addl.Charges Collected (Rs.)				0	54	0	0	0	0	0	0	0	26	2536		2142	0	0	16488	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	54	50	0	100	120	100	180	0	26	8096		3392	200	570	27247	100	0
14	No. CAPIO's Appointed (A)				1	1	0	0	1	0	2	1	1	0	43		1	0	1	0	0	0
15	No. CPIO's Appointed (B)				0	1	0	1	1	1	1	1	1	1	21		28	1	1	104	1	1
16	No. FAA's Appointed (C)				1	1	0	1	1	1	1	1	1	0	21		28	1	1	82	1	1
17	Total (A+B+C)				2	3	0	2	3	2	4	3	3	1	85		57	2	3	186	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	1		0	0	0	0	0	0

Sr. no.				47.7	47.8	47.9	47.10	47.11	47.12	47.13	47.14	47.15	47.16	47.17	47.18	47.19	47.20	47.21	47.22	47.23	47.24	47.25
	Ministry/ Independent Department			Indira Gandhi Rashtriya Manav Sangrahalaya	Central Institute of Himalayan Culture Studies,Dahung	Central Reference Library	Central University of Tibetan Studies (Deemed University).	Centre for Cultural Resources and Training	Delhi Public Library	Eastern Zonal Cultural Centre	Gandhi Smriti Darshan Samiti	Indira Gandhi National Centre for the Arts	Khuda Bakhsh Oriental Public Library	Lalit Kala Akademi	Maulana Abul Kalam Azad Instt. of Asian Studies.	National Council of Science Museums.(Hqrs./CRTL)	National Culture Fund	National Gallery of Modern Arts	National Library	National Museum	National Museum Institute of History of Art Conservation and Museology Janpath New Delhi.	National Research Laboratory for Conservation of Cultural Property.
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			4	14	232	0	1	0	0	17	0	0	3	0	0	0	18	0	2	3	2
2	No.Of Requests Received (B)			60	0	50	12	111	62	23	112	60	17	30	11	245	3	48	116	18	5	34
3	Total No.Of Requests (Column A+B)			64	14	282	12	112	62	23	129	60	17	33	11	245	3	66	116	20	8	36
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	0	0	0	2	0	4	0	9	0	0	0	0
5	Total No.Of Appeals Received			33	1	1	0	17	6	0	5	9	0	5	7	18	0	3	7	0	2	0
6	Total No.Of Appeals Disposed			33	0	1	0	17	6	0	5	9	0	5	7	17	0	3	7	0	2	0
7	Total Number of RTI replied			61	0	29	12	108	62	22	86	60	17	29	11	241	2	40	116	10	8	24
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6 (33%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			380	0	0	50	60	0	0	0	220	30	0	0	0	0	180	0	120	40	40
11	Addl.Charges Collected (Rs.)			1516	0	0	0	40	0	0	0	0	0	0	0	28	0	0	0	0	0	40
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			1896	0	0	50	100	0	0	0	220	30	0	0	28	0	180	0	120	40	80
14	No. CAPIO's Appointed (A)			1	1	0	0	0	0	1	0	0	0	0	1	16	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			1	1	0	1	0	0	1	1	1	1	0	1	6	0	1	2	0	1	1
16	No. FAA's Appointed (C)			1	1	0	1	0	0	1	1	1	1	0	1	6	0	0	1	0	1	1
17	Total (A+B+C)			3	3	0	2	0	0	3	2	2	2	0	3	28	0	1	3	0	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	2	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0	3	0

Sr. no.					47.26	47.27	47.28	47.29	47.30	47.31	47.32	47.33	47.34	47.35	47.36	47.37	Total	48	48.1	48.2	48.3	48.4
	Ministry/ Independent Department				Nava Nalanda Mahavihara	Nehru Memorial Museum & Library	North Zone Cultural Centre, Patiala	Raja Rammohan Roy Library Foundation.	Rampur Raza Library	Sahitya Akademi	Salar Jung Museum	Sangeet Natak Akademi	South Central Zone Cultural Centre	Victoria Memorial Hall	West Zone Cultural Centre	National Monuments Authority	Ministry		Ministry of Tribal Affairs	NSTFDC	NCST	TRIFED
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				36	0	0	1	28	4	0	0	0	0	0	19	2181		192	0	59	48
2	No.Of Requests Received (B)				6	42	7	43	13	130	24	98	50	32	28	57	7125		2416	15	225	68
3	Total No.Of Requests (Column A+B)				42	42	7	44	41	134	24	98	50	32	28	76	9306		2608	15	284	116
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	0	0	1	0	4	0	0	2	11	466		254	0	79	0
5	Total No.Of Appeals Received				3	3	0	0	0	28	0	24	0	2	2	12	679		357	1	94	29
6	Total No.Of Appeals Disposed				3	3	0	0	0	28	0	17	0	2	0	10	508		354	1	23	29
7	Total Number of RTI replied				42	41	7	42	0	126	24	93	50	32	18	35	6317		2305	15	93	116
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	1 (1%)	0	0	0	0	0	0	32 (0%)		0	0	2 (1%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
10	Fee(Application) Collected (Rs.)				40	40	40	0	0	190	0	210	70	70	110	240	15009		430	0	1680	380
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	168	0	0	0	0	160	0	20582		0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				40	40	40	0	0	358	0	210	70	70	270	240	35591		430	0	1680	380
14	No. CAPIO's Appointed (A)				0	0	0	0	0	0	0	0	0	0	0	0	22		0	0	0	0
15	No. CPIO's Appointed (B)				0	1	1	0	1	1	0	1	0	1	1	4	166		14	1	0	63
16	No. FAA's Appointed (C)				0	1	1	0	1	1	0	0	0	0	2	0	137		13	1	0	10
17	Total (A+B+C)				0	2	2	0	2	2	0	1	0	1	3	4	325		27	2	0	73
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	1	0	0	2		0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
24				g	0	0	0	0	0	1	0	0	0	0	0	0	1		0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	1	0	0	4		0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	1		0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	1	0	0	0	2	0	0	8		0	0	0	0

Sr. no.					Total	49	49.1	49.2	49.3	49.4	49.5	Total	50	50.1	50.2	50.3	50.4	50.5	50.6
	Ministry/ Independent Department				Ministry	Ministry of Road Transport & Highways	Ministry of Road Transport & Highways	National Highways Authority of India (NHAI)	Indian Academy of Highway Engineers (IAHE)	National Highways Infrastructure Development Corporation Ltd(NHIDCL)	Indian Road Congress	Ministry	Ministry of Youth Affairs & Sports	Ministry of Youth Affairs & Sports	National Service Scheme	Lakshmibai National Institute of Physical Education	Sports Authority of India	Rajiv Gandhi National Institute of Youth Development	Nehru Yuva Kendra Sangathan
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				299		798	630	56	20	32	1536		0	1	1	4	12	16
2	No.Of Requests Received (B)				2724		7989	26386	327	607	172	35481		2105	77	98	243	44	245
3	Total No.Of Requests (Column A+B)				3023		8787	27016	383	627	204	37017		2105	78	99	247	56	261
4	No. of Cases transfered to other PAs u/s 6(3)				333		889	324	245	98	1	1557		0	16	21	29	0	103
5	Total No.Of Appeals Received				481		914	1739	12	38	44	2747		278	14	13	28	7	46
6	Total No.Of Appeals Disposed				407		658	1723	12	30	2	2425		278	13	1	24	7	43
7	Total Number of RTI replied				2529		7018	25750	138	413	69	33388		2105	43	54	212	44	136
8	Decisions Where Applications For Information Rejected				2 (0%)		60 (1%)	178 (1%)	0	11 (2%)	0	249 (1%)		0	3 (4%)	21 (21%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0	0	0	0		0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				2490		64890	91500	3060	3401	1360	164211		3230	0	180	930	0	240
11	Addl.Charges Collected (Rs.)				0		0	17676	0	228	0	17904		2988	0	1750	520	0	240
12	Penalty Collected (Rs.)				0		0	0	0	0	0	0		0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				2490		64890	109176	3060	3629	1360	182115		6218	0	1930	1450	0	480
14	No. CAPIO's Appointed (A)				0		0	0	0	0	0	0		0	0	1	40	0	652
15	No. CPIO's Appointed (B)				78		100	277	1	82	2	462		15	16	1	0	0	652
16	No. FAA's Appointed (C)				24		60	55	1	17	2	135		14	1	1	24	0	30
17	Total (A+B+C)				102		160	332	2	99	4	597		29	17	3	64	0	1334
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		0	0	0	0	0	0		0	0	0	0	0	0
19				b	0		0	0	0	0	0	0		0	0	0	0	0	0
20				c	0		0	0	0	0	0	0		0	0	0	0	0	0
21				d	0		0	12	0	0	0	12		0	0	0	0	0	0
22				e	0		0	0	0	0	0	0		0	0	0	0	0	0
23				f	0		0	0	0	0	0	0		0	0	0	0	0	0
24				g	0		0	1	0	0	0	1		0	0	0	0	0	0
25				h	0		2	7	0	0	0	9		0	0	0	0	0	0
26				i	0		0	22	0	0	0	22		0	0	0	0	0	0
27				j	0		0	12	0	0	0	12		0	0	3	0	0	0
28			Other Sections	9	0		0	0	0	0	0	0		0	0	2	0	0	0
29				11	0		0	1	0	0	0	1		0	0	0	0	0	0
30				24	0		0	0	0	0	0	0		0	0	0	0	0	0
31				Other	0		40	99	0	6	0	145		0	0	16	0	0	0
Total (From 18 to 31)					0		42	154	0	6	0	202		0	0	21	0	0	0

Sr. no.				Total	51	51.1	Total	52	52.1	Total	53	53.1	53.2	Total	54	54.1	54.2	54.3
	Ministry/ Independent Department			Ministry	President Secretariat	President Secretariat	Ministry	Comptroller & Auditor General	Comptroller & Auditor General	Ministry	UT of Andaman & Nicobar	UT of Andaman & Nicobar	Port Blair Municipal Council	Ministry	UT of Chandigarh	Home Department	Higher Education	Directorate of School Education
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			34		10	10		51	51		277	0	277		14	2	12
2	No.Of Requests Received (B)			2812		3158	3158		4068	4068		607	167	774		518	40	511
3	Total No.Of Requests (Column A+B)			2846		3168	3168		4119	4119		884	167	1051		532	42	523
4	No. of Cases transfered to other PAs u/s 6(3)			169		287	287		1943	1943		176	13	189		164	7	30
5	Total No.Of Appeals Received			386		850	850		800	800		41	4	45		59	34	128
6	Total No.Of Appeals Disposed			366		770	770		22	22		30	0	30		56	33	114
7	Total Number of RTI replied			2594		2864	2864		1809	1809		384	132	516		334	35	461
8	Decisions Where Applications For Information Rejected			24 (1%)		4 (0%)	4 (0%)		237 (6%)	237 (6%)		15 (2%)	0	15 (2%)		10 (2%)	0	18 (4%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0		0	0		0	0	0		0	0	0
10	Fee(Application) Collected (Rs.)			4580		17174	17174		3814	3814		2080	1680	3760		2430	360	710
11	Addl.Charges Collected (Rs.)			5498		430	430		0	0		31740	442	32182		11450	1752	170
12	Penalty Collected (Rs.)			0		0	0		0	0		0	0	0		0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			10078		17604	17604		3814	3814		33820	2122	35942		13880	2112	880
14	No. CAPIO's Appointed (A)			693		0	0		0	0		12	5	17		0	0	0
15	No. CPIO's Appointed (B)			684		0	0		1	1		9	5	14		14	4	5
16	No. FAA's Appointed (C)			70		0	0		1	1		6	1	7		13	1	3
17	Total (A+B+C)			1447		0	0		2	2		27	11	38		27	5	8
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	1	1		0	0		0	0	0		0	0	0
19				b	0	0	0		0	0		0	0	0		0	0	0
20				c	0	0	0		0	0		0	0	0		0	0	0
21				d	0	0	0		0	0		0	0	0		0	0	0
22				e	0	1	1		0	0		0	0	0		0	0	0
23				f	0	0	0		0	0		0	0	0		0	0	0
24				g	0	0	0		0	0		0	0	0		0	0	0
25				h	0	0	0		0	0		0	0	0		0	0	0
26				i	0	0	0		0	0		0	0	0		0	0	0
27				j	3	2	2		13	13		0	0	0		2	0	0
28			Other Sections	9	2	0	0		0	0		0	0	0		0	0	0
29				11	0	0	0		0	0		0	0	0		0	0	0
30				24	0	0	0		0	0		0	0	0		0	0	0
31				Other	16	0	0		224	224		0	0	0		8	0	0
Total (From 18 to 31)					21	4	4		237	237		0	0	0		10	0	0

Sr. no.					54.4	54.5	54.6	54.7	54.8	54.9	54.10	54.11	54.12	54.13	54.14	54.15	54.16	54.17	54.18	54.19
	Ministry/ Independent Department				Animal Husbandry	Central Treasury	Chandigarh Child Women Development Corporation Limited	Chandigarh College of Architecture	Chandigarh Housing Board	Chandigarh S.C. B.C. and Development Corporation Limited	Chandigarh State Consumer Disputes Redressal Commission	Chandigarh Transport Undertaking	Construction Circle	Director Health Services	Electricity OP Circle	Electrical Circle	Employment Exchange	Forest & Wildlife Department	Government Polytechnic for Women	Govt. College of Art
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				2	72	1	1	0	0	4	71	0	18	2	0	91	5	0	6
2	No.Of Requests Received (B)				40	14	47	14	645	12	14	382	358	324	177	151	39	45	32	36
3	Total No.Of Requests (Column A+B)				42	86	48	15	645	12	18	453	358	342	179	151	130	50	32	42
4	No. of Cases transfered to other PAs u/s 6(3)				7	2	8	0	92	0	1	27	66	53	41	79	0	4	0	0
5	Total No.Of Appeals Received				8	0	6	0	56	0	1	76	38	21	20	0	0	5	0	8
6	Total No.Of Appeals Disposed				7	0	4	0	29	0	1	73	38	16	20	0	0	5	0	8
7	Total Number of RTI replied				32	84	35	14	534	8	17	406	292	288	93	60	3	42	32	39
8	Decisions Where Applications For Information Rejected				0	0	0	0	19 (3%)	0	0	11 (3%)	0	1 (0%)	38 (21%)	12 (8%)	1 (3%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				10	20	50	60	3252	0	80	2110	60	1380	500	40	64	40	0	160
11	Addl.Charges Collected (Rs.)				260	40	0	152	6288	0	8	3942	90	230	470	60	138	472	0	342
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				270	60	50	212	9540	0	88	6052	150	1610	970	100	202	512	0	502
14	No. CAPIO's Appointed (A)				1	0	1	1	0	0	0	14	5	9	21	3	0	1	0	0
15	No. CPIO's Appointed (B)				1	0	1	1	0	0	0	14	4	12	5	3	1	1	1	1
16	No. FAA's Appointed (C)				1	0	1	0	0	0	0	1	3	1	1	2	1	0	1	1
17	Total (A+B+C)				3	0	3	2	0	0	0	29	12	22	27	8	2	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	2	0	19	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	12	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	2	0	38	0	0	0	0	0

Sr. no.				54.20	54.21	54.22	54.23	54.24	54.25	54.26	54.27	54.28	54.29	54.30	54.31	54.32	54.33	54.34	54.35	54.36
	Ministry/ Independent Department			Govt. Medical College Hospital	Govt. Museum Art Gallery	Home Guards	Information Technology Department	Labour Department UT of Chandigarh	Law Prosecution Department	Local Audit	Planning Evaluation Organization	Police Department	Printing Stationery Department	Prison Department	Public Relation Department	Punjab Engineering College	Science & Technology & Renewable Engergy	Sports Department	Social Welfare & Women Child Development	State Legal Services Authority
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			59	4	2	0	2	3	15	1	0	0	2	1	10	0	0	0	0
2	No.Of Requests Received (B)			757	13	22	25	20	58	24	20	3661	8	38	20	127	8	70	94	36
3	Total No.Of Requests (Column A+B)			816	17	24	25	22	61	39	21	3661	8	40	21	137	8	70	94	36
4	No. of Cases transfered to other PAs u/s 6(3)			16	1	1	0	0	15	1	0	434	0	0	1	0	3	0	44	12
5	Total No.Of Appeals Received			47	8	2	0	0	3	4	0	295	0	1	1	37	0	40	16	0
6	Total No.Of Appeals Disposed			25	8	2	0	0	3	4	0	295	0	1	1	35	0	40	5	0
7	Total Number of RTI replied			688	15	15	24	20	40	25	1	3227	8	38	10	108	4	70	32	15
8	Decisions Where Applications For Information Rejected			77 (10%)	0	1 (5%)	0	0	0	0	9 (45%)	0	0	0	0	9 (7%)	0	0	18 (19%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			490	0	80	0	140	90	160	0	4370	80	502	0	530	0	0	350	10
11	Addl.Charges Collected (Rs.)			2742	0	62	0	250	496	612	6	62247	56	150	0	550	0	0	1540	124
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			3232	0	142	0	390	586	772	6	66617	136	652	0	1080	0	0	1890	134
14	No. CAPIO's Appointed (A)			0	0	1	0	0	0	0	0	1	0	0	0	0	0	1	0	1
15	No. CPIO's Appointed (B)			62	0	1	0	0	2	1	1	27	1	1	2	1	1	1	0	1
16	No. FAA's Appointed (C)			1	0	1	0	0	1	1	1	4	0	1	1	0	1	1	0	1
17	Total (A+B+C)			63	0	3	0	0	3	2	2	32	1	2	3	1	2	3	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	35	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	12	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0
25				h	2	0	0	0	0	0	0	0	386	0	0	0	0	0	0	0	0
26				i	17	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0
27				j	20	0	1	0	0	0	0	0	105	0	3	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	2	0	0	0	0	0	0	0	56	0	0	0	0	0	0	0	0
Total (From 18 to 31)					77	0	1	0	0	0	0	0	569	0	5	0	0	0	0	0	0

Sr. no.				54.37	54.38	54.39	54.40	54.41	54.42	54.43	54.44	54.45	54.46	54.47	54.48	54.49	54.50	54.51	54.52
	Ministry/ Independent Department			State Transport Authority	Statistical Cell	Sub Divisional Magistrate (East)	Sub Divisional Magistrate (South)	Urban Planning Architecture Department	Vigilance Department	Municipal Corporation	Hospitality Department	SCERT Chandigarh	Department of Urban Planning (Town Planning)	Chandigarh Industrial Tourism Development Corporation Limited	Election Department	Civil & Public Health Circle	Agricultural Census	Cooperative Societies	Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	3	1	3	0	10	89	1	15	6	0	0	0	36	1
2	No.Of Requests Received (B)			98	3	106	72	66	58	452	38	14	74	54	57	473	10	92	25
3	Total No.Of Requests (Column A+B)			98	3	109	73	69	58	462	127	15	89	60	57	473	10	128	26
4	No. of Cases transfered to other PAs u/s 6(3)			38	0	11	4	1	36	20	0	0	23	0	18	46	0	0	4
5	Total No.Of Appeals Received			2	0	2	5	13	5	64	5	6	7	6	4	17	0	15	1
6	Total No.Of Appeals Disposed			2	0	2	0	11	5	64	4	6	5	5	4	14	0	3	1
7	Total Number of RTI replied			48	3	64	68	59	22	442	32	15	65	57	39	418	10	98	19
8	Decisions Where Applications For Information Rejected			0	0	2 (2%)	0	1 (2%)	0	0	0	0	1 (1%)	0	0	9 (2%)	0	0	2 (8%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			880	0	4990	450	150	170	3440	0	40	190	330	350	410	0	340	30
11	Addl.Charges Collected (Rs.)			0	0	3380	5064	7648	646	14144	0	472	4660	711	288	0	0	2562	1196
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			880	0	8370	5514	7798	816	17584	0	512	4850	1041	638	410	0	2902	1226
14	No. CAPIO's Appointed (A)			1	0	0	0	0	0	1	1	0	1	13	1	0	0	0	0
15	No. CPIO's Appointed (B)			0	1	0	1	2	1	45	2	1	2	1	1	10	1	1	1
16	No. FAA's Appointed (C)			0	1	0	1	1	1	7	1	1	1	1	1	2	1	1	1
17	Total (A+B+C)			1	2	0	2	3	2	53	4	2	4	15	3	12	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	2	0	0	0	0	0	1	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	2	0	0	2	0	0	0	2	0	0	0	0	0

Sr. no.				54.53	54.54	54.55	54.56	54.57	54.58	54.59	54.60	54.61	54.62	54.63	54.64	54.65	54.66	Total	55	55.1
	Ministry/ Independent Department			Environment Department	Food Supplies Department	Red Cross Society	Estate Office	Excise & Taxation	Industries Department	Zila Sainik Welfare Board	Chandigarh Institute of Hotel Management & Catering Technology	Engineering Department	Assistant Controller (F & A) Rents	National Cadet Corps (NCC) Ut of Chandigarh	Government Industrial Training Institute, Chandigarh	State Agricultural Marketing Board, UT Chandigarh	Directorate of Technical Education	Ministry		UT of Lakshadweep
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	301	0	83	67	0	0	0	5	0	0	125	0	0	1146	UT of Lakshadweep	44
2	No.Of Requests Received (B)			22	38	18	827	45	0	1	7	124	55	8	20	25	29	11311		367
3	Total No.Of Requests (Column A+B)			22	339	18	910	112	0	1	7	129	55	8	145	25	29	12457		411
4	No. of Cases transfered to other PAs u/s 6(3)			12	2	0	50	0	0	0	0	57	2	0	0	2	19	1454		14
5	Total No.Of Appeals Received			0	1	0	455	16	0	0	0	21	5	3	0	0	1	1568		1
6	Total No.Of Appeals Disposed			0	1	0	390	0	0	0	0	19	5	3	0	0	1	1368		0
7	Total Number of RTI replied			10	324	18	766	33	0	1	7	42	49	8	12	16	6	9900		376
8	Decisions Where Applications For Information Rejected			0	2 (5%)	0	76 (9%)	0	0	0	0	17 (14%)	4 (7%)	0	0	0	0	338 (3%)		0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
10	Fee(Application) Collected (Rs.)			10	100	0	7750	580	150	10	0	1080	140	0	0	40	310	40068		2690
11	Addl.Charges Collected (Rs.)			0	150	0	26453	0	0	0	0	1142	0	0	72	146	0	163433		1892
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			10	250	0	34203	580	150	10	0	2222	140	0	72	186	310	203501		4582
14	No. CAPIO's Appointed (A)			0	0	0	0	1	1	0	1	0	0	0	1	1	1	84		272
15	No. CPIO's Appointed (B)			1	1	0	13	1	1	1	1	2	0	0	1	1	1	264		176
16	No. FAA's Appointed (C)			1	2	0	3	1	0	1	1	2	0	0	1	1	0	78		51
17	Total (A+B+C)			2	3	0	16	3	2	2	3	4	0	0	3	3	2	426		499
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2		0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2		0
22				e	0	0	0	0	0	0	0	0	1	0	0	0	0	0	40		0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12		0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7		0
25				h	0	0	0	0	0	0	0	0	3	0	0	0	0	0	395		0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	19		0
27				j	0	0	0	0	0	0	0	0	2	0	0	0	0	0	157		0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1		0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0		0
31				Other	0	0	0	0	0	0	0	0	31	0	0	0	0	0	109		0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	37	0	0	0	0	0	745		0

Sr. no.				Total	56	56.1	56.2	56.3	56.4	56.5	56.6	56.7	56.8	56.9	56.10	56.11	56.12	56.13	56.14	56.15	56.16
	Ministry/ Independent Department			Ministry	UT of Puducherry	Accounts and Treasuries	Adi Dravidar Welfare Department	Agriculture Department	Animal Husbandry and Animal Welfare	Art and Culture	CHIEF SECRETARIAT, RTI RETURNS	Civil Supplies and Consumer Affairs	Collectorate Karaikal	Commercial Taxes Department	District Industries Centre	Cooperative Department	Department of Science Technology and Environment	Directorate of Higher and Technical Education	Directorate of Rural Development	DIRECTORATE OF STATIONERY AND PRINTING	Economics and Statistics
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			44		2	41	0	4	0	8	2	0	0	0	2	4	0	11	0	0
2	No.Of Requests Received (B)			367		84	105	75	24	24	440	60	125	34	5	154	90	120	16	11	21
3	Total No.Of Requests (Column A+B)			411		86	146	75	28	24	448	62	125	34	5	156	94	120	27	11	21
4	No. of Cases transfered to other PAs u/s 6(3)			14		26	0	5	1	1	103	0	85	3	3	45	0	22	3	0	3
5	Total No.Of Appeals Received			1		9	10	15	2	4	45	15	45	6	1	46	0	8	0	1	3
6	Total No.Of Appeals Disposed			0		9	5	15	2	4	20	15	34	1	1	41	0	8	0	1	2
7	Total Number of RTI replied			376		55	110	68	22	23	314	55	39	12	2	107	86	98	19	11	17
8	Decisions Where Applications For Information Rejected			0		0	0	0	0	0	23 (5%)	0	0	17 (50%)	0	0	0	0	0	0	1 (5%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			2690		730	280	330	220	200	970	0	1280	40	0	690	0	980	0	0	10
11	Addl.Charges Collected (Rs.)			1892		0	174	182	136	0	5032	0	18	0	0	206	0	0	0	900	0
12	Penalty Collected (Rs.)			0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			4582		730	454	512	356	200	6002	0	1298	40	0	896	0	980	0	900	10
14	No. CAPIO's Appointed (A)			272		0	0	0	0	0	0	1	0	0	0	0	0	0	0	4	0
15	No. CPIO's Appointed (B)			176		22	7	0	4	0	37	1	1	11	1	0	0	27	5	4	3
16	No. FAA's Appointed (C)			51		1	0	0	1	0	22	1	1	0	1	0	0	24	1	1	1
17	Total (A+B+C)			499		23	7	0	5	0	59	3	2	11	2	0	0	51	6	9	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	1	0	18	0	0	15	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	27	0	0	3	0	0	0	0	0	0	1
Total (From 18 to 31)					0	0	0	0	1	0	47	0	0	31	0	0	0	0	0	0	1

Sr. no.				56.17	56.18	56.19	56.20	56.21	56.22	56.23	56.24	56.25	56.26	56.27	56.28	56.29	56.30	56.31	56.32	56.33	56.34
	Ministry/ Independent Department			Elections Department	Electricity Department	Fire Service	Fisheries	Forest and Wild life	Health and Family Welfare	Industries and Commerce	Information and Publicity	Information Technology	Judicial Department Puducherry	L.G. Secretariat	Labour Department	Law Department, Director of Prosecution	Legislative Assembly Secretariat	Local Administration	NCC Group Head Quarters Puducherry	Office of the Council of Ministers	Office of the Regional Administrator Mahe
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	13	4	16	2	0	0	0	0	15	5	0	4	1	103	16	0	0
2	No.Of Requests Received (B)			21	342	35	36	25	107	52	27	5	72	114	283	45	42	54	3	28	13
3	Total No.Of Requests (Column A+B)			21	355	39	52	27	107	52	27	5	87	119	283	49	43	157	19	28	13
4	No. of Cases transfered to other PAs u/s 6(3)			3	0	0	1	0	12	24	5	0	5	26	21	30	11	0	0	8	7
5	Total No.Of Appeals Received			3	54	2	10	1	14	20	8	0	0	12	29	1	5	104	0	4	0
6	Total No.Of Appeals Disposed			3	54	0	10	0	14	12	8	0	0	11	25	1	5	93	0	4	0
7	Total Number of RTI replied			16	343	30	31	24	95	28	22	5	11	87	254	19	29	17	19	18	5
8	Decisions Where Applications For Information Rejected			2 (10%)	3 (1%)	0	0	0	0	0	0	0	52 (72%)	2 (2%)	8 (3%)	0	0	0	0	1 (4%)	1 (8%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	200	0	300	0	250	520	70	20	705	1090	820	430	150	0	0	10	0
11	Addl.Charges Collected (Rs.)			0	20	0	0	0	0	0	0	0	0	0	416	0	0	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	220	0	300	0	250	520	70	20	705	1090	1236	430	150	0	0	10	0
14	No. CAPIO's Appointed (A)			1	16	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			1	0	1	7	0	37	1	1	0	1	1	29	1	1	8	0	6	0
16	No. FAA's Appointed (C)			1	3	1	1	0	16	1	1	0	0	1	1	1	1	3	0	1	0
17	Total (A+B+C)			3	19	2	10	0	53	2	2	0	1	2	30	2	2	11	0	7	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
27				j	0	2	0	0	0	4	0	0	0	1	2	1	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	2	1	0	0	0	0	0	0	45	0	0	0	0	0	0	1	0
Total (From 18 to 31)					2	3	0	0	0	5	0	0	0	46	2	1	0	0	0	0	1	0

Sr. no.				56.35	56.36	56.37	56.38	56.39	56.40	56.41	56.42	56.43	56.44	56.45	56.46	Total	57	57.1	Total
	Ministry/ Independent Department			Office of the Regional Administrator, Yanam	Planninig and Research	Police	Public Works Department	Revenue and Disaster management	School Education	Social Welfare	State Election Commission	Tourism Department	Town and Country Planning Department	Transport Department	Women and Child Development Department	Ministry		Vice-President Secratariat	Ministry
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	1	32	71	176	1	136	0	0	0	527	7	1204		0	0
2	No.Of Requests Received (B)			66	12	1092	710	1198	478	56	17	20	103	143	57	6644		73	73
3	Total No.Of Requests (Column A+B)			66	13	1124	781	1374	479	192	17	20	103	670	64	7848		73	73
4	No. of Cases transfered to other PAs u/s 6(3)			48	2	137	89	159	6	10	9	0	55	0	3	971		0	0
5	Total No.Of Appeals Received			2	3	83	76	162	98	3	1	0	12	67	2	986		3	3
6	Total No.Of Appeals Disposed			2	2	50	70	128	98	3	1	0	12	0	2	766		1	1
7	Total Number of RTI replied			15	11	716	637	1168	447	38	6	20	39	0	60	5248		71	71
8	Decisions Where Applications For Information Rejected			0	0	233 (21%)	8 (1%)	18 (2%)	25 (5%)	3 (5%)	2 (12%)	0	0	0	0	399 (6%)		2 (3%)	2 (3%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
10	Fee(Application) Collected (Rs.)			620	20	5830	1060	490	7662	60	140	0	80	1430	0	27687		739	739
11	Addl.Charges Collected (Rs.)			8	0	633	4238	23966	0	178	0	0	890	0	0	36997		0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			628	20	6463	5298	24456	7662	238	140	0	970	1430	0	64684		739	739
14	No. CAPIO's Appointed (A)			0	0	0	19	11	0	0	0	0	7	0	0	61		1	1
15	No. CPIO's Appointed (B)			1	0	31	19	15	25	0	1	0	7	7	8	332		1	1
16	No. FAA's Appointed (C)			1	0	8	4	7	1	0	1	0	1	1	1	111		1	1
17	Total (A+B+C)			2	0	39	42	33	26	0	2	0	15	8	9	504		3	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	2		0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	5		0	0
23				f	0	0	10	0	5	0	0	0	0	0	0	0	20		0	0
24				g	0	0	7	0	0	0	0	0	0	0	0	0	7		0	0
25				h	0	0	117	0	1	0	0	0	0	0	0	0	120		0	0
26				i	0	0	3	0	0	0	0	0	0	0	0	0	4		0	0
27				j	0	0	90	7	9	25	0	0	0	0	0	0	175		0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
29				11	0	0	2	0	0	0	0	0	0	0	0	0	3		0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0		0	0
31				Other	0	0	35	1	3	0	0	0	0	0	0	0	119		0	0
Total (From 18 to 31)					0	0	264	8	18	25	0	0	0	0	0	0	455		0	0

Sr. no.				58	58.1	Total	59	59.1	59.2	59.3	59.4	59.5	59.6	59.7	59.8	59.9	59.10	59.11
	Ministry/ Independent Department			Supreme Court of India	Supreme Court of India	Ministry	UT of Delhi	National Law University Delhi	Bhaskaracharaya College of Applied Sciences	Delhi State Legal Services Authority	Office of the Deputy Commissioner West	Office of the Chief Electoral Officer	Office of the Chief Minister Delhi	Office of the Chief Secretary Delhi	Office of the Deputy Commissioner Central	Office of the Deputy Commissioner East	Office of the Deputy Commissioner New Delhi	Office of the Deputy Commissioner North
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				173	173		4	0	227	93	10	105	0	367	0	7	156
2	No.Of Requests Received (B)				5017	5017		84	15	583	1158	1512	1259	868	661	490	283	3065
3	Total No.Of Requests (Column A+B)				5190	5190		88	15	810	1251	1522	1364	868	1028	490	290	3221
4	No. of Cases transfered to other PAs u/s 6(3)				250	250		0	1	37	197	1155	880	811	698	203	283	369
5	Total No.Of Appeals Received				743	743		3	2	85	0	125	162	74	58	110	0	347
6	Total No.Of Appeals Disposed				5	5		3	2	27	0	51	162	69	27	52	0	347
7	Total Number of RTI replied				3945	3945		84	14	414	891	283	293	52	153	0	7	2696
8	Decisions Where Applications For Information Rejected				689 (14%)	689 (14%)		0	0	18 (3%)	0	74 (5%)	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0		0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				41513	41513		250	30	560	1980	1230	10660	6690	2120	780	0	10865
11	Addl.Charges Collected (Rs.)				32280	32280		0	0	260	0	0	42	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0		0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				73793	73793		250	30	820	1980	1230	10702	6690	2120	780	0	10865
14	No. CAPIO's Appointed (A)				0	0		1	1	0	0	0	1	0	1	0	0	0
15	No. CPIO's Appointed (B)				1	1		1	1	0	0	0	1	1	1	0	0	0
16	No. FAA's Appointed (C)				1	1		1	1	0	0	0	1	1	1	0	0	0
17	Total (A+B+C)				2	2		3	3	0	0	0	3	2	3	0	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	8	8		0	0	0	0	0	0	0	0	0	0	0
19				b	0	0		0	0	0	0	0	0	0	0	0	0	0
20				c	0	0		0	0	0	0	0	0	0	0	0	0	0
21				d	0	0		0	0	0	0	0	0	0	0	0	0	0
22				e	117	117		0	0	0	0	0	0	0	0	0	0	0
23				f	0	0		0	0	0	0	0	0	0	0	0	0	0
24				g	185	185		0	0	0	0	0	0	0	0	0	0	0
25				h	0	0		0	0	0	0	0	0	0	0	0	0	0
26				i	1	1		0	0	0	0	0	0	0	0	0	0	0
27				j	235	235		0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0		0	0	0	0	0	0	0	0	0	0	0
29				11	29	29		0	0	0	0	0	0	0	0	0	0	0
30				24	0	0		0	0	0	0	0	0	0	0	0	0	0
31				Other	420	420		0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					995	995		0	0	0	0	0	0	0	0	0	0	0

Sr. no.				59.12	59.13	59.14	59.15	59.16	59.17	59.18	59.19	59.20	59.21	59.22	59.23	59.24	59.25	59.26	59.27	59.28
	Ministry/ Independent Department			Office of the Deputy Commissioner North East	Office of the Deputy Commissioner North West	Office of the Deputy Commissioner South	Office of the Deputy Commissioner South West	Office of the Lokayukta Delhi	Office of the Minister of Food and Civil Supplies	Office of the Minister of Transport Development GAD Employment and Labour	Office of the Minister of Transport Law and Election	Dr. B.R. Ambedkar University Delhi	Delhi Technological University	Indira Gandhi Institute of Physical Education and Sports Sciences	Food Supply and Consumers Affairs	Drug Control Department	Maulana Azad Medical College	Urdu Academy Delhi	Planning Department	Department of Social Welfare GNCT of Delhi
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			349	3	91	613	0	0	0	0	9	0	2	5	121	142	5	6	11
2	No.Of Requests Received (B)			835	452	1409	2700	33	10	42	54	114	221	21	733	122	136	5	98	686
3	Total No.Of Requests (Column A+B)			1184	455	1500	3313	33	10	42	54	123	221	23	738	243	278	10	104	697
4	No. of Cases transfered to other PAs u/s 6(3)			20	189	615	2350	8	9	31	44	0	6	0	147	5	3	0	51	54
5	Total No.Of Appeals Received			2	84	94	17	4	2	2	8	50	35	1	190	31	18	0	11	109
6	Total No.Of Appeals Disposed			0	80	94	17	3	2	1	8	41	35	1	120	11	17	0	7	108
7	Total Number of RTI replied			602	266	721	913	25	1	7	10	113	154	19	526	102	271	7	45	640
8	Decisions Where Applications For Information Rejected			213 (26%)	0	0	50 (2%)	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			580	1520	0	0	230	40	320	410	40	190	0	2855	820	930	0	300	1470
11	Addl.Charges Collected (Rs.)			0	90	0	0	0	0	0	0	10	344	0	0	530	992	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			580	1610	0	0	230	40	320	410	50	534	0	2855	1350	1922	0	300	1470
14	No. CAPIO's Appointed (A)			0	8	0	0	0	0	0	0	0	1	0	0	2	1	0	0	0
15	No. CPIO's Appointed (B)			0	10	0	0	0	0	0	1	1	1	0	0	1	1	0	1	54
16	No. FAA's Appointed (C)			0	1	0	1	0	0	0	1	1	1	0	1	1	1	0	1	1
17	Total (A+B+C)			0	19	0	1	0	0	0	2	2	3	0	1	4	3	0	2	55
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	190	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	50	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					190	0	0	50	0	0	0	0	3	0	0	0	0	0	0	0	0

Sr. no.				59.29	59.30	59.31	59.32	59.33	59.34	59.35	59.36	59.37	59.38	59.39	59.40	59.41	59.42	59.43	59.44
	Ministry/ Independent Department			Registrar Cooperative Society	Deptt. of Finance	Delhi Electricity Regulatory Commission (DERC)	MCD	NDMC	Delhi Labour Welfare Board	Information and Technology Department	A and U Tibbia College and Hospital	Acharyashree Bhikshu Government Hospital	Acharya Narendra Dev College	Administrative Reforms Department	Art, Culture and Language Department	Aruna Asaf Ali Government Hospital	Department of Women and Child Development	Attar Sain Jain Eye and General Hospital	Babu Jagjivan Ram Memorial Hospital
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			197	4	118	0	628	0	2	347	2	0	3	0	64	0	0	15
2	No.Of Requests Received (B)			1160	324	448	26490	1737	82	53	24	36	24	108	43	45	861	6	66
3	Total No.Of Requests (Column A+B)			1357	328	566	26490	2365	82	55	371	38	24	111	43	109	861	6	81
4	No. of Cases transfered to other PAs u/s 6(3)			170	105	48	26490	220	56	21	0	1	0	50	26	1	239	0	3
5	Total No.Of Appeals Received			242	0	65	0	484	23	5	12	8	1	17	0	7	189	3	13
6	Total No.Of Appeals Disposed			193	0	60	0	153	0	5	1	8	1	13	0	7	176	3	13
7	Total Number of RTI replied			1065	221	500	0	1108	25	32	1	36	22	55	16	39	617	6	66
8	Decisions Where Applications For Information Rejected			1 (0%)	0	0	0	0	0	0	0	0	2 (8%)	2 (2%)	0	0	5 (1%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			9522	1830	630	0	14240	420	290	180	140	30	120	40	150	1200	50	240
11	Addl.Charges Collected (Rs.)			18097	0	2144	0	240	0	0	510	1080	2	0	0	80	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			27619	1830	2774	0	14480	420	290	690	1220	32	120	40	230	1200	50	240
14	No. CAPIO's Appointed (A)			0	0	1	0	69	0	1	0	1	2	0	1	0	0	0	0
15	No. CPIO's Appointed (B)			0	0	1	0	67	0	2	1	1	1	0	1	0	0	1	0
16	No. FAA's Appointed (C)			0	0	1	0	53	0	1	1	1	1	0	1	0	0	1	0
17	Total (A+B+C)			0	0	3	0	189	0	4	2	3	4	0	3	0	0	2	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	13
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	7	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	7	0	0	0	0	29

Sr. no.				59.45	59.46	59.47	59.48	59.49	59.50	59.51	59.52	59.53	59.54	59.55	59.56	59.57	59.58	59.59	59.60	59.61
	Ministry/ Independent Department			Bhagini Nivedita College	Bhagwan Mahavir Hospital	Bhim Rao Ambedkar College	Delhi Jal Board	Board of Homoeopathic System of Medicine Delhi	Board of Technical Education	Central Jail Tihar	Chacha Nehru Bal Chikitsalaya	College of Art	Commission for OBC	Deen Dayal Upadhyay Hospital	Deen Dayal Upadhyaya College	Delhi Agricultural Marketing Board	Delhi Bharatiya Chikitsa Parishad	Delhi Co Operative Housing Finance Corporation Limited	Delhi Commission for Safai Karamcharis	Delhi Commission for Women
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			229	12	243	706	23	0	0	3	0	0	92	14	69	2	0	0	13
2	No.Of Requests Received (B)			30	53	33	1088	6	81	521	35	16	46	114	39	215	25	54	75	247
3	Total No.Of Requests (Column A+B)			259	65	276	1794	29	81	521	38	16	46	206	53	284	27	54	75	260
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	1	1	16	23	0	0	28	0	3	66	6	38	68	42
5	Total No.Of Appeals Received			8	5	3	596	0	6	109	4	0	0	9	12	35	2	8	2	42
6	Total No.Of Appeals Disposed			0	2	0	530	0	6	109	4	0	0	9	1	30	2	0	1	7
7	Total Number of RTI replied			16	62	0	1222	3	63	498	32	16	17	206	41	207	17	12	7	125
8	Decisions Where Applications For Information Rejected			0	0	0	4 (0%)	0	2 (2%)	0	0	0	1 (2%)	0	6 (15%)	2 (1%)	4 (16%)	4 (7%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			30	440	90	9660	0	710	2360	150	80	380	520	20	1240	170	70	10	730
11	Addl.Charges Collected (Rs.)			0	0	0	3932	0	0	907	100	0	0	0	16	1314	102	0	150	578
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			30	440	90	13592	0	710	3267	250	80	380	520	36	2554	272	70	160	1308
14	No. CAPIO's Appointed (A)			0	1	0	218	0	1	0	0	0	1	1	1	14	0	1	0	0
15	No. CPIO's Appointed (B)			1	1	0	218	0	1	19	0	0	1	0	1	14	1	1	0	0
16	No. FAA's Appointed (C)			0	1	1	64	0	1	1	0	0	1	1	1	3	1	1	0	0
17	Total (A+B+C)			1	3	1	500	0	3	20	0	0	3	2	3	31	2	3	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	3	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	2	0	1	0	5	0	0	43	0	0
Total (From 18 to 31)					0	3	0	0	0	2	0	2	0	1	0	5	2	0	49	0	0

Sr. no.				59.62	59.63	59.64	59.65	59.66	59.67	59.68	59.69	59.70	59.71	59.72	59.73	59.74	59.75	59.76	59.77	59.78	59.79
	Ministry/ Independent Department			Delhi Consumers Cooperative Wholesale Store Limited	Delhi Dental Council	Delhi Fire Services	Delhi Institute of Hotel Management and Catering Technology	Delhi Institute of Pharmaceutical Sciences and Research	Delhi Khadi and Village Industries Board	Delhi Legislative Assembly Secretariat	Delhi Minorities Commission	Delhi Nursing Council	Delhi Pharmacy Council	Delhi Pollution Control Committee	Delhi Sanskrit Academy	Delhi SC ST OBC Minority Handicapped Finance and Dev Corp	Delhi State AIDS Control Society	Delhi State Civil Supplies Corporation Limited	Delhi State Consumer Disputes Redressal Commission	Delhi State Haj Committee	Delhi State Industrial and Infrastructure Development Corporation Limited
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	1	53	0	2	1	2	3	229	0	37	0	0	247	9	5	0	20
2	No.Of Requests Received (B)			12	16	882	18	180	11	134	55	25	9	309	3	9	68	32	85	0	941
3	Total No.Of Requests (Column A+B)			13	17	935	18	182	12	136	58	254	9	346	3	9	315	41	90	0	961
4	No. of Cases transfered to other PAs u/s 6(3)			1	0	7	0	0	3	47	19	3	0	3	0	0	8	4	36	0	82
5	Total No.Of Appeals Received			2	0	159	1	43	0	11	0	10	0	85	0	0	7	8	18	0	66
6	Total No.Of Appeals Disposed			2	0	16	1	43	0	11	0	0	0	36	0	0	2	7	18	0	53
7	Total Number of RTI replied			12	16	864	18	171	9	87	35	0	0	313	3	9	74	28	39	0	844
8	Decisions Where Applications For Information Rejected			0	0	3 (0%)	0	1 (1%)	0	0	1 (2%)	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			202	0	3429	90	1870	20	800	170	0	0	1560	0	80	130	90	240	0	5635
11	Addl.Charges Collected (Rs.)			0	0	496	84	212	0	1832	0	0	0	11898	0	0	0	110	0	0	0
12	Penalty Collected (Rs.)			1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			203	0	3925	174	2082	20	2632	170	0	0	13458	0	80	130	200	240	0	5635
14	No. CAPIO's Appointed (A)			0	0	0	1	1	1	1	0	1	0	0	0	0	1	0	0	0	0
15	No. CPIO's Appointed (B)			1	0	8	1	1	1	1	0	1	0	0	0	0	1	1	0	0	24
16	No. FAA's Appointed (C)			1	0	1	1	1	1	1	0	1	0	0	0	0	1	1	0	0	14
17	Total (A+B+C)			2	0	9	3	3	3	3	0	3	0	0	0	0	3	2	0	0	38
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	16	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	17	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				59.80	59.81	59.82	59.83	59.84	59.85	59.86	59.87	59.88	59.89	59.90	59.91	59.92	59.93	59.94
	Ministry/ Independent Department			Delhi Subordinate Services Selection Board	Delhi Tourism and Transporation Development Corporation Limited	Delhi Transco Limited	Delhi Transport Corporation	Delhi Wakf Board	Department for the Welfare of SC, ST, OBC and Minorities	Department of Archaeology	Department of Delhi Archives	Department of Environment	Department of Food Safety	Department of Forest and Wild Life	Department of Industries	Department of Law, Justice and Legislative Affairs	Department of Power	Department of Trade and Taxes
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			342	319	19	521	102	203	0	11	123	16	54	2	73	0	65
2	No.Of Requests Received (B)			6381	123	346	1162	282	398	63	251	236	201	896	93	271	560	220
3	Total No.Of Requests (Column A+B)			6723	442	365	1683	384	601	63	262	359	217	950	95	344	560	285
4	No. of Cases transfered to other PAs u/s 6(3)			378	8	9	100	3	84	33	4	147	55	125	44	23	119	8
5	Total No.Of Appeals Received			636	17	105	287	38	49	1	15	52	22	41	1	0	132	82
6	Total No.Of Appeals Disposed			526	17	96	224	19	35	1	12	52	18	32	0	0	132	76
7	Total Number of RTI replied			6245	62	321	1496	211	252	4	246	195	142	791	34	183	441	166
8	Decisions Where Applications For Information Rejected			6 (0%)	15 (12%)	1 (0%)	0	5 (2%)	0	23 (37%)	0	0	0	0	1 (1%)	10 (4%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			15540	340	650	9600	1930	1922	30	1184	1100	1270	2330	370	0	360	1590
11	Addl.Charges Collected (Rs.)			0	10	614	1560	102	362	0	546	0	0	0	2528	0	644	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			15540	350	1264	11160	2032	2284	30	1730	1100	1270	2330	2898	0	1004	1590
14	No. CAPIO's Appointed (A)			0	0	1	0	1	1	0	0	0	1	0	0	1	0	154
15	No. CPIO's Appointed (B)			16	0	5	0	1	1	0	0	1	11	5	0	1	3	1
16	No. FAA's Appointed (C)			2	0	4	0	1	1	0	0	1	1	1	0	1	1	1
17	Total (A+B+C)			18	0	10	0	3	3	0	0	2	13	6	0	3	4	156
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	21	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					6	0	0	0	0	0	21	0	0	0	0	0	0	0	0

Sr. no.				59.95	59.96	59.97	59.98	59.99	59.100	59.101	59.102	59.103	59.104	59.105	59.106	59.107	59.108	59.109	59.110	59.111
	Ministry/ Independent Department			Department of Training and Technical Education	Department of Urban Development	Development Department	Directorate General of Home Guards GNCTD	Directorate of Agricultural Marketing	Directorate of Audit	Directorate of Education	Directorate of Employment	Directorate of Family Welfare	Directorate of Gurudwara Election	Directorate of Health Services Head Quarter	Directorate of Higher Education	Directorate of Ayush	Directorate of Information and Publicity	Directorate of Prohibition	Directorate of Prosecution Delhi	Directorate of Small Savings and Lotteries
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	9	0	137	1	0	1077	0	5	0	16453	7	457	1	0	0	0
2	No.Of Requests Received (B)			320	801	409	38	22	29	27865	65	82	26	2196	439	90	59	4	153	2
3	Total No.Of Requests (Column A+B)			320	810	409	175	23	29	28942	65	87	26	18649	446	547	60	4	153	2
4	No. of Cases transfered to other PAs u/s 6(3)			55	234	285	35	19	17	6227	14	38	10	986	156	59	13	1	33	2
5	Total No.Of Appeals Received			39	25	59	5	0	3	2797	6	4	2	208	23	1	0	0	21	0
6	Total No.Of Appeals Disposed			38	25	26	0	0	3	2552	6	4	2	208	22	0	0	0	21	0
7	Total Number of RTI replied			265	557	123	79	4	11	19849	51	49	16	1180	288	16	29	1	116	0
8	Decisions Where Applications For Information Rejected			0	0	0	1 (3%)	0	1 (3%)	2383 (9%)	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			430	1130	560	380	30	10	17535	100	30	40	4391	260	788	410	0	510	0
11	Addl.Charges Collected (Rs.)			7782	832	0	20	0	0	4175	70	0	0	929	200	0	0	50	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			8212	1962	560	400	30	10	21710	170	30	40	5320	460	790	410	50	510	0
14	No. CAPIO's Appointed (A)			1	11	4	0	0	0	47	0	1	1	1	0	1	0	0	0	1
15	No. CPIO's Appointed (B)			1	11	4	0	0	0	47	1	1	1	22	1	2	0	0	0	1
16	No. FAA's Appointed (C)			1	3	0	0	0	0	8	1	1	1	0	1	2	0	0	0	1
17	Total (A+B+C)			3	25	8	0	0	0	102	2	3	3	23	2	5	0	0	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0

Sr. no.				59.112	59.113	59.114	59.115	59.116	59.117	59.118	59.119	59.120	59.121	59.122	59.123	59.124	59.125	59.126	59.127	59.128
	Ministry/ Independent Department			Directorate of Training UTCS	Directorate of Vigilance and Anti Corruption	Dr. B.R. Sur Homoeopathic Medical College and Hospital	Dr. Baba Saheb Ambedkar Hospital	Dr. Hedgewar Arogya Sansthan	Dr. N.C. Joshi Memorial Hospital	Dte. of Economics and Statistics	Excise Entertainment and Luxury Tax	G.B. Pant Hospital	General Administration Department	Guru Gobind Singh Government Hospital	Guru Gobind Singh Indraprastha University	Guru Nanak Eye Centre	Health and Family Welfare Department	Hindi Academy Delhi	Home Department GNCTD	Institute of Human Behaviour and Allied Sciences
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	28	116	0	6	0	1	3	0	16	3	8	0	57	0	7	14
2	No.Of Requests Received (B)			2	507	10	216	29	3	39	122	59	633	27	413	25	1022	15	898	113
3	Total No.Of Requests (Column A+B)			2	535	126	216	35	3	40	125	59	649	30	421	25	1079	15	905	127
4	No. of Cases transfered to other PAs u/s 6(3)			1	140	1	16	0	0	15	0	0	160	0	15	0	1079	0	727	2
5	Total No.Of Appeals Received			0	72	0	25	4	0	5	18	26	81	2	89	1	62	1	0	20
6	Total No.Of Appeals Disposed			0	57	0	25	4	0	4	2	19	80	2	89	1	62	1	0	19
7	Total Number of RTI replied			0	381	10	180	28	3	23	123	59	489	26	406	22	0	14	63	102
8	Decisions Where Applications For Information Rejected			0	3 (1%)	0	0	6 (21%)	0	0	0	0	0	4 (15%)	0	0	0	0	114 (13%)	17 (15%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	2000	30	960	290	0	150	0	150	2230	0	1140	140	4880	20	302	440
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	106	0	0	0	0	4303	0	130	0	1602	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	2000	30	960	290	0	256	0	150	2230	0	5443	140	5010	20	1904	440
14	No. CAPIO's Appointed (A)			0	0	1	1	1	0	1	0	1	1	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			0	9	1	1	1	0	1	0	1	1	0	1	0	38	0	0	0
16	No. FAA's Appointed (C)			0	2	1	1	1	0	1	0	0	1	0	0	0	1	0	0	0
17	Total (A+B+C)			0	11	3	3	3	0	3	0	2	3	0	1	0	39	0	0	0
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
22				e	0	0	0	0	5	0	0	0	0	0	0	0	0	0	0	11
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	4
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	1	0	0	1	0	0	0	0	0	0	0	0	0	114	1
Total (From 18 to 31)					0	9	0	0	6	0	0	0	0	0	0	0	2	0	0	114	17

Sr. no.					59.129	59.130	59.131	59.132	59.133	59.134	59.135	59.136	59.137	59.138	59.139	59.140	59.141	59.142	59.143	59.144
	Ministry/ Independent Department				Irrigation and Flood Control Department	Jag Pravesh Chandra Hospital	Labour Department Delhi	Lal Bahadur Shastri Hospital	Land and Building Department	Lok Nayak Hospital	Lt. Governors Secretariat	Maharaja Agrasen College Delhi	Maharishi Valmiki Hospital	Maharshi Valmiki College of Education	Maulana Azad Institute of Dental Sciences	NCC Department	Nehru Homoeopathic Medical College and Hospital	Netaji Subhas Institute of Technology	Principal Account Office	Pt Madan Mohan Malviya Hospital
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				140	1	0	7	0	0	70	110	9	2	9	0	2	1076	12	1
2	No.Of Requests Received (B)				3812	48	5461	79	666	360	2322	35	27	12	45	19	5	163	271	16
3	Total No.Of Requests (Column A+B)				3952	49	5461	86	666	360	2392	145	36	14	54	19	7	1239	283	17
4	No. of Cases transfered to other PAs u/s 6(3)				93	2	873	0	127	14	1177	0	0	0	0	2	0	0	130	0
5	Total No.Of Appeals Received				518	1	270	8	114	38	250	4	2	0	10	3	0	0	38	1
6	Total No.Of Appeals Disposed				491	1	262	7	111	38	10	0	2	0	10	3	0	0	37	1
7	Total Number of RTI replied				2918	47	4565	63	533	296	1182	24	36	14	53	17	6	0	141	16
8	Decisions Where Applications For Information Rejected				3 (0%)	0	4 (0%)	17 (22%)	0	1 (0%)	0	0	0	0	0	0	0	0	0	1 (6%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				4230	220	6300	170	4075	1520	17860	60	70	0	470	0	10	3116	2555	140
11	Addl.Charges Collected (Rs.)				25029	0	424	0	6988	922	0	7502	0	0	0	0	486	346	64	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				29259	220	6724	170	11063	2442	17860	7562	70	0	470	0	496	3462	2619	140
14	No. CAPIO's Appointed (A)				27	1	0	0	6	0	1	0	0	0	0	0	1	0	0	1
15	No. CPIO's Appointed (B)				1	1	0	0	5	1	1	0	1	0	0	3	1	0	0	1
16	No. FAA's Appointed (C)				5	1	0	0	1	1	1	0	1	0	0	1	1	0	0	1
17	Total (A+B+C)				33	3	0	0	12	2	3	0	2	0	0	4	3	0	0	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1

Sr. no.					59.145	59.146	59.147	59.148	59.149	59.150	59.151	59.152	59.153	59.154	59.155	59.156	59.157	59.158	59.159	59.160	59.161
	Ministry/ Independent Department				Public Grievance Commission	Public Works Department Delhi	Punjabi Academy Delhi	Rajya Sainik Board Delhi	Rao Tula Ram Memorial Hospital	Registrar Chit Fund	Revenue Department	Sahitya Kala Parishad	Samajik Suvidha Sangam	Sanjay Gandhi Memorial Hospital	Sardar Vallabh Bhai Patel Hospital	Satyawadi Raja Harishchandra Hospital	Services Department	Shaheed Rajguru College of Applied Sciences for Women	Shaheed Sukhdev College of Business Studies	Sindhi Academy	State Election Commission Delhi
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1	7	4	0	7	0	0	0	9	2	1	1	423	2	3	0	0
2	No.Of Requests Received (B)				118	1955	15	0	32	0	9825	9	22	76	11	29	511	13	37	7	77
3	Total No.Of Requests (Column A+B)				119	1962	19	0	39	0	9825	9	31	78	12	30	934	15	40	7	77
4	No. of Cases transfered to other PAs u/s 6(3)				87	9	0	0	0	0	9825	3	0	0	0	0	210	0	3	0	38
5	Total No.Of Appeals Received				21	78	2	0	13	2	3426	0	1	17	2	0	85	1	0	0	2
6	Total No.Of Appeals Disposed				20	78	1	0	8	0	0	0	1	17	1	0	68	1	0	0	2
7	Total Number of RTI replied				29	1933	19	0	30	0	0	5	14	78	8	27	282	15	37	7	37
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	0	0	0	0	0	0	2 (7%)	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				590	3030	50	0	300	0	7630	0	50	430	50	120	810	0	20	0	190
11	Addl.Charges Collected (Rs.)				1514	0	0	1	520	0	0	0	146	0	0	0	0	0	0	0	104
12	Penalty Collected (Rs.)				0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				2104	3030	50	2	820	0	7630	0	196	430	50	120	810	0	20	0	294
14	No. CAPIO's Appointed (A)				0	128	0	0	0	0	0	1	0	0	0	0	10	1	0	1	0
15	No. CPIO's Appointed (B)				0	0	1	0	0	0	107	1	0	0	1	0	12	1	0	1	1
16	No. FAA's Appointed (C)				0	40	0	0	0	0	12	1	0	0	1	0	3	1	0	1	1
17	Total (A+B+C)				0	168	1	0	0	0	119	3	0	0	2	0	25	3	0	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0

Sr. no.					59.162	59.163	59.164	59.165	59.166	59.167	59.168	59.169	59.170	59.171	59.172	59.173	59.174	59.175	59.176	59.177	59.178
	Ministry/ Independent Department				Tourism Department Delhi	Transport Department Delhi	Ambedkar Institute of Advance Communication Technologies and Research	Bhai Parmanand Institute of Business Studies	Delhi Dialogue & Development Commission	Deputy Apprenticeship Advisor	DFC (New Delhi & Chandigarh)	Forensic Science Laboratory	Guru Teg Bahadur (GTB) Hospital	Indira Gandhi Delhi Technical University for Women (IGDTUW)	Indraprastha Power Generation Co. Ltd. (GENCO)	Office of the Minister (Sh. Rajendra Pal Gautam)	Office of the Minister (Sh. Satyendar Jain)	State Council of Educational Research and Training (SCERT)	Weight & Measures Department	South Delhi Municipal Corporation Central Zone	South Delhi Municipal Corporation Education Department
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				1	1138	8	0	0	0	0	16	8	34	14	0	2	0	0	5	0
2	No.Of Requests Received (B)				56	2437	7	6	11	0	6	154	319	58	93	21	113	121	32	2728	794
3	Total No.Of Requests (Column A+B)				57	3575	15	6	11	0	6	170	327	92	107	21	115	121	32	2733	794
4	No. of Cases transfered to other PAs u/s 6(3)				37	131	0	6	5	0	0	0	32	0	14	21	100	28	0	36	372
5	Total No.Of Appeals Received				9	1078	0	0	5	0	0	35	39	12	17	0	5	17	0	289	92
6	Total No.Of Appeals Disposed				9	0	0	0	5	0	0	35	4	11	12	0	0	17	0	289	92
7	Total Number of RTI replied				19	1377	0	0	6	0	5	151	70	57	90	0	15	93	32	2653	366
8	Decisions Where Applications For Information Rejected				0	6 (0%)	0	0	0	0	0	0	221 (69%)	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	14854	76	0	0	0	60	0	2170	330	720	0	670	200	0	6830	670
11	Addl.Charges Collected (Rs.)				0	2254	0	0	0	0	16	0	60	0	184	0	0	82	0	0	10
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	17108	76	0	0	0	76	0	2230	330	904	0	670	282	0	6830	680
14	No. CAPIO's Appointed (A)				0	1	0	1	0	1	0	0	0	0	1	0	1	1	0	24	0
15	No. CPIO's Appointed (B)				0	39	0	0	0	1	0	0	0	0	3	0	1	1	0	12	10
16	No. FAA's Appointed (C)				0	18	0	0	0	1	0	0	0	0	1	0	1	1	0	4	1
17	Total (A+B+C)				0	58	0	1	0	3	0	0	0	0	5	0	3	3	0	40	11
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				59.179	59.180	59.181	59.182	59.183	59.184	59.185	59.186	59.187	59.188	59.189	59.190	59.191	Total	60
	Ministry/ Independent Department			South Delhi Municipal Corporation Finance Deptt	South Delhi Municipal Corporation Head Quarter	South Delhi Municipal Corporation West Zone	Maithili Bhojpuri Academy, Delhi	Dr G G L S Prachya Vidya Pratishthan	Delhi Medical Council	CDMO Office (North)	Keshav Mahavidyalaya	Delhi State Cancer Institute	Aditi Mahavidyalaya	Delhi Skill University	Institute of Liver & Biliary Sciences	Patiala House Court	Ministry	
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1	119	108	1	0	2085	23	3	95	1	35	5	7	31586	
2	No.Of Requests Received (B)			537	148	3487	7	3	187	69	41	45	35	242	25	150	140849	
3	Total No.Of Requests (Column A+B)			538	267	3595	8	3	2272	92	44	140	36	277	30	157	172435	
4	No. of Cases transfered to other PAs u/s 6(3)			158	37	307	0	0	18	3	0	16	0	8	2	19	61524	
5	Total No.Of Appeals Received			18	10	181	0	0	22	6	5	3	0	0	4	24	15799	
6	Total No.Of Appeals Disposed			15	10	181	0	0	17	6	5	2	0	0	4	11	9215	
7	Total Number of RTI replied			379	110	3288	5	2	158	86	40	24	36	110	27	81	75248	
8	Decisions Where Applications For Information Rejected			0	0	0	2 (29%)	0	0	0	0	1 (2%)	0	3 (1%)	1 (4%)	51 (34%)	3296 (2%)	
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	2	
10	Fee(Application) Collected (Rs.)			90	1269	22039	0	0	690	120	50	25	110	170	156	1140	288985	
11	Addl.Charges Collected (Rs.)			0	594	9982	0	0	13080	0	0	50	0	0	0	208	143283	
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	4	
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			90	1863	32021	0	0	13770	120	50	75	110	170	156	1348	432272	
14	No. CAPIO's Appointed (A)			0	0	0	0	0	0	0	1	0	1	1	12	1	792	
15	No. CPIO's Appointed (B)			0	0	2	0	0	1	0	1	22	1	1	2	1	877	
16	No. FAA's Appointed (C)			0	0	1	0	0	1	0	1	1	1	1	2	1	324	
17	Total (A+B+C)			0	0	3	0	0	2	0	3	23	3	3	16	3	1993	
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	190	
19				b	0	0	0	0	0	0	0	0	0	1	0	0	0	1	
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				d	0	0	0	0	0	0	0	0	0	1	0	0	0	4	
22				e	0	0	0	0	0	0	0	0	4	0	0	1	0	33	
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	10	
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
25				h	0	0	0	0	0	0	0	0	1	0	0	0	3	38	
26				i	0	0	0	0	0	0	0	0	2	0	0	0	0	2	
27				j	0	0	0	0	0	0	0	0	2	0	0	0	1	46	
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31				Other	0	0	0	0	0	0	0	0	0	3	0	0	47	288	
Total (From 18 to 31)					0	0	0	0	0	0	0	0	9	5	0	1	51	612	

High Court Of Delhi

Sr. no.					60.1	60.2	Total	61	61.1	61.2	61.3	61.4	61.5	61.6	61.7	61.8	61.9	61.10	61.11	61.12	61.13
	Ministry/ Independent Department				High Court Of Delhi	Delhi Judicial Academy	Ministry	Ministry of Micro, Small and Medium Enterprises	National Institute of Micro Small and Medium Enterprises (NIMSME)	Ministry of Micro, Small and Medium Enterprises	Office of Development Commissioner (Micro Small and Medium Enterprises)	FFDC Kannauj	MSME Development Institute Chennai	MSME Development Institute, Ludhiana	MSME DI Mumabi	MSME DI JAIPUR	MSMETI Thiruvalla	Khadi & Village Industries Commission	MSME Tool Room Indore	MSME DI Muzaffarpur	M S M E TESTING CENTRE NEW DELHI
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				2004	0	2004		3	5	113	0	0	0	0	1	0	0	0	44	1
2	No.Of Requests Received (B)				2080	9	2089		28	398	1225	7	46	10	22	25	1	702	4	8	3
3	Total No.Of Requests (Column A+B)				4084	9	4093		31	403	1338	7	46	10	22	26	1	702	4	52	4
4	No. of Cases transfered to other PAs u/s 6(3)				479	2	481		0	209	187	0	2	0	2	1	0	8	0	0	3
5	Total No.Of Appeals Received				305	1	306		0	19	128	4	0	0	0	2	0	182	1	0	0
6	Total No.Of Appeals Disposed				9	1	10		0	14	105	4	0	0	0	2	0	129	1	0	0
7	Total Number of RTI replied				1062	7	1069		31	128	1068	7	44	9	20	18	1	645	4	0	1
8	Decisions Where Applications For Information Rejected				478 (23%)	0	478 (23%)		0	62 (16%)	64 (5%)	0	0	1 (10%)	0	5 (20%)	0	49 (7%)	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0		0	0	0	0	0	0	1	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				16430	80	16510		0	390	790	50	0	10	20	170	0	1180	0	0	0
11	Addl.Charges Collected (Rs.)				34018	0	34018		0	0	0	56	0	0	0	0	0	530	0	0	0
12	Penalty Collected (Rs.)				0	0	0		0	0	0	0	0	0	1	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				50448	80	50528		0	390	790	106	0	10	21	170	0	1710	0	0	0
14	No. CAPIO's Appointed (A)				1	1	2		0	1	0	0	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)				4	1	5		1	5	47	0	1	1	0	1	1	0	1	1	1
16	No. FAA's Appointed (C)				1	1	2		1	4	23	0	1	1	0	1	1	0	1	1	1
17	Total (A+B+C)				6	3	9		2	10	70	0	2	2	0	2	2	0	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	2	0	2		0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	1	0	1		0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	5	0	5		0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0		0	7	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	64	0	64		0	1	0	0	0	0	0	0	0	0	2	0	0
28			Other Sections	9	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	406	0	406		0	0	0	0	0	0	0	5	0	49	0	0	0
Total (From 18 to 31)					478	0	478		0	8	0	0	0	0	0	5	0	49	2	0	0

Sr. no.					61.14	61.15	61.16	61.17	61.18	61.19	61.20	61.21	61.22	61.23	61.24	61.25	61.26	61.27	61.28	61.29	61.30	61.31	61.32
	Ministry/ Independent Department				CFTI Agra	CTRTC KolKata	MSME DI Guwahati	MSME DI New Delhi	CDGI Ferozabad	SISI Agartala	MSME tool room Ahmedabad	MSME Testing Centre, Chennai	MSME DI KANPUR	SISI Allahabad	IGTR Aurangabad	MSME Testing Centre Kolkata	MSMEDI Ahmedabad	PPDC Meerut	MEME DI Gangtok	CTRTC Bhubneswar	CIHT Jalandhar	MSME DI Thrissur	MSME DI Patna
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	0	0	0	0	21	0	1	0	17	0	3	1	0	0	15	0	0	0
2	No.Of Requests Received (B)				12	1	1	14	0	8	3	13	27	12	17	4	28	16	0	5	2	9	22
3	Total No.Of Requests (Column A+B)				12	1	1	14	0	29	3	14	27	29	17	7	29	16	0	20	2	9	22
4	No. of Cases transfered to other PAs u/s 6(3)				0	0	0	3	0	0	0	0	0	0	0	2	6	0	0	0	0	0	0
5	Total No.Of Appeals Received				4	0	0	0	0	0	0	1	0	0	3	0	2	1	0	6	0	0	4
6	Total No.Of Appeals Disposed				1	0	0	0	0	0	0	1	0	0	3	0	2	1	0	0	0	0	4
7	Total Number of RTI replied				12	1	1	9	0	8	2	14	27	6	17	5	23	15	0	3	2	7	22
8	Decisions Where Applications For Information Rejected				0	0	0	2 (14%)	0	0	0	0	0	0	0	0	0	0	0	0	0	1 (11%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				110	0	20	0	0	0	0	80	0	0	30	0	20	0	0	10	10	20	80
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	60	0	0	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				110	0	20	0	0	0	0	80	0	0	30	0	80	0	0	10	10	20	80
14	No. CAPIO's Appointed (A)				0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0	1	0	0
15	No. CPIO's Appointed (B)				0	0	0	1	1	0	1	1	1	0	1	0	1	1	1	0	1	1	1
16	No. FAA's Appointed (C)				0	0	0	1	1	0	0	1	1	0	2	0	1	1	0	0	0	1	1
17	Total (A+B+C)				0	0	0	3	2	0	2	2	2	0	3	0	2	2	1	0	2	2	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0

Sr. no.				61.33	61.34	61.35	61.36	61.37	61.38	61.39	61.40	61.41	61.42	61.43	61.44	61.45	61.46	61.47	61.48	61.49	61.50	61.51	61.52
	Ministry/ Independent Department			MSME DI SOLAN	MSME Development Institute Banglore	MSME Development Institute Agra	IDTR Jamshedpur	MSME DI, Haldwani	MSME DI, Cuttack	SISI-Ranchi	MSME DIVELOPMENT INSTITUTE INDORE	MSME TOOL ROOM GUWAHATI	MSME DI Imphal	CFTI Chennai	IDEMI Mumbai	MSME Development Institute karnal	The National Small Industries Corporation Ltd	MSME DI Nagpur	Coir Board	SISI-Goa	CTR Ludhiana	MSME TOOL ROOM HYDERABAD CITD	Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	12	0	1	2	15	4	0	0	0	2	0	14	7	1	0	0	0	48	0
2	No.Of Requests Received (B)			2	3	13	4	20	5	11	9	0	5	12	10	27	139	12	91	3	8	4	12
3	Total No.Of Requests (Column A+B)			2	15	13	5	22	20	15	9	0	5	14	10	41	146	13	91	3	8	52	12
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	3	1	0	3	0	0	6	0	3	6	1	1	0	0	0	0
5	Total No.Of Appeals Received			0	0	0	0	2	0	0	1	0	0	3	0	0	25	0	9	0	0	10	1
6	Total No.Of Appeals Disposed			0	0	0	0	2	0	0	0	0	0	1	0	0	21	0	9	0	0	0	1
7	Total Number of RTI replied			2	3	13	3	9	2	15	3	0	5	5	10	19	125	10	72	3	8	0	12
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	1 (11%)	0	0	0	0	0	8 (6%)	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			50	0	0	0	0	10	0	0	0	10	110	180	50	510	0	970	0	40	0	0
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3337	0	0	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			50	0	0	0	0	10	0	0	0	10	110	180	50	510	0	4307	0	40	0	0
14	No. CAPIO's Appointed (A)			0	1	0	1	0	1	0	0	0	0	0	0	0	0	1	4	0	0	0	2
15	No. CPIO's Appointed (B)			1	1	1	1	1	1	1	1	1	3	2	1	1	0	1	1	1	1	1	1
16	No. FAA's Appointed (C)			1	1	0	1	1	1	1	0	1	2	2	1	1	0	1	1	1	1	1	1
17	Total (A+B+C)			2	3	1	3	2	3	2	1	2	5	4	2	2	0	3	6	2	2	2	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0

Sr. no.					61.53	61.54	61.55	61.56	61.57	61.58	61.59	61.60	61.61	Total	62	62.1	62.2	62.3	62.4	62.5	62.6
	Ministry/ Independent Department				SISI-Jammu	MSME DI Hyderabad	PPDC Agra	ESTC Ramnagar	MSME Development Institute,Kolkata	MSME DI Hubli	MSME DI Raipur	Credit Gurantee Fund Trust for Micro and Small Enterprises (CGTMSE)	MSME- DFO,Visakhapatnam ANDRA PRADESH	Ministry		Ministry of Skill Development & Entrepreneurship	Directorate General of Training	The National Institute for Entrepreneurship And Small Business Development (NIESBUD)	Indian Institute of Entrepreneurship, Guwahati	National Skill Development Corporation	National Council for Vocational Education and Training
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				0	18	0	1	0	0	0	0	0	350		31	222	2	0	28	0
2	No.Of Requests Received (B)				2	28	9	1	36	10	8	50	4	3211		1219	1957	21	0	789	276
3	Total No.Of Requests (Column A+B)				2	46	9	2	36	10	8	50	4	3561		1250	2179	23	0	817	276
4	No. of Cases transfered to other PAs u/s 6(3)				1	3	0	0	5	2	0	0	2	460		872	257	0	0	0	159
5	Total No.Of Appeals Received				0	1	0	0	0	0	0	5	0	414		39	217	7	1	46	8
6	Total No.Of Appeals Disposed				0	1	0	0	0	0	0	2	0	304		24	176	7	0	43	8
7	Total Number of RTI replied				1	25	7	2	31	4	8	35	2	2584		367	1748	21	0	817	117
8	Decisions Where Applications For Information Rejected				0	0	0	0	0	0	0	12 (24%)	0	205 (6%)		2 (0%)	32 (2%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	1		0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				0	120	70	100	140	0	0	190	20	5560		5940	10060	0	0	0	1750
11	Addl.Charges Collected (Rs.)				0	0	0	0	0	0	0	0	0	3983		0	568	0	0	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	1		0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				0	120	70	100	140	0	0	190	20	9544		5940	10628	0	0	0	1750
14	No. CAPIO's Appointed (A)				0	1	0	0	1	0	0	0	0	16		0	0	0	0	0	0
15	No. CPIO's Appointed (B)				1	1	1	1	1	2	1	1	1	104		18	59	0	0	1	1
16	No. FAA's Appointed (C)				1	1	1	0	1	1	1	0	1	71		11	39	0	0	0	1
17	Total (A+B+C)				2	3	2	1	3	3	2	1	2	191		29	98	0	0	1	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	15	0	15		0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	7		0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	0	0	5		0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	54		0	32	0	0	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	15	0	81		0	32	0	0	0	0

Sr. no.				Total	63	63.1	63.2	63.3	63.4	63.5	63.6	63.7	63.8	63.9	63.10	63.11	63.12	63.13	63.14
	Ministry/ Independent Department			Ministry	Ministry of Housing & Urban Affairs	Delhi Development Authority	Delhi Metro Rail Corporation	Housing and Urban Development Corporation Ltd.	CPWD Project Region Delhi	National Building Construction Corporation Limited	Principal Accounts Office (Technical & Coordination)	CPWD Project Region Kolkata	Department of Publication	CPWD Project Region Mumbai	National Building Organization	Building Material and Technology Promotion Counil	Central Govt. Employees Welfare Housing Organisation	Hindustan Prefab Ltd.	CPWD-Headquarter
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			283		43242	0	37	1748	123	2	9	59	898	1	16	29	2	1987
2	No.Of Requests Received (B)			4262		6501	731	675	2551	529	56	690	554	1824	141	10	139	35	2141
3	Total No.Of Requests (Column A+B)			4545		49743	731	712	4299	652	58	699	613	2722	142	26	168	37	4128
4	No. of Cases transfered to other PAs u/s 6(3)			1288		33	4	88	49	18	15	90	23	2	36	1	0	0	872
5	Total No.Of Appeals Received			318		5524	117	79	251	116	12	22	52	87	7	0	46	3	308
6	Total No.Of Appeals Disposed			258		713	101	72	209	44	11	19	44	59	7	0	27	3	67
7	Total Number of RTI replied			3070		4168	721	606	3749	542	42	556	529	2503	44	23	125	36	614
8	Decisions Where Applications For Information Rejected			34 (1%)		230 (4%)	6 (1%)	3 (0%)	223 (9%)	8 (2%)	0	3 (0%)	12 (2%)	86 (5%)	0	0	0	0	38 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0		0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			17750		10645	1110	350	2720	690	0	10	1030	1380	90	0	120	100	10890
11	Addl.Charges Collected (Rs.)			568		27332	1390	6514	0	0	0	0	0	0	0	0	0	848	594
12	Penalty Collected (Rs.)			0		0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			18318		37977	2500	6864	2720	690	0	10	1030	1380	90	0	120	948	11484
14	No. CAPIO's Appointed (A)			0		0	0	21	0	1	0	0	0	0	1	1	1	0	0
15	No. CPIO's Appointed (B)			79		245	0	1	180	1	17	65	1	110	1	1	1	1	132
16	No. FAA's Appointed (C)			51		164	0	1	45	1	1	22	0	55	1	1	1	1	55
17	Total (A+B+C)			130		409	0	23	225	3	18	87	1	165	3	3	3	2	187
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	2	0	0	4	86	0	0	0	0	0	0	0	0	0
22				e	0	1	0	0	0	68	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0
24				g	0	2	0	0	0	14	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	9	0	0	0	0	0	0	0	0	0
27				j	0	237	0	1	2	18	0	1	0	0	0	0	0	0	0
28			Other Sections	9	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	32	0	0	0	0	0	0	9	0	0	0	0	0	0
30				24	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0
31				Other	32	73	0	2	217	35	0	0	2	0	0	0	0	0	22
Total (From 18 to 31)					32	349	1	3	223	243	0	1	11	0	0	0	0	0	22

Sr. no.				63.15	63.16	63.17	63.18	63.19	63.20	63.21	63.22	63.23	63.24	63.25	63.26	63.27	63.28	63.29	Total	64
	Ministry/ Independent Department			Town and Country Planning Organisation	Land and Development Office	Directorate of Estates	National Capital Region Planning Board	Directorate of Printing	Delhi Urban Art Commission	National Institute of Urban Affairs	Rajghat Samadhi Committee	National Co-operative Housing Federation of India	CPWD Project Region Chennai	Ministry of Housing and Urban Affairs	Government of India Stationery Office	CPWD Project Region Chandigarh	Hindustan Steelworks Construction Ltd. (HSCL)	CPWD ADG Region Guwahati	Ministry	Ministry of Electronics & Information Technology
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	51	1145	3	0	0	0	0	0	9	39	122	470	0	115	50107	
2	No.Of Requests Received (B)			378	458	1013	55	172	45	20	14	1	412	5197	23	1648	91	352	26456	
3	Total No.Of Requests (Column A+B)			378	509	2158	58	172	45	20	14	1	421	5236	145	2118	91	467	76563	
4	No. of Cases transfered to other PAs u/s 6(3)			21	0	183	15	28	1	0	2	0	28	1143	0	306	7	0	2965	
5	Total No.Of Appeals Received			7	325	244	12	31	4	0	0	0	25	344	6	62	16	13	7713	
6	Total No.Of Appeals Disposed			1	242	102	11	31	4	0	0	0	21	234	6	33	16	11	2088	
7	Total Number of RTI replied			353	489	589	34	142	42	20	10	1	374	4091	23	1690	67	364	22547	
8	Decisions Where Applications For Information Rejected			0	0	0	0	2 (1%)	0	0	2 (14%)	0	4 1%)	0	0	27 (2%)	17 (19%)	0	661 (2%)	
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Fee(Application) Collected (Rs.)			3450	0	5630	0	0	120	0	0	0	0	2390	50	1790	150	400	43115	
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	640	0	1000	0	156	38474	
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			3450	0	5630	0	0	120	0	0	0	0	3030	50	2790	150	556	81589	
14	No. CAPIO's Appointed (A)			0	0	0	0	0	1	0	0	1	0	0	0	0	12	0	39	
15	No. CPIO's Appointed (B)			1	7	12	4	0	1	1	0	1	0	69	1	0	1	28	882	
16	No. FAA's Appointed (C)			1	1	2	3	0	0	0	0	1	0	36	1	0	1	6	400	
17	Total (A+B+C)			2	8	14	7	0	2	1	0	3	0	105	2	0	14	34	1321	
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	8	
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				d	0	0	0	0	0	0	0	0	0	0	0	0	10	0	102	
22				e	0	0	0	0	0	0	0	0	0	0	0	0	1	0	70	
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	9	
27				j	0	0	0	0	0	0	0	0	0	0	0	0	3	0	262	
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	1	0	3	
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	41	
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	2	0	380	
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	17	0	897	

Sr. no.					64.1	64.1.1	64.1.2	64.1.3	64.1.4	64.1.5	64.1.6	64.1.7	64.1.8	64.1.9	64.1.10	64.1.11	64.1.12	64.1.13	64.1.14	64.1.15
	Ministry/ Independent Department				Deptt of Information Technology	Centre for Materials for Electronics Technology (C MET)	Controller of Certifying Authorities (CCA)	Education & Research in Computer Networking (ERNET)	National Institute of Electronics and Information Technology (NIELIT)	Society for Applied Microwave Electronics Engineering and Research (SAMEER)	Software Technology Parks of India (STPI)	Standardization, Testing and Quality Certification (STQC)	National Informatics Centre	Centre for Development of Advanced Computing (CDAC)	Deptt of Information Technology	Unique Identification Authority of India(UIDAI)	National Internet Exchange of India	National Informatic Centre Services Incorporation(NICSI)	Digital India Corporation (DIC)	Semi Conductor Laboratory (SCL)
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)					2	1	0	1258	10	31	45	25	0	9	120	2	0	40	0
2	No.Of Requests Received (B)					145	37	39	1200	60	107	204	1148	570	1996	3979	22	78	457	92
3	Total No.Of Requests (Column A+B)					147	38	39	2458	70	138	249	1173	570	2005	4099	24	78	497	92
4	No. of Cases transfered to other PAs u/s 6(3)					0	7	0	134	0	5	18	188	0	608	188	1	25	181	0
5	Total No.Of Appeals Received					0	0	0	140	9	16	45	171	35	97	472	0	6	24	11
6	Total No.Of Appeals Disposed					0	0	0	103	2	13	34	108	35	97	448	0	6	14	8
7	Total Number of RTI replied					113	31	39	1027	60	111	185	912	570	1208	3176	23	53	218	49
8	Decisions Where Applications For Information Rejected					31 (21%)	0	0	5 (0%)	3 (5%)	0	8 (4%)	43 (4%)	0	178 (9%)	540 (14%)	0	0	1 (0%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)					720	240	130	7610	420	780	1010	680	2570	670	30330	0	110	1710	0
11	Addl.Charges Collected (Rs.)					1304	0	0	451	0	326	0	0	30	240	0	0	0	0	0
12	Penalty Collected (Rs.)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)					2024	240	130	8061	420	1106	1010	680	2600	910	30330	0	110	1710	0
14	No. CAPIO's Appointed (A)					0	0	0	0	2	14	0	755	0	0	0	0	0	0	1
15	No. CPIO's Appointed (B)					0	1	1	23	1	1	20	1	1	26	30	1	1	7	1
16	No. FAA's Appointed (C)					0	1	1	20	1	1	1	1	1	22	19	1	1	7	1
17	Total (A+B+C)					0	2	2	43	4	16	21	757	2	48	49	2	2	14	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a		0	0	0	0	0	0	0	0	2	0	0	0	0	0	0
19				b		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d		0	0	0	1	0	0	0	0	5	0	0	0	1	0	0
22				e		0	0	0	0	2	0	0	0	1	0	0	0	0	0	0
23				f		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g		0	0	0	0	0	0	0	0	2	0	0	0	0	0	0
25				h		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i		0	0	0	0	0	0	0	0	49	0	0	0	0	0	0
27				j		0	0	0	3	7	0	1	0	38	0	449	0	0	1	0
28			Other Sections	9		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other		0	0	0	1	3	0	3	0	0	0	91	0	4	0	0
Total (From 18 to 31)						0	0	0	5	12	0	4	0	97	0	540	0	5	1	0

Sr. no.				Total	Total	65	65.1	65.1.1	65.1.2	65.1.3	65.1.4	65.1.5	65.1.6	65.1.7	65.1.8	65.1.9	65.1.10	65.1.11	65.1.12	65.1.13
	Ministry/ Independent Department			Department	Ministry	Ministry of Ayush	Department of AYUSH	Central Council for Research in Homoeopathy	Central Council for Resrch in Unani Medicine	Central Council of Indian Medicine	National Institute of Ayurveda	National Institute of Homeopathy	National Institute of Naturaopathy	National Institute of Unani Medicine	Rashtriya Ayurveda Vidyapeeth	Central Council for Research in Yoga & Naturopathy	Indian Medicines Pharmaceutical Corporation Ltd.	Morarji Desai Institute of Yoga.	Department of AYUSH	National Medicinal Plants Board
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			1543	1543			588	0	2504	52	207	89	278	0	1491	0	323	6379	0
2	No.Of Requests Received (B)			10134	10134			256	156	1829	96	151	17	79	78	227	37	73	1611	23
3	Total No.Of Requests (Column A+B)			11677	11677			844	156	4333	148	358	106	357	78	1718	37	396	7990	23
4	No. of Cases transfered to other PAs u/s 6(3)			1355	1355			7	0	0	0	10	0	1	0	0	0	0	1053	3
5	Total No.Of Appeals Received			1026	1026			75	33	103	13	50	0	7	3	38	2	11	662	1
6	Total No.Of Appeals Disposed			868	868			0	26	0	13	5	0	7	2	16	2	7	35	1
7	Total Number of RTI replied			7775	7775			0	143	1512	148	109	17	50	43	227	37	73	401	20
8	Decisions Where Applications For Information Rejected			809 (8%)	809 (8%)			0	13 (8%)	0	0	0	0	0	0	0	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0			0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			46980	46980			180	90	540	10	80	0	260	50	912	50	140	0	80
11	Addl.Charges Collected (Rs.)			2351	2351			438	47	2072	0	0	0	100	0	0	0	26	0	64
12	Penalty Collected (Rs.)			0	0			0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			49331	49331			618	137	2612	10	80	0	360	50	912	50	166	0	144
14	No. CAPIO's Appointed (A)			772	772			0	0	1	0	0	1	0	0	1	0	1	0	0
15	No. CPIO's Appointed (B)			115	115			1	1	1	0	1	1	0	1	0	1	1	11	3
16	No. FAA's Appointed (C)			78	78			1	1	1	0	1	1	0	1	1	1	1	11	1
17	Total (A+B+C)			965	965			2	2	3	0	2	3	0	2	2	2	3	22	4
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	2	2		0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	7	7		1	0	0	0	0	0	0	0	0	0	0	0	0
22				e	3	3		0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	2	2		0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	49	49		0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	499	499		5	1	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	102	102		0	8	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					664	664		6	9	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				65.1.14	65.1.15	65.1.16	65.1.17	65.1.18	65.1.19	65.1.20	65.1.21	65.1.22	Total	Total	66	66.1	66.1.1	Total	66.2
	Ministry/ Independent Department			Central Council for Research in Ayurvedic Sciences (CCRAS)	Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H)	All India Institute of Ayurveda (AIIA)	National Institute of Siddha (NIS)	Central Council for Research in Siddha	National Commission For Homoeopathy	Homoeopathy Education Board (HEB)	Board of Ethics and Registration for Homoeopathy (BERH)	Medical Assessment and Rating Board (MARBH)	Department	Ministry	Ministry of Jal Shakti	Department of Drinking Water and Sanitation	Department of Drinking Water and Sanitation	Department	Department of Water Resources and Ganga Rejuvenation
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			0	0	66	4	7	2	49	16	1	12056	12056			2058	2058	
2	No.Of Requests Received (B)			170	45	314	44	75	381	324	205	1106	7297	7297			1754	1754	
3	Total No.Of Requests (Column A+B)			170	45	380	48	82	383	373	221	1107	19353	19353			3812	3812	
4	No. of Cases transfered to other PAs u/s 6(3)			36	5	38	0	1	307	29	28	55	1573	1573			286	286	
5	Total No.Of Appeals Received			30	13	67	1	8	14	24	9	36	1200	1200			123	123	
6	Total No.Of Appeals Disposed			30	13	56	1	8	14	23	9	36	304	304			63	63	
7	Total Number of RTI replied			134	39	283	45	76	71	344	188	1052	5012	5012			1122	1122	
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	0	13 (0%)	13 (0%)			63 (4%)	63 (4%)	
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0			0	0	
10	Fee(Application) Collected (Rs.)			180	270	120	20	270	30	640	30	260	4212	4212			420	420	
11	Addl.Charges Collected (Rs.)			215	880	0	118	12	180	0	50	8010	12212	12212			0	0	
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0			0	0	
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			395	1150	120	138	282	210	640	80	8270	16424	16424			420	420	
14	No. CAPIO's Appointed (A)			0	0	1	0	0	0	0	0	0	5	5			18	18	
15	No. CPIO's Appointed (B)			4	2	1	1	0	0	1	1	1	33	33			18	18	
16	No. FAA's Appointed (C)			1	2	0	1	0	0	1	1	1	28	28			18	18	
17	Total (A+B+C)			5	4	2	2	0	0	2	2	2	66	66			54	54	
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0		0	0	
19				b	0	0	0	0	0	0	0	0	0	0	0		0	0	
20				c	0	0	0	0	0	0	0	0	0	0	0		0	0	
21				d	0	0	0	0	0	0	0	0	0	1	1		0	0	
22				e	0	0	0	0	0	0	0	0	0	0	0		0	0	
23				f	0	0	0	0	0	0	0	0	0	0	0		0	0	
24				g	0	0	0	0	0	0	0	0	0	0	0		0	0	
25				h	0	0	0	0	0	0	0	0	0	0	0		0	0	
26				i	0	0	0	0	0	0	0	0	0	0	0		0	0	
27				j	0	0	0	0	0	0	0	0	0	6	6		0	0	
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0		0	0	
29				11	0	0	0	0	0	0	0	0	0	0	0		0	0	
30				24	0	0	0	0	0	0	0	0	0	0	0		0	0	
31				Other	0	0	0	0	0	0	0	0	0	8	8		63	63	
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	15	15		63	63	

Sr. no.					66.2.1	66.2.2	66.2.3	66.2.4	66.2.5	66.2.6	66.2.7	66.2.8	66.2.9	66.2.10	66.2.11	66.2.12	66.2.13	66.2.14	66.2.15	66.2.16	66.2.17	66.2.18	66.2.19
	Ministry/ Independent Department				Department of Water Resources and Ganga Rejuvenation	Pay & Accounts Office	Central Ground Water Board	Bansagar Control Board	Betwa River Board	Brahmaputra Board	Central Soil & Materials Research Station	Central Water and Power Research Station	Central Water Commission	Farakka Barrage Project	Ganga Flood Control Commission	Narmada Control Authority	National Institute of Hydrology	National Projects Construction Corporation Limited	National Water Development Agency	Tungabhadra Board	Upper Yamuna River Board	WAPCOS Limited	Krishna River Management Board
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				11	0	465	32	3	4	21	4	364	0	5	0	0	1	11	0	0	42	0
2	No.Of Requests Received (B)				957	47	1261	0	14	40	35	104	1274	50	56	69	60	117	156	100	58	227	51
3	Total No.Of Requests (Column A+B)				968	47	1726	32	17	44	56	108	1638	50	61	69	60	118	167	100	58	269	51
4	No. of Cases transfered to other PAs u/s 6(3)				254	8	5	0	0	4	1	7	55	0	0	3	0	0	21	50	14	0	0
5	Total No.Of Appeals Received				67	5	176	1	0	0	2	17	124	0	3	2	0	53	42	0	2	92	2
6	Total No.Of Appeals Disposed				63	5	57	0	0	0	2	16	123	0	2	1	0	52	40	0	2	82	2
7	Total Number of RTI replied				687	39	832	0	17	35	53	100	1185	50	56	51	50	118	144	50	44	201	51
8	Decisions Where Applications For Information Rejected				11 (1%)	0	13 (1%)	0	0	2 (5%)	0	0	114 (9%)	0	0	15 (22%)	0	0	0	0	0	17 (7%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				560	80	6370	0	400	120	20	90	3180	30	0	340	90	490	260	0	0	1950	0
11	Addl.Charges Collected (Rs.)				880	0	0	0	40	0	0	0	906	0	0	230	0	0	0	0	0	692	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				1440	80	6370	0	440	120	20	90	4086	30	0	570	90	490	260	0	0	2642	0
14	No. CAPIO's Appointed (A)				0	0	3	0	0	28	1	1	0	1	0	1	0	0	0	18	0	1	0
15	No. CPIO's Appointed (B)				38	6	48	0	0	1	1	1	33	1	1	1	0	1	0	18	1	1	1
16	No. FAA's Appointed (C)				35	1	20	0	0	1	1	1	33	1	0	1	0	1	0	1	1	1	1
17	Total (A+B+C)				73	7	71	0	0	30	3	3	66	3	1	3	0	2	0	37	2	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0
22				e	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	2	0	0	0	0	1	0	0	4	0	0	1	0	0	0	0	0	2	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	8	0	0	0	0	1	0	0	104	0	0	14	0	0	0	0	0	8	0
Total (From 18 to 31)					11	0	0	0	0	2	0	0	108	0	0	16	0	0	0	0	0	17	0

Sr. no.				66.2.20	66.2.21	66.2.22	66.2.23	Total	Total	67	67.1	67.2	67.3	67.4	67.5	67.6	67.7	67.8	67.9
	Ministry/ Independent Department			National Water Informatics Centre (NWIC)	Polavaram Project Authority	Godavari River Management Board	North Eastern Regional Institute of Water and Land Management (NERIWALM)	Department	Ministry		Public Works Department UT of J & K	Rural Development Department UT of J & K	Revenue Department UT of J & K	Horticulture Department UT of J & K	Youth Services and Sports UT of J & K	Information Technology Department UT of J & K	Department of Culture UT of J & K	Industries & Commerce Department UT of J & K	Tribal Affairs Department UT of J & K
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			69	4	0	2	1038	3096		0	7	1824	88	36	11	0	11	49
2	No.Of Requests Received (B)			45	136	44	21	4922	6676		14	1010	3192	255	250	83	102	81	36
3	Total No.Of Requests (Column A+B)			114	140	44	23	5960	9772		14	1017	5016	343	286	94	102	92	85
4	No. of Cases transfered to other PAs u/s 6(3)			4	0	1	0	427	713		0	523	1341	8	124	10	7	10	18
5	Total No.Of Appeals Received			1	6	1	0	596	719		1	262	167	51	0	4	0	0	2
6	Total No.Of Appeals Disposed			1	6	1	0	455	518		1	229	118	4	0	4	0	0	2
7	Total Number of RTI replied			26	138	43	23	3993	5115		14	458	3178	192	3	32	89	81	9
8	Decisions Where Applications For Information Rejected			0	0	0	0	172 (3%)	235 (4%)		0	27 (3%)	252 (8%)	0	1 (0%)	0	0	1 (1%)	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	180	0	14160	14580		0	6850	18970	1666	460	0	100	40	30
11	Addl.Charges Collected (Rs.)			0	0	0	0	2748	2748		0	0	4124	150	80	0	60	0	0
12	Penalty Collected (Rs.)			0	0	0	0	0	0		0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	180	0	16908	17328		0	6850	23094	1816	540	0	160	40	30
14	No. CAPIO's Appointed (A)			0	0	0	0	54	72		7	205	404	37	3	1	0	5	0
15	No. CPIO's Appointed (B)			2	0	1	1	157	175		1	306	404	54	3	1	0	5	1
16	No. FAA's Appointed (C)			1	0	1	1	102	120		1	36	42	6	3	1	0	2	1
17	Total (A+B+C)			3	0	2	2	313	367		9	547	850	97	9	3	0	12	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0		0	0	0	0	0	0	0	0
19				b	0	0	0	0	1	1		0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0		0	0	0	0	0	0	0	0
21				d	0	0	0	0	3	3		0	0	0	0	0	0	0	0
22				e	0	0	0	0	2	2		0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0		0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0		0	0	0	0	0	0	0	0
25				h	0	0	0	0	3	3		0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0		0	0	0	0	0	0	0	0
27				j	0	0	0	0	10	10		0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0		0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0		0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0		0	0	0	0	0	0	0	0
31				Other	0	0	0	0	135	198		0	0	0	0	0	0	0	0
Total (From 18 to 31)					0	0	0	0	154	217		0	0	0	0	0	0	0	0

UT of Jammu and Kashmir

Sr. no.				67.10	67.11	67.12	67.13	67.14	67.15	67.16	67.17	67.18	67.19	67.20	67.21	67.22	67.23	67.24
	Ministry/ Independent Department			Home Department UT of J & K	Social Welfare Department UT of J & K	Animal and Sheep Husbandry Department UT of J & K	Housing & Urban Development Department UT of J & K	Law Department UT of J & K	Information Department UT of J & K	School Education Department UT of J & K	Estates Department UT of J & K	Food Civil Supplies and Consumer Affairs Department UT of J & K	Health & Medical Education Department UT of J & K	Forest Department UT of J & K	Skill Development Department UT of J & K	Civil Aviation Department UT of J & K	Disaster Management Relief, Rehabilitation and Reconstruction Department	Higher Education Department UT of J & K
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			186	5	62	145	0	0	21	7	70	20	6	13	12	0	0
2	No.Of Requests Received (B)			5415	591	277	1680	111	83	2282	22	674	108	337	204	32	68	129
3	Total No.Of Requests (Column A+B)			5601	596	339	1825	111	83	2303	29	744	128	343	217	44	68	129
4	No. of Cases transfered to other PAs u/s 6(3)			1086	0	22	135	28	15	898	0	152	33	91	58	0	11	36
5	Total No.Of Appeals Received			0	45	67	206	14	3	75	0	23	0	1	4	0	2	17
6	Total No.Of Appeals Disposed			0	45	59	195	14	1	74	0	23	0	1	4	0	2	17
7	Total Number of RTI replied			1797	596	172	1523	72	65	1123	21	588	18	100	26	44	38	83
8	Decisions Where Applications For Information Rejected			214 (4%)	0	0	9 (1%)	9 (8%)	3 (4%)	51 (2%)	1 (5%)	4 (1%)	12 (11%)	1 (0%)	0	0	0	10 (8%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	7	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			22255	3810	1402	13220	1060	420	5270	180	1879	4270	2619	40	0	230	781
11	Addl.Charges Collected (Rs.)			66	2051	0	6941	172	0	370	0	0	2799	220	0	0	0	290
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			22321	5861	1402	20161	1232	420	5640	180	1879	7069	2839	40	0	230	1071
14	No. CAPIO's Appointed (A)			0	0	0	42	1	0	13	0	93	0	40	77	1	1	0
15	No. CPIO's Appointed (B)			0	0	79	130	1	0	23	0	57	0	58	1	1	1	1
16	No. FAA's Appointed (C)			0	0	9	18	1	0	7	0	4	0	27	0	1	1	1
17	Total (A+B+C)			0	0	88	190	3	0	43	0	154	0	125	78	3	3	2
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	53	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	4	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	21	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	56	0	0	0	0	0	8	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	49	0	0	0	2	0	5	0	0	0	0	0	0	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	13	0	0	0	0	0	15	0	0	0	0	0	0	0	0
Total (From 18 to 31)					212	0	0	0	2	0	30	0	0	0	0	0	0	0	0

Sr. no.					67.25	67.26	67.27	67.28	67.29	67.30	67.31	67.32	67.33	67.34	67.35	67.36	67.37	67.38	67.39	67.40	67.41	67.42
	Ministry/ Independent Department				Floriculture, Parks & Garden Department UT of J & K	Planning Development & Monitoring Department UT of J & K	Jal Shakti Department UT of J & K	Tourism Department UT of J & K	Power Development Department UT of J & K	Science & Technology Department UT of J & K	Finance Department UT of J & K	Agriculture Production & Farmers Welfare Department UT of J & K	Hospitality & Protocol Department UT of J & K	ARI & Training Department UT of J & K	Transport Department UT of J & K	Lieutenant Governer's Secretariat UT of J & K	Labour & Employment Department UT of J & K	Cooperative Department UT of J & K	Election Department UT of J & K	General Administration Department UT of J & k	Department of Wildlife Protection	Command Area Development, Kashmir
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				3	0	0	70	1	0	7	28	24	0	69	4	6	0	0	3	0	0
2	No.Of Requests Received (B)				60	44	133	90	69	67	514	59	27	47	250	114	165	86	66	319	45	9
3	Total No.Of Requests (Column A+B)				63	44	133	160	70	67	521	87	51	47	319	118	171	86	66	322	45	9
4	No. of Cases transfered to other PAs u/s 6(3)				0	31	40	45	52	22	179	27	50	8	37	75	12	17	17	130	21	3
5	Total No.Of Appeals Received				2	0	1	1	0	5	29	1	0	2	14	15	13	4	1	12	3	0
6	Total No.Of Appeals Disposed				2	0	1	0	0	3	24	0	0	2	11	15	13	3	1	6	3	0
7	Total Number of RTI replied				63	11	89	115	13	43	332	60	1	39	78	43	157	65	49	69	24	6
8	Decisions Where Applications For Information Rejected				0	0	4 (3%)	0	4 (6%)	0	8 (2%)	0	0	0	0	0	0	0	0	23 (7%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				130	0	1317	70	370	0	3010	0	0	0	2800	1200	750	700	400	1760	170	0
11	Addl.Charges Collected (Rs.)				0	0	0	0	370	0	0	0	0	0	0	520	0	150	0	106	0	0
12	Penalty Collected (Rs.)				0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				130	0	1317	70	740	0	3010	0	0	0	2800	1720	750	850	400	1866	170	0
14	No. CAPIO's Appointed (A)				0	1	1	28	0	4	0	0	0	1	1	1	24	0	1	3	2	3
15	No. CPIO's Appointed (B)				5	1	1	28	0	3	0	1	0	4	1	1	69	0	1	9	11	3
16	No. FAA's Appointed (C)				3	1	1	1	0	1	0	1	0	3	1	1	4	0	1	1	3	1
17	Total (A+B+C)				8	3	3	57	0	8	0	2	0	8	3	3	97	0	3	13	16	7
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0
27				j	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	7	0	0
28			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	25	0	0
Total (From 18 to 31)					0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	44	0	0

Sr. no.					67.43	Total	68	68.1	68.1.1	68.1.2	68.1.3	68.1.4	68.1.5	68.1.6	68.1.7	68.1.8	68.1.9	68.1.10	68.1.11	68.1.12	68.1.13	68.1.14	68.1.15	68.1.16
	Ministry/ Independent Department				Cluster University of Jammu	Ministry	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CICEF,Banglore	CIFNET,Cochi	CIFNET,Royapuram	CIFNET,Vishakhapatnam	Fisheries Survey of India, Mumbai Base	Fishery Survey of India,Bogda	Fishery Survey of India,Chennai	Fishery Survey of India,Mumbai	Fishery Survey of India,Portblair	Fishery Survey of India,Vishakhapatnam	NIFPHATT, Kochi	NIFPHATT, Vishakhapatnam	Fishery Survey of India, Kochi	Department of Fisheries	National Fisheries Development Board, Hyderabad	Coastal Aquaculture Authority, Chennai
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				21	2809			0	2	0	0	0	3	0	0	0	0	0	0	0	23	0	0
2	No.Of Requests Received (B)				10	19210			4	27	15	2	0	0	8	17	1	4	18	1	22	234	40	23
3	Total No.Of Requests (Column A+B)				31	22019			4	29	15	2	0	3	8	17	1	4	18	1	22	257	40	23
4	No. of Cases transfered to other PAs u/s 6(3)				0	5372			0	1	0	0	0	0	0	0	0	0	0	0	0	43	0	0
5	Total No.Of Appeals Received				0	1047			0	4	0	0	0	0	0	5	0	0	0	0	1	43	3	1
6	Total No.Of Appeals Disposed				0	877			0	4	0	0	0	0	0	3	0	0	0	0	1	43	3	1
7	Total Number of RTI replied				0	11579			4	27	15	2	0	1	8	14	1	4	18	1	22	160	39	19
8	Decisions Where Applications For Information Rejected				0	634 (3%)			0	0	0	0	0	1 (0%)	0	0	0	0	0	0	0	16 (7%)	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0	7			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				40	98269			0	230	0	0	0	1	0	170	0	10	80	0	10	1790	390	90
11	Addl.Charges Collected (Rs.)				0	18469			0	401	0	0	0	0	0	130	0	0	0	0	0	620	0	291
12	Penalty Collected (Rs.)				0	0			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				40	116738			0	631	0	0	0	1	0	300	0	10	80	0	10	2410	390	381
14	No. CAPIO's Appointed (A)				0	1000			0	1	0	0	0	1	1	0	0	0	0	0	1	0	0	1
15	No. CPIO's Appointed (B)				0	1265			1	1	0	0	0	1	1	0	1	0	1	1	1	3	1	1
16	No. FAA's Appointed (C)				0	184			1	1	0	0	0	1	0	0	1	0	1	1	0	1	1	1
17	Total (A+B+C)				0	2449			2	3	0	0	0	3	2	0	2	0	2	2	2	4	2	3
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	53			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	2			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	4			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0	7			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	3			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	21			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	74			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	2			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	63			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
28			Other Sections	9	0	0			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	6			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
30				24	0	0			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	53			0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0
Total (From 18 to 31)					0	288			0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	2

Sr. no.					Total	68.2	68.2.1	68.2.2	68.2.3	68.2.4	68.2.5	68.2.6	68.2.7	68.2.8	68.2.9	68.2.10	68.2.11	68.2.12	68.2.13	68.2.14	68.2.15	68.2.16	68.2.17	68.2.18	68.2.19
	Ministry/ Independent Department				Department	Department of Animal Husbandry And Dairying	Central Frozen Semen Production & Training Instt., Hesserghatta	AQCS,Chennai	AQCS,Kolkatta	AQCS,Mumbai	AQCS,New Delhi	CCBF Suratgarh	CCBF,Andeshnagar	CCBF,Avadi	CCBF,Chiplima	CCBF,Dhamrod	CCBF,Hesserghatta	RSFP&D,Chennai	RSFP&D,Hyderabad	RSFP&D, Hissar	RSFP&D,Kalyani	RSFP&D,Gandhinagar	RSFP&D,Jammu	CCBF,Sunebeda	Central Poultry Devlopment Organization(ER),Bhubneshwar
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)				28		0	80	40	139	91	4	0	1	1	17	0	0	3	1	6	12	0	24	0
2	No.Of Requests Received (B)				416		0	13	10	70	0	27	0	8	5	6	3	7	11	9	7	3	0	12	6
3	Total No.Of Requests (Column A+B)				444		0	93	50	209	91	31	0	9	6	23	3	7	14	10	13	15	0	36	6
4	No. of Cases transfered to other PAs u/s 6(3)				44		0	0	0	30	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Total No.Of Appeals Received				57		0	0	0	0	0	5	0	0	0	0	0	1	0	2	0	0	0	0	0
6	Total No.Of Appeals Disposed				55		0	0	0	0	0	5	0	0	0	0	0	1	0	1	0	0	0	0	0
7	Total Number of RTI replied				335		0	14	6	11	0	23	0	9	6	6	3	7	11	10	12	0	0	12	4
8	Decisions Where Applications For Information Rejected				17 (4%)		0	3 (23%)	0	22 (31%)	0	8 (30%)	0	0	0	0	0	0	0	0	1 (14%)	0	0	0	0
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)				2771		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10	0
11	Addl.Charges Collected (Rs.)				1442		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	120	0
12	Penalty Collected (Rs.)				0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)				4213		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	130	0
14	No. CAPIO's Appointed (A)				5		0	0	0	0	0	0	0	0	0	0	1	0	0	1	0	0	1	0	0
15	No. CPIO's Appointed (B)				13		0	1	1	1	0	1	0	0	0	0	1	1	1	1	0	0	1	0	1
16	No. FAA's Appointed (C)				9		0	1	0	0	0	1	0	0	0	0	1	1	0	0	0	0	0	0	0
17	Total (A+B+C)				27		0	2	1	1	0	2	0	0	0	0	3	2	1	2	0	0	2	0	1
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				e	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	1		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28			Other Sections	9	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	1		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	5		0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0
Total (From 18 to 31)					7		0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. no.				68.2.20	68.2.21	68.2.22	68.2.23	68.2.24	68.2.25	68.2.26	68.2.27	68.2.28	68.2.29	68.2.30	68.2.31	68.2.32	68.2.33	68.2.34	68.2.35
	Ministry/ Independent Department			Central Poultry Devlopment Organization(NR),Chandigarh	Central Poultry Devlopment Organization(WR),Mumbai	Central Poultry Performing Testing Centre, Gurgoan	Central Sheep Breeding Farm,Hissar	CHRS, Ahmedabad	CHRS, Ajmer	CHRS, Ongole	CHRS,Rohtak	Delhi Milk Scheme, New Delhi	NIAH,Baghpat	Reginal Fodder Station, Srigananagar	Animal welfare Board of India	AQCS, Banglore	AQCS, Hyderabad	Veterinary Council of India	Department of Animal Husbandry And Dairying
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			13	0	0	0	4	0	0	0	0	44	0	0	20	7	0	19
2	No.Of Requests Received (B)			15	0	0	6	14	17	11	10	73	41	5	40	13	13	163	1418
3	Total No.Of Requests (Column A+B)			28	0	0	6	18	17	11	10	73	85	5	40	33	20	163	1437
4	No. of Cases transfered to other PAs u/s 6(3)			0	0	0	0	0	0	0	0	1	4	0	0	1	2	0	382
5	Total No.Of Appeals Received			0	0	0	0	0	0	0	0	4	4	0	2	0	0	0	120
6	Total No.Of Appeals Disposed			0	0	0	0	0	0	0	0	4	4	0	2	0	0	0	77
7	Total Number of RTI replied			7	0	0	6	18	17	11	10	47	35	4	40	12	11	134	1008
8	Decisions Where Applications For Information Rejected			0	0	0	0	0	0	0	0	1 (1%)	0	0	0	0	0	0	27 (2%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Fee(Application) Collected (Rs.)			0	0	0	20	0	0	0	0	130	0	0	302	20	60	0	6220
11	Addl.Charges Collected (Rs.)			0	0	0	0	0	0	0	0	768	6196	0	10	0	0	0	27572
12	Penalty Collected (Rs.)			0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			0	0	0	20	0	0	0	0	898	6196	0	312	20	60	0	33792
14	No. CAPIO's Appointed (A)			1	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0
15	No. CPIO's Appointed (B)			1	0	0	0	1	0	1	0	9	1	0	1	0	0	1	29
16	No. FAA's Appointed (C)			0	0	0	0	1	0	1	0	1	1	0	1	0	0	1	25
17	Total (A+B+C)			2	0	0	0	3	0	3	0	10	2	0	2	0	0	2	54
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				b	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				c	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				d	0	0	0	0	0	0	0	5	0	0	0	0	0	0	0
22				e	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				f	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				g	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25				h	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				i	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				j	0	0	0	0	0	0	0	3	0	0	0	0	0	0	0
28		Other Sections		9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31				Other	0	0	0	0	0	0	0	1	0	0	0	0	0	0	27
Total (From 18 to 31)					0	0	0	0	0	0	0	9	0	0	0	0	0	0	27

Sr. no.				Total	Total	69	69.1	Total	70	70.1	Total	Grand Total
	Ministry/ Independent Department			Department	Ministry	UT of Dadra and Nagar Haveli and Daman and Diu	UT of Dadra and Nagar Haveli and Daman and Diu	Ministry	Ministry of Cooperation	Ministry of Cooperation	Ministry	
1	Opening Balance Of Requests Received Under RTI (As on 1st April)(A)			526	554		578	578		94	94	510018
2	No.Of Requests Received (B)			2036	2452		531	531		2095	2095	1795024
3	Total No.Of Requests (Column A+B)			2562	3006		1109	1109		2189	2189	2305042
4	No. of Cases transfered to other PAs u/s 6(3)			420	464		125	125		92	92	280353
5	Total No.Of Appeals Received			138	195		55	55		272	272	186312
6	Total No.Of Appeals Disposed			94	149		3	3		258	258	112521
7	Total Number of RTI replied			1494	1829		263	263		1889	1889	1380509
8	Decisions Where Applications For Information Rejected			62 (3%)	79 (3%)		12 (2%)	12 (2%)		1 (0%)	1 (0%)	58501 (3%)
9	Number Of Cases Where Disciplinary Action Taken Against Any Officer In Respect Of Administration Of RTI Act			0	0		0	0		0	0	61
10	Fee(Application) Collected (Rs.)			6762	9533		0	0		16450	16450	5199553
11	Addl.Charges Collected (Rs.)			34666	36108		0	0		2688	2688	2481877
12	Penalty Collected (Rs.)			0	0		0	0		0	0	453
13	Total Amount Collected (Fee+Addl. Charges +Penalty) (Rs.)			41428	45641		0	0		19138	19138	7681883
14	No. CAPIO's Appointed (A)			6	11		0	0		0	0	72759
15	No. CPIO's Appointed (B)			54	67		90	90		23	23	28383
16	No. FAA's Appointed (C)			35	44		63	63		16	16	11425
17	Total (A+B+C)			95	122		153	153		39	39	112567
18	No. Of Times Various Provisions Were Invoked While Rejecting Requests	Relevant Sections Of RTI Act 2005	Section8(1)	a	0	0		0	0		0	0	1008
19				b	0	0		0	0		0	0	63
20				c	0	0		0	0		0	0	39
21				d	5	5		0	0		0	0	4460
22				e	0	0		0	0		0	0	4379
23				f	0	0		0	0		0	0	595
24				g	0	0		0	0		0	0	910
25				h	0	0		1	1		0	0	2141
26				i	0	0		4	4		0	0	654
27				j	3	4		2	2		0	0	14675
28		Other Sections		9	0	0		0	0		0	0	232
29				11	0	1		0	0		0	0	519
30				24	0	0		0	0		0	0	8251
31				Other	36	41		0	0		0	0	20059
Total (From 18 to 31)					44	51		7	7		0	0	57985

Annexure - 2

Status Report on Submission of RTI Annual Return for the Reporting Year

Sl. No.	Ministry/ Independent Department	Total Number of PAs	Number of PAs who Filed All the Four Quarterly Returns	Percentage Compliance (%)
1	Cabinet Secretariat	1	1	100.00
2	Comptroller & Auditor General	1	1	100.00
3	Department of Atomic Energy	35	35	100.00
4	Department of Space	20	20	100.00
5	Election Commission of India	1	1	100.00
6	High Court Of Delhi	2	2	100.00
7	Ministry of Agriculture & Farmers Welfare	149	149	100.00
8	Ministry of Ayush	22	22	100.00
9	Ministry of Chemicals & Fertilizers	29	29	100.00
10	Ministry of Civil Aviation	11	11	100.00
11	Ministry of Coal	13	13	100.00
12	Ministry of Commerce & Industry	47	47	100.00
13	Ministry of Communications	14	14	100.00
14	Ministry of Consumer Aff., Food, & Public Dist.	26	26	100.00
15	Ministry of Cooperation	1	1	100.00
16	Ministry of Corporate Affairs	65	65	100.00
17	Ministry of Culture	37	37	100.00
18	Ministry of Defence	56	56	100.00
19	Ministry of Development of North Eastern Region	5	5	100.00
20	Ministry of Earth Sciences	10	10	100.00
21	Ministry of Education	202	202	100.00
22	Ministry of Electronics & Information Technology	15	15	100.00
23	Ministry of Environment & Forests	32	32	100.00
24	Ministry of External Affairs	199	199	100.00
25	Ministry of Finance	219	219	100.00
26	Ministry of Fisheries, Animal Husbandry & Dairying	51	51	100.00
27	Ministry of Food Processing Industries	1	1	100.00
28	Ministry of Health & Family Welfare	94	94	100.00
29	Ministry of Heavy Industry & Public Enterprises	22	22	100.00
30	Ministry of Home Affairs	30	30	100.00
31	Ministry of Housing & Urban Affairs	29	29	100.00
32	Ministry of Information & Broadcasting	16	16	100.00
33	Ministry of Jal Shakti	24	24	100.00
34	Ministry of Labour & Employment	34	34	100.00
35	Ministry of Law & Justice	46	46	100.00
36	Ministry of Micro, Small and Medium Enterprises	61	61	100.00
37	Ministry of Mines	8	8	100.00
38	Ministry of Minority Affairs	7	7	100.00
39	Ministry of New & Renewable Energy	6	6	100.00
40	Ministry of Panchayati Raj	1	1	100.00

Sl. No.	Ministry/ Independent Department	Total Number of PAs	Number of PAs who Filed All the Four Quarterly Returns	Percentage Compliance (%)
41	Ministry of Parliamentary Affairs	1	1	100.00
42	Ministry of Personnel, Public Grievances & Pensions	12	12	100.00
43	Ministry of Petroleum & Natural Gas	22	22	100.00
44	Ministry of Power	19	19	100.00
45	Ministry of Railways	35	35	100.00
46	Ministry of Road Transport & Highways	5	5	100.00
47	Ministry of Rural Development	3	3	100.00
48	Ministry of Science & Technology	88	88	100.00
49	Ministry of Shipping	20	20	100.00
50	Ministry of Skill Development & Entrepreneurship	6	6	100.00
51	Ministry of Social Justice & Empowerment	25	25	100.00
52	Ministry of Statistics & Programme Implementation	1	1	100.00
53	Ministry of Steel	11	11	100.00
54	Ministry of Textiles	18	18	100.00
55	Ministry of Tourism	25	25	100.00
56	Ministry of Tribal Affairs	4	4	100.00
57	Ministry of Women & Child Development	5	5	100.00
58	Ministry of Youth Affairs & Sports	6	6	100.00
59	NITI Aayog	1	1	100.00
60	President Secretariat	1	1	100.00
61	Prime Minister's Office	1	1	100.00
62	Supreme Court of India	1	1	100.00
63	UT of Andaman & Nicobar	2	2	100.00
64	UT of Chandigarh	66	66	100.00
65	UT of Dadra and Nagar Haveli and Daman and Diu	1	1	100.00
66	UT of Delhi	191	191	100.00
67	UT of Jammu and Kashmir	43	43	100.00
68	UT of Lakshadweep	1	1	100.00
69	UT of Puducherry	46	46	100.00
70	Vice-President Secratariat	1	1	100.00
Grand Total		**2303**	**2303**	**100.00**

Annexure-3

Ministry wise List of Public Authorities who have submitted Annual Return for the Year 2024-25

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1	Cabinet Secretariat	N/A	Cabinet Secretariat
2	Comptroller & Auditor General	N/A	Comptroller & Auditor General
3	Department of Atomic Energy	N/A	Nuclear Fuel Complex
4	Department of Atomic Energy	N/A	Department of Atomic Energy
5	Department of Atomic Energy	N/A	Heavy Water Board (CO), HWP (Thal) snd HWP (Hazira)
6	Department of Atomic Energy	N/A	Directorate of Purchase and Stores
7	Department of Atomic Energy	N/A	Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)
8	Department of Atomic Energy	N/A	Indira Gandhi Centre for Atomic Research
9	Department of Atomic Energy	N/A	Bhabha Atomic Resarch Centre (Mumbai)
10	Department of Atomic Energy	N/A	Indian Rare Earth Ltd.
11	Department of Atomic Energy	N/A	General Services Organisation, Kalpakkam
12	Department of Atomic Energy	N/A	Heavy Water Plant (Kota)
13	Department of Atomic Energy	N/A	Heavy Water Plant(Baroda)
14	Department of Atomic Energy	N/A	Heavy Water Plant (Manuguru)
15	Department of Atomic Energy	N/A	Heavy Water Plant (Tuticorin)
16	Department of Atomic Energy	N/A	Atomic Minerals Directorate for Exploration and Research
17	Department of Atomic Energy	N/A	Atomic Energy Education Society
18	Department of Atomic Energy	N/A	Atomic Energy Regulatory Board
19	Department of Atomic Energy	N/A	Heavy Water Plant (Talcher)
20	Department of Atomic Energy	N/A	Directorate of Construction, Services & Estate Management
21	Department of Atomic Energy	N/A	Nuclear Power Corporation of India
22	Department of Atomic Energy	N/A	Tata Institute of Fundamental Research
23	Department of Atomic Energy	N/A	BARC Facilities, Kalpakkam
24	Department of Atomic Energy	N/A	Rare Materials Project (Mysore)
25	Department of Atomic Energy	N/A	Variable Energy Cyclotron Centre
26	Department of Atomic Energy	N/A	Nuclear Recycle Board (Tarapur)
27	Department of Atomic Energy	N/A	Institute for Plasma Research
28	Department of Atomic Energy	N/A	Institute of Physics (IOP)
29	Department of Atomic Energy	N/A	Saha Institute of Nuclear Physics
30	Department of Atomic Energy	N/A	Uranium Corporation of India Ltd.
31	Department of Atomic Energy	N/A	Board of Radiation and Isotope Technology
32	Department of Atomic Energy	N/A	Harish Chandra Research Institute
33	Department of Atomic Energy	N/A	Electronics Corporation of India Ltd.
34	Department of Atomic Energy	N/A	Tata Memorial Centre
35	Department of Atomic Energy	N/A	Raja Ramanna Centre for Advanced Technology
36	Department of Atomic Energy	N/A	Institute of Mathematical Sciences,
37	Department of Atomic Energy	N/A	UM-DAE Centre For Excellence in Basic Sciences
38	Department of Space	N/A	Department of Space
39	Department of Space	N/A	ISRO Headquarters, Bengaluru
40	Department of Space	N/A	Vikram Sarabhai Space Centre, Thiruvananthapuram
41	Department of Space	N/A	Liquid Propulsion Systems Centre, Valiamala & Bengaluru
42	Department of Space	N/A	Satish Dhawan Space Centre -SHAR, Sriharikota
43	Department of Space	N/A	U.R. Rao Satellite Centre, Bengaluru
44	Department of Space	N/A	Space Applications Centre, Ahmedabad
45	Department of Space	N/A	National Remote Sensing Centre, Hyderabad
46	Department of Space	N/A	ISRO Propulsion Complex, Mahendragiri
47	Department of Space	N/A	Master Control Facility, Hassan
48	Department of Space	N/A	ISRO Telemetry, Tracking and Command Network (ISTRAC), Bengaluru
49	Department of Space	N/A	Indian Institute of Remote Sensing, Dehradun
50	Department of Space	N/A	Physical Research Laboratory (PRL), Ahmedabad

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
51	Department of Space	N/A	North Eastern-Space Applications Centre (NE-SAC), Shillong
52	Department of Space	N/A	Indian Institute of Space Science and Technology (IIST), Thiruvananthapuram
53	Department of Space	N/A	Antrix Corporation Limited (ACL), Bengaluru
54	Department of Space	N/A	Advanced Data Processing Research Institute (ADRIN), Secunderabad
55	Department of Space	N/A	National Atmospheric Research Laboratory (NARL), Gadanki
56	Department of Space	N/A	Human Space Flight Centre (HSFC)
57	Department of Space	N/A	New Space India Limited (NSIL), ISRO Headquarters
58	Election Commission of India	N/A	Election Commission of India
59	High Court Of Delhi	N/A	High Court Of Delhi
60	High Court Of Delhi	N/A	Delhi Judicial Academy
61	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Central Farm Machinery Training & Testing Institute
62	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Southern Region Farm Machinery Training and Testing Institute
63	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Department of Agriculture & Cooperation
64	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Seeds Corporation Ltd.
65	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Small Farmers Agri Business Consortium
66	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Sugarcane Development
67	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Agricultural Marketing(NIAM)
68	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Marketing And Inspection
69	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Extension
70	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Oilseeds Development
71	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Plant Protection Qurantine & Storage
72	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Central Institute of Horticulture
73	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Seeds Research & Traing Centre (NSRTC)
74	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	All India Soil & Land Use Survey(AISLUS), New Delhi
75	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Protection of Plant Varieties and Farmers Rights Authority
76	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Pulses Development
77	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Cashewnut and Cocoa Development
78	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Arecanut and Spices Development
79	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Plant Health Management
80	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Northern Region Farm Machinery Training & Testing Institute
81	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Centre of Organic Farming
82	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	North Eastern Regional Farm Machinery Training & Testing Instt.
83	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Agricultural Extension Mgmt.(MANAGE)
84	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Cooperative Development Corporation
85	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Millets Development
86	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Coconut Development Board
87	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Jute Development
88	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Horticulture Board(NHB)

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
89	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Rice Development
90	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Commission for Agricultural Cost & Prices(CACP)
91	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Central Fertiliser Quality Control & Training Institute
92	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Mahalanobis National Crop Forecast Centre
93	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Centre for Cold Chain Development
94	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Rainfed Area Authority
95	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Wheat Development
96	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Cotton Development
97	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Veterinary Research Institute (ICAR)
98	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Council of Agricultural Research Hqrs.
99	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone II (ICAR)
100	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Seed Science (ICAR)
101	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)
102	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Research on Buffalloes (ICAR)
103	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Centre for Agricultural Economics and Policy Research (ICAR)
104	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Post Harvest Engineering and Technology (ICAR)
105	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate (ZPD), Zone I (ICAR)
106	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Research on Jute and Allied Fibre Technology (ICAR)
107	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate on Poultry (ICAR)
108	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Dairy Research Institute (ICAR)
109	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Academy of Agricultural Research Management (ICAR)
110	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of High Security Animal Diseases (ICAR)
111	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Rice Research (ICAR)
112	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Marine Fisheries Research Institute (ICAR)
113	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Grapes (ICAR)
114	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Coldwater Fisheries Research (ICAR)
115	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Research on Goats (ICAR)
116	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Centre for Integrated Pest Management (ICAR)
117	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR National Bureau of Agricultural Insect Resources
118	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Agriculturally Important Microorganisms (ICAR)
119	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Natural Resins and Gums (ICAR)
120	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Soil Salinity Research Institute (ICAR)
121	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Agroforestry Research Institute (ICAR)
122	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Research Complex for Eastern Region (ICAR)
123	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Subtropical Horticulture (ICAR)
124	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Animal Genetic Resources (ICAR)

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
125	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Oilseeds Research(ICAR)
126	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate on Foot and Mouth Disease (ICAR)
127	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate on Cattle (ICAR)
128	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Research Complex for NEH Region (ICAR)
129	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Water Management (ICAR)
130	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)
131	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Fisheries Technology (ICAR)
132	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Arid Zone Research Institute (ICAR)
133	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Potato Research Institute (ICAR)
134	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Soil and Water Conservation
135	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Research Institute for Jute and Allied Fibre (ICAR)
136	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Biotic Stress Management (ICAR)
137	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Yak (ICAR)
138	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Agricultural Statistics Research Institute (ICAR)
139	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Cashew Research (ICAR)
140	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Onion and Garlic Research (ICAR)
141	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Oil Palm Research (ICAR)
142	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Floricultural Research (ICAR)
143	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Sheep and Wool Research Institute (ICAR)
144	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Soil Survey and Land Use Planning (ICAR)
145	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Tuber Crops Research Institute (ICAR)
146	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Spices Research (ICAR)
147	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Fish Genetic Resources (ICAR)
148	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Research on Cotton Technology (ICAR)
149	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Seed Spcies (ICAR)
150	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Equines (ICAR)
151	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Plant Genetic Resources (ICAR)
152	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Pomegranate (ICAR)
153	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Soil Science (ICAR)
154	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Research on Women in Agriculture (ICAR)
155	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Litchi (ICAR)
156	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Animal Nutrition and Physiology (ICAR)
157	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Vegetable Research (ICAR)
158	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Orchids (ICAR)
159	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Sugarcane Breeding Institute (ICAR)
160	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Mushroom Research (ICAR)

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
161	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Weed Science Research (ICAR)
162	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Brackishwater Aquaculture (ICAR)
163	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Agricultural University, Imphal
164	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone IV (ICAR)
165	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Agricultural Engineering (ICAR)
166	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Medicinal and Aromatic Plants Research (ICAR)
167	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Agricultural Research Institute (ICAR)
168	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Millets Research
169	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone VI (ICAR)
170	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Directorate of Groundnut Research
171	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Camel (ICAR)
172	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Mithun (ICAR)
173	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Maize Research (ICAR)
174	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Meat (ICAR)
175	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Horticultural Research (ICAR)
176	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate for Farming Systems Research (ICAR)
177	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Temperate Horticulture (ICAR)
178	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate Zone V (ICAR)
179	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Rice Research Institute (ICAR)
180	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Freshwater Aquaculture (ICAR)
181	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Agricultural Biotechnology (ICAR)
182	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Rapeseed Mustard Research (ICAR)
183	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Pig (ICAR)
184	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Banana (ICAR)
185	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Grassland and Fodder Research Institute (ICAR)
186	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Sugarcane Research (ICAR)
187	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Tobacco Research Institute (ICAR)
188	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Abiotic Stress Management (ICAR)
189	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone III (ICAR)
190	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Central Coastal Agricultural Research Institute
191	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Plantation Crops Research Institute (ICAR)
192	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Department of Agricultural Research & Education
193	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone VIII (ICAR)
194	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Pulses Research (ICAR)
195	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Avian Research Institute (ICAR)
196	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Citrus (ICAR)

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
197	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Cotton Research (ICAR)
198	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Integrated Farming (ICAR)
199	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Wheat and Barley Research
200	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Soyabean Research
201	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Arid Horticulture (ICAR)
202	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Research Institute for Dryland Agriculture (ICAR)
203	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Inland Fisheries Research Institute (ICAR)
204	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Plant Biotechnology (ICAR)
205	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Central Island Agricultural Research Institute, Port Blair
206	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Fisheries Education (ICAR)
207	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Agricultural Scientists Recruitment Board
208	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Dr. Rajendra Prasad Central Agricultural University
209	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Agrinnovate India Limited
210	Ministry of Ayush	Department of AYUSH	Department of AYUSH
211	Ministry of Ayush	Department of AYUSH	Central Council for Research in Yoga & Naturopathy
212	Ministry of Ayush	Department of AYUSH	National Institute of Unani Medicine
213	Ministry of Ayush	Department of AYUSH	Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H)
214	Ministry of Ayush	Department of AYUSH	Rashtriya Ayurveda Vidyapeeth
215	Ministry of Ayush	Department of AYUSH	National Medicinal Plants Board
216	Ministry of Ayush	Department of AYUSH	Central Council of Indian Medicine
217	Ministry of Ayush	Department of AYUSH	Morarji Desai Institute of Yoga.
218	Ministry of Ayush	Department of AYUSH	Central Council for Resrch in Unani Medicine
219	Ministry of Ayush	Department of AYUSH	Indian Medicines Pharmaceutical Corporation Ltd.
220	Ministry of Ayush	Department of AYUSH	National Institute of Naturaopathy
221	Ministry of Ayush	Department of AYUSH	National Institute of Siddha (NIS)
222	Ministry of Ayush	Department of AYUSH	National Institute of Ayurveda
223	Ministry of Ayush	Department of AYUSH	Central Council for Research in Siddha
224	Ministry of Ayush	Department of AYUSH	National Institute of Homeopathy
225	Ministry of Ayush	Department of AYUSH	Central Council for Research in Ayurvedic Sciences (CCRAS)
226	Ministry of Ayush	Department of AYUSH	All India Institute of Ayurveda (AIIA)
227	Ministry of Ayush	Department of AYUSH	Central Council for Research in Homoeopathy
228	Ministry of Ayush	Department of AYUSH	National Commission For Homoeopathy
229	Ministry of Ayush	Department of AYUSH	Homoeopathy Education Board (HEB)
230	Ministry of Ayush	Department of AYUSH	Board of Ethics and Registration for Homoeopathy (BERH)
231	Ministry of Ayush	Department of AYUSH	Medical Assessment and Rating Board (MARBH)
232	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Department of Chemicals & Petrochemicals
233	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Hindustan Organic Chemicals Ltd
234	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Hindustan Insecticide Ltd.
235	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Central Insititute of Plastics Engineering and Technology (CIPET)
236	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Institute of Pesticide Formulation Technology
237	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Office of the Welfare Commissioner Bhopal Gas

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
238	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Department of Fertilisers
239	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Projects And Development of India Ltd
240	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Rashtriya Chemicals and Fertilizers Ltd. (RCF)
241	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Madras Fertilizer Ltd.(MFL)
242	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)
243	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Fertilizer and Chemical Travencore Limited (FACT)
244	Ministry of Chemicals & Fertilizers	Department of Fertilisers	FCI Aravali Gypsum and Minerals India Limited (FAGMIL)
245	Ministry of Chemicals & Fertilizers	Department of Fertilisers	National Fertilizer Ltd.(NFL)
246	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Hindustan Fertilizerls Corporation Limited (HFC)
247	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Fertilizer Corporation of India Limited (FCI)
248	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Indian Drugs & Pharmaceuticals Ltd.
249	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Rae Bareli
250	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Guwahati
251	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Hajipur
252	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER Ahmedabad
253	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Department of Pharmaceuticals
254	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	National Institute of Pharmaceutical Education and Research
255	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Hindustan Antibiotic Ltd.
256	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Hyderabad
257	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER Kolkata
258	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Bengal Chemicals & Pharmaceuticals Ltd.
259	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	National Pharmaceuticals Pricing Authority
260	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Karnataka Antibiotics & Pharmaceuticals Ltd.
261	Ministry of Civil Aviation	N/A	Airports Authority of India
262	Ministry of Civil Aviation	N/A	Director General of Civil Aviation
263	Ministry of Civil Aviation	N/A	Ministry of Civil Aviation
264	Ministry of Civil Aviation	N/A	Airports Economic Regulatory Authority of India
265	Ministry of Civil Aviation	N/A	Chief Commissioner of Railway Safety
266	Ministry of Civil Aviation	N/A	Bureau of Civil Aviation Security
267	Ministry of Civil Aviation	N/A	Indira Gandhi Rashtriya Uran Akademi
268	Ministry of Civil Aviation	N/A	Hotel Corp. Of India
269	Ministry of Civil Aviation	N/A	Pawan Hans Ltd.
270	Ministry of Civil Aviation	N/A	AI Assets Holding Ltd(AIAHL)
271	Ministry of Civil Aviation	N/A	Rajiv Gandhi National Aviation University
272	Ministry of Coal	N/A	Ministry of Coal
273	Ministry of Coal	N/A	Northern Coalfield Ltd.
274	Ministry of Coal	N/A	Central Mine Planning and Design Institute
275	Ministry of Coal	N/A	NLC India Ltd.
276	Ministry of Coal	N/A	Coal Mines Provident Fund Organisation
277	Ministry of Coal	N/A	Western Coalfileds Limited
278	Ministry of Coal	N/A	Central Coalfield Limited
279	Ministry of Coal	N/A	South Eastern Coalfields Ltd.
280	Ministry of Coal	N/A	Coal India Limited
281	Ministry of Coal	N/A	Eastern Coalfields Limited
282	Ministry of Coal	N/A	Mahanadi Coalfiels Limited
283	Ministry of Coal	N/A	Coal Controller Organisation
284	Ministry of Coal	N/A	Bharat Coking Coal Limited.
285	Ministry of Commerce & Industry	Department of Commerce	ECGC LIMITED
286	Ministry of Commerce & Industry	Department of Commerce	Indian Institute of Packaging
287	Ministry of Commerce & Industry	Department of Commerce	India Trade Promotion Organisation
288	Ministry of Commerce & Industry	Department of Commerce	Department of Commerce
289	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Foreign Trade
290	Ministry of Commerce & Industry	Department of Commerce	Vishakhapatnam Special Economic Zone
291	Ministry of Commerce & Industry	Department of Commerce	Cochin Special Economic Zone
292	Ministry of Commerce & Industry	Department of Commerce	STCL Limited

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
293	Ministry of Commerce & Industry	Department of Commerce	Tea Board
294	Ministry of Commerce & Industry	Department of Commerce	Rubber Board
295	Ministry of Commerce & Industry	Department of Commerce	The State Trading Corporation of India Ltd.
296	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Commercial Intelligence and Statistics
297	Ministry of Commerce & Industry	Department of Commerce	The Marine Products Export Development Authority
298	Ministry of Commerce & Industry	Department of Commerce	Falta Special Economic Zone
299	Ministry of Commerce & Industry	Department of Commerce	Indian Institute of Foreign Trade
300	Ministry of Commerce & Industry	Department of Commerce	MEPZ Special Economic Zone & HEOUs
301	Ministry of Commerce & Industry	Department of Commerce	Kandla Special Economic Zone
302	Ministry of Commerce & Industry	Department of Commerce	Noida Special Economic Zone
303	Ministry of Commerce & Industry	Department of Commerce	Export Inspection Council of India
304	Ministry of Commerce & Industry	Department of Commerce	Spices Board
305	Ministry of Commerce & Industry	Department of Commerce	Footwear Design and Development Insitute
306	Ministry of Commerce & Industry	Department of Commerce	SEEPZ Special Economic Zone
307	Ministry of Commerce & Industry	Department of Commerce	PEC Ltd.
308	Ministry of Commerce & Industry	Department of Commerce	MMTC Limited
309	Ministry of Commerce & Industry	Department of Commerce	Coffee Board
310	Ministry of Commerce & Industry	Department of Commerce	Tea Research Association
311	Ministry of Commerce & Industry	Department of Commerce	Tobacco Board
312	Ministry of Commerce & Industry	Department of Commerce	Agricultural and Processed Food Products Export Development Authority
313	Ministry of Commerce & Industry	Department of Commerce	UPASI Tea Research Foundation
314	Ministry of Commerce & Industry	Department of Commerce	Government e Marketplace (GeM)
315	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Trade Remedies (DGTR)
316	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Department of Industrial Policy & Promotion
317	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Productivity Council
318	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Central Pulp & Paper Research Iinstitute
319	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Quality Council of India
320	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Council for Cement and Building Materials
321	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of the Economic Adviser
322	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Indian Rubber Manufacturers Research Association
323	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of Chief Controller of Accounts, Ministry of Industry
324	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of the Controller General of Patents, Designs and Trade Marks
325	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design (NID)
326	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Petroleum and Explosives Safety Organisation
327	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of the Salt Commissioner
328	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design, Andhra Pradesh
329	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design, Haryana
330	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design, Assam
331	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute Of Design, Madhya Pradesh
332	Ministry of Communications	Department of Telecommunications	Department of Telecommunications
333	Ministry of Communications	Department of Telecommunications	Bharat Sanchar Nigam Limited
334	Ministry of Communications	Department of Telecommunications	Telecom Disputes Settlement & Appellate Tribunal
335	Ministry of Communications	Department of Telecommunications	Telecom Regulatory Authority of India
336	Ministry of Communications	Department of Telecommunications	Indian Telephone Industries Ltd
337	Ministry of Communications	Department of Telecommunications	C-DoT

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
338	Ministry of Communications	Department of Telecommunications	Telecom Consultants of India
339	Ministry of Communications	Department of Telecommunications	Mahanagar Telephone Nigam Limited (MTNL)
340	Ministry of Communications	Department of Telecommunications	Principal Controller of Communication Accounts, Telangana
341	Ministry of Communications	Department of Telecommunications	Controller General of Communication Account (CGCA)
342	Ministry of Communications	Department of Telecommunications	Directorate General of Telecommunications
343	Ministry of Communications	Department of Telecommunications	Bharat Broadband Network Limited
344	Ministry of Communications	Department of Telecommunications	Wireless Monitoring Organisation
345	Ministry of Communications	Department of Posts	Department Of Posts
346	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Central Warehousing Corporation
347	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Department of Food & Public Distribution
348	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Directorate of Sugar and Vegetable Oils
349	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Bhopal
350	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management & Research Institute, Hapur
351	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	National Sugar Institute, Kanpur
352	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management and Research Institute, Field station Ludhiana
353	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Food Corporation of India
354	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell Bhubaneswar
355	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Hyderabad
356	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Bangalore
357	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Pune
358	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Lucknow
359	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Kolkata
360	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Warehousing Development and Regulatory Authority
361	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management and Research Institute, Field Station, Hyderabad
362	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Bureau of Indian Standards
363	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Indian Institute of Legal Metrology
364	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	National Consumer Disputes Redressal Commission
365	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Department of Consumer Affairs
366	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	National Test House
367	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	RRSL, Bangalore
368	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	RRSL, Ahmedabad
369	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	RRSL, Faridabad
370	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	RRSL, Bhubaneswar
371	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	RRSL, Guwahati
372	Ministry of Cooperation	N/A	Ministry of Cooperation
373	Ministry of Corporate Affairs	N/A	Institute of Chartered Accoutants of India
374	Ministry of Corporate Affairs	N/A	Registrar of Companies, Kochi
375	Ministry of Corporate Affairs	N/A	Institute of Companies Secretaries of India
376	Ministry of Corporate Affairs	N/A	Registrar of Companies, UP(Kanpur)
377	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Uttarakhand

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378	Ministry of Corporate Affairs	N/A	Ministry of Corporate Affairs
379	Ministry of Corporate Affairs	N/A	Serious Fraud Investigation Office
380	Ministry of Corporate Affairs	N/A	Institute of Cost Accountants of India
381	Ministry of Corporate Affairs	N/A	Official Liquidator, Hyderabad
382	Ministry of Corporate Affairs	N/A	Official Liquidator, Guwahati
383	Ministry of Corporate Affairs	N/A	Registrar of Companies, Shillong
384	Ministry of Corporate Affairs	N/A	Official Liquidator, Karnataka
385	Ministry of Corporate Affairs	N/A	Regional Director (SER), Hyderabad
386	Ministry of Corporate Affairs	N/A	Official Liquidator, Madhya Pradesh
387	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Rajasthan
388	Ministry of Corporate Affairs	N/A	Official Liquidator, Delhi
389	Ministry of Corporate Affairs	N/A	Official Liquidator, Gujarat
390	Ministry of Corporate Affairs	N/A	Official Liquidator, West Bengal
391	Ministry of Corporate Affairs	N/A	Official Liquidator, Jodhpur
392	Ministry of Corporate Affairs	N/A	Official Liquidator, Tamil Nadu
393	Ministry of Corporate Affairs	N/A	Regional Director(WR), Mumbai
394	Ministry of Corporate Affairs	N/A	Official Liquidator, Kerala
395	Ministry of Corporate Affairs	N/A	Regional Director(NWR), Ahmedabad
396	Ministry of Corporate Affairs	N/A	Registrar of Companies, Delhi and Haryana
397	Ministry of Corporate Affairs	N/A	Registrar of Companies, Puducherry
398	Ministry of Corporate Affairs	N/A	Registrar of Companies, Tamil Nadu
399	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Jharkhand
400	Ministry of Corporate Affairs	N/A	Official Liquidator, Maharashtra
401	Ministry of Corporate Affairs	N/A	Registrar of Companies, Pune
402	Ministry of Corporate Affairs	N/A	Registrar of Companies, Punjab
403	Ministry of Corporate Affairs	N/A	Registrar of Companies, Gwalior
404	Ministry of Corporate Affairs	N/A	National Company Law Appellate Tribunal
405	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Orissa
406	Ministry of Corporate Affairs	N/A	Regional Director(ER), Kolkata
407	Ministry of Corporate Affairs	N/A	Regional Director(SR), Chennai
408	Ministry of Corporate Affairs	N/A	Official Liquidator, Nagpur
409	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Goa
410	Ministry of Corporate Affairs	N/A	Official Liquidator, Chandigarh
411	Ministry of Corporate Affairs	N/A	Regional Director(NR), New Delhi
412	Ministry of Corporate Affairs	N/A	Registrar of Companies, West Bengal
413	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Mumbai Bench
414	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Chennai Bench
415	Ministry of Corporate Affairs	N/A	Registrar of Companies, Coimbatore
416	Ministry of Corporate Affairs	N/A	Registrar of Companies, Gujarat
417	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Bengaluru Bench
418	Ministry of Corporate Affairs	N/A	Registrar of Companies cum Official Liquidator Chhatisgarh
419	Ministry of Corporate Affairs	N/A	Competition Commission of India
420	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Chandigarh Bench
421	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Hyderabad Bench
422	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Kolkata Bench
423	Ministry of Corporate Affairs	N/A	Official Liquidator, Uttar Pradesh
424	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Himachal Pradesh
425	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Guwahati Bench
426	Ministry of Corporate Affairs	N/A	Registrar of Companies, Hyderabad
427	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Principal Bench, Delhi
428	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Jammu
429	Ministry of Corporate Affairs	N/A	Registrar of Companies, Bengaluru
430	Ministry of Corporate Affairs	N/A	Registrar of Companies, Mumbai
431	Ministry of Corporate Affairs	N/A	Registrar of Companies & Official Liquidator, Bihar

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432	Ministry of Corporate Affairs	N/A	Indian Institute of Corporate Affairs
433	Ministry of Corporate Affairs	N/A	National Company Law Tribunal, Ahmedabad Bench
434	Ministry of Corporate Affairs	N/A	Insolvency and Bankruptcy Board of India
435	Ministry of Corporate Affairs	N/A	Central Processing Centre (CPC), Manesar, MCA
436	Ministry of Corporate Affairs	N/A	Indian Corporate Law Service Academy
437	Ministry of Corporate Affairs	N/A	Centre for Processing Accelerated Corporate Exit (C-PACE), Manesar, MCA
438	Ministry of Culture	N/A	Ministry of Culture
439	Ministry of Culture	N/A	Central University of Tibetan Studies (Deemed University).
440	Ministry of Culture	N/A	Delhi Public Library
441	Ministry of Culture	N/A	Nehru Memorial Museum & Library
442	Ministry of Culture	N/A	Centre for Cultural Resources and Training
443	Ministry of Culture	N/A	National Museum Institute of History of Art Conservation and Museology Janpath New Delhi.
444	Ministry of Culture	N/A	Sangeet Natak Akademi
445	Ministry of Culture	N/A	Allahabad Museum
446	Ministry of Culture	N/A	Central Institute of Himalayan Culture Studies,Dahung
447	Ministry of Culture	N/A	Lalit Kala Akademi
448	Ministry of Culture	N/A	Gandhi Smriti Darshan Samiti
449	Ministry of Culture	N/A	Khuda Bakhsh Oriental Public Library
450	Ministry of Culture	N/A	Rampur Raza Library
451	Ministry of Culture	N/A	Victoria Memorial Hall
452	Ministry of Culture	N/A	National Council of Science Museums.(Hqrs./CRTL)
453	Ministry of Culture	N/A	Maulana Abul Kalam Azad Instt. of Asian Studies.
454	Ministry of Culture	N/A	Nava Nalanda Mahavihara
455	Ministry of Culture	N/A	Central Reference Library
456	Ministry of Culture	N/A	Anthropological Survey of India
457	Ministry of Culture	N/A	Asiatic Society
458	Ministry of Culture	N/A	Raja Rammohan Roy Library Foundation.
459	Ministry of Culture	N/A	National Research Laboratory for Conservation of Cultural Property.
460	Ministry of Culture	N/A	South Central Zone Cultural Centre
461	Ministry of Culture	N/A	West Zone Cultural Centre
462	Ministry of Culture	N/A	Salar Jung Museum
463	Ministry of Culture	N/A	North Zone Cultural Centre, Patiala
464	Ministry of Culture	N/A	National Library
465	Ministry of Culture	N/A	National Culture Fund
466	Ministry of Culture	N/A	Eastern Zonal Cultural Centre
467	Ministry of Culture	N/A	Indira Gandhi Rashtriya Manav Sangrahalaya
468	Ministry of Culture	N/A	Sahitya Akademi
469	Ministry of Culture	N/A	National Museum
470	Ministry of Culture	N/A	Archaeological Survey of India
471	Ministry of Culture	N/A	Central Institute of Buddhist Studies.
472	Ministry of Culture	N/A	Indira Gandhi National Centre for the Arts
473	Ministry of Culture	N/A	National Gallery of Modern Arts
474	Ministry of Culture	N/A	National Monuments Authority
475	Ministry of Defence	Department of Defence	Controller General of Defence Accounts (CGDA)
476	Ministry of Defence	Department of Defence	Directorate General Defence Estates (DGDE)
477	Ministry of Defence	Department of Defence	Department of Defence
478	Ministry of Defence	Department of Defence	Border Roads Development Board (BRDB)
479	Ministry of Defence	Department of Defence	Border Road Organisation
480	Ministry of Defence	Department of Defence	Indian Army
481	Ministry of Defence	Department of Defence	Jawahar Institute of Mountaineering & Winter Sports (JIM)
482	Ministry of Defence	Department of Defence	National Defence College
483	Ministry of Defence	Department of Defence	Indian Navy

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
484	Ministry of Defence	Department of Defence	National Institute of Mountaineering and Allied Sports (NIMAS)
485	Ministry of Defence	Department of Defence	Indian Air Force
486	Ministry of Defence	Department of Defence	Weapons and Electronics Systems Engineering Establishment
487	Ministry of Defence	Department of Defence	Directorate General, Armed Forces Medical Services
488	Ministry of Defence	Department of Defence	Himalayan Mountaineering Institute (HMI)
489	Ministry of Defence	Department of Defence	Armed Forces Films & Photo Division
490	Ministry of Defence	Department of Defence	Nehru Institute of Mountaineering (NIM)
491	Ministry of Defence	Department of Defence	National Cadet Corps (NCC)
492	Ministry of Defence	Department of Defence	Headquarters Integrated Defence Staff
493	Ministry of Defence	Department of Defence	Indian Coast Guard
494	Ministry of Defence	Department of Defence	Institute for Defence Studies and Analyses
495	Ministry of Defence	Department of Defence	Directorate of Public Relations
496	Ministry of Defence	Department of Defence	Office of Chief Administrative Officer (CAO)
497	Ministry of Defence	Department of Defence	History Division
498	Ministry of Defence	Department of Defence	College of Defence Management
499	Ministry of Defence	Department of Defence	Services Sports Control Board (SSCB)
500	Ministry of Defence	Department of Defence	Defence Services Staff College
501	Ministry of Defence	Department of Defence	Military Engineer Services
502	Ministry of Defence	Department of Defence	Security Office
503	Ministry of Defence	Department of Defence Production	Directorate General of Quality Assurance
504	Ministry of Defence	Department of Defence Production	Dte of Planning and Coordination
505	Ministry of Defence	Department of Defence Production	Garden Reach Shipbuilders and Engineers Limited
506	Ministry of Defence	Department of Defence Production	Hindustan Aeronautics Ltd.
507	Ministry of Defence	Department of Defence Production	Department of Defence Production
508	Ministry of Defence	Department of Defence Production	Mazagon Dock Shipbuilders Limited
509	Ministry of Defence	Department of Defence Production	Hindustan Shipyard Ltd
510	Ministry of Defence	Department of Defence Production	MIDHANI Limited
511	Ministry of Defence	Department of Defence Production	Bharat Dynamics Ltd.
512	Ministry of Defence	Department of Defence Production	Bharat Electronics Ltd.
513	Ministry of Defence	Department of Defence Production	Goa Shipyard Limited
514	Ministry of Defence	Department of Defence Production	Directorate General of Aeronautical Quality Assurance
515	Ministry of Defence	Department of Defence Production	BEML Limited
516	Ministry of Defence	Department of Defence Production	Munitions India Ltd
517	Ministry of Defence	Department of Defence Production	Yantra India Limited
518	Ministry of Defence	Department of Defence Production	Armoured Vehicles Nigam Ltd (AVNL)
519	Ministry of Defence	Department of Defence Production	Troop Comforts Ltd (TCL)
520	Ministry of Defence	Department of Defence Production	India Optel Ltd (IOL)
521	Ministry of Defence	Department of Defence Production	Gliders India Ltd (GIL)
522	Ministry of Defence	Department of Defence Production	Advanced Weapons and Equipment India Ltd (AWEIL)
523	Ministry of Defence	Department of Defence Production	Directorate of Ordnance
524	Ministry of Defence	Department of Defence Production	Directrorate of Standardisation
525	Ministry of Defence	Department of Defence Research & Development	Defence Research and Development Organization
526	Ministry of Defence	Department of Defence Research & Development	Defence Institute of Advanced Technology
527	Ministry of Defence	Department of Defence Research & Development	Society for Integrated circuit Technology and Applied Research
528	Ministry of Defence	Department of Defence Research & Development	Aeronautical Development Agency
529	Ministry of Defence	Department of Ex-Servicemen Welfare	Department of Ex-Servicemen Welfare
530	Ministry of Defence	Department of Millitary Affairs	Department of Millitary Affairs
531	Ministry of Development of North Eastern Region	N/A	Ministry of Development of North Eastern Region
532	Ministry of Development of North Eastern Region	N/A	North Eastern Development Finance Corp. (NEDFi)
533	Ministry of Development of North Eastern Region	N/A	North Eastern Council (NEC)

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534	Ministry of Development of North Eastern Region	N/A	North Eastern Regional Agricultural Marketing Corporation (NERAMAC)
535	Ministry of Development of North Eastern Region	N/A	North Eastern Handicrafts and Handlooms Development Corporation(NEHHDC)
536	Ministry of Earth Sciences	N/A	Ministry of Earth Sciences
537	Ministry of Earth Sciences	N/A	National Centre for Medium Range Weather Forecasting
538	Ministry of Earth Sciences	N/A	Indian National Centre for Ocean Information Services
539	Ministry of Earth Sciences	N/A	Centre for Marine Living Resources and Ecology
540	Ministry of Earth Sciences	N/A	National Centre for Antarctic and Ocean Research
541	Ministry of Earth Sciences	N/A	National Centre for Coastal Research
542	Ministry of Earth Sciences	N/A	Indian Institute of Tropical Meteorology
543	Ministry of Earth Sciences	N/A	National Institute of Ocean Technology
544	Ministry of Earth Sciences	N/A	India Meteorological Department
545	Ministry of Earth Sciences	N/A	Pr.AO, MoES
546	Ministry of Education	Department of School Education and Literacy	Kendriya Vidyalaya Sangathan
547	Ministry of Education	Department of School Education and Literacy	Central Board of Secondary Education
548	Ministry of Education	Department of School Education and Literacy	Department of School Education & Literacy
549	Ministry of Education	Department of School Education and Literacy	National Council of Educational Research & Training
550	Ministry of Education	Department of School Education and Literacy	Navodaya Vidyalaya Samiti
551	Ministry of Education	Department of School Education and Literacy	National Institute of Open Schooling
552	Ministry of Education	Department of School Education and Literacy	National Bal Bhavan
553	Ministry of Education	Department of School Education and Literacy	National Council for Teacher Education
554	Ministry of Education	Department of Higher Education	Jawaharlal Nehru University, New Delhi
555	Ministry of Education	Department of Higher Education	Central Institute of Technology, Kokrajhar
556	Ministry of Education	Department of Higher Education	I I M Udaipur
557	Ministry of Education	Department of Higher Education	National Book Trust
558	Ministry of Education	Department of Higher Education	Hemwati Nandan Bahuguna Garhwal University
559	Ministry of Education	Department of Higher Education	North Eastern Hill University
560	Ministry of Education	Department of Higher Education	National Institute of Technology, Delhi
561	Ministry of Education	Department of Higher Education	Indira Gandhi National Open University (IGNOU)
562	Ministry of Education	Department of Higher Education	Indian Institute of Technology (BHU), Varanasi
563	Ministry of Education	Department of Higher Education	Malavya National Institute of Technology, Jaipur
564	Ministry of Education	Department of Higher Education	CENTRAL UNIVERSITY OF HARYANA
565	Ministry of Education	Department of Higher Education	Aligarh Muslim University
566	Ministry of Education	Department of Higher Education	Board of Apprenticeship Training (W R) Mumbai
567	Ministry of Education	Department of Higher Education	National Institute of Technology, Warangal
568	Ministry of Education	Department of Higher Education	University of Delhi
569	Ministry of Education	Department of Higher Education	Department of Higher Education
570	Ministry of Education	Department of Higher Education	Indian Council of Social Science Research (ICSSR)
571	Ministry of Education	Department of Higher Education	Indian Institute of Management, Kozhikode
572	Ministry of Education	Department of Higher Education	National Institute of Technology, Surthkal
573	Ministry of Education	Department of Higher Education	Indian Institute of Management, Kolkata
574	Ministry of Education	Department of Higher Education	Maulana Azad National Urdu University (MANUU)
575	Ministry of Education	Department of Higher Education	I I M Raipur
576	Ministry of Education	Department of Higher Education	Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan
577	Ministry of Education	Department of Higher Education	Shri Lal Bahadur Shastri National Sanskrit University
578	Ministry of Education	Department of Higher Education	Indian Institute of Management Indore
579	Ministry of Education	Department of Higher Education	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya
580	Ministry of Education	Department of Higher Education	Central University of Bihar
581	Ministry of Education	Department of Higher Education	School of Planning and Architecture (SPA), Bhopal
582	Ministry of Education	Department of Higher Education	Board of Practical Training Eastern Region Kolkata
583	Ministry of Education	Department of Higher Education	National Institute of Technology, Durgapur

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584	Ministry of Education	Department of Higher Education	Visvesvaraya National Institute of Technology, Nagpur
585	Ministry of Education	Department of Higher Education	National Institute of Technology, Puducherry
586	Ministry of Education	Department of Higher Education	Indian Institute of Technology, Kanpur
587	Ministry of Education	Department of Higher Education	Sikkim University
588	Ministry of Education	Department of Higher Education	Rashtriya Sanskrit Vidyapeetha
589	Ministry of Education	Department of Higher Education	National Institute of Technology, Mizoram
590	Ministry of Education	Department of Higher Education	National Institute of Technology, Meghalaya
591	Ministry of Education	Department of Higher Education	Indian Council of Historical Research (ICHR)
592	Ministry of Education	Department of Higher Education	National Council for Promotion of Urdu Language (NCPUL)
593	Ministry of Education	Department of Higher Education	University Grants Commission
594	Ministry of Education	Department of Higher Education	National Institute of Technology, Uttarakhand
595	Ministry of Education	Department of Higher Education	I I M Rohtak
596	Ministry of Education	Department of Higher Education	I I M Kashipur
597	Ministry of Education	Department of Higher Education	Central University of Gujarat
598	Ministry of Education	Department of Higher Education	Central University of Rajasthan
599	Ministry of Education	Department of Higher Education	Central Institute of Indian Languages (CIIL)
600	Ministry of Education	Department of Higher Education	Indian Institute of Management, Bangalore
601	Ministry of Education	Department of Higher Education	Indian Institute of Science Education & Research (IISER), Pune
602	Ministry of Education	Department of Higher Education	I I T (I S M) , Dhanbad
603	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research Thiruvananthapuram
604	Ministry of Education	Department of Higher Education	National Institute of Technology, Sikkim
605	Ministry of Education	Department of Higher Education	Indian Institute of Management (IIM), Ahmedabad
606	Ministry of Education	Department of Higher Education	All India Council For Technical Education (AICTE)
607	Ministry of Education	Department of Higher Education	National University of Educational Planning and Administration (NUEPA)
608	Ministry of Education	Department of Higher Education	Central University of Orissa
609	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT), Mandi
610	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT), Bhubaneshwar
611	Ministry of Education	Department of Higher Education	Dr. Harisingh Gaur Vishwa Vidyalaya
612	Ministry of Education	Department of Higher Education	Guru Ghasidas Vishvidyalaya, Bilaspur
613	Ministry of Education	Department of Higher Education	Central University of Kerala
614	Ministry of Education	Department of Higher Education	CENTRAL UNIVERSITY OF KARNATAKA
615	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research Kolkata
616	Ministry of Education	Department of Higher Education	Indian Institute of Science, Bangalore
617	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT), ROORKEE
618	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research (IISER) Bhopal
619	Ministry of Education	Department of Higher Education	ABV Indian Institute of Information Technology , Gwalior
620	Ministry of Education	Department of Higher Education	School of Planning and Architecture
621	Ministry of Education	Department of Higher Education	I I M Ranchi
622	Ministry of Education	Department of Higher Education	Indian Council of Philosophical Research (ICPR),
623	Ministry of Education	Department of Higher Education	PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur
624	Ministry of Education	Department of Higher Education	National Institute of Technology, Rourkela
625	Ministry of Education	Department of Higher Education	Motilal Nehru National Institute of Technology Allahabad
626	Ministry of Education	Department of Higher Education	National Institute of Technology, Patna
627	Ministry of Education	Department of Higher Education	Central University of Punjab
628	Ministry of Education	Department of Higher Education	Council of Architecture
629	Ministry of Education	Department of Higher Education	Mahatma Gandhi Central University, Bihar
630	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology, Kalyani
631	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology, Pune
632	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology, Guwahati
633	Ministry of Education	Department of Higher Education	Indian Institute of Science Education And Research (IISER) Mohali

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
634	Ministry of Education	Department of Higher Education	Dr. B.R. Ambedkar National Institute of Technology, Jalandhar
635	Ministry of Education	Department of Higher Education	Indian Institute of Management, Nagpur
636	Ministry of Education	Department of Higher Education	I I M Tiruchirapalli
637	Ministry of Education	Department of Higher Education	The English and Foreign Languages University
638	Ministry of Education	Department of Higher Education	National Institute of Technology, Silchar
639	Ministry of Education	Department of Higher Education	National Institute of Technology, Jamshedpur
640	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology , Allahabad
641	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Vadodara
642	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Kota
643	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Nagpur
644	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Senapati
645	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Kottayam
646	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Bhopal
647	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Dharwad
648	Ministry of Education	Department of Higher Education	Pondicherry University
649	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Sri City Chittoor
650	Ministry of Education	Department of Higher Education	Indian Institute of Technology Jodhpur
651	Ministry of Education	Department of Higher Education	IIT, Indore
652	Ministry of Education	Department of Higher Education	IIT Hyderabad
653	Ministry of Education	Department of Higher Education	IIT, Ropar
654	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT) Patna
655	Ministry of Education	Department of Higher Education	Indira Gandhi National Tribal University, Amarkantak
656	Ministry of Education	Department of Higher Education	Indian Institute of Technology, Kharagpur
657	Ministry of Education	Department of Higher Education	Indian Institute of Technology , Madras
658	Ministry of Education	Department of Higher Education	Indian Institute of Technology Delhi
659	Ministry of Education	Department of Higher Education	Indian Institute of Management, Lucknow
660	Ministry of Education	Department of Higher Education	IIM Visakhapatnam
661	Ministry of Education	Department of Higher Education	Indian Institute of Technology Guwahati
662	Ministry of Education	Department of Higher Education	National Institute of Technology, Goa
663	Ministry of Education	Department of Higher Education	Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET) Malda West Bengal
664	Ministry of Education	Department of Higher Education	National Institute of Technology, Manipur
665	Ministry of Education	Department of Higher Education	National Institute of Technology, Nagaland
666	Ministry of Education	Department of Higher Education	National Institute of Technology, Arunachal Pradesh
667	Ministry of Education	Department of Higher Education	Central University of Himachal Pradesh
668	Ministry of Education	Department of Higher Education	Indian Institute of Technology Gandhinagar
669	Ministry of Education	Department of Higher Education	IIT Jammu
670	Ministry of Education	Department of Higher Education	National Institute of Technology, Agartala
671	Ministry of Education	Department of Higher Education	Indian Institute of Technology , Mumbai
672	Ministry of Education	Department of Higher Education	National Institute of Technology, Hamirpur
673	Ministry of Education	Department of Higher Education	Banaras Hindu University
674	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Chandigarh
675	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Kolkata
676	Ministry of Education	Department of Higher Education	National Institute of Technology, Tiruchirappalli
677	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Tiruchirapalli
678	Ministry of Education	Department of Higher Education	Nagaland University
679	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Ranchi
680	Ministry of Education	Department of Higher Education	Central University of Tamil Nadu
681	Ministry of Education	Department of Higher Education	Indian Institute of Advanced Studies (IIAS),
682	Ministry of Education	Department of Higher Education	CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
683	Ministry of Education	Department of Higher Education	Sant Longowal Institute of Engineering & Technology (SLIET)
684	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology Design and Manufacturing Kancheepuram
685	Ministry of Education	Department of Higher Education	Assam University
686	Ministry of Education	Department of Higher Education	JAMIA MILLIA ISLAMIA
687	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology Design & Manufacturing (IIITD&M), Kurnool
688	Ministry of Education	Department of Higher Education	National Institute of Technology, Srinagar
689	Ministry of Education	Department of Higher Education	S.V. National Institute of Technology, Surat
690	Ministry of Education	Department of Higher Education	National Institute of Technology, Kurukshetra
691	Ministry of Education	Department of Higher Education	Maulana Azad National Institute of Technology, Bhopal
692	Ministry of Education	Department of Higher Education	National Institute of Technology, Calicut
693	Ministry of Education	Department of Higher Education	Kendriya Hindi Sansthan, Agra
694	Ministry of Education	Department of Higher Education	National Council for Promotion of Sindhi Language,
695	Ministry of Education	Department of Higher Education	EdCIL (India) Limited
696	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Lucknow
697	Ministry of Education	Department of Higher Education	Auroville Foundation
698	Ministry of Education	Department of Higher Education	Babasaheb Bhimrao Ambedkar University, Lucknow
699	Ministry of Education	Department of Higher Education	Central University of Kashmir
700	Ministry of Education	Department of Higher Education	Tripura University
701	Ministry of Education	Department of Higher Education	National Institute of Foundry and Forge Technology (NIFFT)
702	Ministry of Education	Department of Higher Education	Indian Institute of Management, Shillong
703	Ministry of Education	Department of Higher Education	Central University of Hyderabad
704	Ministry of Education	Department of Higher Education	Central Hindi Directorate
705	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Chennai
706	Ministry of Education	Department of Higher Education	Rashtriya Sanskrit Sansthan
707	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Bhopal
708	Ministry of Education	Department of Higher Education	IISER Tirupati
709	Ministry of Education	Department of Higher Education	Indian Institute of Management, Mumbai
710	Ministry of Education	Department of Higher Education	IISER Berhampur
711	Ministry of Education	Department of Higher Education	IIM Amritsar
712	Ministry of Education	Department of Higher Education	Commission for Scientific and Technical Terminology (CSTT)
713	Ministry of Education	Department of Higher Education	North Eastern Regional Institute of Science and Technology (NERIST)
714	Ministry of Education	Department of Higher Education	IIT Tirupati
715	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Sonepat
716	Ministry of Education	Department of Higher Education	School of Planning and Architecture (SPA), Vijayawada
717	Ministry of Education	Department of Higher Education	National Commission for Minority Educational Institutions,
718	Ministry of Education	Department of Higher Education	IIM Bodhgaya
719	Ministry of Education	Department of Higher Education	IIM Sambalpur
720	Ministry of Education	Department of Higher Education	IIT Bhilai
721	Ministry of Education	Department of Higher Education	IIM Sirmaur
722	Ministry of Education	Department of Higher Education	IIT Palakkad
723	Ministry of Education	Department of Higher Education	Board of Apprenticeship Training (BOAT) (NR) Kanpur
724	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Una
725	Ministry of Education	Department of Higher Education	Mizoram University
726	Ministry of Education	Department of Higher Education	Manipur University
727	Ministry of Education	Department of Higher Education	University of Allahabad
728	Ministry of Education	Department of Higher Education	Board of Apprenticeship Training, Chennai
729	Ministry of Education	Department of Higher Education	Rajiv Gandhi University
730	Ministry of Education	Department of Higher Education	Tezpur University
731	Ministry of Education	Department of Higher Education	IIT Goa

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
732	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Surat
733	Ministry of Education	Department of Higher Education	National Institute of Technology, Raipur
734	Ministry of Education	Department of Higher Education	IIM Jammu
735	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Bhagalpur
736	Ministry of Education	Department of Higher Education	IIT Dharwad
737	Ministry of Education	Department of Higher Education	Central University of Jharkhand
738	Ministry of Education	Department of Higher Education	Central University of Jammu
739	Ministry of Education	Department of Higher Education	Association of Indian Universities
740	Ministry of Education	Department of Higher Education	National Institute of Technology, Andhra Pradesh
741	Ministry of Education	Department of Higher Education	National Testing Agency
742	Ministry of Education	Department of Higher Education	Dayalbagh Educational Institute (Deemed University)
743	Ministry of Education	Department of Higher Education	Indian Institute of Engineering Science and Technology, Shibpur
744	Ministry of Education	Department of Higher Education	Avinashilingam Institute for Home Science and Higher Education for Women
745	Ministry of Education	Department of Higher Education	National Board of Accreditation
746	Ministry of Education	Department of Higher Education	IIIT Agartala
747	Ministry of Education	Department of Higher Education	Visva-Bharati
748	Ministry of Electronics & Information Technology	Deptt of Information Technology	Deptt of Information Technology
749	Ministry of Electronics & Information Technology	Deptt of Information Technology	Centre for Development of Advanced Computing (CDAC)
750	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Informatics Centre
751	Ministry of Electronics & Information Technology	Deptt of Information Technology	Standardization, Testing and Quality Certification (STQC)
752	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Institute of Electronics and Information Technology (NIELIT)
753	Ministry of Electronics & Information Technology	Deptt of Information Technology	Controller of Certifying Authorities (CCA)
754	Ministry of Electronics & Information Technology	Deptt of Information Technology	Centre for Materials for Electronics Technology (C MET)
755	Ministry of Electronics & Information Technology	Deptt of Information Technology	Software Technology Parks of India (STPI)
756	Ministry of Electronics & Information Technology	Deptt of Information Technology	Education & Research in Computer Networking (ERNET)
757	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Internet Exchange of India
758	Ministry of Electronics & Information Technology	Deptt of Information Technology	Unique Identification Authority of India(UIDAI)
759	Ministry of Electronics & Information Technology	Deptt of Information Technology	Society for Applied Microwave Electronics Engineering and Research (SAMEER)
760	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Informatic Centre Services Incorporation(NICSI)
761	Ministry of Electronics & Information Technology	Deptt of Information Technology	Digital India Corporation (DIC)
762	Ministry of Electronics & Information Technology	Deptt of Information Technology	Semi Conductor Laboratory (SCL)
763	Ministry of Environment & Forests	N/A	Ministry of Environment & Forests
764	Ministry of Environment & Forests	N/A	National Green Tribunal
765	Ministry of Environment & Forests	N/A	Regional Office, Chennai
766	Ministry of Environment & Forests	N/A	Regional Office, Dehradun
767	Ministry of Environment & Forests	N/A	National Biodiversity Authority
768	Ministry of Environment & Forests	N/A	Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora
769	Ministry of Environment & Forests	N/A	Forest Survey of India, Dehradun
770	Ministry of Environment & Forests	N/A	National Centre for Sustainable Coastal Management (NCSCM)
771	Ministry of Environment & Forests	N/A	Indian Institute of Forests Management, Bhopal
772	Ministry of Environment & Forests	N/A	Zoological Survey of India, Kotkatta
773	Ministry of Environment & Forests	N/A	Wildlife Crime Control Bureau Head Quarter
774	Ministry of Environment & Forests	N/A	Wildlife Crime Control Bureau, Chennai
775	Ministry of Environment & Forests	N/A	Wildlife Crime Control Bureau, Mumbai

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
776	Ministry of Environment & Forests	N/A	Wildlife Crime Control Bureau, Kolkatta
777	Ministry of Environment & Forests	N/A	Indira Gandhi National Forest Academy, Dehradun
778	Ministry of Environment & Forests	N/A	Regional Office,Bangalore
779	Ministry of Environment & Forests	N/A	Central Zoo Authority, New Delhi
780	Ministry of Environment & Forests	N/A	Indian Council of Forestry Research and Education, Dehradun
781	Ministry of Environment & Forests	N/A	Wildlife Crime Control Bureau, New Delhi
782	Ministry of Environment & Forests	N/A	Regional Office, Bhopal
783	Ministry of Environment & Forests	N/A	Central Regional Office, Lucknow
784	Ministry of Environment & Forests	N/A	Regional Office, Bhubaneswar
785	Ministry of Environment & Forests	N/A	Botanical Survey of India, Kolkatta
786	Ministry of Environment & Forests	N/A	Directorate of Forest Education, Dehradun
787	Ministry of Environment & Forests	N/A	Central Pollution Control Board, Delhi
788	Ministry of Environment & Forests	N/A	National Zoological Park, New Delhi
789	Ministry of Environment & Forests	N/A	National Museum of Natural History, New Delhi
790	Ministry of Environment & Forests	N/A	Wildlife Institute of India, Dehradun
791	Ministry of Environment & Forests	N/A	Regional Office, Nagpur
792	Ministry of Environment & Forests	N/A	Regional Office, Ranchi
793	Ministry of Environment & Forests	N/A	Northern Regional Office, Chandigarh
794	Ministry of Environment & Forests	N/A	North Eastern Regional Office, Shillong
795	Ministry of External Affairs	N/A	Indian Council for Cultural Relations
796	Ministry of External Affairs	N/A	Ministry of External Affairs
797	Ministry of External Affairs	N/A	Embassy of India, Rome, Italy
798	Ministry of External Affairs	N/A	Embassy of India,Vienna, Austria
799	Ministry of External Affairs	N/A	Embassy of India, Dublin, Ireland
800	Ministry of External Affairs	N/A	Consulate General of India, Chicago, USA
801	Ministry of External Affairs	N/A	Consulate General of India, San Francisco, USA
802	Ministry of External Affairs	N/A	High Commission of India, Wellington, New Zealand
803	Ministry of External Affairs	N/A	Embassy of India, Baghdad, Iraq
804	Ministry of External Affairs	N/A	Consulate General of India, Sydney, Australia
805	Ministry of External Affairs	N/A	Consulate General of India, Zanzibar, Tanzania
806	Ministry of External Affairs	N/A	Consulate General of India, Jaffna, Sri Lanka
807	Ministry of External Affairs	N/A	Embassy of India, Bratislava, Slovak Republic
808	Ministry of External Affairs	N/A	High Commission of India, London, United Kingdom
809	Ministry of External Affairs	N/A	Embassy of India, Riyadh, Saudi Arabia
810	Ministry of External Affairs	N/A	Embassy of India, Cairo, Egypt
811	Ministry of External Affairs	N/A	Embassy of India, Berne, Switzerland
812	Ministry of External Affairs	N/A	Embassy of India, Guatemala City, Guatemala
813	Ministry of External Affairs	N/A	Embassy of India, Muscat, Sultanate of Oman
814	Ministry of External Affairs	N/A	Consulate General of India, Saint Denis, Reunion Island
815	Ministry of External Affairs	N/A	Embassy of India, Paris, France
816	Ministry of External Affairs	N/A	Embassy of India, Sofia,Bulgaria
817	Ministry of External Affairs	N/A	Embassy of India, Baku, Azerbaijan
818	Ministry of External Affairs	N/A	Embassy of India, Oslo, Norway
819	Ministry of External Affairs	N/A	Consulate General of india, Vancouver, Canada
820	Ministry of External Affairs	N/A	Embassy of India,Abidjan, Ivory Coast
821	Ministry of External Affairs	N/A	Embassy of India, Panama
822	Ministry of External Affairs	N/A	High Commission of India,Dhaka, Bangladesh
823	Ministry of External Affairs	N/A	Consulate General of India, Ho Chi Minh City, Vietnam
824	Ministry of External Affairs	N/A	Embassy of India, Yangon, Myanmar
825	Ministry of External Affairs	N/A	Embassy of India, Dushanbe, Tajikistan
826	Ministry of External Affairs	N/A	Embassy of India, Tokyo, Japan
827	Ministry of External Affairs	N/A	Embassy of India, Bishkek, Kyrgyztan
828	Ministry of External Affairs	N/A	Consulate General of India, Munich, Germany
829	Ministry of External Affairs	N/A	Consulate General of India, Mandalay, Myanmar
830	Ministry of External Affairs	N/A	Embassy of India, Tunis, Tunisia

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
831	Ministry of External Affairs	N/A	Embassy of India, Washington, USA
832	Ministry of External Affairs	N/A	Consulate General of India, Toronto, Canada
833	Ministry of External Affairs	N/A	Consulate General of India, Guangzhou, China
834	Ministry of External Affairs	N/A	High Commission of India,Bandar Seri Begawan, Brunei Darussalam
835	Ministry of External Affairs	N/A	Consulate General of India, Shanghai, China
836	Ministry of External Affairs	N/A	Embassy of India, Kathmandu, Nepal
837	Ministry of External Affairs	N/A	Embassy of India,Berlin, Germany
838	Ministry of External Affairs	N/A	Embassy of India, Bamako, Mali
839	Ministry of External Affairs	N/A	Consulate of India, Chiangmai, Thailand
840	Ministry of External Affairs	N/A	Embassy of India, Juba, Sudan
841	Ministry of External Affairs	N/A	Consulate General of India, Hamburg, Germany
842	Ministry of External Affairs	N/A	Embassy of India, Prague, Czech Republic
843	Ministry of External Affairs	N/A	Assistant High Commission of India, Kandy, sri Lanka
844	Ministry of External Affairs	N/A	Embassy of India, Zagreb, Croatia
845	Ministry of External Affairs	N/A	High Commission of India, Windhoek, Namibia
846	Ministry of External Affairs	N/A	Embassy of India, Budapest, Hungary
847	Ministry of External Affairs	N/A	Permanent Mission of India to the UN,New York, USA
848	Ministry of External Affairs	N/A	Embassy of India, Pnom Penh,Cambodia
849	Ministry of External Affairs	N/A	High Commission of India, Nairobi,Kenya
850	Ministry of External Affairs	N/A	Consulate General of India, St. Petersburg, Russian federation
851	Ministry of External Affairs	N/A	Embassy of India, Brussels, Belgium
852	Ministry of External Affairs	N/A	Embassy of India, Ulaanbaatar,Mongolia
853	Ministry of External Affairs	N/A	High Commission of India, Canberra, Australia
854	Ministry of External Affairs	N/A	Consulate General of India, Phuentsholing, Bhutan
855	Ministry of External Affairs	N/A	Consulate General of India, Durban, South Africa
856	Ministry of External Affairs	N/A	Embassy of India,Reykjavik, Iceland
857	Ministry of External Affairs	N/A	High Commission of India, Pretoria, South Africa
858	Ministry of External Affairs	N/A	Embassy of India, Bogota, Colombia
859	Ministry of External Affairs	N/A	Embassy of India, Amman, Jordan
860	Ministry of External Affairs	N/A	Embassy of India,Manama, Bahrain
861	Ministry of External Affairs	N/A	High Commission of India, Suva, Fiji islands
862	Ministry of External Affairs	N/A	Consulate General of India, Perth, Australia
863	Ministry of External Affairs	N/A	High Commission of India, Nicosia, Cyprus
864	Ministry of External Affairs	N/A	High Commission of India, Maputo, Mozambique
865	Ministry of External Affairs	N/A	High Commission of India, Colombo, Sri Lanka
866	Ministry of External Affairs	N/A	Assistant High Commission of india, Rajshahi, Bangladesh
867	Ministry of External Affairs	N/A	Consulate General of India, Bandar Abbas, Iran
868	Ministry of External Affairs	N/A	Consulate General of India, Zahidan, Iran
869	Ministry of External Affairs	N/A	Embassy of India, Paramaribo, Suriname
870	Ministry of External Affairs	N/A	Embassy of India, Helsinki, Finland
871	Ministry of External Affairs	N/A	Embassy of India, Madrid, Spain
872	Ministry of External Affairs	N/A	Embassy of India,Copenhagen, Denmark
873	Ministry of External Affairs	N/A	Consulate General of India, Frankfurt, Germany
874	Ministry of External Affairs	N/A	Embassy of India, Ljubljana, Slovenia
875	Ministry of External Affairs	N/A	Indian Council of World Affairs
876	Ministry of External Affairs	N/A	High Commission of India, Accra, Ghana
877	Ministry of External Affairs	N/A	Embassy of India, Brasilia, Brazil
878	Ministry of External Affairs	N/A	Embassy of India, Beirut, Lebanon
879	Ministry of External Affairs	N/A	Consulate General of India, Birgunj, Nepal
880	Ministry of External Affairs	N/A	Embassy of India, Tel Aviv, Israel
881	Ministry of External Affairs	N/A	High Commission of India, Trinidad & Tobago, West Indies
882	Ministry of External Affairs	N/A	High Commission of India, Lusaka, Zambia
883	Ministry of External Affairs	N/A	Embassy of India, Seoul, Republic of Korea
884	Ministry of External Affairs	N/A	High Commission of India, Port Louis, Mauritius

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
885	Ministry of External Affairs	N/A	Consulate General of India, New York, USA
886	Ministry of External Affairs	N/A	Embassy of India,Thimphu, Bhutan
887	Ministry of External Affairs	N/A	High Commission of India, Singapore
888	Ministry of External Affairs	N/A	High Commission of India, Ottawa, Canada
889	Ministry of External Affairs	N/A	Embassy of India, Ankara, Turkey
890	Ministry of External Affairs	N/A	Embassy of India, Safat, Kuwait
891	Ministry of External Affairs	N/A	Assistant High Commission of India, Chittagong, Bangladesh
892	Ministry of External Affairs	N/A	Consulate General of India, Melbourne, Australia
893	Ministry of External Affairs	N/A	Consulate General of India, Istanbul, Turkey
894	Ministry of External Affairs	N/A	Embassy of India, Rabat, Morocco
895	Ministry of External Affairs	N/A	Consulate General of India, Birmingham, United Kingdom
896	Ministry of External Affairs	N/A	Embassy of India, Athens, Greece
897	Ministry of External Affairs	N/A	Embassy of India, Caracas, Venezuela
898	Ministry of External Affairs	N/A	Consulate General of India, Hambantota, Sri Lanka
899	Ministry of External Affairs	N/A	Embassy of India,Yerevan, Armenia
900	Ministry of External Affairs	N/A	Office of the High Commission of India, Lagos, Nigeria
901	Ministry of External Affairs	N/A	Embassy of India, Algiers,Algeria
902	Ministry of External Affairs	N/A	Embassy of India,Santiago, Chile
903	Ministry of External Affairs	N/A	High Commission of India,Kampala, Uganda
904	Ministry of External Affairs	N/A	Consulate General of India, Hongkong
905	Ministry of External Affairs	N/A	Permanent Mission of India to the UN Offices in Geneva, Switzerland
906	Ministry of External Affairs	N/A	High Commission of India, Liongwe(Malawi)
907	Ministry of External Affairs	N/A	High Commission of India, Abuja, Nigeria
908	Ministry of External Affairs	N/A	Embassy of India, Havana, Cuba
909	Ministry of External Affairs	N/A	Embassy of India, Mexico
910	Ministry of External Affairs	N/A	High Commission of India, Male, Republic of Maldives
911	Ministry of External Affairs	N/A	Embassy of India, Lisbon, Portugal
912	Ministry of External Affairs	N/A	Consulate general of India, Houston, USA
913	Ministry of External Affairs	N/A	Representative Office of India, Ramallah City, State ofPalestine
914	Ministry of External Affairs	N/A	High Commission of India, Georgetown, Guyana
915	Ministry of External Affairs	N/A	Embassy of India, Belgrade, Republic of Serbia
916	Ministry of External Affairs	N/A	Embassy of India, Harare, Zimbabwe
917	Ministry of External Affairs	N/A	Embassy of India, Antananarivo, Madagascar
918	Ministry of External Affairs	N/A	Embassy of India, Dakar, Senegal
919	Ministry of External Affairs	N/A	Consulate General of India, Atlanta, USA
920	Ministry of External Affairs	N/A	Embassy of India, Damascus, Syria
921	Ministry of External Affairs	N/A	Embassy of India, Moscow, Russian Federation
922	Ministry of External Affairs	N/A	High Commission of India, Kingston, Jamaica
923	Ministry of External Affairs	N/A	Consulate General of India, Sao Paulo, Brazil
924	Ministry of External Affairs	N/A	Embassy of India, Sana'a, Yemen
925	Ministry of External Affairs	N/A	Embassy of India, Buenos Aires, Argentina
926	Ministry of External Affairs	N/A	Consulate General of India, Vladivostok, Russian Federation
927	Ministry of External Affairs	N/A	Embassy of india,Bucharest, , Romania
928	Ministry of External Affairs	N/A	High Commission of India,Islamabad, Pakistan
929	Ministry of External Affairs	N/A	Embassy of India, Tripoli, Libya
930	Ministry of External Affairs	N/A	Consulate General of India, Jeddah, Saudi Arabia
931	Ministry of External Affairs	N/A	High Commission of India, Kuala Lumpur, Malaysia
932	Ministry of External Affairs	N/A	Embassy of India, Vientiane, Lao People's Democratic Republic
933	Ministry of External Affairs	N/A	Passport Office
934	Ministry of External Affairs	N/A	Embassy of India, Astana, Kazakhstan
935	Ministry of External Affairs	N/A	Consulate General of India, Erbil (Kurdistan)
936	Ministry of External Affairs	N/A	Consulate General of India, Dubai, UAE
937	Ministry of External Affairs	N/A	Embassy of India, Warsaw

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
938	Ministry of External Affairs	N/A	Consulate General of India, Osaka-Kobe, Japan
939	Ministry of External Affairs	N/A	Embassy of India, Beijing, China
940	Ministry of External Affairs	N/A	Embassy of India, Doha, Qatar
941	Ministry of External Affairs	N/A	Embassy of India, Niamey, Niger
942	Ministry of External Affairs	N/A	Embassy of India, Minsk, Belarus
943	Ministry of External Affairs	N/A	Embassy of India, Hanoi, Vietnam
944	Ministry of External Affairs	N/A	High Commission of India, Dar es Salaam, Tanzania
945	Ministry of External Affairs	N/A	Consulate General of India, Milan, Italy
946	Ministry of External Affairs	N/A	Consulate General of India, Johannesburg, South Africa
947	Ministry of External Affairs	N/A	Embassy of India, Bangkok, Thailand
948	Ministry of External Affairs	N/A	High Commission of India, Port Moresby, Papua New Guinea
949	Ministry of External Affairs	N/A	Consulate General of India, Edinburgh, United Kingdom
950	Ministry of External Affairs	N/A	Embassy of India, Kyiv, Ukraine
951	Ministry of External Affairs	N/A	Embassy of India, Manila, Philippines
952	Ministry of External Affairs	N/A	High Commission of India, Malta
953	Ministry of External Affairs	N/A	High Commission of India, Victoria, Seychelles
954	Ministry of External Affairs	N/A	Embassy of India, Jakarta, Indonesia
955	Ministry of External Affairs	N/A	Embassy of India, Tashkent, Uzbekistan
956	Ministry of External Affairs	N/A	Embassy of India, Abu Dhabi, UAE
957	Ministry of External Affairs	N/A	Embassy of India, Ashgabat, Turkmenistan
958	Ministry of External Affairs	N/A	Embassy of India, Kinshasa
959	Ministry of External Affairs	N/A	Assistant High Commission of India, Sylhet
960	Ministry of External Affairs	N/A	Embassy of India, Djibouti
961	Ministry of External Affairs	N/A	Indian Mission to ASEAN, Jakarta
962	Ministry of External Affairs	N/A	Consulate General of India, Medan, Indonesia
963	Ministry of External Affairs	N/A	Embassy of India, Luanda, Angola
964	Ministry of External Affairs	N/A	CPV Division
965	Ministry of External Affairs	N/A	Embassy of India, Tehran, Iran
966	Ministry of External Affairs	N/A	Assistant High Commission of India, Mombasa, Kenya
967	Ministry of External Affairs	N/A	Embassy of India Brazzaville
968	Ministry of External Affairs	N/A	High Commission of India, Yaounde(Cameroon)
969	Ministry of External Affairs	N/A	Embassy of India, Malabo
970	Ministry of External Affairs	N/A	High Commission of India,Gaborone, Botswana
971	Ministry of External Affairs	N/A	Consulate General of India, Bali
972	Ministry of External Affairs	N/A	Consulate General of India, Sittwe, Mayanmar
973	Ministry of External Affairs	N/A	Embassy of India, Stockholm, Sweden
974	Ministry of External Affairs	N/A	High Commission of India, Kigali (Rawanda)
975	Ministry of External Affairs	N/A	Passport Seva Division
976	Ministry of External Affairs	N/A	Embassy of India, Lima, Peru
977	Ministry of External Affairs	N/A	Embassy of India, Tallinn, Estonia
978	Ministry of External Affairs	N/A	Embassy of India, Monrovia (Liberia)
979	Ministry of External Affairs	N/A	Embassy of India, Sao Tome
980	Ministry of External Affairs	N/A	High Commission of India, Mbabane (Eswatini)
981	Ministry of External Affairs	N/A	Embassy of India, Santo Domingo
982	Ministry of External Affairs	N/A	Assistant High Commission of India, Khulna, Bangladesh
983	Ministry of External Affairs	N/A	Embassy of India, Asmara, Eritrea
984	Ministry of External Affairs	N/A	Embassy of India, Lome
985	Ministry of External Affairs	N/A	High Commission of India, Freetown, Sierra Leone
986	Ministry of External Affairs	N/A	Embassy of India, Ouagadougou, Burkina Faso
987	Ministry of External Affairs	N/A	Embassy of India, N'Djamena, Chad
988	Ministry of External Affairs	N/A	Embassy of India, Nouakchott, Mauritania
989	Ministry of External Affairs	N/A	Embassy of India, Dili, Timor-Leste
990	Ministry of External Affairs	N/A	Consulate General of India, Brisbane
991	Ministry of External Affairs	N/A	Consulate General of India, Marseille
992	Ministry of External Affairs	N/A	Embassy of India, Praia, Cabo Verde

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
993	Ministry of External Affairs	N/A	Embassy of India, Riga, Latvia
994	Ministry of Finance	Department of Economic Affairs	SPMCIL Bank Note Press , Dewas (Madhya-Pradesh)
995	Ministry of Finance	Department of Economic Affairs	Securities and Exchange Board of India (SEBI), Head Office
996	Ministry of Finance	Department of Economic Affairs	Department of Economic Affairs
997	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Kolkata
998	Ministry of Finance	Department of Economic Affairs	National Savings Institute (NSI)
999	Ministry of Finance	Department of Economic Affairs	SPMCIL Currency Note Press Nashik
1000	Ministry of Finance	Department of Economic Affairs	India Security Press, Nashik Road
1001	Ministry of Finance	Department of Economic Affairs	SPMCIL Corporate Office
1002	Ministry of Finance	Department of Economic Affairs	SPMCIL Security Paper Mill, Hoshangabad
1003	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Noida
1004	Ministry of Finance	Department of Economic Affairs	SPMCIL India Government Mint, Hyderabad
1005	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Mumbai
1006	Ministry of Finance	Department of Economic Affairs	SPMCIL Security Printing Press Hyderabad
1007	Ministry of Finance	Department of Expenditure	Department of Expenditure
1008	Ministry of Finance	Department of Expenditure	Central Pension Accounting Office
1009	Ministry of Finance	Department of Expenditure	Controller General of Accounts
1010	Ministry of Finance	Department of Revenue	Pr.Chief Commissioner of Income Tax (CCA), Pune
1011	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs and Central Excise, Meerut Zone
1012	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-I Zone
1013	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-III Zone
1014	Ministry of Finance	Department of Revenue	Directorate of Logistics
1015	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax, Bangalore-II
1016	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs (Preventive), Tiruchirapalli
1017	Ministry of Finance	Department of Revenue	Pr.Chief Commissioner of Income Tax , Bangalore
1018	Ministry of Finance	Department of Revenue	Chief Commissioner of Central Excise, Ranchi Zone, Patna
1019	Ministry of Finance	Department of Revenue	Directorate General of Inspection
1020	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Jaipur
1021	Ministry of Finance	Department of Revenue	Directorate General of Taxpayer Services
1022	Ministry of Finance	Department of Revenue	Pr. Chief Commissioner of Income Tax (CCA), Delhi
1023	Ministry of Finance	Department of Revenue	Director General of Income Tax (Admn.) New Delhi
1024	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs Preventive, Delhi Zone
1025	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Patna
1026	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Lucknow Zone
1027	Ministry of Finance	Department of Revenue	Chief Commissioner of Custms & Central Excise, Vadodara Zone
1028	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Chennai Zone
1029	Ministry of Finance	Department of Revenue	Directorate General of Anti Profiteering
1030	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Bangalore Zone
1031	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Chandigarh Zone
1032	Ministry of Finance	Department of Revenue	Directorate General of Export Promotion
1033	Ministry of Finance	Department of Revenue	Chief Commissioner, Central Excise, Delhi Zone
1034	Ministry of Finance	Department of Revenue	Directorate General NACEN
1035	Ministry of Finance	Department of Revenue	Directorate General of Audit
1036	Ministry of Finance	Department of Revenue	Chief Commissioner of Central Excise, Bangalore Zone
1037	Ministry of Finance	Department of Revenue	Chief Commissioner of Central Excise & Customs, Pune Zone
1038	Ministry of Finance	Department of Revenue	Chief Commissioner of CGST, Ahmedabad Zone
1039	Ministry of Finance	Department of Revenue	Chief Commissioner of Custms & Central Excise, Nagpur Zone
1040	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs & Central Excise, Guwahati Zone
1041	Ministry of Finance	Department of Revenue	Directorate General of Systems & Data Management
1042	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Ahmedabad Zone
1043	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Kolkata Zone

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1044	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs & Central Excise, Vishakhapatnam Zone
1045	Ministry of Finance	Department of Revenue	Directorate General of Valuation
1046	Ministry of Finance	Department of Revenue	Chief Commissioner, CGST & Central Excise, Jaipur Zone
1047	Ministry of Finance	Department of Revenue	Chief Commissioner of CGST and Central Excise, Bhopal Zone
1048	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Patna
1049	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs and Central Excise Hyderabad Zone
1050	Ministry of Finance	Department of Revenue	CBDT Director (ITCC)
1051	Ministry of Finance	Department of Revenue	Directorate of Legal Affairs
1052	Ministry of Finance	Department of Revenue	Chief Commissioner of Central Excise, GST & Customs, Trivendrum Zone
1053	Ministry of Finance	Department of Revenue	Director General of Income Tax (Systems) ,New Delhi
1054	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Chennai Zone
1055	Ministry of Finance	Department of Revenue	Directorate General of Vigilance
1056	Ministry of Finance	Department of Revenue	Directorate of Revenue Intelligence
1057	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Kolkata Zone
1058	Ministry of Finance	Department of Revenue	Principal Chief Commissioner, CGST & Central Excise, Mumbai Zone
1059	Ministry of Finance	Department of Revenue	Directorate of Organisation & Personnel Management
1060	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-II Zone
1061	Ministry of Finance	Department of Revenue	Central Board of Indirect Taxes and Customs(CBIC)
1062	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Delhi Zone
1063	Ministry of Finance	Department of Revenue	Pr. Chief Commissioner Income Tax, NWR, Chandigarh
1064	Ministry of Finance	Department of Revenue	Chief Commissioner of CGST, Panchkula Zone
1065	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Bhubaneshwar
1066	Ministry of Finance	Department of Revenue	Chief Commissioner (AR), CESTAT
1067	Ministry of Finance	Department of Revenue	Directorate Genenral of GST Intelligence
1068	Ministry of Finance	Department of Revenue	Central Revenues Control Laboratory
1069	Ministry of Finance	Department of Revenue	Directorate General of Analytics and Risk Management
1070	Ministry of Finance	Department of Revenue	Director General of Income Tax, NADT
1071	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Guwahati
1072	Ministry of Finance	Department of Revenue	Director General of Income Tax (Inv.) Jaipur
1073	Ministry of Finance	Department of Revenue	Directorate of International Customs
1074	Ministry of Finance	Department of Revenue	Department of Revenue
1075	Ministry of Finance	Department of Revenue	Commissioner of Income Tax(Audit), Chandigarh
1076	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Bhubaneswar
1077	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Mumbai
1078	Ministry of Finance	Department of Revenue	DRT , Guwahati
1079	Ministry of Finance	Department of Revenue	Directorate of Enforcement
1080	Ministry of Finance	Department of Revenue	Directorate General of Goods and Service Tax
1081	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Nagpur
1082	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Ahmedabad
1083	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Bhopal
1084	Ministry of Finance	Department of Financial Services	Indian Bank
1085	Ministry of Finance	Department of Financial Services	Bank of India
1086	Ministry of Finance	Department of Financial Services	Bank of Maharashtra
1087	Ministry of Finance	Department of Financial Services	Mumbai Debts Recovery Tribunal No.I
1088	Ministry of Finance	Department of Financial Services	National Bank for Agriculture and Rural Development (NABARD)
1089	Ministry of Finance	Department of Financial Services	Life Insurance Corporation of India
1090	Ministry of Finance	Department of Financial Services	Small Industries Development Bank of India (SIDBI)
1091	Ministry of Finance	Department of Financial Services	Reserve Bank of India
1092	Ministry of Finance	Department of Financial Services	United Commercial Bank (UCO)
1093	Ministry of Finance	Department of Financial Services	IDBI Bank Ltd.
1094	Ministry of Finance	Department of Financial Services	DRT II Mumbai
1095	Ministry of Finance	Department of Financial Services	General Insurance Corporation of India

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1096	Ministry of Finance	Department of Financial Services	IFCI Limited (IFCI)
1097	Ministry of Finance	Department of Financial Services	United India Insurance Co. Ltd.
1098	Ministry of Finance	Department of Financial Services	Canara Bank
1099	Ministry of Finance	Department of Financial Services	DRAT, Mumbai
1100	Ministry of Finance	Department of Financial Services	Indian Overseas Bank
1101	Ministry of Finance	Department of Financial Services	DRT, Ernakulam
1102	Ministry of Finance	Department of Financial Services	Debts Recovery Tribunal Chandigarh II
1103	Ministry of Finance	Department of Financial Services	Central Bank
1104	Ministry of Finance	Department of Financial Services	DRT, Ahmedabad
1105	Ministry of Finance	Department of Financial Services	Insurance Regulatory and Development Authority
1106	Ministry of Finance	Department of Financial Services	The Oriental Insurance Co. Ltd.
1107	Ministry of Finance	Department of Financial Services	DRT-III, Delhi
1108	Ministry of Finance	Department of Financial Services	DRT Cuttack
1109	Ministry of Finance	Department of Financial Services	National Housing Bank (NHB)
1110	Ministry of Finance	Department of Financial Services	DRT-II Delhi
1111	Ministry of Finance	Department of Financial Services	The New India Assurance Company Ltd.
1112	Ministry of Finance	Department of Financial Services	Bank of Baroda
1113	Ministry of Finance	Department of Financial Services	DRT, Ranchi
1114	Ministry of Finance	Department of Financial Services	Export Import Bank of India (EXIM Bank)
1115	Ministry of Finance	Department of Financial Services	Punjab & Sind Bank
1116	Ministry of Finance	Department of Financial Services	DRAT, Allahabad
1117	Ministry of Finance	Department of Financial Services	National Insurance Company Limited
1118	Ministry of Finance	Department of Financial Services	Mumbai Debts Recovery Tribunal No.Three
1119	Ministry of Finance	Department of Financial Services	Department of Financial Services
1120	Ministry of Finance	Department of Financial Services	Agriculture Insurance Company of India Ltd.
1121	Ministry of Finance	Department of Financial Services	Punjab National Bank
1122	Ministry of Finance	Department of Financial Services	India Infrastructure Finance Co. Ltd. (IIFCL)
1123	Ministry of Finance	Department of Financial Services	Union Bank of India
1124	Ministry of Finance	Department of Financial Services	DRT, Kolkata
1125	Ministry of Finance	Department of Financial Services	Debts Recovery Tribunal, Ahmedabad II
1126	Ministry of Finance	Department of Financial Services	State Bank of India
1127	Ministry of Finance	Department of Financial Services	DRT, Chandigarh
1128	Ministry of Finance	Department of Financial Services	DRT-III, Chennai
1129	Ministry of Finance	Department of Financial Services	DRT, Allahabad
1130	Ministry of Finance	Department of Financial Services	DRT II, Ernakulam
1131	Ministry of Finance	Department of Financial Services	Stresssed Assets Stabilization Fund (SASF)
1132	Ministry of Finance	Department of Financial Services	DRT, Jaipur
1133	Ministry of Finance	Department of Financial Services	DRT II, Kolkata
1134	Ministry of Finance	Department of Financial Services	DRT, Aurangabad
1135	Ministry of Finance	Department of Financial Services	DRT, Pune
1136	Ministry of Finance	Department of Financial Services	DRT III Kolkata
1137	Ministry of Finance	Department of Financial Services	DRT, Chennai
1138	Ministry of Finance	Department of Financial Services	Office of the Custodian
1139	Ministry of Finance	Department of Financial Services	Pension Fund Regulatory and Development Authority
1140	Ministry of Finance	Department of Financial Services	DRT I, Hyderabad
1141	Ministry of Finance	Department of Financial Services	Institute of Actuaries of India
1142	Ministry of Finance	Department of Financial Services	DRT-Jabalpur
1143	Ministry of Finance	Department of Financial Services	DRT, Vishakhapatnam
1144	Ministry of Finance	Department of Financial Services	DRT II, Hyderabad
1145	Ministry of Finance	Department of Financial Services	DRT, Dehradun
1146	Ministry of Finance	Department of Financial Services	DRT, Madurai
1147	Ministry of Finance	Department of Financial Services	DRT, Lucknow
1148	Ministry of Finance	Department of Financial Services	DRAT, Chennai
1149	Ministry of Finance	Department of Financial Services	Debts Recovery Tribunal - III, Chandigarh
1150	Ministry of Finance	Department of Financial Services	Debt Recovery Tribunal - II, Bangalore

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1151	Ministry of Finance	Department of Financial Services	DRT, Siliguri
1152	Ministry of Finance	Department of Financial Services	Debt Recovery Tribunal - I, Bangalore
1153	Ministry of Finance	Department of Financial Services	DRAT, Delhi
1154	Ministry of Finance	Department of Financial Services	DRAT, Kolkata
1155	Ministry of Finance	Department of Financial Services	DRT-II Chennai
1156	Ministry of Finance	Department of Financial Services	DRT, Patna
1157	Ministry of Finance	Department of Financial Services	DRT, Coimbatore
1158	Ministry of Finance	Department of Financial Services	DRT, Delhi
1159	Ministry of Finance	Department of Financial Services	DRT, Nagpur
1160	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Mumbai
1161	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Ahmedabad
1162	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Bengaluru
1163	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, New Delhi
1164	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Bhopal
1165	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Guwahati
1166	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Hyderabad
1167	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Jaipur
1168	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Chennai
1169	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Ernakulam
1170	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Kolkata
1171	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Lucknow
1172	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Noida
1173	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Pune
1174	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Patna
1175	Ministry of Finance	Department of Financial Services	Office of the Insurance Ombudsman, Chandigarh
1176	Ministry of Finance	Department of Financial Services	Financial Services Institutions Bureau (FSIB)
1177	Ministry of Finance	Department of Financial Services	Council of Insurance Ombudsmen
1178	Ministry of Finance	Department of Financial Services	National Bank for Financing Infrastructure & Development (NaBFID)
1179	Ministry of Finance	Department of Financial Services	Rajasthan Marudhara Gramin Bank
1180	Ministry of Finance	Department of Financial Services	Baroda Rajasthan Kshetriya Gramin Bank
1181	Ministry of Finance	Department of Financial Services	Odisha Gramya Bank
1182	Ministry of Finance	Department of Financial Services	Assam Gramin Vikash Bank
1183	Ministry of Finance	Department of Financial Services	Punjab Gramin Bank
1184	Ministry of Finance	Department of Financial Services	Bangiya Gramin Vikash Bank
1185	Ministry of Finance	Department of Financial Services	Karnataka Gramin Bank
1186	Ministry of Finance	Department of Financial Services	Uttar Banga Kshetriya Gramin Bank
1187	Ministry of Finance	Department of Financial Services	Maharashtra Gramin Bank
1188	Ministry of Finance	Department of Financial Services	Sarva Haryana Gramin Bank
1189	Ministry of Finance	Department of Financial Services	Baroda U.P. Gramin Bank
1190	Ministry of Finance	Department of Financial Services	Uttar Bihar Gramin Bank
1191	Ministry of Finance	Department of Financial Services	Karnataka Vikas Grameena Bank
1192	Ministry of Finance	Department of Financial Services	Baroda Gujarat Gramin Bank
1193	Ministry of Finance	Department of Financial Services	Prathama UP Gramin Bank
1194	Ministry of Finance	Department of Financial Services	Aryavart Bank
1195	Ministry of Finance	Department of Financial Services	J&K Grameen Bank
1196	Ministry of Finance	Department of Financial Services	Vidharbha Konkan Gramin Bank
1197	Ministry of Finance	Department of Financial Services	Andhra Pragathi Grameena Bank
1198	Ministry of Finance	Department of Financial Services	Saptagiri Grameena Bank
1199	Ministry of Finance	Department of Financial Services	Madhya Pradesh Gramin Bank
1200	Ministry of Finance	Department of Financial Services	Uttarakhand Gramin Bank
1201	Ministry of Finance	Department of Financial Services	Tamil Nadu Grama Bank
1202	Ministry of Finance	Department of Financial Services	Saurashtra Gramin Bank
1203	Ministry of Finance	Department of Financial Services	Telangana Grameena Bank
1204	Ministry of Finance	Department of Financial Services	Tripura Gramin Bank
1205	Ministry of Finance	Department of Financial Services	Kerala Gramin Bank

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1206	Ministry of Finance	Department of Financial Services	Madhyanchal Gramin Bank
1207	Ministry of Finance	Department of Financial Services	Utkal Grameen Bank
1208	Ministry of Finance	Department of Financial Services	Nagaland Rural Bank
1209	Ministry of Finance	Department of Financial Services	Andhra Pradesh Grameena Vikas Bank
1210	Ministry of Finance	Department of Investment and Public Asset Management	Department of Investment and Public Asset Management
1211	Ministry of Finance	Department of Investment and Public Asset Management	Specified Undertaking of Unit Trust of India (SUUTI), Mumbai
1212	Ministry of Finance	Department of Investment and Public Asset Management	UTI Infrastructure Technolgoy And Services Limited
1213	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CIFNET,Cochi
1214	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CIFNET,Vishakhapatnam
1215	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fisheries Survey of India, Mumbai Base
1216	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India,Mumbai
1217	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India,Chennai
1218	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India,Bogda
1219	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India, Kochi
1220	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India,Portblair
1221	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CICEF,Banglore
1222	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CIFNET,Royapuram
1223	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Fishery Survey of India,Vishakhapatnam
1224	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	NIFPHATT, Kochi
1225	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	NIFPHATT, Vishakhapatnam
1226	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Department of Fisheries
1227	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	National Fisheries Development Board, Hyderabad
1228	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Coastal Aquaculture Authority, Chennai
1229	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D, Hissar
1230	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Hesserghatta
1231	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF Suratgarh
1232	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	NIAH,Baghpat
1233	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS,Chennai
1234	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Jammu
1235	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Devlopment Organization(NR),Chandigarh
1236	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Delhi Milk Scheme, New Delhi
1237	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Kalyani
1238	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CHRS, Ajmer
1239	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Dhamrod
1240	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Gandhinagar
1241	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CHRS, Ahmedabad
1242	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Reginal Fodder Station, Sriganganagar

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1243	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CHRS, Ongole
1244	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Chennai
1245	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CHRS,Rohtak
1246	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS,New Delhi
1247	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS,Mumbai
1248	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Sheep Breeding Farm,Hissar
1249	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Sunebeda
1250	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Animal welfare Board of India
1251	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS, Banglore
1252	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Devlopment Organization(WR),Mumbai
1253	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Frozen Semen Production & Training Instt., Hesserghatta
1254	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS, Hyderabad
1255	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	AQCS,Kolkatta
1256	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Hyderabad
1257	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Devlopment Organization(ER),Bhubneshwar
1258	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Performing Testing Centre, Gurgoan
1259	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Avadi
1260	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Chiplima
1261	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	CCBF,Andeshnagar
1262	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Veterinary Council of India
1263	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Department of Animal Husbandry And Dairying
1264	Ministry of Food Processing Industries	N/A	Ministry of Food Processing Industries
1265	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, MUMBAI
1266	Ministry of Health & Family Welfare	Department of Health & Family Welfare	INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD.
1267	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA
1268	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR
1269	Ministry of Health & Family Welfare	Department of Health & Family Welfare	SAFDARJUNG HOSPITAL,NEW DELHI
1270	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM
1271	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI
1272	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Tuberculosis and Respiratory Diseases
1273	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE
1274	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All India Institute of Speech and Hearing
1275	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Department of Health & Family Welfare
1276	Ministry of Health & Family Welfare	Department of Health & Family Welfare	HSCC, India Ltd.
1277	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Pasteur Institute of India
1278	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,AHMDABAD

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1279	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,KARNAL
1280	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHUBENESWAR
1281	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Food Safety and Standard Authority of India
1282	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, MARMAGOA
1283	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Biological
1284	Ministry of Health & Family Welfare	Department of Health & Family Welfare	KALAWATI SARAN CHILDRENS HOSPITAL,NEW DELHI
1285	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Central Government Health Service (CGHS), Delhi
1286	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,NEW DELHI
1287	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION,VISHAKHAPATNAM
1288	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION,CHENNAI
1289	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI
1290	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG
1291	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, KOLKATA.
1292	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA
1293	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABLITATION,MUMBAI
1294	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, DELHI
1295	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, MUMBAI,
1296	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,BHOPAL
1297	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,GANJAM,ASKA
1298	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,HYDERABAD
1299	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Health & Family Welfare
1300	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL RESEARCH INSTITUTE,KASAULI
1301	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL CENTRE FOR DISEASE CONTROL, DELHI
1302	Ministry of Health & Family Welfare	Department of Health & Family Welfare	HLL Lifecare Limited
1303	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Dental Council of India
1304	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, KOLKATA
1305	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE,CHENGALPATTU
1306	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Directorate of General of Health Services
1307	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,PUNE
1308	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,LUCKNOW
1309	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHANDIGARH
1310	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL T. B. INSTITUTE,BANGLORE
1311	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,HYDERABAD
1312	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Chittaranjan National Cancer Institute, Kolkata
1313	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All India Institute of Medical Sciences
1314	Ministry of Health & Family Welfare	Department of Health & Family Welfare	LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.

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1315	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National AIDS Research Institute, Pune
1316	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, KANDLA
1317	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL INSTITUTE OF PSYCHIATRY,RANCHI
1318	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION,CHENNAI
1319	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION,TIRUCHIRAPALLI
1320	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SRINAGAR
1321	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, COCHIN
1322	Ministry of Health & Family Welfare	Department of Health & Family Welfare	B. C. G. VACCINE LABORATRY, CHENNAI
1323	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT BORDER QUARANTINE,AMRITSAR
1324	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Indian Nursing Council
1325	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVT. MEDICAL SRORE DEPOT,KOLKATA
1326	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVT. MEDICAL STORE DEPOT,CHENNAI
1327	Ministry of Health & Family Welfare	Department of Health & Family Welfare	North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences.
1328	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,JAIPUR
1329	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE,BANKURA
1330	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA
1331	Ministry of Health & Family Welfare	Department of Health & Family Welfare	SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY,KOLKATA
1332	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PG Institute of Medical Education & Research, Chandigarh
1333	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National AIDS control Organisation(NACO)
1334	Ministry of Health & Family Welfare	Department of Health & Family Welfare	International Institute of Population Sciences
1335	Ministry of Health & Family Welfare	Department of Health & Family Welfare	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HEALTH, KOLKATA
1336	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Jawaharlal Institute Of Post Graduate Medical Education & Research, Puducherry
1337	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION,MANDAPAM CAMP
1338	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Mental Health & Neuro Sciences (NIMHANS)
1339	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,GUWAHATI
1340	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI
1341	Ministry of Health & Family Welfare	Department of Health & Family Welfare	DR. R. M. L. HOSPITAL,NEW DELHI
1342	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Board of Examinations
1343	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Pharmacy Council of India
1344	Ministry of Health & Family Welfare	Department of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,MUMBAI
1345	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Airport Health Organisation, Cochin
1346	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Central Drugs Standard Control Organization, HQ, New Delhi
1347	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Bhubaneswar
1348	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Bhopal
1349	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Jodhpur
1350	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Patna

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1351	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Raipur
1352	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Rishikesh
1353	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Medical Commission (NMC)
1354	Ministry of Health & Family Welfare	Department of Health & Family Welfare	LGB Reginoal Institute of Mental Health
1355	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Health Authority
1356	Ministry of Health & Family Welfare	Department of Health Research	Department of Health Research
1357	Ministry of Health & Family Welfare	Department of Health Research	Indian Council of Medical research(ICMR)
1358	Ministry of Health & Family Welfare	Department of Health Research	Bhopal Memorial Hospital and Research Centre (BMHRC)
1359	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Department of Heavy Industries
1360	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Andrew Yule and Co. Ltd.
1361	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Bharat Heavy Electricals Limited (BHEL)
1362	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	BBJ Construction Co. Ltd.
1363	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Hindustan Salts Ltd.
1364	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Sambhar Salts Ltd
1365	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Richardson Cruddas Ltd.
1366	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Rajasthan Electronics & Instruments Ltd.
1367	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	HMT (International) Ltd.
1368	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	NEPA Ltd.
1369	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Automotive Research Association of India (ARAI)
1370	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	National Automotive Board
1371	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Fluid Control Research Institute
1372	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Instrumentation Ltd.
1373	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Heavy Engineering Corporation Ltd.,Ranchi
1374	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Engineering Projects (India) Ltd.
1375	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Cement Corporation of India Ltd.
1376	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Bridge and Roof Co India Ltd
1377	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	HMT Ltd.
1378	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	HMT Machine Tools Ltd.
1379	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Central Manufacturing Technology Institute
1380	Ministry of Heavy Industry & Public Enterprises	Department of Public Enterprises	Department of Public Enterprises
1381	Ministry of Home Affairs	Department of Home	Department of Home
1382	Ministry of Home Affairs	Department of Home	Delhi Police
1383	Ministry of Home Affairs	Department of Home	Intelligence Bureau
1384	Ministry of Home Affairs	Department of Home	Central Industrial Security Force
1385	Ministry of Home Affairs	Department of Home	Border Security Force
1386	Ministry of Home Affairs	Department of Home	Central Reserve Police Force
1387	Ministry of Home Affairs	Department of Home	Indo-Tibetan Border Police
1388	Ministry of Home Affairs	Department of Home	Office of the Registrar General of India
1389	Ministry of Home Affairs	Department of Home	Directorate of Coordination(Police Wireless)
1390	Ministry of Home Affairs	Department of Home	Narcotics Control Bureau R K Puram
1391	Ministry of Home Affairs	Department of Home	SVP/National Police Academy, Hyderabad

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1392	Ministry of Home Affairs	Department of Home	Bureau of Police Research & Development
1393	Ministry of Home Affairs	Department of Home	Sashastra Seema Bal,
1394	Ministry of Home Affairs	Department of Home	National Crime Record Bureau
1395	Ministry of Home Affairs	Department of Home	Directorate of Forensic Science
1396	Ministry of Home Affairs	Department of Home	Repatriates Cooperative Finance and Development Bank Limited
1397	Ministry of Home Affairs	Department of Home	National Disaster Management Authority
1398	Ministry of Home Affairs	Department of Home	National Security Guard
1399	Ministry of Home Affairs	Department of Home	LNJP National Institute of Criminology & Forensic Science
1400	Ministry of Home Affairs	Department of Home	National Human Rights Commission
1401	Ministry of Home Affairs	Department of Home	Central Translation Bureau Department of Official Language, MHA
1402	Ministry of Home Affairs	Department of Home	Directorate General Civil Defence
1403	Ministry of Home Affairs	Department of Home	North Eastern Police Academy
1404	Ministry of Home Affairs	Department of Home	National Fire Service College,Nagpur
1405	Ministry of Home Affairs	Department of Home	Assam Rifles
1406	Ministry of Home Affairs	Department of Home	Office of the Custodian of Enemy Property for India
1407	Ministry of Home Affairs	Department of Home	National Foundation for Communal Harmony
1408	Ministry of Home Affairs	Department of Home	Inter State Council
1409	Ministry of Home Affairs	Department of Home	National Intelligence Grid
1410	Ministry of Home Affairs	Department of Home	National Investigation Agency
1411	Ministry of Housing & Urban Affairs	N/A	CPWD Project Region Delhi
1412	Ministry of Housing & Urban Affairs	N/A	Delhi Development Authority
1413	Ministry of Housing & Urban Affairs	N/A	Principal Accounts Office (Technical & Coordination)
1414	Ministry of Housing & Urban Affairs	N/A	Delhi Metro Rail Corporation
1415	Ministry of Housing & Urban Affairs	N/A	Housing and Urban Development Corporation Ltd.
1416	Ministry of Housing & Urban Affairs	N/A	CPWD Project Region Kolkata
1417	Ministry of Housing & Urban Affairs	N/A	Department of Publication
1418	Ministry of Housing & Urban Affairs	N/A	National Building Construction Corporation Limited
1419	Ministry of Housing & Urban Affairs	N/A	CPWD-Headquarter
1420	Ministry of Housing & Urban Affairs	N/A	Delhi Urban Art Commission
1421	Ministry of Housing & Urban Affairs	N/A	Town and Country Planning Organisation
1422	Ministry of Housing & Urban Affairs	N/A	Hindustan Prefab Ltd.
1423	Ministry of Housing & Urban Affairs	N/A	Building Material and Technology Promotion Counil
1424	Ministry of Housing & Urban Affairs	N/A	National Capital Region Planning Board
1425	Ministry of Housing & Urban Affairs	N/A	Ministry of Housing and Urban Affairs
1426	Ministry of Housing & Urban Affairs	N/A	CPWD Project Region Mumbai
1427	Ministry of Housing & Urban Affairs	N/A	CPWD Project Region Chennai
1428	Ministry of Housing & Urban Affairs	N/A	Government of India Stationery Office
1429	Ministry of Housing & Urban Affairs	N/A	Directorate of Estates
1430	Ministry of Housing & Urban Affairs	N/A	Central Govt. Employees Welfare Housing Organisation
1431	Ministry of Housing & Urban Affairs	N/A	National Building Organization
1432	Ministry of Housing & Urban Affairs	N/A	Land and Development Office
1433	Ministry of Housing & Urban Affairs	N/A	Directorate of Printing
1434	Ministry of Housing & Urban Affairs	N/A	National Institute of Urban Affairs
1435	Ministry of Housing & Urban Affairs	N/A	Rajghat Samadhi Committee
1436	Ministry of Housing & Urban Affairs	N/A	National Co-operative Housing Federation of India
1437	Ministry of Housing & Urban Affairs	N/A	CPWD Project Region Chandigarh
1438	Ministry of Housing & Urban Affairs	N/A	Hindustan Steelworks Construction Ltd. (HSCL)
1439	Ministry of Housing & Urban Affairs	N/A	CPWD ADG Region Guwahati
1440	Ministry of Information & Broadcasting	N/A	Ministry of Information & Broadcasting
1441	Ministry of Information & Broadcasting	N/A	Press Information Bureau
1442	Ministry of Information & Broadcasting	N/A	Broadcast Engineering Constulatants India Ltd
1443	Ministry of Information & Broadcasting	N/A	Publication Division
1444	Ministry of Information & Broadcasting	N/A	SATYAJIT RAY FILM & TELEVISION INSTITUTE
1445	Ministry of Information & Broadcasting	N/A	Press Council of India
1446	Ministry of Information & Broadcasting	N/A	National Film development Corporation
1447	Ministry of Information & Broadcasting	N/A	Prasar Bharati Secretariat

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1448	Ministry of Information & Broadcasting	N/A	Central Board of Film Certification(CBFC)
1449	Ministry of Information & Broadcasting	N/A	Pr Accounts Office
1450	Ministry of Information & Broadcasting	N/A	Research Reference And Training Division
1451	Ministry of Information & Broadcasting	N/A	Registrar of Newspapers of India
1452	Ministry of Information & Broadcasting	N/A	Electronic Media Monitoring Centre
1453	Ministry of Information & Broadcasting	N/A	Indian Institute of Mass Communication
1454	Ministry of Information & Broadcasting	N/A	Film and Television Institute, Pune
1455	Ministry of Information & Broadcasting	N/A	Central Bureau of Communication(CBC)
1456	Ministry of Jal Shakti	Department of Drinking Water and Sanitation	Department of Drinking Water and Sanitation
1457	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Department of Water Resources and Ganga Rejuvenation
1458	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Brahmaputra Board
1459	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Water and Power Research Station
1460	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Ganga Flood Control Commission
1461	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	WAPCOS Limited
1462	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Ground Water Board
1463	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Soil & Materials Research Station
1464	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Water Commission
1465	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Krishna River Management Board
1466	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Upper Yamuna River Board
1467	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Projects Construction Corporation Limited
1468	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Pay & Accounts Office
1469	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Institute of Hydrology
1470	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Betwa River Board
1471	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Narmada Control Authority
1472	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Water Development Agency
1473	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Farakka Barrage Project
1474	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Bansagar Control Board
1475	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Tungabhadra Board
1476	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Water Informatics Centre (NWIC)
1477	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Polavaram Project Authority
1478	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Godavari River Management Board
1479	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	North Eastern Regional Institute of Water and Land Management (NERIWALM)
1480	Ministry of Labour & Employment	N/A	Ministry of Labour & Employment
1481	Ministry of Labour & Employment	N/A	Directorate General of Labour & Welfare, Head Quarter
1482	Ministry of Labour & Employment	N/A	Employees Provident Fund Organisation
1483	Ministry of Labour & Employment	N/A	Office of The Welfare Commissioner, Allahabad
1484	Ministry of Labour & Employment	N/A	Directorate General of Employment
1485	Ministry of Labour & Employment	N/A	Central Board for Workers Education
1486	Ministry of Labour & Employment	N/A	Central Government Industrial Tribunal-cum-Labour Court, Guwahati
1487	Ministry of Labour & Employment	N/A	Central Government Industrial Tribunal-cum-Labour Court, Kolkata
1488	Ministry of Labour & Employment	N/A	Directorate General of Mines Safety
1489	Ministry of Labour & Employment	N/A	Directorate General Factory Advice Service and Labour Institutes

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1490	Ministry of Labour & Employment	N/A	CGIT no.I I, Mumbai
1491	Ministry of Labour & Employment	N/A	CGIT no. I, Delhi
1492	Ministry of Labour & Employment	N/A	CGIT no. I, Mumbai
1493	Ministry of Labour & Employment	N/A	V.V. Giri National Labour Institute
1494	Ministry of Labour & Employment	N/A	Central Government Industrial Tribunal cum Labour Court, Asansol
1495	Ministry of Labour & Employment	N/A	Labour Bureau
1496	Ministry of Labour & Employment	N/A	CGIT, Hyderabad
1497	Ministry of Labour & Employment	N/A	Office of The Chief Labour Commissioner (Central)
1498	Ministry of Labour & Employment	N/A	Office of the RLC(C), Ranchi
1499	Ministry of Labour & Employment	N/A	Office of the Dy. CLC, Asansole, Bardhman
1500	Ministry of Labour & Employment	N/A	Office of the RLC(C), Nagpur
1501	Ministry of Labour & Employment	N/A	Office of the RLC(C), Patna
1502	Ministry of Labour & Employment	N/A	Office of the DY. CLC(C), Chennai
1503	Ministry of Labour & Employment	N/A	CGIT cum Labour Court, Earnakulam, Cochin
1504	Ministry of Labour & Employment	N/A	Office of the Welfare Commissioner, Koderma
1505	Ministry of Labour & Employment	N/A	Office of Dy. CLC(C), Bangalore
1506	Ministry of Labour & Employment	N/A	Office of the Dy. CLC(C), Kanpur
1507	Ministry of Labour & Employment	N/A	Office of the Welfare Commissioner, Ajmer
1508	Ministry of Labour & Employment	N/A	Office of The Welfare Commissioner, Hyderabad
1509	Ministry of Labour & Employment	N/A	Board of Arbitration
1510	Ministry of Labour & Employment	N/A	CGIT no. II, Dhanbad
1511	Ministry of Labour & Employment	N/A	CGIT no. I, Dhanbad
1512	Ministry of Labour & Employment	N/A	Employees State Insurance Corporation
1513	Ministry of Labour & Employment	N/A	CGIT no. II, Delhi
1514	Ministry of Law & Justice	Department of Legal Affairs	Department of Legal Affairs
1515	Ministry of Law & Justice	Department of Legal Affairs	Law Commission of India
1516	Ministry of Law & Justice	Department of Legal Affairs	Branch Sectt. Chennai
1517	Ministry of Law & Justice	Department of Legal Affairs	Branch Sectt. Bangalore
1518	Ministry of Law & Justice	Department of Legal Affairs	Branch Sectt. Kolkata
1519	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Mumbai
1520	Ministry of Law & Justice	Department of Legal Affairs	Bar Council of India
1521	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Delhi
1522	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Visakhapatnam
1523	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Raipur
1524	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Ahmedabad
1525	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Indore
1526	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Cuttack
1527	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Jabalpur
1528	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Chandigarh
1529	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Hyderabad
1530	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Panaji
1531	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Nagpur
1532	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Kolkata
1533	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Agra
1534	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Bangalore
1535	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Chennai
1536	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Rajkot
1537	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Lucknow
1538	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Pune
1539	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Jaipur
1540	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Allahabad
1541	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Surat
1542	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Amritsar
1543	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Patna
1544	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Jodhpur
1545	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Cochin
1546	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Ranchi
1547	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Guwahati
1548	Ministry of Law & Justice	Department of Justice	Department of Justice
1549	Ministry of Law & Justice	Department of Justice	NATIONAL LEGAL SERVICES AUTHORITY

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1550	Ministry of Law & Justice	Department of Justice	Tripura High Court
1551	Ministry of Law & Justice	Department of Justice	Meghalaya High Court
1552	Ministry of Law & Justice	Department of Justice	Gujarat High Court
1553	Ministry of Law & Justice	Department of Justice	Gauhati High Court
1554	Ministry of Law & Justice	Department of Justice	Allahabad High Court
1555	Ministry of Law & Justice	Department of Justice	Sikkim High Court
1556	Ministry of Law & Justice	Department of Justice	High Court of Lucknow Bench
1557	Ministry of Law & Justice	Department of Justice	Chhatisgarh High Court
1558	Ministry of Law & Justice	Department of Justice	National Judicial Academy India
1559	Ministry of Law & Justice	Legislative department	Legislative Department
1560	Ministry of Micro, Small and Medium Enterprises	N/A	National Institute of Micro Small and Medium Enterprises (NIMSME)
1561	Ministry of Micro, Small and Medium Enterprises	N/A	Ministry of Micro, Small and Medium Enterprises
1562	Ministry of Micro, Small and Medium Enterprises	N/A	Office of Development Commissioner (Micro Small and Medium Enterprises)
1563	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Testing Centre Kolkata
1564	Ministry of Micro, Small and Medium Enterprises	N/A	CDGI Ferozabad
1565	Ministry of Micro, Small and Medium Enterprises	N/A	MSMEDI Ahmedabad
1566	Ministry of Micro, Small and Medium Enterprises	N/A	IGTR Aurangabad
1567	Ministry of Micro, Small and Medium Enterprises	N/A	MSME TOOL ROOM HYDERABAD CITD
1568	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute Agra
1569	Ministry of Micro, Small and Medium Enterprises	N/A	M S M E TESTING CENTRE NEW DELHI
1570	Ministry of Micro, Small and Medium Enterprises	N/A	CTR Ludhiana
1571	Ministry of Micro, Small and Medium Enterprises	N/A	CIHT Jalandhar
1572	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI, Cuttack
1573	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI, Haldwani
1574	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI KANPUR
1575	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Muzaffarpur
1576	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute Banglore
1577	Ministry of Micro, Small and Medium Enterprises	N/A	IDTR Jamshedpur
1578	Ministry of Micro, Small and Medium Enterprises	N/A	SISI-Ranchi
1579	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI JAIPUR
1580	Ministry of Micro, Small and Medium Enterprises	N/A	FFDC Kannauj
1581	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute,Kolkata
1582	Ministry of Micro, Small and Medium Enterprises	N/A	CFTI Chennai
1583	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute karnal
1584	Ministry of Micro, Small and Medium Enterprises	N/A	Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)
1585	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Tool Room Indore
1586	Ministry of Micro, Small and Medium Enterprises	N/A	CFTI Agra
1587	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute Chennai
1588	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI SOLAN
1589	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Development Institute, Ludhiana

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1590	Ministry of Micro, Small and Medium Enterprises	N/A	MEME DI Gangtok
1591	Ministry of Micro, Small and Medium Enterprises	N/A	SISI-Goa
1592	Ministry of Micro, Small and Medium Enterprises	N/A	SISI-Jammu
1593	Ministry of Micro, Small and Medium Enterprises	N/A	ESTC Ramnagar
1594	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Patna
1595	Ministry of Micro, Small and Medium Enterprises	N/A	The National Small Industries Corporation Ltd
1596	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Raipur
1597	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Hyderabad
1598	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Guwahati
1599	Ministry of Micro, Small and Medium Enterprises	N/A	SISI Allahabad
1600	Ministry of Micro, Small and Medium Enterprises	N/A	SISI Agartala
1601	Ministry of Micro, Small and Medium Enterprises	N/A	Khadi & Village Industries Commission
1602	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Hubli
1603	Ministry of Micro, Small and Medium Enterprises	N/A	MSME TOOL ROOM GUWAHATI
1604	Ministry of Micro, Small and Medium Enterprises	N/A	MSME tool room Ahmedabad
1605	Ministry of Micro, Small and Medium Enterprises	N/A	PPDC Agra
1606	Ministry of Micro, Small and Medium Enterprises	N/A	MSMETI Thiruvalla
1607	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DIVELOPMENT INSTITUTE INDORE
1608	Ministry of Micro, Small and Medium Enterprises	N/A	CTRTC Bhubneswar
1609	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Thrissur
1610	Ministry of Micro, Small and Medium Enterprises	N/A	PPDC Meerut
1611	Ministry of Micro, Small and Medium Enterprises	N/A	CTRTC KolKata
1612	Ministry of Micro, Small and Medium Enterprises	N/A	IDEMI Mumbai
1613	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Imphal
1614	Ministry of Micro, Small and Medium Enterprises	N/A	Coir Board
1615	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Nagpur
1616	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI New Delhi
1617	Ministry of Micro, Small and Medium Enterprises	N/A	MSME DI Mumabi
1618	Ministry of Micro, Small and Medium Enterprises	N/A	MSME Testing Centre, Chennai
1619	Ministry of Micro, Small and Medium Enterprises	N/A	Credit Gurantee Fund Trust for Micro and Small Enterprises (CGTMSE)
1620	Ministry of Micro, Small and Medium Enterprises	N/A	MSME- DFO,Visakhapatnam ANDRA PRADESH
1621	Ministry of Mines	N/A	Geological Survey of India
1622	Ministry of Mines	N/A	Ministry of Mines
1623	Ministry of Mines	N/A	National Institute of Rock Mechanics
1624	Ministry of Mines	N/A	National Aluminium Company Ltd.
1625	Ministry of Mines	N/A	**Jawaharlal Nehru Aluminium Research Development and Design Centre**
1626	Ministry of Mines	N/A	Indian Bureau of Mines
1627	Ministry of Mines	N/A	Mineral Exploration Corporation Ltd.
1628	Ministry of Mines	N/A	Hindustan Copper Ltd.

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1629	Ministry of Minority Affairs	N/A	Ministry of Minority Affairs
1630	Ministry of Minority Affairs	N/A	Dargah Committee, Dargah Khwaja Saheb
1631	Ministry of Minority Affairs	N/A	Central Wakf Council
1632	Ministry of Minority Affairs	N/A	National Minorities Development and Finance Corporation
1633	Ministry of Minority Affairs	N/A	Office of the Commissioner for Linguistic Minorities
1634	Ministry of Minority Affairs	N/A	National Commission for Minorities
1635	Ministry of Minority Affairs	N/A	Maulana Azad Education Foundation
1636	Ministry of New & Renewable Energy	N/A	National Institute of Wind Energy
1637	Ministry of New & Renewable Energy	N/A	Solar Energy Corporation of India
1638	Ministry of New & Renewable Energy	N/A	Indian Renewable Energy Development Agency
1639	Ministry of New & Renewable Energy	N/A	National Institute of Solar Energy
1640	Ministry of New & Renewable Energy	N/A	Ministry of New and Renewable Energy
1641	Ministry of New & Renewable Energy	N/A	Sardar Swaran Singh National Institute of Bio Energy
1642	Ministry of Panchayati Raj	N/A	Ministry of Panchayati Raj
1643	Ministry of Parliamentary Affairs	N/A	Ministry of Parliamentary Affairs
1644	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Central Information Commission
1645	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Union Public Service Commission
1646	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Department of Personnel & Training
1647	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Central Vigilance Commission
1648	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Staff Selection Commission
1649	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	ISTM
1650	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Central Administrative Tribunal
1651	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	CBI
1652	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Indian Institute of Public Administration
1653	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	LBSNAA
1654	Ministry of Personnel, Public Grievances & Pensions	Department of Administrative Reforms & PG	Department of Administrative Reforms & PG
1655	Ministry of Personnel, Public Grievances & Pensions	Department of Pensions & Pensioners Welfare	Department of Pensions & Pensioners Welfare
1656	Ministry of Petroleum & Natural Gas	N/A	Centre for High Technology (CHT)
1657	Ministry of Petroleum & Natural Gas	N/A	Indian Oil Corporation Limited (IOCL)
1658	Ministry of Petroleum & Natural Gas	N/A	Oil & Natural Gas Corporation Limited (ONGC)
1659	Ministry of Petroleum & Natural Gas	N/A	Petroleum and Natural Gas Regulatory Board (PNGRB)
1660	Ministry of Petroleum & Natural Gas	N/A	Petroleum Planning & Analysis Cell (PPAC)
1661	Ministry of Petroleum & Natural Gas	N/A	GAIL (India) Limited
1662	Ministry of Petroleum & Natural Gas	N/A	Chennai Petroleum Corporation Limited (CPCL)
1663	Ministry of Petroleum & Natural Gas	N/A	GAIL Gas Limited
1664	Ministry of Petroleum & Natural Gas	N/A	Oil India Limited (OIL)
1665	Ministry of Petroleum & Natural Gas	N/A	Ministry of Petroleum & Natural Gas
1666	Ministry of Petroleum & Natural Gas	N/A	Engineers India Limited (EIL)
1667	Ministry of Petroleum & Natural Gas	N/A	Directorate General of Hydrocarbons
1668	Ministry of Petroleum & Natural Gas	N/A	Oil Industry Safety Directorate (OISD) under MOPNG
1669	Ministry of Petroleum & Natural Gas	N/A	Balmer Lawrie & Co. Ltd.
1670	Ministry of Petroleum & Natural Gas	N/A	Numaligarh Refinery Limited (NRL)
1671	Ministry of Petroleum & Natural Gas	N/A	Mangalore Refinery and Petrochemicals Limited (MRPL)
1672	Ministry of Petroleum & Natural Gas	N/A	Hindustan Petroleum Corporation Limited (HPCL)
1673	Ministry of Petroleum & Natural Gas	N/A	Bharat Petroleum Corporation Limited (BPCL)
1674	Ministry of Petroleum & Natural Gas	N/A	Oil Industry Development Board (OIDB)
1675	Ministry of Petroleum & Natural Gas	N/A	ONGC Videsh Limited (OVL)
1676	Ministry of Petroleum & Natural Gas	N/A	Bharat Petro Resources Ltd & BPRJPDA
1677	Ministry of Petroleum & Natural Gas	N/A	Rajiv Gandhi Institute of Petroleum Technology (RGIPT)
1678	Ministry of Power	N/A	Ministry of Power
1679	Ministry of Power	N/A	National Hydroelectric Power Corporation (NHPC)
1680	Ministry of Power	N/A	Central Electiricity Regulatory Commission
1681	Ministry of Power	N/A	Power Grid Corporation of India Ltd.

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1682	Ministry of Power	N/A	National Power Training Institute
1683	Ministry of Power	N/A	Bhakra Beas Management Board
1684	Ministry of Power	N/A	Power Finance Corporation Ltd.
1685	Ministry of Power	N/A	Bureau of Energy Efficiency
1686	Ministry of Power	N/A	National Thermal Power Corporation Ltd.(NTPC)
1687	Ministry of Power	N/A	North Eastern Electric Power Corporation
1688	Ministry of Power	N/A	REC Limited
1689	Ministry of Power	N/A	Central Electricity Authority
1690	Ministry of Power	N/A	Tehri Hydro Development Corporation(THDC)
1691	Ministry of Power	N/A	Central Power Research Institute
1692	Ministry of Power	N/A	Damodar Valley Corporation
1693	Ministry of Power	N/A	Appellate Tribunal for Electricity (APTEL)
1694	Ministry of Power	N/A	Grid Controller of India Limited (Grid- India)
1695	Ministry of Power	N/A	Sutluj Jal Vidyut Nigam Ltd(SJVNL)
1696	Ministry of Power	N/A	Energy Efficiency Services Limited (EESL)
1697	Ministry of Railways	N/A	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED
1698	Ministry of Railways	N/A	Ministry of Railways
1699	Ministry of Railways	N/A	Indian Railway Finance Corporation Ltd.
1700	Ministry of Railways	N/A	Centre for Railway Information System (CRIS)
1701	Ministry of Railways	N/A	Rail India Technical & Economic Services (RITES) Ltd.
1702	Ministry of Railways	N/A	Container Corporation of India Ltd.
1703	Ministry of Railways	N/A	Rail Vikas Nigam Ltd.
1704	Ministry of Railways	N/A	Braithwaite and Co Ltd
1705	Ministry of Railways	N/A	Rail Tel Corporation of India Ltd.
1706	Ministry of Railways	N/A	Mumbai Railway Vikas Corporation Ltd.
1707	Ministry of Railways	N/A	Indian Railway Catering & Tourism Corpn .Ltd.
1708	Ministry of Railways	N/A	IRCON International Limited
1709	Ministry of Railways	N/A	Konkan Railway
1710	Ministry of Railways	N/A	CENTRAL RAILWAY
1711	Ministry of Railways	N/A	Eastern Railway (Kolkata)
1712	Ministry of Railways	N/A	East Central Railway (Hajipur)
1713	Ministry of Railways	N/A	East Coast Railway (Bhubaneswar)
1714	Ministry of Railways	N/A	Northern Railway
1715	Ministry of Railways	N/A	North Central Railway
1716	Ministry of Railways	N/A	North Eastern Railway (Gorakhpur)
1717	Ministry of Railways	N/A	Northeast Frontier Railway (Guwahati)
1718	Ministry of Railways	N/A	North Western Railway
1719	Ministry of Railways	N/A	Southern Railway
1720	Ministry of Railways	N/A	South Central Railway (Secunderabad)
1721	Ministry of Railways	N/A	South Eastern Railway (Kolkata)
1722	Ministry of Railways	N/A	South East Central Railway
1723	Ministry of Railways	N/A	South Western Railway
1724	Ministry of Railways	N/A	Western Railway Mumbai
1725	Ministry of Railways	N/A	West Central Railway
1726	Ministry of Railways	N/A	Metro Railway, Kolkata
1727	Ministry of Railways	N/A	Rail Coach Factory, Kapurthala
1728	Ministry of Railways	N/A	National High Speed Rail Corporation Ltd.(NHRCL)
1729	Ministry of Railways	N/A	Chittaranjan Locomotive Works
1730	Ministry of Railways	N/A	Research Design and Standards Organisation
1731	Ministry of Railways	N/A	Central Organization Railway Electrification
1732	Ministry of Road Transport & Highways	N/A	Ministry of Road Transport & Highways
1733	Ministry of Road Transport & Highways	N/A	National Highways Infrastructure Development Corporation Ltd(NHIDCL)
1734	Ministry of Road Transport & Highways	N/A	National Highways Authority of India (NHAI)
1735	Ministry of Road Transport & Highways	N/A	Indian Academy of Highway Engineers (IAHE)
1736	Ministry of Road Transport & Highways	N/A	Indian Road Congress
1737	Ministry of Rural Development	Department of Rural Development	National Rural Infrastructure Development Agency
1738	Ministry of Rural Development	Department of Rural Development	Ministry Of Rural Development
1739	Ministry of Rural Development	Department of Land Resources	Department of Land Resources
1740	Ministry of Science & Technology	Department of Science & Technology	Department of Science & Technology
1741	Ministry of Science & Technology	Department of Science & Technology	Aryabhatta Research Institute of Observational Sciences

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1742	Ministry of Science & Technology	Department of Science & Technology	Technology Information, Forecasting and Assessment Council
1743	Ministry of Science & Technology	Department of Science & Technology	Birbal Sahni Institute of Palaeosciences
1744	Ministry of Science & Technology	Department of Science & Technology	Science and Engineering Research Board
1745	Ministry of Science & Technology	Department of Science & Technology	Indian National Science Academy
1746	Ministry of Science & Technology	Department of Science & Technology	Indian Institute of Geomagnetism
1747	Ministry of Science & Technology	Department of Science & Technology	Raman Research Institute
1748	Ministry of Science & Technology	Department of Science & Technology	Indian National Academy of Engg.
1749	Ministry of Science & Technology	Department of Science & Technology	Internationa Advanced Research Centre for Powder Metallurgy
1750	Ministry of Science & Technology	Department of Science & Technology	Aghakar Research Institute
1751	Ministry of Science & Technology	Department of Science & Technology	National Academy of Sciences
1752	Ministry of Science & Technology	Department of Science & Technology	Shree Chitra Triunal Institute for Medical Sciences and Technology
1753	Ministry of Science & Technology	Department of Science & Technology	Bose Institute
1754	Ministry of Science & Technology	Department of Science & Technology	Indian Institute of Astro Physics
1755	Ministry of Science & Technology	Department of Science & Technology	Technology Development Board
1756	Ministry of Science & Technology	Department of Science & Technology	The Institute of Advanced Study in Science & Technology
1757	Ministry of Science & Technology	Department of Science & Technology	National Innovatiaon Foundation
1758	Ministry of Science & Technology	Department of Science & Technology	Wadia Institute of Himalayan Geology
1759	Ministry of Science & Technology	Department of Science & Technology	Indian Science Congress Association
1760	Ministry of Science & Technology	Department of Science & Technology	S.N. Bose National Centre for Basic Sciences
1761	Ministry of Science & Technology	Department of Science & Technology	Institute of Nano Science and Technology
1762	Ministry of Science & Technology	Department of Science & Technology	Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)
1763	Ministry of Science & Technology	Department of Science & Technology	jawahar Lal Nehru Centre for Advanced Scientific Research
1764	Ministry of Science & Technology	Department of Science & Technology	Indian Academy of Sciences
1765	Ministry of Science & Technology	Department of Science & Technology	Survey of India
1766	Ministry of Science & Technology	Department of Science & Technology	Indian Assoication for the cultivation of Science
1767	Ministry of Science & Technology	Department of Science & Technology	National Atlas & Thematic Mapping Organisation
1768	Ministry of Science & Technology	Department of Science & Technology	North East Center for Technology Application and Reach
1769	Ministry of Science & Technology	Department of Science & Technology	Indo-U.S. Science & Technology Forum
1770	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR Hqrs, New Delhi
1771	Ministry of Science & Technology	Department of Scientific & Industrial Research	Department of Scientific & Industrial Research
1772	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IITR, Lucknow
1773	Ministry of Science & Technology	Department of Scientific & Industrial Research	National Research Development Corporation
1774	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CIMAP, Lucknow
1775	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-AMPRI, Bhopal
1776	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IMT, Chandigarh
1777	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IGIB, Delhi
1778	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CGCRI, Calcutta
1779	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIIST, Thiruvanthapuram
1780	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CDRI, Lucknow
1781	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSIO, Chandigarh
1782	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CCMB, Hyderabad
1783	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NAL, Bengaluru
1784	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IHBT, Palampur
1785	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NBRI, Lucknow
1786	Ministry of Science & Technology	Department of Scientific & Industrial Research	Academy of Scientific and Innovative Research

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1787	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CIMFR, Dhanbad
1788	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IMMT, Bhubaneswar
1789	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CECRI, Karaikudi
1790	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CRRI, New Delhi
1791	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSMCRI,Bhavnagar
1792	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSIR Madras Complex,Chennai
1793	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CLRI, Chennai
1794	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NCL, Pune
1795	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IIIM, Jammu
1796	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NML,Jamshedpur
1797	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CEERI, Pilani
1798	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IICB, Kolkata
1799	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CFTRI, Mysore
1800	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CBRI, Roorkee
1801	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CMERI, Durgapur
1802	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-SERC, Chennai
1803	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IICT, Hyderabad
1804	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIO, Goa
1805	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NPL, New Delhi
1806	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NEIST, Jorhat
1807	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-FPI, Bengaluru
1808	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IIP, Dehradun
1809	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NGRI, Hyderabad
1810	Ministry of Science & Technology	Department of Scientific & Industrial Research	Central Electronics Limited
1811	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-HRDG, New Delhi
1812	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NEERI, Nagpur
1813	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIScPR
1814	Ministry of Science & Technology	Department of Bio-Technology	National Institute of Plant Genome Researchc (NIPGR)
1815	Ministry of Science & Technology	Department of Bio-Technology	National Centre for Cell Science(NCCS)
1816	Ministry of Science & Technology	Department of Bio-Technology	National Agri Food Biotechnology Institute (NABI)
1817	Ministry of Science & Technology	Department of Bio-Technology	Regional Centre for Bio-technology, Faridabad
1818	Ministry of Science & Technology	Department of Bio-Technology	Department of Bio-Technology
1819	Ministry of Science & Technology	Department of Bio-Technology	National Brain Research Centre(NBRC)
1820	Ministry of Science & Technology	Department of Bio-Technology	Institute of Life Sciences(ILS)
1821	Ministry of Science & Technology	Department of Bio-Technology	Natinal Institute of Animal Biotechnolgy(NIAB)
1822	Ministry of Science & Technology	Department of Bio-Technology	Centre for DNA Fingerprinting and Diagnostics(CDFD)
1823	Ministry of Science & Technology	Department of Bio-Technology	Institute of Bioresources & Sustainable Development(IBSD)
1824	Ministry of Science & Technology	Department of Bio-Technology	Translational Health Science and Technology Institute
1825	Ministry of Science & Technology	Department of Bio-Technology	National Institute of Immunology (NII)
1826	Ministry of Science & Technology	Department of Bio-Technology	Rajiv Gandhi Centre for Biotechnology
1827	Ministry of Science & Technology	Department of Bio-Technology	National Institute of Biomedical Genomics
1828	Ministry of Shipping	Department of Shipping	Department of Shipping

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1829	Ministry of Shipping	Department of Shipping	V.O. Chidambarnar Port Trust
1830	Ministry of Shipping	Department of Shipping	Chennai Port Trust
1831	Ministry of Shipping	Department of Shipping	Kolkata Port Trust
1832	Ministry of Shipping	Department of Shipping	Cochin Shipyard Ltd.
1833	Ministry of Shipping	Department of Shipping	Cochin Port Trust
1834	Ministry of Shipping	Department of Shipping	Kandla Port Trust
1835	Ministry of Shipping	Department of Shipping	New Mangalore Port Trust
1836	Ministry of Shipping	Department of Shipping	Jawaharlal Nehru (Nhava Seheva) Port Trust
1837	Ministry of Shipping	Department of Shipping	Shipping Corp. of India Ltd.
1838	Ministry of Shipping	Department of Shipping	Kamarajar Port Limited
1839	Ministry of Shipping	Department of Shipping	Inland Waterways Authority of India, Noida
1840	Ministry of Shipping	Department of Shipping	Sethusamudram Corporation Ltd
1841	Ministry of Shipping	Department of Shipping	Paradip Port Trust
1842	Ministry of Shipping	Department of Shipping	Indian Maritime University, Chennai
1843	Ministry of Shipping	Department of Shipping	Directorate General of Shipping DG(S)
1844	Ministry of Shipping	Department of Shipping	Seamen Provident Fund Organisation, Mumbai
1845	Ministry of Shipping	Department of Shipping	Mumbai Port Trust
1846	Ministry of Shipping	Department of Shipping	Visakhapatnam Port Trust
1847	Ministry of Shipping	Department of Shipping	Mormugao Port Authority
1848	Ministry of Skill Development & Entrepreneurship	N/A	Ministry of Skill Development & Entrepreneurship
1849	Ministry of Skill Development & Entrepreneurship	N/A	The National Institute for Entrepreneurship And Small Business Development (NIESBUD)
1850	Ministry of Skill Development & Entrepreneurship	N/A	National Skill Development Corporation
1851	Ministry of Skill Development & Entrepreneurship	N/A	Indian Institute of Entrepreneurship, Guwahati
1852	Ministry of Skill Development & Entrepreneurship	N/A	Directorate General of Training
1853	Ministry of Skill Development & Entrepreneurship	N/A	National Council for Vocational Education and Training
1854	Ministry of Social Justice & Empowerment	N/A	Department of Empowerment of Persons with Disabilities(Divyangjan)
1855	Ministry of Social Justice & Empowerment	N/A	Babu Jagjiwan Ram National Foundation
1856	Ministry of Social Justice & Empowerment	N/A	National Commission for Safai Karamcharis
1857	Ministry of Social Justice & Empowerment	N/A	National Commission for Backward Classes
1858	Ministry of Social Justice & Empowerment	N/A	Pandit Deendayal Upadhyay National Institute for Persons with Physically Handicapped Disability(PDUNIPPD)
1859	Ministry of Social Justice & Empowerment	N/A	National Scheduled Castes Finance and Development Corporation
1860	Ministry of Social Justice & Empowerment	N/A	Ministry of Social Justice & Empowerment
1861	Ministry of Social Justice & Empowerment	N/A	Office of the Chief Commissioner for Persons with Disabilities
1862	Ministry of Social Justice & Empowerment	N/A	National Institute for Locomotor Disabilities (Divyangjan), Kolkata
1863	Ministry of Social Justice & Empowerment	N/A	National Backward Classes Finance & Development Corporation
1864	Ministry of Social Justice & Empowerment	N/A	Rehabilitation Council of India
1865	Ministry of Social Justice & Empowerment	N/A	National Safai Karmacharis Finance and Development Corporation
1866	Ministry of Social Justice & Empowerment	N/A	Dr. Ambedkar Foundation
1867	Ministry of Social Justice & Empowerment	N/A	National Institute for the Mentally Handicapped
1868	Ministry of Social Justice & Empowerment	N/A	National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability
1869	Ministry of Social Justice & Empowerment	N/A	Ali Yavar Jung, National Institute for the Hearing Handicapped
1870	Ministry of Social Justice & Empowerment	N/A	National Institute for Social Defence
1871	Ministry of Social Justice & Empowerment	N/A	National Institute for the Visually Handicapped
1872	Ministry of Social Justice & Empowerment	N/A	National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD)
1873	Ministry of Social Justice & Empowerment	N/A	Swami Vivekanand National Institute of Rehabilitation Training and Research
1874	Ministry of Social Justice & Empowerment	N/A	National Handicapped Finance and Development Corporation
1875	Ministry of Social Justice & Empowerment	N/A	National Commission for Scheduled Castes
1876	Ministry of Social Justice & Empowerment	N/A	Artificial Limbs Manufacturing Corporation of India
1877	Ministry of Social Justice & Empowerment	N/A	Indian Sign Language Research and Traning Centre

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1878	Ministry of Social Justice & Empowerment	N/A	National Institute of Mental Health Rehabilitation, Sehore
1879	Ministry of Statistics & Programme Implementation	N/A	Ministry of Statistics & Programme Implementation
1880	Ministry of Steel	N/A	Ministry of Steel
1881	Ministry of Steel	N/A	MSTC Limited
1882	Ministry of Steel	N/A	MECON Limited
1883	Ministry of Steel	N/A	Steel Authority of India Ltd. (SAIL)
1884	Ministry of Steel	N/A	Biju Patnaik National Steel Institute
1885	Ministry of Steel	N/A	MOIL LIMITED
1886	Ministry of Steel	N/A	Ferro Scrap Nigam Limited
1887	Ministry of Steel	N/A	National Institute of Secondary Steel Technology(NISST)
1888	Ministry of Steel	N/A	NMDC Ltd.
1889	Ministry of Steel	N/A	Rashtraiya Ispat Nigam Ltd.
1890	Ministry of Steel	N/A	KIOCL Limited
1891	Ministry of Textiles	N/A	Ministry of Textiles
1892	Ministry of Textiles	N/A	Office of Textile Commissioner
1893	Ministry of Textiles	N/A	National Handloom Development Corporation Limited
1894	Ministry of Textiles	N/A	Office of Development Commissioner(Handlooms)
1895	Ministry of Textiles	N/A	Cotton Corporation of India Ltd.
1896	Ministry of Textiles	N/A	Office of Jute Commissioner
1897	Ministry of Textiles	N/A	National Textiles Corporation Ltd.
1898	Ministry of Textiles	N/A	Textile Committee
1899	Ministry of Textiles	N/A	National Jute Board
1900	Ministry of Textiles	N/A	Central Silk Board
1901	Ministry of Textiles	N/A	National Jute Manufacturing Corporation Ltd.
1902	Ministry of Textiles	N/A	Central Cottage Industries Corporation of India Ltd.
1903	Ministry of Textiles	N/A	Sardar Vallabhbhai Patel Institute of Textile Management
1904	Ministry of Textiles	N/A	Central Wool Development Board
1905	Ministry of Textiles	N/A	Office of Development Commissioner(Handicrafts)
1906	Ministry of Textiles	N/A	National Institute of Fashion Technology
1907	Ministry of Textiles	N/A	British India corporation
1908	Ministry of Textiles	N/A	The Jute Croporation of India Limited
1909	Ministry of Tourism	N/A	Ministry of Tourism
1910	Ministry of Tourism	N/A	IHM Gandhinagar
1911	Ministry of Tourism	N/A	IHM KOLKATA
1912	Ministry of Tourism	N/A	IHM Hajipur
1913	Ministry of Tourism	N/A	IHM Gurdaspur
1914	Ministry of Tourism	N/A	IHM PUSA
1915	Ministry of Tourism	N/A	IHM Bangaluru
1916	Ministry of Tourism	N/A	IHM Bhopal
1917	Ministry of Tourism	N/A	IHM Hyderabad
1918	Ministry of Tourism	N/A	IHM Bhubaneswar
1919	Ministry of Tourism	N/A	IHM Shimla
1920	Ministry of Tourism	N/A	IHM Srinagar
1921	Ministry of Tourism	N/A	IHM Lucknow
1922	Ministry of Tourism	N/A	IHM Jaipur
1923	Ministry of Tourism	N/A	NCHMCT NOIDA
1924	Ministry of Tourism	N/A	IITTM Gwalior
1925	Ministry of Tourism	N/A	IHM Chandigarh
1926	Ministry of Tourism	N/A	India Tourism Development Corporation (ITDC)
1927	Ministry of Tourism	N/A	IHM Gwalior
1928	Ministry of Tourism	N/A	IHM Shillong
1929	Ministry of Tourism	N/A	IHM Chennai
1930	Ministry of Tourism	N/A	IHM Goa
1931	Ministry of Tourism	N/A	IHM Mumbai
1932	Ministry of Tourism	N/A	IHM Thiruvanathapuram
1933	Ministry of Tourism	N/A	IHM Guwahati
1934	Ministry of Tribal Affairs	N/A	Ministry of Tribal Affairs
1935	Ministry of Tribal Affairs	N/A	TRIFED
1936	Ministry of Tribal Affairs	N/A	NSTFDC
1937	Ministry of Tribal Affairs	N/A	NCST

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1938	Ministry of Women & Child Development	N/A	National Commission for Protection of Child Rights
1939	Ministry of Women & Child Development	N/A	Central Adoption Resource Authority(CARA)
1940	Ministry of Women & Child Development	N/A	Ministry of Women & Child Development
1941	Ministry of Women & Child Development	N/A	National Commission for Women (NCW)
1942	Ministry of Women & Child Development	N/A	National Institute of Public Coperation and Child Development (NIPCCD)
1943	Ministry of Youth Affairs & Sports	N/A	Ministry of Youth Affairs & Sports
1944	Ministry of Youth Affairs & Sports	N/A	Lakshmibai National Institute of Physical Education
1945	Ministry of Youth Affairs & Sports	N/A	Nehru Yuva Kendra Sangathan
1946	Ministry of Youth Affairs & Sports	N/A	National Service Scheme
1947	Ministry of Youth Affairs & Sports	N/A	Sports Authority of India
1948	Ministry of Youth Affairs & Sports	N/A	Rajiv Gandhi National Institute of Youth Development
1949	NITI Aayog	N/A	NITI Aayog
1950	President Secretariat	N/A	President Secretariat
1951	Prime Minister's Office	N/A	Prime Minister's Office
1952	Supreme Court of India	N/A	Supreme Court of India
1953	UT of Andaman & Nicobar	N/A	UT of Andaman & Nicobar
1954	UT of Andaman & Nicobar	N/A	Port Blair Municipal Council
1955	UT of Chandigarh	N/A	Directorate of School Education
1956	UT of Chandigarh	N/A	Animal Husbandry
1957	UT of Chandigarh	N/A	Central Treasury
1958	UT of Chandigarh	N/A	Chandigarh Child Women Development Corporation Limited
1959	UT of Chandigarh	N/A	Chandigarh S.C. B.C. and Development Corporation Limited
1960	UT of Chandigarh	N/A	Chandigarh State Consumer Disputes Redressal Commission
1961	UT of Chandigarh	N/A	Employment Exchange
1962	UT of Chandigarh	N/A	Director Health Services
1963	UT of Chandigarh	N/A	Forest & Wildlife Department
1964	UT of Chandigarh	N/A	Govt. College of Art
1965	UT of Chandigarh	N/A	Govt. Museum Art Gallery
1966	UT of Chandigarh	N/A	Higher Education
1967	UT of Chandigarh	N/A	Information Technology Department
1968	UT of Chandigarh	N/A	Municipal Corporation
1969	UT of Chandigarh	N/A	Labour Department UT of Chandigarh
1970	UT of Chandigarh	N/A	Law Prosecution Department
1971	UT of Chandigarh	N/A	Planning Evaluation Organization
1972	UT of Chandigarh	N/A	Prison Department
1973	UT of Chandigarh	N/A	Public Relation Department
1974	UT of Chandigarh	N/A	Punjab Engineering College
1975	UT of Chandigarh	N/A	Hospitality Department
1976	UT of Chandigarh	N/A	Science & Technology & Renewable Engergy
1977	UT of Chandigarh	N/A	Social Welfare & Women Child Development
1978	UT of Chandigarh	N/A	Sports Department
1979	UT of Chandigarh	N/A	Printing Stationery Department
1980	UT of Chandigarh	N/A	State Legal Services Authority
1981	UT of Chandigarh	N/A	State Transport Authority
1982	UT of Chandigarh	N/A	Urban Planning Architecture Department
1983	UT of Chandigarh	N/A	Vigilance Department
1984	UT of Chandigarh	N/A	Government Polytechnic for Women
1985	UT of Chandigarh	N/A	Home Department
1986	UT of Chandigarh	N/A	Govt. Medical College Hospital
1987	UT of Chandigarh	N/A	Chandigarh Transport Undertaking
1988	UT of Chandigarh	N/A	Police Department
1989	UT of Chandigarh	N/A	SCERT Chandigarh
1990	UT of Chandigarh	N/A	Home Guards
1991	UT of Chandigarh	N/A	Department of Urban Planning (Town Planning)
1992	UT of Chandigarh	N/A	Chandigarh Industrial Tourism Development Corporation Limited
1993	UT of Chandigarh	N/A	Sub Divisional Magistrate (East)
1994	UT of Chandigarh	N/A	Chandigarh College of Architecture
1995	UT of Chandigarh	N/A	Statistical Cell
1996	UT of Chandigarh	N/A	Election Department

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
1997	UT of Chandigarh	N/A	Civil & Public Health Circle
1998	UT of Chandigarh	N/A	Agricultural Census
1999	UT of Chandigarh	N/A	Cooperative Societies
2000	UT of Chandigarh	N/A	Directorate of Ayurveda, Yoga and Naturapathy, Unani Siddha and Homeopathy
2001	UT of Chandigarh	N/A	Environment Department
2002	UT of Chandigarh	N/A	Food Supplies Department
2003	UT of Chandigarh	N/A	Local Audit
2004	UT of Chandigarh	N/A	Red Cross Society
2005	UT of Chandigarh	N/A	Sub Divisional Magistrate (South)
2006	UT of Chandigarh	N/A	Chandigarh Housing Board
2007	UT of Chandigarh	N/A	Estate Office
2008	UT of Chandigarh	N/A	Excise & Taxation
2009	UT of Chandigarh	N/A	Industries Department
2010	UT of Chandigarh	N/A	Zila Sainik Welfare Board
2011	UT of Chandigarh	N/A	Chandigarh Institute of Hotel Management & Catering Technology
2012	UT of Chandigarh	N/A	Electrical Circle
2013	UT of Chandigarh	N/A	Engineering Department
2014	UT of Chandigarh	N/A	Assistant Controller (F & A) Rents
2015	UT of Chandigarh	N/A	Electricity OP Circle
2016	UT of Chandigarh	N/A	National Cadet Corps (NCC) Ut of Chandigarh
2017	UT of Chandigarh	N/A	Construction Circle
2018	UT of Chandigarh	N/A	Government Industrial Training Institute, Chandigarh
2019	UT of Chandigarh	N/A	State Agricultural Marketing Board, UT Chandigarh
2020	UT of Chandigarh	N/A	Directorate of Technical Education
2021	UT of Dadra and Nagar Haveli and Daman and Diu	N/A	UT of Dadra and Nagar Haveli and Daman and Diu
2022	UT of Delhi	N/A	National Law University Delhi
2023	UT of Delhi	N/A	Bhaskaracharaya College of Applied Sciences
2024	UT of Delhi	N/A	Dr. B.R. Ambedkar University Delhi
2025	UT of Delhi	N/A	Delhi State Legal Services Authority
2026	UT of Delhi	N/A	Department of Social Welfare GNCT of Delhi
2027	UT of Delhi	N/A	Delhi Jal Board
2028	UT of Delhi	N/A	Shaheed Sukhdev College of Business Studies
2029	UT of Delhi	N/A	Office of the Chief Electoral Officer
2030	UT of Delhi	N/A	NDMC
2031	UT of Delhi	N/A	Department of Trade and Taxes
2032	UT of Delhi	N/A	Directorate of Education
2033	UT of Delhi	N/A	Registrar Chit Fund
2034	UT of Delhi	N/A	Indira Gandhi Institute of Physical Education and Sports Sciences
2035	UT of Delhi	N/A	Acharya Narendra Dev College
2036	UT of Delhi	N/A	Directorate of Health Services Head Quarter
2037	UT of Delhi	N/A	Netaji Subhas Institute of Technology
2038	UT of Delhi	N/A	Directorate of Prosecution Delhi
2039	UT of Delhi	N/A	Delhi State Civil Supplies Corporation Limited
2040	UT of Delhi	N/A	Department of Industries
2041	UT of Delhi	N/A	Public Works Department Delhi
2042	UT of Delhi	N/A	Administrative Reforms Department
2043	UT of Delhi	N/A	Principal Account Office
2044	UT of Delhi	N/A	Delhi Tourism and Transporation Development Corporation Limited
2045	UT of Delhi	N/A	Office of the Deputy Commissioner South
2046	UT of Delhi	N/A	G.B. Pant Hospital
2047	UT of Delhi	N/A	Office of the Chief Secretary Delhi
2048	UT of Delhi	N/A	Office of the Deputy Commissioner West
2049	UT of Delhi	N/A	College of Art
2050	UT of Delhi	N/A	Delhi Co Operative Housing Finance Corporation Limited
2051	UT of Delhi	N/A	Directorate of Ayush
2052	UT of Delhi	N/A	Department of Training and Technical Education
2053	UT of Delhi	N/A	Punjabi Academy Delhi
2054	UT of Delhi	N/A	Chacha Nehru Bal Chikitsalaya
2055	UT of Delhi	N/A	A and U Tibbia College and Hospital
2056	UT of Delhi	N/A	Delhi Transco Limited
2057	UT of Delhi	N/A	Office of the Deputy Commissioner North

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
2058	UT of Delhi	N/A	General Administration Department
2059	UT of Delhi	N/A	Maulana Azad Medical College
2060	UT of Delhi	N/A	Office of the Minister of Transport Development GAD Employment and Labour
2061	UT of Delhi	N/A	Institute of Human Behaviour and Allied Sciences
2062	UT of Delhi	N/A	Maulana Azad Institute of Dental Sciences
2063	UT of Delhi	N/A	Dr. Hedgewar Arogya Sansthan
2064	UT of Delhi	N/A	Development Department
2065	UT of Delhi	N/A	Delhi Khadi and Village Industries Board
2066	UT of Delhi	N/A	Food Supply and Consumers Affairs
2067	UT of Delhi	N/A	Tourism Department Delhi
2068	UT of Delhi	N/A	Directorate of Family Welfare
2069	UT of Delhi	N/A	State Election Commission Delhi
2070	UT of Delhi	N/A	Deen Dayal Upadhyaya College
2071	UT of Delhi	N/A	Delhi Legislative Assembly Secretariat
2072	UT of Delhi	N/A	Directorate of Prohibition
2073	UT of Delhi	N/A	Central Jail Tihar
2074	UT of Delhi	N/A	Rajya Sainik Board Delhi
2075	UT of Delhi	N/A	Dr. N.C. Joshi Memorial Hospital
2076	UT of Delhi	N/A	Sahitya Kala Parishad
2077	UT of Delhi	N/A	Office of the Lokayukta Delhi
2078	UT of Delhi	N/A	Drug Control Department
2079	UT of Delhi	N/A	Board of Homoeopathic System of Medicine Delhi
2080	UT of Delhi	N/A	MCD
2081	UT of Delhi	N/A	Ambedkar Institute of Advance Communication Technologies and Research
2082	UT of Delhi	N/A	Delhi Technological University
2083	UT of Delhi	N/A	Department of Women and Child Development
2084	UT of Delhi	N/A	Weight & Measures Department
2085	UT of Delhi	N/A	DFC (New Delhi & Chandigarh)
2086	UT of Delhi	N/A	Delhi Subordinate Services Selection Board
2087	UT of Delhi	N/A	South Delhi Municipal Corporation Central Zone
2088	UT of Delhi	N/A	Delhi Fire Services
2089	UT of Delhi	N/A	Excise Entertainment and Luxury Tax
2090	UT of Delhi	N/A	Delhi State AIDS Control Society
2091	UT of Delhi	N/A	Bhai Parmanand Institute of Business Studies
2092	UT of Delhi	N/A	Directorate of Training UTCS
2093	UT of Delhi	N/A	Health and Family Welfare Department
2094	UT of Delhi	N/A	Public Grievance Commission
2095	UT of Delhi	N/A	Guru Nanak Eye Centre
2096	UT of Delhi	N/A	Lt. Governors Secretariat
2097	UT of Delhi	N/A	Guru Teg Bahadur (GTB) Hospital
2098	UT of Delhi	N/A	Office of the Minister (Sh. Satyendar Jain)
2099	UT of Delhi	N/A	Department of Food Safety
2100	UT of Delhi	N/A	Delhi Nursing Council
2101	UT of Delhi	N/A	Office of the Chief Minister Delhi
2102	UT of Delhi	N/A	Office of the Deputy Commissioner North West
2103	UT of Delhi	N/A	Directorate of Gurudwara Election
2104	UT of Delhi	N/A	Urdu Academy Delhi
2105	UT of Delhi	N/A	Office of the Deputy Commissioner South West
2106	UT of Delhi	N/A	Maharshi Valmiki College of Education
2107	UT of Delhi	N/A	Delhi Dental Council
2108	UT of Delhi	N/A	Dte. of Economics and Statistics
2109	UT of Delhi	N/A	Department of Environment
2110	UT of Delhi	N/A	Attar Sain Jain Eye and General Hospital
2111	UT of Delhi	N/A	Department of Archaeology
2112	UT of Delhi	N/A	Delhi Institute of Hotel Management and Catering Technology
2113	UT of Delhi	N/A	Sardar Vallabh Bhai Patel Hospital
2114	UT of Delhi	N/A	Department of Power
2115	UT of Delhi	N/A	Department of Law, Justice and Legislative Affairs
2116	UT of Delhi	N/A	Aruna Asaf Ali Government Hospital
2117	UT of Delhi	N/A	Guru Gobind Singh Indraprastha University
2118	UT of Delhi	N/A	Delhi Commission for Women

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
2119	UT of Delhi	N/A	State Council of Educational Research and Training (SCERT)
2120	UT of Delhi	N/A	Directorate of Audit
2121	UT of Delhi	N/A	Directorate of Higher Education
2122	UT of Delhi	N/A	Directorate of Small Savings and Lotteries
2123	UT of Delhi	N/A	Rao Tula Ram Memorial Hospital
2124	UT of Delhi	N/A	Babu Jagjivan Ram Memorial Hospital
2125	UT of Delhi	N/A	Directorate General of Home Guards GNCTD
2126	UT of Delhi	N/A	Maharaja Agrasen College Delhi
2127	UT of Delhi	N/A	Delhi Transport Corporation
2128	UT of Delhi	N/A	Delhi Commission for Safai Karamcharis
2129	UT of Delhi	N/A	Maharishi Valmiki Hospital
2130	UT of Delhi	N/A	Office of the Minister (Sh. Rajendra Pal Gautam)
2131	UT of Delhi	N/A	Forensic Science Laboratory
2132	UT of Delhi	N/A	Bhagini Nivedita College
2133	UT of Delhi	N/A	Pt Madan Mohan Malviya Hospital
2134	UT of Delhi	N/A	Delhi Agricultural Marketing Board
2135	UT of Delhi	N/A	South Delhi Municipal Corporation Head Quarter
2136	UT of Delhi	N/A	Jag Pravesh Chandra Hospital
2137	UT of Delhi	N/A	Delhi Institute of Pharmaceutical Sciences and Research
2138	UT of Delhi	N/A	Delhi Minorities Commission
2139	UT of Delhi	N/A	Delhi Dialogue & Development Commission
2140	UT of Delhi	N/A	Hindi Academy Delhi
2141	UT of Delhi	N/A	Revenue Department
2142	UT of Delhi	N/A	Acharyashree Bhikshu Government Hospital
2143	UT of Delhi	N/A	Registrar Cooperative Society
2144	UT of Delhi	N/A	Indraprastha Power Generation Co. Ltd. (GENCO)
2145	UT of Delhi	N/A	Department of Forest and Wild Life
2146	UT of Delhi	N/A	South Delhi Municipal Corporation Education Department
2147	UT of Delhi	N/A	Nehru Homoeopathic Medical College and Hospital
2148	UT of Delhi	N/A	Directorate of Vigilance and Anti Corruption
2149	UT of Delhi	N/A	Dr. Baba Saheb Ambedkar Hospital
2150	UT of Delhi	N/A	Lal Bahadur Shastri Hospital
2151	UT of Delhi	N/A	Delhi Electricity Regulatory Commission (DERC)
2152	UT of Delhi	N/A	Delhi State Industrial and Infrastructure Development Corporation Limited
2153	UT of Delhi	N/A	Maithili Bhojpuri Academy, Delhi
2154	UT of Delhi	N/A	Dr. B.R. Sur Homoeopathic Medical College and Hospital
2155	UT of Delhi	N/A	Labour Department Delhi
2156	UT of Delhi	N/A	Delhi Labour Welfare Board
2157	UT of Delhi	N/A	Department of Delhi Archives
2158	UT of Delhi	N/A	Land and Building Department
2159	UT of Delhi	N/A	Transport Department Delhi
2160	UT of Delhi	N/A	Office of the Deputy Commissioner Central
2161	UT of Delhi	N/A	Sanjay Gandhi Memorial Hospital
2162	UT of Delhi	N/A	Commission for OBC
2163	UT of Delhi	N/A	Bhim Rao Ambedkar College
2164	UT of Delhi	N/A	Delhi Consumers Cooperative Wholesale Store Limited
2165	UT of Delhi	N/A	Indira Gandhi Delhi Technical University for Women (IGDTUW)
2166	UT of Delhi	N/A	Department of Urban Development
2167	UT of Delhi	N/A	Department for the Welfare of SC, ST, OBC and Minorities
2168	UT of Delhi	N/A	Art, Culture and Language Department
2169	UT of Delhi	N/A	Delhi Pharmacy Council
2170	UT of Delhi	N/A	Board of Technical Education
2171	UT of Delhi	N/A	Services Department
2172	UT of Delhi	N/A	Directorate of Agricultural Marketing
2173	UT of Delhi	N/A	Office of the Deputy Commissioner New Delhi
2174	UT of Delhi	N/A	Irrigation and Flood Control Department
2175	UT of Delhi	N/A	Bhagwan Mahavir Hospital
2176	UT of Delhi	N/A	Home Department GNCTD
2177	UT of Delhi	N/A	Delhi Sanskrit Academy
2178	UT of Delhi	N/A	Directorate of Information and Publicity
2179	UT of Delhi	N/A	Deptt. of Finance

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
2180	UT of Delhi	N/A	Shaheed Rajguru College of Applied Sciences for Women
2181	UT of Delhi	N/A	Satyawadi Raja Harishchandra Hospital
2182	UT of Delhi	N/A	Delhi Wakf Board
2183	UT of Delhi	N/A	Delhi State Haj Committee
2184	UT of Delhi	N/A	Deen Dayal Upadhyay Hospital
2185	UT of Delhi	N/A	Samajik Suvidha Sangam
2186	UT of Delhi	N/A	Sindhi Academy
2187	UT of Delhi	N/A	Directorate of Employment
2188	UT of Delhi	N/A	Delhi SC ST OBC Minority Handicapped Finance and Dev Corp
2189	UT of Delhi	N/A	Delhi Pollution Control Committee
2190	UT of Delhi	N/A	Planning Department
2191	UT of Delhi	N/A	Lok Nayak Hospital
2192	UT of Delhi	N/A	Guru Gobind Singh Government Hospital
2193	UT of Delhi	N/A	Office of the Deputy Commissioner East
2194	UT of Delhi	N/A	Information and Technology Department
2195	UT of Delhi	N/A	Delhi State Consumer Disputes Redressal Commission
2196	UT of Delhi	N/A	NCC Department
2197	UT of Delhi	N/A	Delhi Bharatiya Chikitsa Parishad
2198	UT of Delhi	N/A	Deputy Apprenticeship Advisor
2199	UT of Delhi	N/A	Office of the Deputy Commissioner North East
2200	UT of Delhi	N/A	South Delhi Municipal Corporation West Zone
2201	UT of Delhi	N/A	Office of the Minister of Transport Law and Election
2202	UT of Delhi	N/A	Office of the Minister of Food and Civil Supplies
2203	UT of Delhi	N/A	Dr G G L S Prachya Vidya Pratishthan
2204	UT of Delhi	N/A	South Delhi Municipal Corporation Finance Deptt
2205	UT of Delhi	N/A	Delhi Medical Council
2206	UT of Delhi	N/A	CDMO Office (North)
2207	UT of Delhi	N/A	Keshav Mahavidyalaya
2208	UT of Delhi	N/A	Delhi State Cancer Institute
2209	UT of Delhi	N/A	Aditi Mahavidyalaya
2210	UT of Delhi	N/A	Delhi Skill University
2211	UT of Delhi	N/A	Institute of Liver & Biliary Sciences
2212	UT of Delhi	N/A	Patiala House Court
2213	UT of Jammu and Kashmir	N/A	Public Works Department UT of J & K
2214	UT of Jammu and Kashmir	N/A	Rural Development Department UT of J & K
2215	UT of Jammu and Kashmir	N/A	Revenue Department UT of J & K
2216	UT of Jammu and Kashmir	N/A	Horticulture Department UT of J & K
2217	UT of Jammu and Kashmir	N/A	Youth Services and Sports UT of J & K
2218	UT of Jammu and Kashmir	N/A	Information Technology Department UT of J & K
2219	UT of Jammu and Kashmir	N/A	Department of Culture UT of J & K
2220	UT of Jammu and Kashmir	N/A	Industries & Commerce Department UT of J & K
2221	UT of Jammu and Kashmir	N/A	Tribal Affairs Department UT of J & K
2222	UT of Jammu and Kashmir	N/A	Home Department UT of J & K
2223	UT of Jammu and Kashmir	N/A	Social Welfare Department UT of J & K
2224	UT of Jammu and Kashmir	N/A	Animal and Sheep Husbandry Department UT of J & K
2225	UT of Jammu and Kashmir	N/A	Housing & Urban Development Department UT of J & K
2226	UT of Jammu and Kashmir	N/A	Law Department UT of J & K
2227	UT of Jammu and Kashmir	N/A	Information Department UT of J & K
2228	UT of Jammu and Kashmir	N/A	School Education Department UT of J & K
2229	UT of Jammu and Kashmir	N/A	Estates Department UT of J & K
2230	UT of Jammu and Kashmir	N/A	Food Civil Supplies and Consumer Affairs Department UT of J & K
2231	UT of Jammu and Kashmir	N/A	Health & Medical Education Department UT of J & K
2232	UT of Jammu and Kashmir	N/A	Forest Department UT of J & K
2233	UT of Jammu and Kashmir	N/A	Skill Development Department UT of J & K
2234	UT of Jammu and Kashmir	N/A	Civil Aviation Department UT of J & K
2235	UT of Jammu and Kashmir	N/A	Disaster Management Relief, Rehabilitation and Reconstruction Department
2236	UT of Jammu and Kashmir	N/A	Higher Education Department UT of J & K
2237	UT of Jammu and Kashmir	N/A	Floriculture, Parks & Garden Department UT of J & K
2238	UT of Jammu and Kashmir	N/A	Planning Development & Monitoring Department UT of J & K
2239	UT of Jammu and Kashmir	N/A	Jal Shakti Department UT of J & K
2240	UT of Jammu and Kashmir	N/A	Tourism Department UT of J & K

Sl No.	Ministry/ Independent Department	Name Of Department	Name Of PA
2241	UT of Jammu and Kashmir	N/A	Power Development Department UT of J & K
2242	UT of Jammu and Kashmir	N/A	Science & Technology Department UT of J & K
2243	UT of Jammu and Kashmir	N/A	Finance Department UT of J & K
2244	UT of Jammu and Kashmir	N/A	Agriculture Production & Farmers Welfare Department UT of J & K
2245	UT of Jammu and Kashmir	N/A	Hospitality & Protocol Department UT of J & K
2246	UT of Jammu and Kashmir	N/A	ARI & Training Department UT of J & K
2247	UT of Jammu and Kashmir	N/A	Transport Department UT of J & K
2248	UT of Jammu and Kashmir	N/A	Lieutenant Governer's Secretariat UT of J & K
2249	UT of Jammu and Kashmir	N/A	Labour & Employment Department UT of J & K
2250	UT of Jammu and Kashmir	N/A	Cooperative Department UT of J & K
2251	UT of Jammu and Kashmir	N/A	Election Department UT of J & K
2252	UT of Jammu and Kashmir	N/A	General Administration Department UT of J & k
2253	UT of Jammu and Kashmir	N/A	Department of Wildlife Protection
2254	UT of Jammu and Kashmir	N/A	Command Area Development, Kashmir
2255	UT of Jammu and Kashmir	N/A	Cluster University of Jammu
2256	UT of Lakshadweep	N/A	UT of Lakshadweep
2257	UT of Puducherry	N/A	Economics and Statistics
2258	UT of Puducherry	N/A	Town and Country Planning Department
2259	UT of Puducherry	N/A	Labour Department
2260	UT of Puducherry	N/A	Collectorate Karaikal
2261	UT of Puducherry	N/A	Art and Culture
2262	UT of Puducherry	N/A	Judicial Department Puducherry
2263	UT of Puducherry	N/A	Commercial Taxes Department
2264	UT of Puducherry	N/A	Adi Dravidar Welfare Department
2265	UT of Puducherry	N/A	Law Department, Director of Prosecution
2266	UT of Puducherry	N/A	Planninig and Research
2267	UT of Puducherry	N/A	School Education
2268	UT of Puducherry	N/A	Public Works Department
2269	UT of Puducherry	N/A	Directorate of Higher and Technical Education
2270	UT of Puducherry	N/A	CHIEF SECRETARIAT, RTI RETURNS
2271	UT of Puducherry	N/A	DIRECTORATE OF STATIONERY AND PRINTING
2272	UT of Puducherry	N/A	Women and Child Development Department
2273	UT of Puducherry	N/A	Fire Service
2274	UT of Puducherry	N/A	State Election Commission
2275	UT of Puducherry	N/A	Accounts and Treasuries
2276	UT of Puducherry	N/A	Elections Department
2277	UT of Puducherry	N/A	Office of the Regional Administrator, Yanam
2278	UT of Puducherry	N/A	Information and Publicity
2279	UT of Puducherry	N/A	Forest and Wild life
2280	UT of Puducherry	N/A	Industries and Commerce
2281	UT of Puducherry	N/A	Animal Husbandry and Animal Welfare
2282	UT of Puducherry	N/A	Electricity Department
2283	UT of Puducherry	N/A	Department of Science Technology and Environment
2284	UT of Puducherry	N/A	L.G. Secretariat
2285	UT of Puducherry	N/A	Agriculture Department
2286	UT of Puducherry	N/A	Transport Department
2287	UT of Puducherry	N/A	District Industries Centre
2288	UT of Puducherry	N/A	Office of the Council of Ministers
2289	UT of Puducherry	N/A	Social Welfare
2290	UT of Puducherry	N/A	Legislative Assembly Secretariat
2291	UT of Puducherry	N/A	Civil Supplies and Consumer Affairs
2292	UT of Puducherry	N/A	Cooperative Department
2293	UT of Puducherry	N/A	Information Technology
2294	UT of Puducherry	N/A	Local Administration
2295	UT of Puducherry	N/A	Directorate of Rural Development
2296	UT of Puducherry	N/A	Fisheries
2297	UT of Puducherry	N/A	Tourism Department
2298	UT of Puducherry	N/A	Office of the Regional Administrator Mahe
2299	UT of Puducherry	N/A	Revenue and Disaster management
2300	UT of Puducherry	N/A	Health and Family Welfare
2301	UT of Puducherry	N/A	NCC Group Head Quarters Puducherry
2302	UT of Puducherry	N/A	Police
2303	Vice-President Secratariat	N/A	Vice-President Secratariat

Annexure - 4

List of Public Authorities (PAs) which have completed the Third-Party Transparency Audit Exercise for the year 2024-25

Sr No.	Ministry	Department	Public Authority	%	Grade
1	Ministry of Corporate Affairs	NA	Official Liquidator, Madhya Pradesh	100	A
2	Ministry of Corporate Affairs	NA	Official Liquidator, Maharashtra	100	A
3	Ministry of Corporate Affairs	NA	Official Liquidator, Uttar Pradesh	100	A
4	Ministry of Corporate Affairs	NA	Regional Director(SR), Chennai	100	A
5	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Rajasthan	100	A
6	Ministry of Corporate Affairs	NA	Registrar of Companies cum Official Liquidator Chhatisgarh	100	A
7	Ministry of Corporate Affairs	NA	Registrar of Companies, Delhi and Haryana	100	A
8	Ministry of Corporate Affairs	NA	Registrar of Companies, Gwalior	100	A
9	Ministry of Environment & Forests	NA	Wildlife Institute of India, Dehradun	100	A
10	Ministry of Housing & Urban Affairs	NA	Housing and Urban Development Corporation Ltd.	100	A
11	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI SOLAN	100	A
12	Ministry of Micro, Small and Medium Enterprises	NA	MSMEDI Ahmedabad	100	A
13	Ministry of Micro, Small and Medium Enterprises	NA	Office of Development Commissioner (Micro Small and Medium Enterprises)	100	A
14	Ministry of Parliamentary Affairs	NA	Ministry of Parliamentary Affairs	100	A
15	Ministry of Petroleum & Natural Gas	NA	Oil Industry Safety Directorate (OISD) under MOPNG	100	A
16	Ministry of Petroleum & Natural Gas	NA	Petroleum Planning & Analysis Cell (PPAC)	100	A
17	Ministry of Power	NA	National Hydroelectric Power Corporation (NHPC)	100	A
18	UT of Chandigarh	NA	Agricultural Census	100	A
19	UT of Chandigarh	NA	Chandigarh S.C. B.C. and Development Corporation Limited	100	A
20	UT of Chandigarh	NA	Zila Sainik Welfare Board	100	A
21	UT of Delhi	NA	Delhi Institute of Pharmaceutical Sciences and Research	100	A
22	UT of Delhi	NA	Directorate of Family Welfare	100	A
23	UT of Delhi	NA	Public Grievance Commission	100	A
24	UT of Delhi	NA	Shaheed Sukhdev College of Business Studies	100	A
25	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Hyderabad	100	A
26	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Quality Council of India	100	A
27	Ministry of Communications	Department of Telecommunications	Controller General of Communication Account (CGCA)	100	A
28	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Department of Consumer Affairs	100	A
29	Ministry of Education	Department of Higher Education	Indian Institute of Technology Jodhpur	100	A
30	Ministry of Education	Department of Higher Education	Motilal Nehru National Institute of Technology Allahabad	100	A
31	Ministry of Education	Department of Higher Education	National Institute of Technology, Puducherry	100	A
32	Ministry of Education	Department of Higher Education	School of Planning and Architecture (SPA), Vijayawada	100	A
33	Ministry of Education	Department of Higher Education	University of Delhi	100	A
34	Ministry of Education	Department of School Education and Literacy	National Institute of Open Schooling	100	A
35	Ministry of Finance	Department of Economic Affairs	Securities and Exchange Board of India (SEBI), Head Office	100	A

Sr No.	Ministry	Department	Public Authority	%	Grade
36	Ministry of Finance	Department of Financial Services	Central Bank	100	A
37	Ministry of Finance	Department of Financial Services	IFCI Limited (IFCI)	100	A
38	Ministry of Finance	Department of Financial Services	Life Insurance Corporation of India	100	A
39	Ministry of Finance	Department of Financial Services	Madhya Pradesh Gramin Bank	100	A
40	Ministry of Finance	Department of Financial Services	Madhyanchal Gramin Bank	100	A
41	Ministry of Rural Development	Department of Rural Development	Ministry Of Rural Development	100	A
42	Ministry of Science & Technology	Department of Bio-Technology	National Agri Food Biotechnology Institute (NABI)	100	A
43	Ministry of Science & Technology	Department of Science & Technology	Indo-U.S. Science & Technology Forum	100	A
44	Ministry of Science & Technology	Department of Science & Technology	National Academy of Sciences	100	A
45	Ministry of Power	NA	Power Finance Corporation Ltd.	99.87	A
46	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Agricultural Marketing(NIAM)	99.85	A
47	Ministry of Corporate Affairs	NA	Official Liquidator, Jodhpur	99.81	A
48	Ministry of Corporate Affairs	NA	Official Liquidator, West Bengal	99.80	A
49	Ministry of Corporate Affairs	NA	Regional Director(ER), Kolkata	99.80	A
50	Ministry of Corporate Affairs	NA	Regional Director(NWR), Ahmedabad	99.80	A
51	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Orissa	99.80	A
52	Ministry of Corporate Affairs	NA	Registrar of Companies, Hyderabad	99.80	A
53	Ministry of Corporate Affairs	NA	Registrar of Companies, West Bengal	99.80	A
54	Ministry of Micro, Small and Medium Enterprises	NA	MSME Development Institute Banglore	99.80	A
55	Ministry of Education	Department of Higher Education	Banaras Hindu University	99.78	A
56	Ministry of Power	NA	Power Grid Corporation of India Ltd.	99.70	A
57	Ministry of Civil Aviation	NA	Chief Commissioner of Railway Safety	99.67	A
58	Ministry of Finance	Department of Financial Services	Pension Fund Regulatory and Development Authority	99.61	A
59	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Department of Pharmaceuticals	99.60	A
60	Ministry of Tribal Affairs	NA	Ministry of Tribal Affairs	99.57	A
61	Ministry of Power	NA	Energy Efficiency Services Limited (EESL)	99.56	A
62	Ministry of Science & Technology	Department of Science & Technology	Aryabhatta Research Institute of Observational Sciences	99.55	A
63	Ministry of Defence	Department of Defence	Indian Navy	99.54	A
64	Ministry of Power	NA	Appellate Tribunal for Electricity (APTEL)	99.52	A
65	Ministry of Education	Department of Higher Education	Central University of Kashmir	99.51	A
66	UT of Delhi	NA	Indira Gandhi Delhi Technical University for Women (IGDTUW)	99.44	A
67	Ministry of Finance	Department of Financial Services	DRT, Patna	99.44	A
68	UT of Chandigarh	NA	Department of Urban Planning (Town Planning)	99.29	A
69	Ministry of Micro, Small and Medium Enterprises	NA	IDEMI Mumbai	99.24	A
70	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Bihar	99.20	A
71	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI Mumabi	99.18	A
72	Ministry of Finance	Department of Financial Services	Punjab & Sind Bank	99.18	A
73	Ministry of Petroleum & Natural Gas	NA	Indian Oil Corporation Limited (IOCL)	99.16	A
74	Ministry of Corporate Affairs	NA	Registrar of Companies, Kochi	99.10	A
75	Ministry of Corporate Affairs	NA	Official Liquidator, Hyderabad	99.09	A
76	Ministry of Finance	Department of Financial Services	Small Industries Development Bank of India (SIDBI)	99.07	A
77	Ministry of Social Justice & Empowerment	NA	National Institute of Mental Health Rehabilitation, Sehore	99.06	A
78	Ministry of Defence	Department of Defence	Nehru Institute of Mountaineering (NIM)	98.98	A
79	Ministry of Education	Department of Higher Education	I I M Kashipur	98.97	A
80	Ministry of Science & Technology	Department of Science & Technology	Department of Science & Technology	98.96	A
81	Ministry of Home Affairs	Department of Home	Indo-Tibetan Border Police	98.95	A

Sr No.	Ministry	Department	Public Authority	%	Grade
82	Ministry of Civil Aviation	NA	Director General of Civil Aviation	98.94	A
83	UT of Chandigarh	NA	Urban Planning Architecture Department	98.87	A
84	Ministry of Electronics & Information Technology	Deptt of Information Technology	Deptt of Information Technology	98.85	A
85	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Institute of Electronics and Information Technology (NIELIT)	98.84	A
86	UT of Delhi	NA	Lt. Governors Secretariat	98.81	A
87	UT of Chandigarh	NA	Chandigarh State Consumer Disputes Redressal Commission	98.80	A
88	UT of Chandigarh	NA	Directorate of Technical Education	98.80	A
89	UT of Chandigarh	NA	Election Department	98.80	A
90	UT of Chandigarh	NA	Employment Exchange	98.80	A
91	UT of Chandigarh	NA	Govt. College of Art	98.80	A
92	UT of Chandigarh	NA	Law Prosecution Department	98.80	A
93	UT of Chandigarh	NA	Punjab Engineering College	98.80	A
94	UT of Chandigarh	NA	Statistical Cell	98.80	A
95	Ministry of Education	Department of Higher Education	Avinashilingam Institute for Home Science and Higher Education for Women	98.80	A
96	UT of Chandigarh	NA	Central Treasury	98.79	A
97	Ministry of Electronics & Information Technology	Deptt of Information Technology	Education & Research in Computer Networking (ERNET)	98.75	A
98	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Central Information Commission	98.75	A
99	UT of Chandigarh	NA	Govt. Medical College Hospital	98.72	A
100	UT of Chandigarh	NA	State Legal Services Authority	98.66	A
101	UT of Delhi	NA	Directorate of Training UTCS	98.58	A
102	UT of Delhi	NA	Dr. B.R. Ambedkar University Delhi	98.58	A
103	UT of Delhi	NA	Delhi Khadi and Village Industries Board	98.52	A
104	Ministry of Education	Department of Higher Education	IIT Palakkad	98.43	A
105	Ministry of Education	Department of Higher Education	Central University of Punjab	98.40	A
106	Prime Minister's Office	NA	Prime Minister's Office	98.37	A
107	Ministry of Petroleum & Natural Gas	NA	Centre for High Technology (CHT)	98.36	A
108	UT of Delhi	NA	Delhi Legislative Assembly Secretariat	98.34	A
109	Ministry of Information & Broadcasting	NA	National Film development Corporation	98.32	A
110	UT of Chandigarh	NA	Food Supplies Department	98.31	A
111	Ministry of Corporate Affairs	NA	Official Liquidator, Kerala	98.29	A
112	Ministry of Education	Department of Higher Education	National Institute of Technology, Rourkela	98.29	A
113	Ministry of Defence	Department of Defence Production	Hindustan Aeronautics Ltd.	98.28	A
114	Ministry of Finance	Department of Revenue	Directorate General NACEN	98.26	A
115	Ministry of Education	Department of Higher Education	National Institute of Technology, Uttarakhand	98.16	A
116	Ministry of Corporate Affairs	NA	Official Liquidator, Tamil Nadu	97.90	A
117	Ministry of Corporate Affairs	NA	Regional Director(WR), Mumbai	97.90	A
118	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Goa	97.90	A
119	Ministry of Corporate Affairs	NA	Registrar of Companies, Pune	97.90	A
120	Ministry of Power	NA	National Thermal Power Corporation Ltd.(NTPC)	97.90	A
121	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CIFNET,Cochi	97.85	A
122	Ministry of Education	Department of Higher Education	National Institute of Technology, Tiruchirappalli	97.83	A
123	Ministry of Housing & Urban Affairs	NA	Ministry of Housing and Urban Affairs	97.77	A
124	Ministry of Finance	Department of Financial Services	State Bank of India	97.71	A
125	Supreme Court of India	NA	Supreme Court of India	97.68	A
126	Ministry of Education	Department of Higher Education	Aligarh Muslim University	97.68	A
127	UT of Chandigarh	NA	Chandigarh Child Women Development Corporation Limited	97.67	A
128	UT of Chandigarh	NA	Vigilance Department	97.67	A
129	Ministry of Education	Department of Higher Education	Indian Institute of Management, Lucknow	97.67	A

Sr No.	Ministry	Department	Public Authority	%	Grade
130	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Department of Animal Husbandry And Dairying	97.62	A
131	Ministry of Personnel, Public Grievances & Pensions	Department of Administrative Reforms & PG	Department of Administrative Reforms & PG	97.62	A
132	UT of Delhi	NA	Shaheed Rajguru College of Applied Sciences for Women	97.56	A
133	Ministry of Micro, Small and Medium Enterprises	NA	MSME tool room Ahmedabad	97.55	A
134	Ministry of Culture	NA	Indira Gandhi Rashtriya Manav Sangrahalaya	97.50	A
135	Ministry of Petroleum & Natural Gas	NA	Oil & Natural Gas Corporation Limited (ONGC)	97.50	A
136	Ministry of Education	Department of Higher Education	Rashtriya Sanskrit Sansthan	97.48	A
137	Ministry of Social Justice & Empowerment	NA	Department of Empowerment of Persons with Disabilities(Divyangjan)	97.43	A
138	UT of Delhi	NA	Department of Industries	97.42	A
139	Ministry of Law & Justice	Department of Justice	National Judicial Academy India	97.41	A
140	Ministry of Civil Aviation	NA	AI Assets Holding Ltd(AIAHL)	97.40	A
141	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Productivity Council	97.37	A
142	Ministry of Education	Department of Higher Education	CENTRAL UNIVERSITY OF KARNATAKA	97.34	A
143	UT of Chandigarh	NA	Police Department	97.33	A
144	Ministry of Finance	Department of Financial Services	Financial Services Institutions Bureau (FSIB)	97.30	A
145	UT of Chandigarh	NA	State Agricultural Marketing Board, UT Chandigarh	97.25	A
146	Department of Atomic Energy	NA	Nuclear Fuel Complex	97.24	A
147	Ministry of Education	Department of Higher Education	Central University of Rajasthan	97.23	A
148	UT of Delhi	NA	Guru Gobind Singh Indraprastha University	97.18	A
149	UT of Delhi	NA	Maharaja Agrasen College Delhi	97.15	A
150	Ministry of Home Affairs	Department of Home	National Human Rights Commission	97.15	A
151	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Bhopal	97.14	A
152	Ministry of Finance	Department of Financial Services	Insurance Regulatory and Development Authority	97.12	A
153	Ministry of Finance	Department of Financial Services	Canara Bank	97.10	A
154	Ministry of Defence	Department of Defence Research & Development	Defence Research and Development Organization	97.06	A
155	Ministry of Micro, Small and Medium Enterprises	NA	FFDC Kannauj	97.05	A
156	Ministry of Finance	Department of Financial Services	Agriculture Insurance Company of India Ltd.	97.05	A
157	Ministry of Information & Broadcasting	NA	Film and Television Institute, Pune	97.03	A
158	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Sonepat	97.03	A
159	Ministry of Education	Department of Higher Education	National Institute of Technology, Meghalaya	96.97	A
160	Ministry of Science & Technology	Department of Science & Technology	Centre for Nano and Soft Matter Sciences (Formerly Centre for Soft Matter Research)	96.97	A
161	Ministry of Education	Department of Higher Education	Indian Institute of Technology , Mumbai	96.92	A
162	Ministry of Education	Department of Higher Education	National Institute of Technology, Jamshedpur	96.91	A
163	Ministry of Micro, Small and Medium Enterprises	NA	MSME Testing Centre Kolkata	96.90	A
164	Ministry of Education	Department of Higher Education	Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET) Malda West Bengal	96.86	A
165	Ministry of Rural Development	Department of Land Resources	Department of Land Resources	96.85	A
166	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER Ahmedabad	96.84	A
167	Ministry of Communications	Department of Telecommunications	Department of Telecommunications	96.80	A
168	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Chennai	96.75	A
169	Ministry of Education	Department of Higher Education	IIT Bhilai	96.74	A
170	Ministry of Finance	Department of Financial Services	Export Import Bank of India (EXIM Bank)	96.71	A
171	UT of Chandigarh	NA	Chandigarh Institute of Hotel Management & Catering Technology	96.65	A
172	Ministry of Finance	Department of Financial Services	General Insurance Corporation of India	96.65	A
173	Ministry of Power	NA	Bhakra Beas Management Board	96.63	A
174	Department of Space	NA	Master Control Facility, Hassan	96.61	A

Sr No.	Ministry	Department	Public Authority	%	Grade
175	Ministry of Mines	NA	Jawaharlal Nehru Aluminium Research Development and Design Centre.	96.49	A
176	High Court Of Delhi	NA	High Court Of Delhi	96.47	A
177	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Guwahati	96.45	A
178	Ministry of Cooperation	NA	Ministry of Cooperation	96.41	A
179	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Automotive Research Association of India (ARAI)	96.41	A
180	Ministry of Power	NA	REC Limited	96.40	A
181	Ministry of Coal	NA	Ministry of Coal	96.34	A
182	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	National Pharmaceuticals Pricing Authority	96.31	A
183	Ministry of Finance	Department of Expenditure	Controller General of Accounts	96.28	A
184	Ministry of Education	Department of Higher Education	I I T (I S M) , Dhanbad	96.27	A
185	Department of Space	NA	Liquid Propulsion Systems Centre, Valiamala & Bengaluru	96.25	A
186	Ministry of New & Renewable Energy	NA	National Institute of Solar Energy	96.25	A
187	Ministry of Commerce & Industry	Department of Commerce	Falta Special Economic Zone	96.23	A
188	Ministry of Defence	Department of Defence	Himalayan Mountaineering Institute (HMI)	96.22	A
189	UT of Delhi	NA	Dr. B.R. Sur Homoeopathic Medical College and Hospital	96.21	A
190	Ministry of Development of North Eastern Region	NA	North Eastern Development Finance Corp. (NEDFi)	96.15	A
191	Ministry of Education	Department of Higher Education	IIT Tirupati	96.15	A
192	Ministry of Culture	NA	Central University of Tibetan Studies (Deemed University).	96.13	A
193	Ministry of Corporate Affairs	NA	Registrar of Companies, Mumbai	96.08	A
194	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Indian Rubber Manufacturers Research Association	96.00	A
195	Department of Space	NA	Department of Space	95.99	A
196	Ministry of Education	Department of Higher Education	Hemwati Nandan Bahuguna Garhwal University	95.94	A
197	Ministry of Finance	Department of Financial Services	J&K Grameen Bank	95.88	A
198	Department of Space	NA	Vikram Sarabhai Space Centre, Thiruvananthapuram	95.86	A
199	Ministry of Earth Sciences	NA	National Centre for Coastal Research	95.86	A
200	Department of Space	NA	U.R. Rao Satellite Centre, Bengaluru	95.83	A
201	Ministry of Micro, Small and Medium Enterprises	NA	Mahatma Gandhi Institute for Rural Industrialisation (MGIRI)	95.83	A
202	Ministry of Micro, Small and Medium Enterprises	NA	MSME DIVELOPMENT INSTITUTE INDORE	95.81	A
203	Department of Space	NA	ISRO Headquarters, Bengaluru	95.76	A
204	Department of Space	NA	ISRO Propulsion Complex, Mahendragiri	95.76	A
205	Ministry of Education	Department of Higher Education	Dayalbagh Educational Institute (Deemed University)	95.76	A
206	Ministry of Science & Technology	Department of Science & Technology	Indian National Science Academy	95.76	A
207	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Chandigarh	95.75	A
208	Ministry of Earth Sciences	NA	Indian National Centre for Ocean Information Services	95.70	A
209	Ministry of Corporate Affairs	NA	Official Liquidator, Delhi	95.69	A
210	Ministry of Finance	Department of Economic Affairs	SPMCIL India Government Mint, Hyderabad	95.68	A
211	Ministry of Commerce & Industry	Department of Commerce	Rubber Board	95.53	A
212	Ministry of Corporate Affairs	NA	Registrar of Companies, Puducherry	95.50	A
213	Ministry of Education	Department of Higher Education	IIT Hyderabad	95.38	A
214	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Agricultural Scientists Recruitment Board	95.34	A
215	Ministry of Finance	Department of Economic Affairs	Department of Economic Affairs	95.33	A
216	Ministry of Education	Department of Higher Education	National Institute of Technology, Raipur	95.31	A
217	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI Hyderabad	95.26	A
218	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, MARMAGOA	95.26	A
219	Ministry of Education	Department of Higher Education	EdCIL (India) Limited	95.25	A
220	Ministry of Women & Child Development	NA	Central Adoption Resource Authority(CARA)	95.20	A

Sr No.	Ministry	Department	Public Authority	%	Grade
221	Ministry of Information & Broadcasting	NA	Broadcast Engineering Constulatants India Ltd	95.16	A
222	Ministry of Power	NA	Grid Controller of India Limited (Grid- India)	95.14	A
223	Ministry of Commerce & Industry	Department of Commerce	Noida Special Economic Zone	95.13	A
224	Ministry of Education	Department of Higher Education	I I M Udaipur	95.13	A
225	Ministry of Power	NA	Bureau of Energy Efficiency	95.09	A
226	Ministry of Electronics & Information Technology	Deptt of Information Technology	Semi Conductor Laboratory (SCL)	95.01	A
227	UT of Chandigarh	NA	Science & Technology & Renewable Engergy	95.00	A
228	Ministry of Education	Department of Higher Education	National Board of Accreditation	95.00	A
229	Ministry of Petroleum & Natural Gas	NA	GAIL (India) Limited	94.98	A
230	Ministry of Petroleum & Natural Gas	NA	Rajiv Gandhi Institute of Petroleum Technology (RGIPT)	94.97	A
231	Ministry of Science & Technology	Department of Bio-Technology	Translational Health Science and Technology Institute	94.97	A
232	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR Hqrs, New Delhi	94.97	A
233	Ministry of Environment & Forests	NA	Directorate of Forest Education, Dehradun	94.96	A
234	Ministry of Education	Department of Higher Education	Indian Institute of Technology (BHU), Varanasi	94.93	A
235	Ministry of Corporate Affairs	NA	Insolvency and Bankruptcy Board of India	94.88	A
236	Ministry of Information & Broadcasting	NA	Press Council of India	94.88	A
237	Ministry of Education	Department of Higher Education	IIT, Ropar	94.88	A
238	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute Of Design, Madhya Pradesh	94.87	A
239	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Department of Industrial Policy & Promotion	94.84	A
240	Ministry of Social Justice & Empowerment	NA	National Handicapped Finance and Development Corporation	94.83	A
241	Ministry of Power	NA	Central Electiricity Regulatory Commission	94.82	A
242	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CLRI, Chennai	94.81	A
243	Ministry of Finance	Department of Financial Services	Indian Bank	94.78	A
244	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIO, Goa	94.77	A
245	Ministry of Education	Department of Higher Education	National Institute of Technology, Srinagar	94.74	A
246	Ministry of Education	Department of Higher Education	Department of Higher Education	94.72	A
247	Ministry of Steel	NA	MECON Limited	94.70	A
248	Department of Atomic Energy	NA	Harish Chandra Research Institute	94.69	A
249	Ministry of Science & Technology	Department of Bio-Technology	National Institute of Immunology (NII)	94.69	A
250	Ministry of Defence	Department of Defence	Indian Army	94.67	A
251	Ministry of Finance	Department of Financial Services	Baroda Gujarat Gramin Bank	94.62	A
252	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research Thiruvananthapuram	94.61	A
253	Ministry of Housing & Urban Affairs	NA	Central Govt. Employees Welfare Housing Organisation	94.59	A
254	Ministry of Social Justice & Empowerment	NA	National Scheduled Castes Finance and Development Corporation	94.59	A
255	Ministry of Finance	Department of Revenue	Chief Commissioner, CGST & Central Excise, Jaipur Zone	94.52	A
256	Ministry of Science & Technology	Department of Science & Technology	The Institute of Advanced Study in Science & Technology	94.50	A
257	Ministry of Finance	Department of Financial Services	Reserve Bank of India	94.49	A
258	Ministry of Finance	Department of Financial Services	National Housing Bank (NHB)	94.39	A
259	Ministry of Tourism	NA	IHM Shimla	94.37	A
260	Ministry of Education	Department of Higher Education	National Institute of Technology, Hamirpur	94.37	A
261	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Bharat Heavy Electricals Limited (BHEL)	94.34	A
262	Ministry of Finance	Department of Financial Services	Tripura Gramin Bank	94.28	A
263	Ministry of Power	NA	National Power Training Institute	94.27	A
264	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NCL, Pune	94.25	A
265	Ministry of Shipping	Department of Shipping	Directorate General of Shipping DG(S)	94.25	A
266	UT of Delhi	NA	Dr G G L S Prachya Vidya Pratishthan	94.24	A

Sr No.	Ministry	Department	Public Authority	%	Grade
267	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology Design & Manufacturing (IIITD&M), Kurnool	94.24	A
268	Ministry of Education	Department of Higher Education	Indian Institute of Management, Kozhikode	94.24	A
269	UT of Delhi	NA	Department of Environment	94.22	A
270	Ministry of Finance	Department of Financial Services	Telangana Grameena Bank	94.21	A
271	Ministry of Women & Child Development	NA	National Commission for Women (NCW)	94.20	A
272	UT of Delhi	NA	Department of Women and Child Development	94.19	A
273	Ministry of Housing & Urban Affairs	NA	Hindustan Steelworks Construction Ltd. (HSCL)	94.17	A
274	Ministry of Micro, Small and Medium Enterprises	NA	CTR Ludhiana	94.15	A
275	Ministry of Education	Department of Higher Education	IIT Goa	94.12	A
276	Ministry of Science & Technology	Department of Science & Technology	Shree Chitra Tirunal Institute for Medical Sciences and Technology	94.10	A
277	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Cooperative Development Corporation	94.07	A
278	Ministry of Education	Department of Higher Education	National Institute of Technical Teachers' Training and Research, Kolkata	94.02	A
279	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Hyderabad	94.00	A
280	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	Department of Fisheries	94.00	A
281	Ministry of Environment & Forests	NA	Central Pollution Control Board, Delhi	93.96	A
282	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology Design and Manufacturing Kancheepuram	93.87	A
283	Ministry of Power	NA	Tehri Hydro Development Corporation(THDC)	93.85	A
284	Ministry of Education	Department of Higher Education	JAMIA MILLIA ISLAMIA	93.82	A
285	Ministry of Finance	Department of Financial Services	Indian Overseas Bank	93.81	A
286	Ministry of Science & Technology	Department of Science & Technology	Wadia Institute of Himalayan Geology	93.81	A
287	Ministry of Electronics & Information Technology	Deptt of Information Technology	National Internet Exchange of India	93.76	A
288	Ministry of Ayush	Department of AYUSH	Central Council for Research in Ayurvedic Sciences (CCRAS)	93.74	A
289	Ministry of Electronics & Information Technology	Deptt of Information Technology	Digital India Corporation (DIC)	93.71	A
290	Ministry of Panchayati Raj	NA	Ministry of Panchayati Raj	93.68	A
291	Ministry of Commerce & Industry	Department of Commerce	Department of Commerce	93.64	A
292	Ministry of Information & Broadcasting	NA	Publication Division	93.49	A
293	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CBRI, Roorkee	93.41	A
294	Ministry of Education	Department of Higher Education	IIT Jammu	93.37	A
295	Ministry of Earth Sciences	NA	National Centre for Medium Range Weather Forecasting	93.33	A
296	Ministry of New & Renewable Energy	NA	National Institute of Wind Energy	93.26	A
297	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Kolkata Zone	93.26	A
298	Ministry of Rural Development	Department of Rural Development	National Rural Infrastructure Development Agency	93.26	A
299	Ministry of Steel	NA	Rashtraiya Ispat Nigam Ltd.	93.23	A
300	Ministry of Mines	NA	Mineral Exploration Corporation Ltd.	93.21	A
301	Ministry of Finance	Department of Financial Services	Maharashtra Gramin Bank	93.19	A
302	Ministry of Commerce & Industry	Department of Commerce	Footwear Design and Development Insitute	93.18	A
303	Ministry of Science & Technology	Department of Science & Technology	North East Center for Technology Application and Reach	93.17	A
304	Ministry of Finance	Department of Financial Services	National Bank for Agriculture and Rural Development(NABARD)	93.14	A
305	UT of Delhi	NA	A and U Tibbia College and Hospital	93.13	A
306	Ministry of Ayush	Department of AYUSH	Central Council for Research in Yoga & Naturopathy	93.13	A
307	Ministry of Textiles	NA	Cotton Corporation of India Ltd.	93.12	A
308	UT of Delhi	NA	Guru Gobind Singh Government Hospital	93.12	A
309	Ministry of Finance	Department of Financial Services	Baroda Rajasthan Kshetriya Gramin Bank	93.10	A
310	Ministry of Education	Department of Higher Education	National Council for Promotion of Sindhi Language,	93.09	A

Sr No.	Ministry	Department	Public Authority	%	Grade
311	Ministry of Railways	NA	Rail Tel Corporation of India Ltd.	93.08	A
312	UT of Delhi	NA	NCC Department	93.03	A
313	Ministry of Law & Justice	Department of Justice	Meghalaya High Court	93.03	A
314	Ministry of External Affairs	NA	Consulate General of India, Frankfurt, Germany	93.02	A
315	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Rae Bareli	92.85	A
316	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Kolkata Zone	92.73	A
317	Ministry of External Affairs	NA	Consulate General of India, Bali	92.70	A
318	Ministry of Skill Development & Entrepreneurship	NA	National Council for Vocational Education and Training	92.69	A
319	Ministry of Social Justice & Empowerment	NA	National Trust for the Persons with Cerebral Palsy, Autism, Mental Retardation & Multiple Disability	92.65	A
320	Department of Space	NA	New Space India Limited (NSIL), ISRO Headquarters	92.64	A
321	Ministry of Education	Department of Higher Education	Auroville Foundation	92.63	A
322	Ministry of Education	Department of Higher Education	National Institute of Technology, Manipur	92.61	A
323	Ministry of Education	Department of Higher Education	Maulana Azad National Urdu University (MANUU)	92.54	A
324	UT of Chandigarh	NA	Prison Department	92.51	A
325	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	ISTM	92.47	A
326	Department of Atomic Energy	NA	Directorate of Purchase and Stores	92.40	A
327	Ministry of Education	Department of Higher Education	Council of Architecture	92.36	A
328	Ministry of Education	Department of Higher Education	IIM Visakhapatnam	92.34	A
329	Ministry of Petroleum & Natural Gas	NA	Bharat Petroleum Corporation Limited (BPCL)	92.26	A
330	UT of Jammu and Kashmir	NA	General Administration Department UT of J & k	92.26	A
331	Ministry of Education	Department of School Education and Literacy	Kendriya Vidyalaya Sangathan	92.25	A
332	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	NIFPHATT, Kochi	92.24	A
333	UT of Chandigarh	NA	SCERT Chandigarh	92.19	A
334	Ministry of Labour & Employment	NA	Directorate General of Employment	92.16	A
335	Ministry of Youth Affairs & Sports	NA	Lakshmibai National Institute of Physical Education	92.12	A
336	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell Bhubaneswar	92.12	A
337	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	National Fisheries Development Board, Hyderabad	92.10	A
338	Ministry of Law & Justice	Legislative department	Legislative Department	92.10	A
339	Ministry of Micro, Small and Medium Enterprises	NA	The National Small Industries Corporation Ltd	92.05	A
340	UT of Delhi	NA	Delhi Co Operative Housing Finance Corporation Limited	92.03	A
341	Ministry of Tourism	NA	IHM Chennai	92.00	A
342	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	National Institute of Pharmaceutical Education and Research	92.00	A
343	Ministry of Housing & Urban Affairs	NA	CPWD-Headquarter	91.97	A
344	Ministry of Finance	Department of Economic Affairs	National Savings Institute (NSI)	91.91	A
345	Ministry of Education	Department of Higher Education	University Grants Commission	91.90	A
346	Ministry of Education	Department of School Education and Literacy	Central Board of Secondary Education	91.88	A
347	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Department of Chemicals & Petrochemicals	91.87	A
348	Ministry of Home Affairs	Department of Home	Central Reserve Police Force	91.87	A
349	Ministry of Micro, Small and Medium Enterprises	NA	MSME Development Institute, Ludhiana	91.84	A
350	Ministry of Education	Department of Higher Education	School of Planning and Architecture	91.81	A
351	Ministry of Petroleum & Natural Gas	NA	Ministry of Petroleum & Natural Gas	91.79	A
352	Ministry of Micro, Small and Medium Enterprises	NA	MSME Development Institute karnal	91.75	A
353	Ministry of Power	NA	North Eastern Electric Power Corporation	91.72	A
354	Ministry of Shipping	Department of Shipping	Cochin Shipyard Ltd.	91.72	A

Sr No.	Ministry	Department	Public Authority	%	Grade
355	Ministry of Micro, Small and Medium Enterprises	NA	IGTR Aurangabad	91.70	A
356	UT of Delhi	NA	Acharya Narendra Dev College	91.61	A
357	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CRRI, New Delhi	91.58	A
358	Ministry of Education	Department of Higher Education	Rajiv Gandhi University	91.56	A
359	Ministry of Health & Family Welfare	Department of Health & Family Welfare	HSCC, India Ltd.	91.55	A
360	Ministry of Information & Broadcasting	NA	Ministry of Information & Broadcasting	91.50	A
361	Ministry of Finance	Department of Financial Services	Rajasthan Marudhara Gramin Bank	91.49	A
362	Ministry of Education	Department of Higher Education	Indian Council of Social Science Research (ICSSR)	91.45	A
363	Ministry of Commerce & Industry	Department of Commerce	ECGC LIMITED	91.43	A
364	UT of Delhi	NA	Dte. of Economics and Statistics	91.41	A
365	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSIO, Chandigarh	91.40	A
366	Ministry of Coal	NA	Coal India Limited	91.31	A
367	Ministry of Micro, Small and Medium Enterprises	NA	SISI-Goa	91.29	A
368	Ministry of Steel	NA	Ministry of Steel	91.29	A
369	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI Thrissur	91.27	A
370	Ministry of External Affairs	NA	High Commission of India, Canberra, Australia	91.26	A
371	Ministry of Finance	Department of Revenue	Director General of Income Tax, NADT	91.20	A
372	Ministry of Tourism	NA	IHM Hyderabad	91.19	A
373	Ministry of Education	Department of School Education and Literacy	Department of School Education & Literacy	91.15	A
374	Ministry of Corporate Affairs	NA	Registrar of Companies, Gujarat	91.09	A
375	Ministry of Defence	Department of Defence	Controller General of Defence Accounts (CGDA)	91.06	A
376	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management and Research Institute, Field station Ludhiana	91.02	A
377	Ministry of Micro, Small and Medium Enterprises	NA	SISI Agartala	90.91	A
378	UT of Delhi	NA	Delhi State Civil Supplies Corporation Limited	90.91	A
379	Ministry of Information & Broadcasting	NA	SATYAJIT RAY FILM & TELEVISION INSTITUTE	90.89	A
380	Vice-President Secratariat	NA	Vice-President Secratariat	90.89	A
381	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Department of Personnel & Training	90.89	A
382	Ministry of Coal	NA	Mahanadi Coalfiels Limited	90.88	A
383	Ministry of Education	Department of Higher Education	IISER Berhampur	90.88	A
384	UT of Delhi	NA	Services Department	90.87	A
385	Ministry of Finance	Department of Financial Services	The New India Assurance Company Ltd.	90.85	A
386	Ministry of External Affairs	NA	High Commission of India, Abuja, Nigeria	90.79	A
387	Ministry of Corporate Affairs	NA	Competition Commission of India	90.71	A
388	Ministry of Social Justice & Empowerment	NA	National Institute for Empowerment of Persons with Multiple Disabilities (NIEPMD)	90.68	A
389	Ministry of Micro, Small and Medium Enterprises	NA	Khadi & Village Industries Commission	90.65	A
390	Ministry of Social Justice & Empowerment	NA	Artificial Limbs Manufacturing Corporation of India	90.63	A
391	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	NIAH,Baghpat	90.62	A
392	Ministry of Personnel, Public Grievances & Pensions	Department of Pensions & Pensioners Welfare	Department of Pensions & Pensioners Welfare	90.60	A
393	Ministry of Science & Technology	Department of Bio-Technology	Regional Centre for Bio-technology, Faridabad	90.59	A
394	Ministry of Environment & Forests	NA	Indian Institute of Forests Management, Bhopal	90.58	A
395	UT of Jammu and Kashmir	NA	Home Department UT of J & K	90.56	A
396	Ministry of Education	Department of Higher Education	National Institute of Technology, Calicut	90.49	A
397	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Foreign Trade	90.45	A
398	UT of Puducherry	NA	Elections Department	90.39	A

Sr No.	Ministry	Department	Public Authority	%	Grade
399	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	North Eastern Regional Farm Machinery Training & Testing Instt.	90.39	A
400	Ministry of Education	Department of Higher Education	National Council for Promotion of Urdu Language (NCPUL)	90.35	A
401	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	LBSNAA	90.33	A
402	UT of Delhi	NA	Indira Gandhi Institute of Physical Education and Sports Sciences	90.27	A
403	Ministry of Petroleum & Natural Gas	NA	Oil Industry Development Board (OIDB)	90.25	A
404	Ministry of Petroleum & Natural Gas	NA	Hindustan Petroleum Corporation Limited (HPCL)	90.21	A
405	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Food Corporation of India	90.20	A
406	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs & Central Excise, Vadodara Zone	90.18	A
407	Department of Space	NA	Space Applications Centre, Ahmedabad	90.12	A
408	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design (NID)	90.08	A
409	Ministry of Finance	Department of Financial Services	United Commercial Bank (UCO)	90.07	A
410	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Bureau of Plant Genetic Resources (ICAR)	90.00	A
411	Ministry of Information & Broadcasting	NA	Prasar Bharati Secretariat	89.94	B
412	Ministry of Ayush	Department of AYUSH	Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H)	89.93	B
413	Department of Atomic Energy	NA	Nuclear Recycle Board (Tarapur)	89.84	B
414	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABLITATION,MUMBAI	89.80	B
415	Ministry of Housing & Urban Affairs	NA	Delhi Metro Rail Corporation	89.79	B
416	Ministry of Finance	Department of Financial Services	Baroda U.P. Gramin Bank	89.70	B
417	Ministry of Commerce & Industry	Department of Commerce	Tobacco Board	89.69	B
418	Ministry of Women & Child Development	NA	Ministry of Women & Child Development	89.66	B
419	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Jawaharlal Institute Of Post Graduate Medical Education & Research, Puducherry	89.49	B
420	Department of Space	NA	Indian Institute of Remote Sensing, Dehradun	89.45	B
421	Ministry of New & Renewable Energy	NA	Solar Energy Corporation of India	89.45	B
422	Ministry of Heavy Industry & Public Enterprises	Department of Public Enterprises	Department of Public Enterprises	89.45	B
423	Ministry of Home Affairs	Department of Home	SVP/National Police Academy, Hyderabad	89.41	B
424	Ministry of Civil Aviation	NA	Airports Authority of India	89.34	B
425	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NBRI, Lucknow	89.34	B
426	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Grapes (ICAR)	89.29	B
427	Ministry of External Affairs	NA	Embassy of India, Sofia,Bulgaria	89.24	B
428	Ministry of Power	NA	Damodar Valley Corporation	89.23	B
429	Ministry of Defence	Department of Defence	National Cadet Corps (NCC)	89.23	B
430	Ministry of Finance	Department of Investment and Public Asset Management	Specified Undertaking of Unit Trust of India (SUUTI), Mumbai	89.22	B
431	Ministry of Education	Department of Higher Education	IIM Bodhgaya	89.21	B
432	Ministry of Education	Department of Higher Education	I I M Rohtak	89.14	B
433	Ministry of Education	Department of Higher Education	I I M Ranchi	89.11	B
434	Ministry of External Affairs	NA	Embassy of India, Minsk, Belarus	89.05	B
435	Ministry of Social Justice & Empowerment	NA	Pandit Deendayal Upadhyay National Institute for Persons with Physically Handicapped Disability(PDUNIPPD)	88.98	B
436	Ministry of Power	NA	Central Electricity Authority	88.92	B
437	Ministry of Education	Department of Higher Education	Shri Lal Bahadur Shastri National Sanskrit University	88.91	B
438	Ministry of Steel	NA	MSTC Limited	88.89	B
439	UT of Puducherry	NA	Information Technology	88.88	B
440	Ministry of Finance	Department of Economic Affairs	SPMCIL Security Printing Press Hyderabad	88.83	B
441	Ministry of Education	Department of Higher Education	Board of Apprenticeship Training (W R) Mumbai	88.82	B
442	Ministry of Corporate Affairs	NA	Institute of Companies Secretaries of India	88.78	B

Sr No.	Ministry	Department	Public Authority	%	Grade
443	Ministry of Education	Department of Higher Education	Indian Institute of Management Indore	88.77	B
444	Ministry of Defence	Department of Defence Production	Garden Reach Shipbuilders and Engineers Limited	88.72	B
445	UT of Puducherry	NA	L.G. Secretariat	88.70	B
446	Ministry of Minority Affairs	NA	National Minorities Development and Finance Corporation	88.63	B
447	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Plant Protection Qurantine & Storage	88.62	B
448	Ministry of External Affairs	NA	Permanent Mission of India to the UN,New York, USA	88.57	B
449	Ministry of Science & Technology	Department of Scientific & Industrial Research	Department of Scientific & Industrial Research	88.55	B
450	Ministry of Micro, Small and Medium Enterprises	NA	PPDC Meerut	88.54	B
451	Ministry of Petroleum & Natural Gas	NA	Mangalore Refinery and Petrochemicals Limited (MRPL)	88.51	B
452	Ministry of Finance	Department of Expenditure	Department of Expenditure	88.49	B
453	Ministry of Civil Aviation	NA	Ministry of Civil Aviation	88.47	B
454	Ministry of Housing & Urban Affairs	NA	CPWD Project Region Delhi	88.43	B
455	Ministry of External Affairs	NA	Ministry of External Affairs	88.40	B
456	Ministry of Tourism	NA	IHM Gurdaspur	88.39	B
457	Ministry of Commerce & Industry	Department of Commerce	Agricultural and Processed Food Products Export Development Authority	88.36	B
458	Ministry of Defence	Department of Defence	Department of Defence	88.36	B
459	Ministry of Science & Technology	Department of Scientific & Industrial Research	National Research Development Corporation	88.33	B
460	Ministry of Power	NA	Central Power Research Institute	88.30	B
461	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of the Economic Adviser	88.24	B
462	Ministry of Environment & Forests	NA	Indira Gandhi National Forest Academy, Dehradun	88.20	B
463	Ministry of Information & Broadcasting	NA	Press Information Bureau	88.13	B
464	Ministry of Tourism	NA	IHM Gwalior	88.08	B
465	Ministry of Ayush	Department of AYUSH	Morarji Desai Institute of Yoga.	87.99	B
466	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Vadodara	87.98	B
467	Department of Atomic Energy	NA	Directorate of Construction, Services & Estate Management	87.91	B
468	Ministry of Jal Shakti	Department of Drinking Water and Sanitation	Department of Drinking Water and Sanitation	87.79	B
469	Ministry of External Affairs	NA	Embassy of India, Ljubljana, Slovenia	87.78	B
470	Ministry of Micro, Small and Medium Enterprises	NA	CFTI Agra	87.78	B
471	Ministry of Finance	Department of Financial Services	Punjab National Bank	87.75	B
472	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research Kolkata	87.73	B
473	Department of Space	NA	Satish Dhawan Space Centre -SHAR, Sriharikota	87.71	B
474	Ministry of Youth Affairs & Sports	NA	Ministry of Youth Affairs & Sports	87.67	B
475	Ministry of Education	Department of Higher Education	IISER Tirupati	87.65	B
476	Comptroller & Auditor General	NA	Comptroller & Auditor General	87.64	B
477	Ministry of Science & Technology	Department of Science & Technology	Indian Academy of Sciences	87.62	B
478	Ministry of Education	Department of Higher Education	National Institute of Technology, Sikkim	87.60	B
479	Ministry of Science & Technology	Department of Bio-Technology	Institute of Life Sciences(ILS)	87.56	B
480	UT of Puducherry	NA	Cooperative Department	87.55	B
481	UT of Jammu and Kashmir	NA	Labour & Employment Department UT of J & K	87.53	B
482	Ministry of Finance	Department of Financial Services	United India Insurance Co. Ltd.	87.52	B
483	Ministry of Law & Justice	Department of Justice	Allahabad High Court	87.52	B
484	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology, Guwahati	87.45	B
485	Ministry of Finance	Department of Financial Services	National Bank for Financing Infrastructure & Development (NaBFID)	87.42	B
486	Ministry of Finance	Department of Financial Services	Prathama UP Gramin Bank	87.39	B

Sr No.	Ministry	Department	Public Authority	%	Grade
487	Ministry of Micro, Small and Medium Enterprises	NA	MEME DI Gangtok	87.31	B
488	Ministry of Electronics & Information Technology	Deptt of Information Technology	Controller of Certifying Authorities (CCA)	87.31	B
489	High Court Of Delhi	NA	Delhi Judicial Academy	87.29	B
490	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IMMT, Bhubaneswar	87.24	B
491	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT), ROORKEE	87.20	B
492	Department of Atomic Energy	NA	Indira Gandhi Centre for Atomic Research	87.18	B
493	Ministry of Housing & Urban Affairs	NA	CPWD Project Region Chandigarh	87.07	B
494	UT of Puducherry	NA	Economics and Statistics	87.07	B
495	UT of Delhi	NA	Principal Account Office	87.04	B
496	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Indian Institute of Public Administration	86.94	B
497	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IICB, Kolkata	86.92	B
498	Ministry of Education	Department of Higher Education	CENTRAL UNIVERSITY OF HARYANA	86.86	B
499	Department of Atomic Energy	NA	Heavy Water Plant (Kota)	86.83	B
500	Ministry of External Affairs	NA	Embassy of India, Riyadh, Saudi Arabia	86.83	B
501	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIScPR	86.80	B
502	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI New Delhi	86.75	B
503	Ministry of External Affairs	NA	Embassy of India, Cairo, Egypt	86.67	B
504	Ministry of Education	Department of Higher Education	Sikkim University	86.67	B
505	Ministry of Finance	Department of Financial Services	Aryavart Bank	86.67	B
506	Ministry of Finance	Department of Financial Services	Bank of India	86.61	B
507	UT of Delhi	NA	Sindhi Academy	86.60	B
508	NITI Aayog	NA	NITI Aayog	86.56	B
509	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Department of Water Resources and Ganga Rejuvenation	86.53	B
510	Ministry of External Affairs	NA	Embassy of India, Beirut, Lebanon	86.51	B
511	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Water Development Agency	86.48	B
512	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT), Bhubaneshwar	86.40	B
513	Ministry of Finance	Department of Financial Services	Punjab Gramin Bank	86.36	B
514	Ministry of Finance	Department of Financial Services	Department of Financial Services	86.25	B
515	Ministry of Labour & Employment	NA	V.V. Giri National Labour Institute	86.18	B
516	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Council for Cement and Building Materials	86.15	B
517	Ministry of Micro, Small and Medium Enterprises	NA	MSME Development Institute Agra	86.13	B
518	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Hyderabad	86.10	B
519	Ministry of Petroleum & Natural Gas	NA	Balmer Lawrie & Co. Ltd.	86.04	B
520	Ministry of Finance	Department of Financial Services	Bank of Baroda	86.00	B
521	Ministry of Communications	Department of Telecommunications	Telecom Consultants of India	85.95	B
522	Ministry of Commerce & Industry	Department of Commerce	SEEPZ Special Economic Zone	85.94	B
523	Ministry of Education	Department of Higher Education	Indian Institute of Technology, Kharagpur	85.87	B
524	Ministry of Corporate Affairs	NA	Ministry of Corporate Affairs	85.84	B
525	Ministry of Steel	NA	MOIL LIMITED	85.82	B
526	UT of Jammu and Kashmir	NA	Transport Department UT of J & K	85.82	B
527	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	National Consumer Disputes Redressal Commission	85.82	B
528	Ministry of Corporate Affairs	NA	Registrar of Companies, Coimbatore	85.79	B
529	Ministry of Finance	Department of Financial Services	Uttarakhand Gramin Bank	85.75	B
530	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Chennai Zone	85.66	B
531	UT of Delhi	NA	Lok Nayak Hospital	85.65	B
532	Ministry of External Affairs	NA	Consulate General of India, Erbil (Kurdistan)	85.56	B

Sr No.	Ministry	Department	Public Authority	%	Grade
533	Ministry of Petroleum & Natural Gas	NA	Petroleum and Natural Gas Regulatory Board (PNGRB)	85.55	B
534	Ministry of Housing & Urban Affairs	NA	National Capital Region Planning Board	85.53	B
535	Ministry of Defence	Department of Defence Production	Mazagon Dock Shipbuilders Limited	85.40	B
536	Ministry of Social Justice & Empowerment	NA	National Institute for Social Defence	85.34	B
537	Ministry of Education	Department of Higher Education	All India Council For Technical Education (AICTE)	85.28	B
538	Ministry of Culture	NA	Victoria Memorial Hall	85.12	B
539	Ministry of External Affairs	NA	Embassy of India,Berlin, Germany	85.08	B
540	Ministry of Development of North Eastern Region	NA	Ministry of Development of North Eastern Region	85.05	B
541	Ministry of Defence	Department of Defence	History Division	84.86	B
542	Ministry of Steel	NA	National Institute of Secondary Steel Technology(NISST)	84.85	B
543	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Cashewnut and Cocoa Development	84.63	B
544	Ministry of Road Transport & Highways	NA	Ministry of Road Transport & Highways	84.59	B
545	Ministry of Social Justice & Empowerment	NA	Dr. Ambedkar Foundation	84.55	B
546	Ministry of Power	NA	Sutluj Jal Vidyut Nigam Ltd(SJVNL)	84.54	B
547	Ministry of Railways	NA	East Coast Railway (Bhubaneswar)	84.53	B
548	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Fluid Control Research Institute	84.53	B
549	Ministry of Home Affairs	Department of Home	Department of Home	84.42	B
550	Ministry of Law & Justice	Department of Legal Affairs	Department of Legal Affairs	84.41	B
551	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Fisheries	CICEF,Banglore	84.37	B
552	UT of Puducherry	NA	Collectorate Karaikal	84.31	B
553	Ministry of External Affairs	NA	Embassy of India,Reykjavik, Iceland	84.29	B
554	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER Kolkata	84.25	B
555	Ministry of Science & Technology	Department of Scientific & Industrial Research	Academy of Scientific and Innovative Research	84.24	B
556	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CMERI, Durgapur	84.17	B
557	Department of Space	NA	ISRO Telemetry, Tracking and Command Network (ISTRAC), Bengaluru	84.13	B
558	Ministry of Education	Department of Higher Education	Indian Institute of Science Education and Research (IISER) Bhopal	84.11	B
559	Ministry of Science & Technology	Department of Science & Technology	jawahar Lal Nehru Centre for Advanced Scientific Research	83.99	B
560	Ministry of External Affairs	NA	Embassy of India, Ashgabat, Turkmenistan	83.97	B
561	Ministry of Education	Department of Higher Education	Indian Institute of Science Education And Research (IISER) Mohali	83.88	B
562	Ministry of External Affairs	NA	Embassy of India, Muscat, Sultanate of Oman	83.81	B
563	Ministry of External Affairs	NA	Embassy of India, Hanoi, Vietnam	83.80	B
564	Ministry of Corporate Affairs	NA	Official Liquidator, Gujarat	83.78	B
565	Ministry of Education	Department of Higher Education	IIM Sirmaur	83.75	B
566	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Plant Health Management	83.73	B
567	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Central Pulp & Paper Research Iinstitute	83.73	B
568	Ministry of Shipping	Department of Shipping	Mormugao Port Authority	83.73	B
569	Ministry of Finance	Department of Financial Services	Union Bank of India	83.70	B
570	UT of Puducherry	NA	Police	83.66	B
571	Ministry of Education	Department of Higher Education	Jawaharlal Nehru University, New Delhi	83.66	B
572	Ministry of Coal	NA	Western Coalfileds Limited	83.57	B
573	Cabinet Secretariat	NA	Cabinet Secretariat	83.55	B
574	Ministry of Development of North Eastern Region	NA	North Eastern Handicrafts and Handlooms Development Corporation(NEHHDC)	83.54	B
575	Ministry of Education	Department of Higher Education	School of Planning and Architecture (SPA), Bhopal	83.53	B
576	Ministry of Science & Technology	Department of Science & Technology	Institute of Nano Science and Technology	83.50	B

Sr No.	Ministry	Department	Public Authority	%	Grade
577	Ministry of External Affairs	NA	Embassy of India, Dushanbe, Tajikistan	83.49	B
578	UT of Delhi	NA	Delhi Technological University	83.47	B
579	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Water Commission	83.43	B
580	Ministry of Railways	NA	East Central Railway (Hajipur)	83.40	B
581	UT of Delhi	NA	Board of Technical Education	83.40	B
582	Ministry of Minority Affairs	NA	Ministry of Minority Affairs	83.30	B
583	Ministry of Tourism	NA	IHM Gandhinagar	83.24	B
584	Ministry of Education	Department of Higher Education	National Institute of Technology, Warangal	83.20	B
585	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IHBT, Palampur	83.17	B
586	Ministry of Defence	Department of Defence	National Defence College	83.11	B
587	Ministry of Environment & Forests	NA	Gobind Ballabh Pant Institute of Himalayan Environment and Development, Almora	83.10	B
588	UT of Delhi	NA	Delhi Commission for Women	83.10	B
589	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Coconut Development Board	83.08	B
590	Ministry of Power	NA	Ministry of Power	83.03	B
591	UT of Delhi	NA	Directorate of Information and Publicity	82.91	B
592	Ministry of External Affairs	NA	Indian Mission to ASEAN, Jakarta	82.86	B
593	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Department of Food & Public Distribution	82.80	B
594	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Department of Health & Family Welfare	82.75	B
595	Ministry of Education	Department of Higher Education	Indian Institute of Advanced Studies (IIAS),	82.72	B
596	Ministry of Textiles	NA	The Jute Croporation of India Limited	82.63	B
597	Ministry of Education	Department of Higher Education	Visvesvaraya National Institute of Technology, Nagpur	82.63	B
598	Ministry of Micro, Small and Medium Enterprises	NA	CFTI Chennai	82.60	B
599	Ministry of Education	Department of Higher Education	Central Institute of Technology, Kokrajhar	82.60	B
600	Ministry of Science & Technology	Department of Bio-Technology	National Institute of Biomedical Genomics	82.60	B
601	UT of Puducherry	NA	Public Works Department	82.56	B
602	Ministry of External Affairs	NA	High Commission of India, Yaounde(Cameroon)	82.54	B
603	Ministry of Railways	NA	South Eastern Railway (Kolkata)	82.50	B
604	UT of Delhi	NA	Delhi Skill University	82.46	B
605	Ministry of Education	Department of Higher Education	S.V. National Institute of Technology, Surat	82.35	B
606	Ministry of Finance	Department of Financial Services	The Oriental Insurance Co. Ltd.	82.19	B
607	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Commercial Intelligence and Statistics	82.16	B
608	Ministry of Education	Department of Higher Education	National Institute of Technology, Andhra Pradesh	82.15	B
609	Ministry of Culture	NA	Anthropological Survey of India	82.13	B
610	Ministry of External Affairs	NA	Assistant High Commission of India, Kandy, sri Lanka	82.06	B
611	Ministry of Micro, Small and Medium Enterprises	NA	MSME TOOL ROOM GUWAHATI	82.00	B
612	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology , Allahabad	81.94	B
613	Ministry of Education	Department of Higher Education	Indian Institute of Technology , Madras	81.87	B
614	UT of Delhi	NA	Delhi Sanskrit Academy	81.84	B
615	Ministry of Commerce & Industry	Department of Commerce	Vishakhapatnam Special Economic Zone	81.82	B
616	Ministry of External Affairs	NA	Embassy of India, Bishkek, Kyrgyztan	81.75	B
617	Ministry of Law & Justice	Department of Justice	Department of Justice	81.75	B
618	Ministry of Education	Department of Higher Education	Indian Institute of Technology Gandhinagar	81.63	B
619	Ministry of Tourism	NA	IHM Bangaluru	81.60	B
620	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Dairy Research Institute (ICAR)	81.60	B
621	Ministry of Information & Broadcasting	NA	Central Bureau of Communication(CBC)	81.55	B
622	Ministry of Textiles	NA	Central Silk Board	81.54	B
623	Ministry of Commerce & Industry	Department of Commerce	Kandla Special Economic Zone	81.50	B
624	Ministry of Finance	Department of Economic Affairs	SPMCIL Security Paper Mill, Hoshangabad	81.45	B

Sr No.	Ministry	Department	Public Authority	%	Grade
625	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Agroforestry Research Institute (ICAR)	81.44	B
626	Ministry of Education	Department of Higher Education	Indian Institute of Technology, Kanpur	81.44	B
627	Ministry of External Affairs	NA	High Commission of India, Suva, Fiji islands	81.43	B
628	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Ground Water Board	81.40	B
629	Ministry of Social Justice & Empowerment	NA	National Institute for Locomotor Disabilities (Divyangjan), Kolkata	81.30	B
630	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IICT, Hyderabad	81.30	B
631	Ministry of External Affairs	NA	Consulate General of India, Jeddah, Saudi Arabia	81.27	B
632	Ministry of Tourism	NA	NCHMCT NOIDA	81.26	B
633	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CECRI, Karaikudi	81.26	B
634	Ministry of Mines	NA	Indian Bureau of Mines	81.21	B
635	Ministry of Coal	NA	NLC India Ltd.	81.13	B
636	Ministry of External Affairs	NA	High Commission of India, Singapore	81.11	B
637	Ministry of Tourism	NA	IHM Jaipur	81.08	B
638	Ministry of Science & Technology	Department of Science & Technology	Indian National Academy of Engg.	81.08	B
639	Ministry of Corporate Affairs	NA	Institute of Cost Accountants of India	81.07	B
640	UT of Delhi	NA	Satyawadi Raja Harishchandra Hospital	81.07	B
641	Ministry of Steel	NA	NMDC Ltd.	80.96	B
642	Ministry of External Affairs	NA	Embassy of India, Kinshasa	80.95	B
643	Ministry of External Affairs	NA	High Commission of India, Port Louis, Mauritius	80.94	B
644	Ministry of Finance	Department of Financial Services	Uttar Banga Kshetriya Gramin Bank	80.93	B
645	Ministry of Commerce & Industry	Department of Commerce	MMTC Limited	80.92	B
646	Ministry of Micro, Small and Medium Enterprises	NA	ESTC Ramnagar	80.91	B
647	Ministry of Environment & Forests	NA	Central Zoo Authority, New Delhi	80.86	B
648	UT of Puducherry	NA	Adi Dravidar Welfare Department	80.72	B
649	Ministry of New & Renewable Energy	NA	Indian Renewable Energy Development Agency	80.69	B
650	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Plantation Crops Research Institute (ICAR)	80.60	B
651	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Academy of Agricultural Research Management (ICAR)	80.46	B
652	Ministry of Ayush	Department of AYUSH	National Institute of Unani Medicine	80.45	B
653	Ministry of External Affairs	NA	Consulate General of India, Perth, Australia	80.32	B
654	Ministry of Communications	Department of Telecommunications	Mahanagar Telephone Nigam Limited (MTNL)	80.32	B
655	Ministry of Finance	Department of Financial Services	Saurashtra Gramin Bank	80.27	B
656	Ministry of Health & Family Welfare	Department of Health Research	Department of Health Research	80.27	B
657	Ministry of Finance	Department of Revenue	Chief Commissioner of CGST and Central Excise, Bhopal Zone	80.20	B
658	Ministry of Finance	Department of Investment and Public Asset Management	UTI Infrastructure Technolgoy And Services Limited	80.16	B
659	Department of Atomic Energy	NA	Atomic Minerals Directorate for Exploration and Research	80.11	B
660	UT of Puducherry	NA	Electricity Department	80.07	B
661	UT of Chandigarh	NA	Local Audit	80.05	B
662	Ministry of External Affairs	NA	Indian Council of World Affairs	80.00	B
663	Ministry of Education	Department of Higher Education	National Book Trust	80.00	B
664	Ministry of External Affairs	NA	High Commission of India, Liongwe(Malawi)	79.97	C
665	Ministry of Commerce & Industry	Department of Commerce	The State Trading Corporation of India Ltd.	79.86	C
666	Ministry of External Affairs	NA	Embassy of India, Tokyo, Japan	79.84	C
667	UT of Puducherry	NA	Information and Publicity	79.77	C
668	Ministry of Tourism	NA	IHM PUSA	79.75	C
669	Ministry of Labour & Employment	NA	Employees State Insurance Corporation	79.74	C
670	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Central Insititute of Plastics Engineering and Technology (CIPET)	79.74	C

Sr No.	Ministry	Department	Public Authority	%	Grade
671	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	National Sugar Institute, Kanpur	79.71	C
672	Ministry of Law & Justice	Department of Justice	NATIONAL LEGAL SERVICES AUTHORITY	79.70	C
673	Ministry of External Affairs	NA	Consulate General of India, Hambantota, Sri Lanka	79.68	C
674	Ministry of External Affairs	NA	Embassy of India, Lima, Peru	79.68	C
675	Ministry of Education	Department of Higher Education	National Institute of Technology, Goa	79.68	C
676	Ministry of External Affairs	NA	CPV Division	79.67	C
677	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Bureau of Indian Standards	79.66	C
678	UT of Jammu and Kashmir	NA	ARI & Training Department UT of J & K	79.65	C
679	Ministry of Shipping	Department of Shipping	Department of Shipping	79.61	C
680	Ministry of Commerce & Industry	Department of Commerce	MEPZ Special Economic Zone & HEOUs	79.60	C
681	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Department of Heavy Industries	79.55	C
682	Ministry of Education	Department of Higher Education	Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan	79.45	C
683	Ministry of External Affairs	NA	Embassy of India, Brasilia, Brazil	79.43	C
684	Ministry of External Affairs	NA	Embassy of India, Moscow, Russian Federation	79.37	C
685	Ministry of External Affairs	NA	Embassy of India, Prague, Czech Republic	79.37	C
686	Ministry of Steel	NA	KIOCL Limited	79.37	C
687	Ministry of External Affairs	NA	Consulate General of India, Sao Paulo, Brazil	79.34	C
688	Ministry of Education	Department of Higher Education	Dr. B.R. Ambedkar National Institute of Technology, Jalandhar	79.33	C
689	UT of Puducherry	NA	Agriculture Department	79.30	C
690	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR National Bureau of Agricultural Insect Resources	79.29	C
691	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Veterinary Research Institute (ICAR)	79.28	C
692	Department of Space	NA	Antrix Corporation Limited (ACL), Bengaluru	79.24	C
693	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NGRI, Hyderabad	79.22	C
694	Ministry of External Affairs	NA	Embassy of India, Rabat, Morocco	79.21	C
695	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Central Drugs Standard Control Organization, HQ, New Delhi	79.17	C
696	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Agrinnovate India Limited	79.03	C
697	Ministry of Health & Family Welfare	Department of Health & Family Welfare	North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences.	79.03	C
698	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All India Institute of Speech and Hearing	79.00	C
699	Ministry of Education	Department of Higher Education	Maulana Azad National Institute of Technology, Bhopal	78.93	C
700	Ministry of Education	Department of Higher Education	Tezpur University	78.91	C
701	Ministry of Micro, Small and Medium Enterprises	NA	PPDC Agra	78.83	C
702	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Spices Research (ICAR)	78.80	C
703	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)	78.80	C
704	Ministry of Ayush	Department of AYUSH	Central Council for Research in Homoeopathy	78.76	C
705	Ministry of External Affairs	NA	Assistant High Commission of India, Khulna, Bangladesh	78.73	C
706	Ministry of Science & Technology	Department of Science & Technology	Aghakar Research Institute	78.64	C
707	Ministry of Education	Department of Higher Education	I I M Tiruchirapalli	78.60	C
708	Ministry of External Affairs	NA	Consulate General of India, St. Petersburg, Russian federation	78.57	C
709	Ministry of External Affairs	NA	Embassy of India, Vientiane, Lao People's Democratic Republic	78.57	C
710	UT of Delhi	NA	Bhagini Nivedita College	78.57	C
711	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI JAIPUR	78.54	C
712	Ministry of Finance	Department of Financial Services	Sarva Haryana Gramin Bank	78.54	C

Sr No.	Ministry	Department	Public Authority	%	Grade
713	Ministry of External Affairs	NA	Permanent Mission of India to the UN Offices in Geneva, Switzerland	78.51	C
714	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Council of Agricultural Research Hqrs.	78.50	C
715	Ministry of Home Affairs	Department of Home	Repatriates Cooperative Finance and Development Bank Limited	78.45	C
716	Ministry of External Affairs	NA	Consulate General of India, Atlanta, USA	78.41	C
717	Ministry of External Affairs	NA	Consulate General of India, Brisbane	78.41	C
718	UT of Delhi	NA	Development Department	78.40	C
719	Ministry of External Affairs	NA	High Commission of India, Ottawa, Canada	78.38	C
720	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Warehousing Development and Regulatory Authority	78.32	C
721	UT of Delhi	NA	Board of Homoeopathic System of Medicine Delhi	78.27	C
722	Ministry of External Affairs	NA	Embassy of India, Oslo, Norway	78.25	C
723	Ministry of External Affairs	NA	Embassy of India, Ulaanbaatar,Mongolia	78.25	C
724	Ministry of Education	Department of Higher Education	National University of Educational Planning and Administration (NUEPA)	78.25	C
725	Department of Atomic Energy	NA	Heavy Water Plant (Manuguru)	78.24	C
726	Ministry of External Affairs	NA	Embassy of India, Zagreb, Croatia	78.22	C
727	Ministry of Railways	NA	Western Railway Mumbai	78.20	C
728	Ministry of Education	Department of Higher Education	IIM Jammu	78.19	C
729	UT of Delhi	NA	Office of the Lokayukta Delhi	78.03	C
730	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)	77.96	C
731	Ministry of Shipping	Department of Shipping	V.O. Chidambarnar Port Trust	77.92	C
732	Ministry of Earth Sciences	NA	Centre for Marine Living Resources and Ecology	77.82	C
733	UT of Chandigarh	NA	Home Guards	77.81	C
734	Ministry of External Affairs	NA	Embassy of India, Buenos Aires, Argentina	77.78	C
735	Ministry of Defence	Department of Ex-Servicemen Welfare	Department of Ex-Servicemen Welfare	77.76	C
736	Ministry of External Affairs	NA	Embassy of India, Dakar, Senegal	77.62	C
737	UT of Puducherry	NA	Women and Child Development Department	77.57	C
738	Department of Atomic Energy	NA	Department of Atomic Energy	77.54	C
739	Ministry of Civil Aviation	NA	Airports Economic Regulatory Authority of India	77.50	C
740	Ministry of External Affairs	NA	Embassy of India, Ankara, Turkey	77.46	C
741	Ministry of Social Justice & Empowerment	NA	Swami Vivekanand National Institute of Rehabilitation Training and Research	77.44	C
742	Ministry of Science & Technology	Department of Science & Technology	Raman Research Institute	77.42	C
743	Ministry of Ayush	Department of AYUSH	Central Council for Research in Siddha	77.39	C
744	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Rashtriya Chemicals and Fertilizers Ltd. (RCF)	77.29	C
745	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CIMAP, Lucknow	77.28	C
746	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Lucknow	77.21	C
747	Ministry of External Affairs	NA	Assistant High Commission of India, Chittagong, Bangladesh	77.14	C
748	Ministry of External Affairs	NA	Consulate General of India, Phuentsholing, Bhutan	77.14	C
749	Ministry of External Affairs	NA	Embassy of India, Malabo	77.14	C
750	Ministry of External Affairs	NA	Embassy of India, Mexico	77.14	C
751	Ministry of Railways	NA	CENTRAL RAILWAY	76.97	C
752	Ministry of Communications	Department of Posts	Department Of Posts	76.96	C
753	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Projects Construction Corporation Limited	76.82	C
754	UT of Delhi	NA	Administrative Reforms Department	76.75	C
755	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Lucknow	76.75	C
756	Ministry of Finance	Department of Financial Services	Karnataka Gramin Bank	76.73	C
757	UT of Puducherry	NA	Planninig and Research	76.71	C
758	Ministry of External Affairs	NA	Embassy of India, Monrovia (Liberia)	76.67	C

Sr No.	Ministry	Department	Public Authority	%	Grade
759	Ministry of Education	Department of Higher Education	IIT, Indore	76.58	C
760	Ministry of Education	Department of Higher Education	National Institute of Technology, Delhi	76.54	C
761	Ministry of Chemicals & Fertilizers	Department of Fertilisers	FCI Aravali Gypsum and Minerals India Limited (FAGMIL)	76.53	C
762	Ministry of External Affairs	NA	Embassy of India,Vienna, Austria	76.51	C
763	UT of Puducherry	NA	Civil Supplies and Consumer Affairs	76.44	C
764	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Godavari River Management Board	76.36	C
765	Ministry of External Affairs	NA	Embassy of india,Bucharest, , Romania	76.35	C
766	Ministry of External Affairs	NA	High Commission of India, Mbabane (Eswatini)	76.35	C
767	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Horticultural Research (ICAR)	76.30	C
768	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IGIB, Delhi	76.30	C
769	Ministry of Coal	NA	South Eastern Coalfields Ltd.	76.29	C
770	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Biological	76.29	C
771	Ministry of External Affairs	NA	Consulate General of India, Durban, South Africa	76.27	C
772	Ministry of Corporate Affairs	NA	Serious Fraud Investigation Office	76.26	C
773	UT of Puducherry	NA	State Election Commission	76.26	C
774	Ministry of Textiles	NA	Office of Textile Commissioner	76.21	C
775	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Food Safety and Standard Authority of India	76.13	C
776	Ministry of Corporate Affairs	NA	Registrar of Companies, Tamil Nadu	76.07	C
777	Department of Atomic Energy	NA	Heavy Water Plant (Talcher)	75.99	C
778	Ministry of External Affairs	NA	Embassy of India, Helsinki, Finland	75.99	C
779	Ministry of Communications	Department of Telecommunications	Bharat Sanchar Nigam Limited	75.91	C
780	Ministry of New & Renewable Energy	NA	Sardar Swaran Singh National Institute of Bio Energy	75.90	C
781	UT of Delhi	NA	Bhaskaracharaya College of Applied Sciences	75.90	C
782	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Centre for Agricultural Economics and Policy Research (ICAR)	75.90	C
783	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Northern Region Farm Machinery Training & Testing Institute	75.89	C
784	UT of Puducherry	NA	Office of the Regional Administrator Mahe	75.83	C
785	Ministry of External Affairs	NA	Embassy of India, Asmara, Eritrea	75.71	C
786	Ministry of Tourism	NA	IHM Chandigarh	75.69	C
787	Ministry of Commerce & Industry	Department of Commerce	Cochin Special Economic Zone	75.65	C
788	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-HRDG, New Delhi	75.56	C
789	Ministry of Petroleum & Natural Gas	NA	Oil India Limited (OIL)	75.52	C
790	Ministry of Civil Aviation	NA	Indira Gandhi Rashtriya Uran Akademi	75.46	C
791	Ministry of External Affairs	NA	Embassy of India, Brussels, Belgium	75.40	C
792	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Bhopal	75.40	C
793	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design, Assam	75.34	C
794	Ministry of Education	Department of Higher Education	National Institute of Technology, Mizoram	75.33	C
795	Ministry of External Affairs	NA	Embassy of India, Kyiv, Ukraine	75.24	C
796	Ministry of Railways	NA	National High Speed Rail Corporation Ltd.(NHRCL)	75.20	C
797	Ministry of Social Justice & Empowerment	NA	National Institute for the Mentally Handicapped	75.20	C
798	Ministry of Railways	NA	IRCON International Limited	75.18	C
799	Ministry of Education	Department of Higher Education	National Institute of Technology, Agartala	75.13	C
800	Ministry of External Affairs	NA	Embassy of India, Washington, USA	75.08	C
801	Ministry of Communications	Department of Telecommunications	Indian Telephone Industries Ltd	75.04	C
802	UT of Puducherry	NA	Commercial Taxes Department	75.03	C
803	Ministry of Railways	NA	Eastern Railway (Kolkata)	75.00	C
804	Ministry of Railways	NA	North Central Railway	75.00	C

Sr No.	Ministry	Department	Public Authority	%	Grade
805	Ministry of Shipping	Department of Shipping	Chennai Port Trust	74.97	C
806	Ministry of Education	Department of Higher Education	IIT Dharwad	74.94	C
807	Ministry of External Affairs	NA	Consulate General of India, Dubai, UAE	74.92	C
808	Ministry of External Affairs	NA	Embassy of India, Pnom Penh,Cambodia	74.92	C
809	Ministry of External Affairs	NA	High Commission of India, Kigali (Rawanda)	74.92	C
810	Ministry of External Affairs	NA	High Commission of India, Male, Republic of Maldives	74.92	C
811	Ministry of External Affairs	NA	Embassy of India, Paris, France	74.88	C
812	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Pulses Development	74.84	C
813	Ministry of Education	Department of Higher Education	Indian Institute of Science Education & Research (IISER), Pune	74.80	C
814	UT of Puducherry	NA	Office of the Regional Administrator, Yanam	74.79	C
815	UT of Delhi	NA	Transport Department Delhi	74.76	C
816	Ministry of Education	Department of Higher Education	Tripura University	74.71	C
817	UT of Delhi	NA	Deen Dayal Upadhyaya College	74.70	C
818	UT of Puducherry	NA	Social Welfare	74.70	C
819	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	Office of the Salt Commissioner	74.62	C
820	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NML,Jamshedpur	74.61	C
821	Ministry of External Affairs	NA	Embassy of India, Astana, Kazakhstan	74.60	C
822	Ministry of External Affairs	NA	Embassy of India, Caracas, Venezuela	74.60	C
823	Ministry of Defence	Department of Defence Research & Development	Aeronautical Development Agency	74.60	C
824	Ministry of Micro, Small and Medium Enterprises	NA	Ministry of Micro, Small and Medium Enterprises	74.53	C
825	Ministry of Tourism	NA	IHM Guwahati	74.53	C
826	Ministry of Science & Technology	Department of Science & Technology	S.N. Bose National Centre for Basic Sciences	74.53	C
827	Ministry of External Affairs	NA	Embassy of India, Algiers,Algeria	74.44	C
828	Ministry of Coal	NA	Northern Coalfield Ltd.	74.43	C
829	Ministry of Women & Child Development	NA	National Commission for Protection of Child Rights	74.42	C
830	Ministry of Education	Department of School Education and Literacy	National Council for Teacher Education	74.42	C
831	Ministry of External Affairs	NA	High Commission of India, Nicosia, Cyprus	74.40	C
832	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Madras Fertilizer Ltd.(MFL)	74.31	C
833	Ministry of External Affairs	NA	Consulate General of India, Chicago, USA	74.29	C
834	Ministry of External Affairs	NA	Embassy of India, Safat, Kuwait	74.29	C
835	Ministry of External Affairs	NA	High Commission of India,Gaborone, Botswana	74.29	C
836	UT of Puducherry	NA	Law Department, Director of Prosecution	74.23	C
837	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Water and Power Research Station	74.19	C
838	Ministry of Culture	NA	National Council of Science Museums.(Hqrs./CRTL)	74.13	C
839	Ministry of External Affairs	NA	Consulate General of India, Johannesburg, South Africa	74.13	C
840	Ministry of External Affairs	NA	Embassy of India, Bratislava, Slovak Republic	74.13	C
841	Ministry of External Affairs	NA	Embassy of India, Jakarta, Indonesia	74.13	C
842	Ministry of External Affairs	NA	Embassy of India, Tashkent, Uzbekistan	74.13	C
843	Department of Atomic Energy	NA	Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)	74.06	C
844	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management & Research Institute, Hapur	74.06	C
845	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	National Water Informatics Centre (NWIC)	74.06	C
846	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Horticulture Board(NHB)	74.05	C
847	UT of Puducherry	NA	Art and Culture	74.04	C
848	Ministry of Education	Department of Higher Education	PDPM Indian Institute of Information Technology Design and Manufacturing Jabalpur	73.99	C

Sr No.	Ministry	Department	Public Authority	%	Grade
849	Ministry of External Affairs	NA	Consulate General of India, Birmingham, United Kingdom	73.97	C
850	Ministry of External Affairs	NA	Embassy of India, Tunis, Tunisia	73.97	C
851	Ministry of Statistics & Programme Implementation	NA	Ministry of Statistics & Programme Implementation	73.95	C
852	Ministry of Education	Department of Higher Education	National Institute of Technology, Surthkal	73.87	C
853	Ministry of Commerce & Industry	Department of Commerce	Tea Research Association	73.85	C
854	Ministry of Culture	NA	Ministry of Culture	73.84	C
855	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PG Institute of Medical Education & Research, Chandigarh	73.71	C
856	Ministry of Science & Technology	Department of Scientific & Industrial Research	Central Electronics Limited	73.67	C
857	Ministry of External Affairs	NA	Embassy of India, Berne, Switzerland	73.66	C
858	Ministry of External Affairs	NA	Consulate General of India, Guangzhou, China	73.65	C
859	Ministry of External Affairs	NA	Embassy of India, Doha, Qatar	73.65	C
860	Ministry of External Affairs	NA	Embassy of India, Warsaw	73.65	C
861	Ministry of External Affairs	NA	Embassy of India,Copenhagen, Denmark	73.65	C
862	Ministry of Micro, Small and Medium Enterprises	NA	MSME Testing Centre, Chennai	73.62	C
863	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Cotton Development	73.55	C
864	Ministry of External Affairs	NA	Embassy of India, Harare, Zimbabwe	73.49	C
865	Ministry of External Affairs	NA	High Commission of India,Bandar Seri Begawan, Brunei Darussalam	73.49	C
866	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-SERC, Chennai	73.40	C
867	Ministry of Railways	NA	Ministry of Railways	73.37	C
868	Ministry of External Affairs	NA	Embassy of India, Ouagadougou, Burkina Faso	73.33	C
869	Ministry of Education	Department of Higher Education	Visva-Bharati	73.26	C
870	UT of Puducherry	NA	District Industries Centre	73.25	C
871	Ministry of Commerce & Industry	Department of Commerce	Directorate General of Trade Remedies (DGTR)	73.18	C
872	Ministry of External Affairs	NA	Consulate General of India, Sittwe, Mayanmar	73.17	C
873	Ministry of External Affairs	NA	Embassy of India, Juba, Sudan	73.17	C
874	Ministry of External Affairs	NA	Embassy of India, Panama	73.17	C
875	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate on Poultry (ICAR)	73.17	C
876	Ministry of Railways	NA	Central Organization Railway Electrification	73.14	C
877	Ministry of Finance	Department of Financial Services	Bank of Maharashtra	73.07	C
878	Ministry of External Affairs	NA	Consulate General of India, Milan, Italy	73.02	C
879	Ministry of External Affairs	NA	Consulate General of India, Osaka-Kobe, Japan	73.02	C
880	Ministry of External Affairs	NA	Embassy of India, Baku, Azerbaijan	73.02	C
881	Ministry of External Affairs	NA	High Commission of India, Colombo, Sri Lanka	73.02	C
882	Ministry of External Affairs	NA	High Commission of India, Wellington, New Zealand	73.02	C
883	Ministry of Defence	Department of Defence Production	Bharat Electronics Ltd.	73.00	C
884	Ministry of External Affairs	NA	High Commission of India, Port Moresby, Papua New Guinea	72.86	C
885	Ministry of External Affairs	NA	Consulate General of India, Saint Denis, Reunion Island	72.81	C
886	Ministry of External Affairs	NA	Consulate General of india, Vancouver, Canada	72.81	C
887	Ministry of External Affairs	NA	High Commission of India, Accra, Ghana	72.70	C
888	Ministry of Housing & Urban Affairs	NA	National Building Construction Corporation Limited	72.66	C
889	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Pasteur Institute of India	72.65	C
890	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NIIST, Thiruvanthapuram	72.65	C
891	Ministry of External Affairs	NA	Consulate General of India, Istanbul, Turkey	72.54	C
892	Ministry of External Affairs	NA	Embassy of India, Athens, Greece	72.54	C
893	Ministry of External Affairs	NA	Embassy of India Brazzaville	72.38	C
894	UT of Puducherry	NA	Department of Science Technology and Environment	72.37	C

Sr No.	Ministry	Department	Public Authority	%	Grade
895	Ministry of Ayush	Department of AYUSH	National Commission For Homoeopathy	72.32	C
896	Ministry of Petroleum & Natural Gas	NA	Numaligarh Refinery Limited (NRL)	72.31	C
897	Ministry of Defence	Department of Defence	Border Road Organisation	72.28	C
898	Ministry of Culture	NA	Centre for Cultural Resources and Training	72.26	C
899	Department of Atomic Energy	NA	Saha Institute of Nuclear Physics	72.25	C
900	Ministry of External Affairs	NA	Consulate General of India, Edinburgh, United Kingdom	72.22	C
901	Ministry of External Affairs	NA	High Commission of India, London, United Kingdom	72.22	C
902	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Protection of Plant Varieties and Farmers Rights Authority	72.20	C
903	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	North Eastern Regional Institute of Water and Land Management (NERIWALM)	72.16	C
904	Ministry of Culture	NA	Central Institute of Himalayan Culture Studies,Dahung	72.10	C
905	Ministry of Corporate Affairs	NA	National Company Law Appellate Tribunal	72.06	C
906	Ministry of External Affairs	NA	Embassy of India, Riga, Latvia	72.06	C
907	Ministry of External Affairs	NA	Embassy of India,Manama, Bahrain	72.06	C
908	Ministry of Social Justice & Empowerment	NA	National Safai Karmacharis Finance and Development Corporation	71.97	C
909	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Indian Grain Storage Management and Research Institute, Field Station, Hyderabad	71.96	C
910	Ministry of Science & Technology	Department of Science & Technology	Bose Institute	71.93	C
911	Ministry of Finance	Department of Financial Services	Kerala Gramin Bank	71.91	C
912	Ministry of External Affairs	NA	Embassy of India, Baghdad, Iraq	71.90	C
913	Ministry of External Affairs	NA	High Commission of India, Malta	71.90	C
914	Ministry of External Affairs	NA	High Commission of India, Victoria, Seychelles	71.90	C
915	Ministry of External Affairs	NA	Embassy of India, Amman, Jordan	71.86	C
916	Ministry of Defence	Department of Defence	Indian Air Force	71.83	C
917	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NEERI, Nagpur	71.80	C
918	UT of Puducherry	NA	Town and Country Planning Department	71.78	C
919	Ministry of External Affairs	NA	Embassy of India, Bangkok, Thailand	71.59	C
920	Ministry of External Affairs	NA	Embassy of India, Yangon, Myanmar	71.59	C
921	Ministry of External Affairs	NA	High Commission of India,Dhaka, Bangladesh	71.59	C
922	Ministry of Defence	Department of Defence Production	Department of Defence Production	71.50	C
923	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IIP, Dehradun	71.49	C
924	Ministry of Commerce & Industry	Department of Commerce	UPASI Tea Research Foundation	71.45	C
925	Ministry of External Affairs	NA	Embassy of India, Niamey, Niger	71.43	C
926	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Department of Agricultural Research & Education	71.40	C
927	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CIMFR, Dhanbad	71.37	C
928	Ministry of Commerce & Industry	Department of Commerce	Government e Marketplace (GeM)	71.35	C
929	Ministry of Finance	Department of Financial Services	National Insurance Company Limited	71.31	C
930	Ministry of Railways	NA	South East Central Railway	71.28	C
931	Ministry of External Affairs	NA	Consulate General of India, Sydney, Australia	71.27	C
932	Ministry of External Affairs	NA	Embassy of India, Santo Domingo	71.27	C
933	Ministry of External Affairs	NA	Consulate General of India, Munich, Germany	71.22	C
934	Ministry of Civil Aviation	NA	Hotel Corp. Of India	71.16	C
935	Ministry of External Affairs	NA	Embassy of India, Nouakchott, Mauritania	71.11	C
936	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Fertilizer and Chemical Travencore Limited (FACT)	71.03	C
937	Ministry of Commerce & Industry	Department of Commerce	Export Inspection Council of India	71.03	C
938	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Pay & Accounts Office	71.03	C
939	Ministry of Tourism	NA	IHM Mumbai	70.99	C
940	Ministry of External Affairs	NA	High Commission of India,Kampala, Uganda	70.95	C

Sr No.	Ministry	Department	Public Authority	%	Grade
941	Ministry of Education	Department of Higher Education	ABV Indian Institute of Information Technology , Gwalior	70.87	C
942	Ministry of Law & Justice	Department of Justice	High Court of Lucknow Bench	70.84	C
943	Ministry of External Affairs	NA	Consulate General of India, Marseille	70.79	C
944	Ministry of External Affairs	NA	Embassy of India, Dili, Timor-Leste	70.79	C
945	Ministry of External Affairs	NA	Embassy of India,Thimphu, Bhutan	70.63	C
946	Ministry of Chemicals & Fertilizers	Department of Fertilisers	National Fertilizer Ltd.(NFL)	70.57	C
947	Ministry of Environment & Forests	NA	Ministry of Environment & Forests	70.54	C
948	Ministry of New & Renewable Energy	NA	Ministry of New and Renewable Energy	70.53	C
949	Ministry of Ayush	Department of AYUSH	National Institute of Homeopathy	70.50	C
950	Ministry of External Affairs	NA	High Commission of India, Kingston, Jamaica	70.48	C
951	Ministry of External Affairs	NA	High Commission of India, Nairobi,Kenya	70.48	C
952	Ministry of Health & Family Welfare	Department of Health Research	Indian Council of Medical research(ICMR)	70.46	C
953	Department of Atomic Energy	NA	Institute for Plasma Research	70.43	C
954	Ministry of Tourism	NA	IHM Goa	70.37	C
955	UT of Delhi	NA	Attar Sain Jain Eye and General Hospital	70.34	C
956	Ministry of Finance	Department of Revenue	Department of Revenue	70.30	C
957	Ministry of Shipping	Department of Shipping	Inland Waterways Authority of India, Noida	70.29	C
958	Department of Space	NA	North Eastern-Space Applications Centre (NE-SAC), Shillong	70.20	C
959	Ministry of External Affairs	NA	Embassy of India, Bamako, Mali	70.16	C
960	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-FPI, Bengaluru	70.14	C
961	Ministry of Earth Sciences	NA	National Centre for Antarctic and Ocean Research	70.09	C
962	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-I Zone	70.09	C
963	UT of Delhi	NA	Nehru Homoeopathic Medical College and Hospital	70.08	C
964	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Southern Region Farm Machinery Training and Testing Institute	70.08	C
965	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Central Farm Machinery Training & Testing Institute	70.00	C
966	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSMCRI,Bhavnagar	69.98	D
967	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Mental Health & Neuro Sciences (NIMHANS)	69.96	D
968	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL RESEARCH INSTITUTE,KASAULI	69.95	D
969	Ministry of Civil Aviation	NA	Pawan Hans Ltd.	69.91	D
970	Ministry of Education	Department of Higher Education	Babasaheb Bhimrao Ambedkar University, Lucknow	69.86	D
971	Ministry of External Affairs	NA	Consulate General of India, Melbourne, Australia	69.84	D
972	Ministry of External Affairs	NA	Embassy of India, Paramaribo, Suriname	69.84	D
973	Ministry of External Affairs	NA	Embassy of India,Santiago, Chile	69.84	D
974	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	BBJ Construction Co. Ltd.	69.82	D
975	Ministry of Corporate Affairs	NA	Institute of Chartered Accoutants of India	69.81	D
976	Ministry of Communications	Department of Telecommunications	Telecom Regulatory Authority of India	69.71	D
977	Ministry of Steel	NA	Steel Authority of India Ltd. (SAIL)	69.67	D
978	Ministry of External Affairs	NA	Embassy of India, N'Djamena, Chad	69.54	D
979	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CEERI, Pilani	69.53	D
980	Ministry of External Affairs	NA	Consulate general of India, Houston, USA	69.52	D
981	Ministry of External Affairs	NA	High Commission of India, Kuala Lumpur, Malaysia	69.52	D
982	Ministry of Finance	Department of Financial Services	Council of Insurance Ombudsmen	69.52	D
983	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Sugarcane Development	69.49	D
984	Ministry of External Affairs	NA	Embassy of India,Abidjan, Ivory Coast	69.48	D

Sr No.	Ministry	Department	Public Authority	%	Grade
985	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Dental Council of India	69.38	D
986	Ministry of External Affairs	NA	Consulate General of India, San Francisco, USA	69.37	D
987	Ministry of Housing & Urban Affairs	NA	Building Material and Technology Promotion Counil	69.29	D
988	Ministry of External Affairs	NA	Assistant High Commission of India, Mombasa, Kenya	69.21	D
989	Ministry of External Affairs	NA	Consulate General of India, Hamburg, Germany	69.21	D
990	Ministry of External Affairs	NA	Consulate General of India, Jaffna, Sri Lanka	69.21	D
991	Ministry of External Affairs	NA	Embassy of India, Belgrade, Republic of Serbia	69.21	D
992	Ministry of External Affairs	NA	High Commission of India, Freetown, Sierra Leone	69.21	D
993	Ministry of External Affairs	NA	High Commission of India, Maputo, Mozambique	69.21	D
994	Ministry of Science & Technology	Department of Science & Technology	Indian Institute of Astro Physics	69.21	D
995	Ministry of External Affairs	NA	Embassy of India, Beijing, China	69.16	D
996	Ministry of Ayush	Department of AYUSH	National Institute of Ayurveda	69.14	D
997	Ministry of Women & Child Development	NA	National Institute of Public Coperation and Child Development (NIPCCD)	69.08	D
998	Ministry of Skill Development & Entrepreneurship	NA	Directorate General of Training	69.07	D
999	Ministry of External Affairs	NA	Assistant High Commission of india, Rajshahi, Bangladesh	69.05	D
1000	Ministry of External Affairs	NA	Office of the High Commission of India, Lagos, Nigeria	69.05	D
1001	Department of Atomic Energy	NA	Raja Ramanna Centre for Advanced Technology	68.94	D
1002	Ministry of External Affairs	NA	Indian Council for Cultural Relations	68.83	D
1003	Ministry of Coal	NA	Eastern Coalfields Limited	68.82	D
1004	Ministry of Science & Technology	Department of Bio-Technology	Centre for DNA Fingerprinting and Diagnostics(CDFD)	68.78	D
1005	Ministry of External Affairs	NA	Embassy of India, Tel Aviv, Israel	68.73	D
1006	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-AMPRI, Bhopal	68.72	D
1007	Ministry of Science & Technology	Department of Science & Technology	Birbal Sahni Institute of Palaeosciences	68.65	D
1008	Ministry of Railways	NA	North Western Railway	68.60	D
1009	Ministry of Culture	NA	Central Reference Library	68.57	D
1010	Ministry of External Affairs	NA	Consulate General of India, Ho Chi Minh City, Vietnam	68.57	D
1011	Ministry of External Affairs	NA	Embassy of India, Abu Dhabi, UAE	68.57	D
1012	Ministry of External Affairs	NA	Embassy of India, Lome	68.57	D
1013	UT of Puducherry	NA	Tourism Department	68.52	D
1014	Ministry of Education	Department of Higher Education	IIM Amritsar	68.52	D
1015	Ministry of Mines	NA	National Aluminium Company Ltd.	68.49	D
1016	Ministry of External Affairs	NA	Embassy of India, Luanda, Angola	68.41	D
1017	Ministry of External Affairs	NA	Embassy of India, Manila, Philippines	68.41	D
1018	Ministry of External Affairs	NA	Consulate General of India, Toronto, Canada	68.25	D
1019	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, MUMBAI,	68.25	D
1020	Ministry of Commerce & Industry	Department of Commerce	Tea Board	68.18	D
1021	Ministry of External Affairs	NA	High Commission of India, Windhoek, Namibia	68.10	D
1022	Ministry of Tourism	NA	India Tourism Development Corporation (ITDC)	68.06	D
1023	Ministry of External Affairs	NA	Embassy of India, Bogota, Colombia	68.04	D
1024	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CFTRI, Mysore	68.02	D
1025	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Millets Research	68.00	D
1026	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Noida	68.00	D
1027	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Rishikesh	67.99	D
1028	Ministry of Social Justice & Empowerment	NA	National Commission for Scheduled Castes	67.98	D
1029	UT of Puducherry	NA	Transport Department	67.93	D

Sr No.	Ministry	Department	Public Authority	%	Grade
1030	Ministry of Finance	Department of Financial Services	Stresssed Assets Stabilization Fund (SASF)	67.88	D
1031	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Board of Examinations	67.88	D
1032	Department of Atomic Energy	NA	Electronics Corporation of India Ltd.	67.84	D
1033	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Rice Research Institute (ICAR)	67.80	D
1034	Ministry of External Affairs	NA	Consulate General of India, Zanzibar, Tanzania	67.78	D
1035	Ministry of External Affairs	NA	Embassy of India, Kathmandu, Nepal	67.78	D
1036	Ministry of External Affairs	NA	Embassy of India, Dublin, Ireland	67.73	D
1037	Department of Atomic Energy	NA	Heavy Water Plant(Baroda)	67.71	D
1038	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CSIR Madras Complex,Chennai	67.66	D
1039	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Small Farmers Agri Business Consortium	67.64	D
1040	Ministry of External Affairs	NA	Consulate General of India, New York, USA	67.62	D
1041	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Central Soil & Materials Research Station	67.55	D
1042	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Health & Family Welfare	67.50	D
1043	Ministry of External Affairs	NA	Embassy of India, Tehran, Iran	67.46	D
1044	Ministry of External Affairs	NA	Representative Office of India, Ramallah City, State ofPalestine	67.46	D
1045	UT of Delhi	NA	Delhi State Cancer Institute	67.44	D
1046	Ministry of Defence	Department of Defence Production	Munitions India Ltd	67.43	D
1047	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE,CHENGALPATTU	67.42	D
1048	Ministry of Railways	NA	South Central Railway (Secunderabad)	67.40	D
1049	Ministry of External Affairs	NA	Consulate of India, Chiangmai, Thailand	67.30	D
1050	Ministry of External Affairs	NA	Embassy of India, Seoul, Republic of Korea	67.30	D
1051	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Sheep and Wool Research Institute (ICAR)	67.29	D
1052	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Seeds Corporation Ltd.	67.27	D
1053	Ministry of Defence	Department of Defence Research & Development	Defence Institute of Advanced Technology	67.18	D
1054	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Hindustan Organic Chemicals Ltd	67.01	D
1055	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Kolkata	66.99	D
1056	Ministry of External Affairs	NA	Consulate General of India, Birgunj, Nepal	66.98	D
1057	Ministry of Defence	Department of Defence	Indian Coast Guard	66.95	D
1058	Ministry of Youth Affairs & Sports	NA	Rajiv Gandhi National Institute of Youth Development	66.93	D
1059	Ministry of Corporate Affairs	NA	National Company Law Tribunal, Principal Bench, Delhi	66.92	D
1060	Ministry of External Affairs	NA	Assistant High Commission of India, Sylhet	66.83	D
1061	Ministry of Coal	NA	Central Mine Planning and Design Institute	66.71	D
1062	Ministry of External Affairs	NA	Consulate General of India, Mandalay, Myanmar	66.67	D
1063	Ministry of External Affairs	NA	High Commission of India, Dar es Salaam, Tanzania	66.67	D
1064	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Brahmaputra Board	66.67	D
1065	Ministry of Shipping	Department of Shipping	Cochin Port Trust	66.67	D
1066	Ministry of External Affairs	NA	Consulate General of India, Shanghai, China	66.61	D
1067	Ministry of Health & Family Welfare	Department of Health & Family Welfare	All India Institute of Medical Sciences	66.53	D
1068	Ministry of External Affairs	NA	Consulate General of India, Hongkong	66.51	D
1069	Ministry of External Affairs	NA	Consulate General of India, Medan, Indonesia	66.51	D
1070	Ministry of External Affairs	NA	Embassy of India, Antananarivo, Madagascar	66.51	D
1071	Ministry of External Affairs	NA	Embassy of India, Praia, Cabo Verde	66.51	D
1072	Ministry of External Affairs	NA	Embassy of India, Sao Tome	66.51	D
1073	Ministry of Defence	Department of Defence	Institute for Defence Studies and Analyses	66.36	D

Sr No.	Ministry	Department	Public Authority	%	Grade
1074	Department of Atomic Energy	NA	Board of Radiation and Isotope Technology	66.27	D
1075	Ministry of Home Affairs	Department of Home	North Eastern Police Academy	66.23	D
1076	Ministry of External Affairs	NA	Embassy of India, Rome, Italy	66.19	D
1077	Ministry of External Affairs	NA	High Commission of India, Trinidad & Tobago, West Indies	66.19	D
1078	Ministry of Road Transport & Highways	NA	National Highways Infrastructure Development Corporation Ltd(NHIDCL)	66.13	D
1079	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IITR, Lucknow	66.13	D
1080	Ministry of Personnel, Public Grievances & Pensions	Department of Personnel & Training	Staff Selection Commission	66.08	D
1081	Ministry of Road Transport & Highways	NA	National Highways Authority of India (NHAI)	65.88	D
1082	Ministry of External Affairs	NA	High Commission of India, Lusaka, Zambia	65.87	D
1083	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Pune	65.85	D
1084	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CGCRI, Calcutta	65.84	D
1085	Ministry of Home Affairs	Department of Home	National Fire Service College,Nagpur	65.82	D
1086	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Pharmacy Council of India	65.72	D
1087	Ministry of Mines	NA	Geological Survey of India	65.60	D
1088	Ministry of Finance	Department of Investment and Public Asset Management	Department of Investment and Public Asset Management	65.59	D
1089	UT of Chandigarh	NA	Government Industrial Training Institute, Chandigarh	65.58	D
1090	Ministry of Railways	NA	Rail India Technical & Economic Services (RITES) Ltd.	65.56	D
1091	Ministry of Civil Aviation	NA	Rajiv Gandhi National Aviation University	65.50	D
1092	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Coldwater Fisheries Research (ICAR)	65.50	D
1093	Ministry of Ayush	Department of AYUSH	Department of AYUSH	65.50	D
1094	Ministry of Defence	Department of Defence Production	Advanced Weapons and Equipment India Ltd (AWEIL)	65.42	D
1095	Ministry of Education	Department of Higher Education	Rashtriya Sanskrit Vidyapeetha	65.38	D
1096	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Department of Agriculture & Cooperation	65.30	D
1097	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	Indian Institute of Legal Metrology	65.30	D
1098	Ministry of Education	Department of Higher Education	Board of Apprenticeship Training, Chennai	65.30	D
1099	Ministry of Textiles	NA	Office of Jute Commissioner	65.27	D
1100	Ministry of Education	Department of Higher Education	Indian Institute of Technology Delhi	65.25	D
1101	Ministry of External Affairs	NA	Embassy of India, Damascus, Syria	65.24	D
1102	Ministry of External Affairs	NA	Embassy of India, Stockholm, Sweden	65.24	D
1103	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IMT, Chandigarh	65.18	D
1104	Ministry of External Affairs	NA	Consulate General of India, Vladivostok, Russian Federation	65.12	D
1105	Ministry of External Affairs	NA	Passport Seva Division	65.08	D
1106	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Krishna River Management Board	65.06	D
1107	Ministry of Civil Aviation	NA	Bureau of Civil Aviation Security	64.93	D
1108	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-IIIM, Jammu	64.93	D
1109	Department of Atomic Energy	NA	Atomic Energy Regulatory Board	64.89	D
1110	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Rajasthan Electronics & Instruments Ltd.	64.85	D
1111	Ministry of Tourism	NA	IHM Bhubaneswar	64.83	D
1112	Ministry of Railways	NA	Rail Coach Factory, Kapurthala	64.82	D
1113	Ministry of Housing & Urban Affairs	NA	CPWD ADG Region Guwahati	64.81	D
1114	UT of Delhi	NA	Delhi Transport Corporation	64.80	D
1115	Ministry of External Affairs	NA	Embassy of India, Lisbon, Portugal	64.76	D
1116	Ministry of External Affairs	NA	High Commission of India, Pretoria, South Africa	64.76	D
1117	Ministry of Finance	Department of Financial Services	Karnataka Vikas Grameena Bank	64.67	D

Sr No.	Ministry	Department	Public Authority	%	Grade
1118	Ministry of Culture	NA	Sangeet Natak Akademi	64.62	D
1119	Ministry of Science & Technology	Department of Bio-Technology	National Brain Research Centre(NBRC)	64.52	D
1120	Ministry of External Affairs	NA	Embassy of India, Madrid, Spain	64.44	D
1121	Ministry of External Affairs	NA	High Commission of India, Georgetown, Guyana	64.29	D
1122	Ministry of Science & Technology	Department of Science & Technology	Indian Assoication for the cultivation of Science	64.24	D
1123	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Centre for Integrated Pest Management (ICAR)	64.20	D
1124	Ministry of Culture	NA	Raja Rammohan Roy Library Foundation.	64.10	D
1125	Ministry of Social Justice & Empowerment	NA	Babu Jagjiwan Ram National Foundation	64.10	D
1126	Ministry of Steel	NA	Biju Patnaik National Steel Institute	63.99	D
1127	President Secretariat	NA	President Secretariat	63.82	D
1128	UT of Delhi	NA	Central Jail Tihar	63.82	D
1129	Ministry of Environment & Forests	NA	Forest Survey of India, Dehradun	63.80	D
1130	Ministry of Railways	NA	North Eastern Railway (Gorakhpur)	63.78	D
1131	Ministry of Defence	Department of Defence Production	Goa Shipyard Limited	63.60	D
1132	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Nagpur	63.59	D
1133	Department of Space	NA	Physical Research Laboratory (PRL), Ahmedabad	63.47	D
1134	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL T. B. INSTITUTE,BANGLORE	63.47	D
1135	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Bengal Chemicals & Pharmaceuticals Ltd.	63.31	D
1136	Ministry of Tourism	NA	IITTM Gwalior	63.29	D
1137	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CDRI, Lucknow	63.25	D
1138	Ministry of Finance	Department of Economic Affairs	SPMCIL Corporate Office	63.18	D
1139	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Chittaranjan National Cancer Institute, Kolkata	63.18	D
1140	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Marketing And Inspection	63.09	D
1141	Ministry of Railways	NA	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED	63.08	D
1142	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Una	62.89	D
1143	Ministry of Coal	NA	Coal Mines Provident Fund Organisation	62.82	D
1144	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Tungabhadra Board	62.75	D
1145	Ministry of Law & Justice	Department of Justice	Gujarat High Court	62.66	D
1146	Ministry of Electronics & Information Technology	Deptt of Information Technology	Centre for Development of Advanced Computing (CDAC)	62.62	D
1147	Ministry of Finance	Department of Financial Services	Bangiya Gramin Vikash Bank	62.61	D
1148	Ministry of Education	Department of Higher Education	Nagaland University	62.53	D
1149	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Bhagalpur	62.52	D
1150	Ministry of Defence	Department of Defence Production	Gliders India Ltd (GIL)	62.47	D
1151	Ministry of Tourism	NA	IHM Hajipur	62.45	D
1152	Ministry of External Affairs	NA	Embassy of India, Budapest, Hungary	62.38	D
1153	Ministry of Finance	Department of Economic Affairs	India Security Press, Nashik Road	62.34	D
1154	UT of Delhi	NA	Bhagwan Mahavir Hospital	62.33	D
1155	Ministry of Commerce & Industry	Department of Commerce	The Marine Products Export Development Authority	62.27	D
1156	Ministry of Environment & Forests	NA	National Green Tribunal	62.25	D
1157	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Central Coastal Agricultural Research Institute	62.08	D
1158	Ministry of Commerce & Industry	Department of Commerce	India Trade Promotion Organisation	62.00	D
1159	Ministry of External Affairs	NA	Embassy of India,Yerevan, Armenia	61.90	D
1160	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-CCMB, Hyderabad	61.85	D
1161	Ministry of Development of North Eastern Region	NA	North Eastern Regional Agricultural Marketing Corporation (NERAMAC)	61.68	D

Sr No.	Ministry	Department	Public Authority	%	Grade
1162	Ministry of Defence	Department of Defence Production	Hindustan Shipyard Ltd	61.60	D
1163	Ministry of Health & Family Welfare	Department of Health & Family Welfare	INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD.	61.51	D
1164	UT of Puducherry	NA	Labour Department	61.42	D
1165	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs (Preventive), Tiruchirapalli	61.36	D
1166	UT of Puducherry	NA	Directorate of Higher and Technical Education	61.20	D
1167	UT of Chandigarh	NA	Director Health Services	61.10	D
1168	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI	61.09	D
1169	Ministry of Health & Family Welfare	Department of Health & Family Welfare	NATIONAL CENTRE FOR DISEASE CONTROL, DELHI	61.00	D
1170	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Commission for Agricultural Cost & Prices(CACP)	60.95	D
1171	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NPL, New Delhi	60.94	D
1172	Ministry of Housing & Urban Affairs	NA	Directorate of Estates	60.90	D
1173	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Oilseeds Development	60.73	D
1174	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	WAPCOS Limited	60.67	D
1175	Ministry of Tribal Affairs	NA	NSTFDC	60.65	D
1176	Department of Atomic Energy	NA	Atomic Energy Education Society	60.63	D
1177	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION,CHENNAI	60.51	D
1178	Ministry of Communications	Department of Telecommunications	Directorate General of Telecommunications	60.47	D
1179	Ministry of Finance	Department of Economic Affairs	SPMCIL - India Government Mint, Mumbai	60.11	D
1180	Ministry of Education	Department of Higher Education	IIIT Agartala	60.00	D
1181	Ministry of Housing & Urban Affairs	NA	CPWD Project Region Mumbai	59.94	E
1182	Ministry of Health & Family Welfare	Department of Health & Family Welfare	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE,KOLKATAALTH	59.70	E
1183	UT of Delhi	NA	Delhi Agricultural Marketing Board	59.59	E
1184	Ministry of Environment & Forests	NA	National Biodiversity Authority	59.55	E
1185	UT of Puducherry	NA	Industries and Commerce	59.45	E
1186	Ministry of Ayush	Department of AYUSH	National Institute of Siddha (NIS)	59.36	E
1187	Ministry of Finance	Department of Financial Services	DRT, Ranchi	59.17	E
1188	Ministry of Education	Department of Higher Education	Indian Institute of Technology (IIT) Patna	59.11	E
1189	Ministry of Tourism	NA	IHM KOLKATA	59.00	E
1190	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Rapeseed Mustard Research (ICAR)	58.91	E
1191	Ministry of Commerce & Industry	Department of Industrial Policy & Promotion	National Institute of Design, Andhra Pradesh	58.87	E
1192	Ministry of Finance	Department of Financial Services	Assam Gramin Vikash Bank	58.87	E
1193	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology, Pune	58.84	E
1194	Ministry of Corporate Affairs	NA	National Company Law Tribunal, Guwahati Bench	58.67	E
1195	Ministry of Commerce & Industry	Department of Commerce	Indian Institute of Foreign Trade	58.58	E
1196	Ministry of Social Justice & Empowerment	NA	Ministry of Social Justice & Empowerment	58.57	E
1197	Ministry of Health & Family Welfare	Department of Health & Family Welfare	International Institute of Population Sciences	58.55	E
1198	Ministry of Shipping	Department of Shipping	Mumbai Port Trust	58.35	E
1199	Ministry of Education	Department of Higher Education	Indian Institute of Management, Shillong	58.33	E
1200	Department of Atomic Energy	NA	Nuclear Power Corporation of India	58.30	E
1201	Ministry of External Affairs	NA	High Commission of India,Islamabad, Pakistan	58.20	E
1202	Ministry of Law & Justice	Department of Justice	Tripura High Court	58.16	E
1203	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Jute Development	58.06	E
1204	Ministry of Environment & Forests	NA	National Centre for Sustainable Coastal Management (NCSCM)	58.03	E
1205	UT of Delhi	NA	Institute of Liver & Biliary Sciences	58.02	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1206	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Institute of Agricultural Extension Mgmt.(MANAGE)	57.97	E
1207	Ministry of Health & Family Welfare	Department of Health & Family Welfare	LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.	57.94	E
1208	Ministry of Micro, Small and Medium Enterprises	NA	SISI-Ranchi	57.93	E
1209	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NEIST, Jorhat	57.92	E
1210	Ministry of Finance	Department of Financial Services	IDBI Bank Ltd.	57.73	E
1211	UT of Puducherry	NA	Accounts and Treasuries	57.71	E
1212	UT of Delhi	NA	Patiala House Court	57.69	E
1213	Ministry of Micro, Small and Medium Enterprises	NA	IDTR Jamshedpur	57.58	E
1214	Ministry of Science & Technology	Department of Science & Technology	Indian Institute of Geomagnetism	57.53	E
1215	Ministry of Finance	Department of Financial Services	India Infrastructure Finance Co. Ltd. (IIFCL)	57.52	E
1216	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Institute of Tuberculosis and Respiratory Diseases	57.51	E
1217	Ministry of Environment & Forests	NA	Wildlife Crime Control Bureau Head Quarter	57.50	E
1218	UT of Delhi	NA	Delhi Institute of Hotel Management and Catering Technology	57.46	E
1219	Ministry of Social Justice & Empowerment	NA	Indian Sign Language Research and Traning Centre	57.43	E
1220	UT of Puducherry	NA	Local Administration	57.41	E
1221	Ministry of Tourism	NA	IHM Lucknow	57.40	E
1222	UT of Puducherry	NA	School Education	57.40	E
1223	Ministry of Defence	Department of Defence Production	BEML Limited	57.11	E
1224	Ministry of Tourism	NA	IHM Bhopal	57.04	E
1225	Ministry of Earth Sciences	NA	Indian Institute of Tropical Meteorology	57.01	E
1226	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	National Automotive Board	56.98	E
1227	Ministry of Home Affairs	Department of Home	Directorate General Civil Defence	56.72	E
1228	Ministry of Chemicals & Fertilizers	Department of Fertilisers	Department of Fertilisers	56.65	E
1229	UT of Delhi	NA	Deputy Apprenticeship Advisor	56.63	E
1230	Ministry of Culture	NA	Lalit Kala Akademi	56.50	E
1231	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Surat	56.46	E
1232	Ministry of Defence	Department of Defence	Jawahar Institute of Mountaineering & Winter Sports (JIM)	56.42	E
1233	UT of Puducherry	NA	Revenue and Disaster management	56.40	E
1234	Ministry of Finance	Department of Revenue	Central Board of Indirect Taxes and Customs(CBIC)	56.21	E
1235	Ministry of Tourism	NA	IHM Thiruvanathapuram	55.93	E
1236	UT of Delhi	NA	Directorate of Ayush	55.67	E
1237	Ministry of Education	Department of Higher Education	National Testing Agency	55.67	E
1238	Ministry of Commerce & Industry	Department of Commerce	Indian Institute of Packaging	55.66	E
1239	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs and Central Excise Hyderabad Zone	55.66	E
1240	Ministry of Housing & Urban Affairs	NA	Delhi Urban Art Commission	55.57	E
1241	Ministry of Chemicals & Fertilizers	Department of Chemicals & Petrochemicals	Hindustan Insecticide Ltd.	55.26	E
1242	Ministry of Housing & Urban Affairs	NA	National Institute of Urban Affairs	55.13	E
1243	Ministry of Science & Technology	Department of Bio-Technology	Department of Bio-Technology	54.99	E
1244	Ministry of Commerce & Industry	Department of Commerce	Coffee Board	54.98	E
1245	Ministry of Finance	Department of Revenue	Directorate General of Valuation	54.98	E
1246	Ministry of Micro, Small and Medium Enterprises	NA	MSME Tool Room Indore	54.84	E
1247	Department of Atomic Energy	NA	Heavy Water Plant (Tuticorin)	54.74	E
1248	UT of Puducherry	NA	Health and Family Welfare	54.66	E
1249	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Engineering Projects (India) Ltd.	54.65	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1250	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Research Institute for Dryland Agriculture (ICAR)	54.20	E
1251	Ministry of Health & Family Welfare	Department of Health & Family Welfare	HLL Lifecare Limited	54.19	E
1252	Ministry of Youth Affairs & Sports	NA	National Service Scheme	54.18	E
1253	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Upper Yamuna River Board	54.09	E
1254	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Extension	53.78	E
1255	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Arid Zone Research Institute (ICAR)	53.70	E
1256	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Tiruchirapalli	53.69	E
1257	Ministry of Communications	Department of Telecommunications	Telecom Disputes Settlement & Appellate Tribunal	53.65	E
1258	Ministry of Law & Justice	Department of Justice	Sikkim High Court	53.38	E
1259	Ministry of Education	Department of Higher Education	North Eastern Regional Institute of Science and Technology (NERIST)	53.33	E
1260	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Central Government Health Service (CGHS), Delhi	53.10	E
1261	Ministry of Defence	Department of Defence Production	Directorate of Ordnance	52.99	E
1262	Ministry of Railways	NA	South Western Railway	52.90	E
1263	Department of Atomic Energy	NA	BARC Facilities, Kalpakkam	52.85	E
1264	Ministry of Science & Technology	Department of Science & Technology	Survey of India	52.63	E
1265	Ministry of Education	Department of Higher Education	Central Institute of Indian Languages (CIIL)	52.52	E
1266	Ministry of Road Transport & Highways	NA	Indian Road Congress	52.41	E
1267	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Medical Commission (NMC)	52.28	E
1268	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D,Kalyani	52.27	E
1269	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Kottayam	52.16	E
1270	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	NIPER, Hajipur	52.13	E
1271	UT of Delhi	NA	G.B. Pant Hospital	52.05	E
1272	Ministry of Mines	NA	Hindustan Copper Ltd.	51.64	E
1273	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION, KOLKATA.	51.64	E
1274	Ministry of Petroleum & Natural Gas	NA	Directorate General of Hydrocarbons	51.63	E
1275	Ministry of Mines	NA	Ministry of Mines	51.56	E
1276	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Central Fertiliser Quality Control & Training Institute	51.43	E
1277	Ministry of Railways	NA	Mumbai Railway Vikas Corporation Ltd.	51.40	E
1278	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National Health Authority	51.36	E
1279	Department of Atomic Energy	NA	Indian Rare Earth Ltd.	51.28	E
1280	Ministry of Finance	Department of Economic Affairs	SPMCIL Bank Note Press , Dewas (Madhya-Pradesh)	51.21	E
1281	Ministry of Railways	NA	Container Corporation of India Ltd.	51.14	E
1282	Ministry of Culture	NA	Central Institute of Buddhist Studies.	50.93	E
1283	Department of Atomic Energy	NA	Tata Memorial Centre	50.81	E
1284	Ministry of Health & Family Welfare	Department of Health & Family Welfare	B. C. G. VACCINE LABORATRY, CHENNAI	50.75	E
1285	UT of Delhi	NA	Lal Bahadur Shastri Hospital	50.70	E
1286	UT of Jammu and Kashmir	NA	Forest Department UT of J & K	50.70	E
1287	Ministry of Consumer Aff., Food, & Public Dist.	Department of Food & Public Distribution	Quality Control Cell, Bangalore	50.34	E
1288	UT of Delhi	NA	DFC (New Delhi & Chandigarh)	50.17	E
1289	Ministry of Health & Family Welfare	Department of Health & Family Welfare	Indian Nursing Council	49.90	E
1290	Ministry of Coal	NA	Central Coalfield Limited	49.74	E
1291	Ministry of Health & Family Welfare	Department of Health & Family Welfare	LGB Reginoal Institute of Mental Health	49.45	E
1292	Ministry of Shipping	Department of Shipping	Kandla Port Trust	49.31	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1293	UT of Jammu and Kashmir	NA	Information Technology Department UT of J & K	49.01	E
1294	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Polavaram Project Authority	48.99	E
1295	Ministry of Skill Development & Entrepreneurship	NA	The National Institute for Entrepreneurship And Small Business Development (NIESBUD)	48.94	E
1296	UT of Delhi	NA	Directorate of Vigilance and Anti Corruption	48.71	E
1297	Ministry of Tourism	NA	IHM Shillong	48.46	E
1298	Ministry of Railways	NA	Northern Railway	48.30	E
1299	UT of Andaman & Nicobar	NA	UT of Andaman & Nicobar	48.30	E
1300	Ministry of Communications	Department of Telecommunications	C-DoT	47.96	E
1301	Department of Atomic Energy	NA	Tata Institute of Fundamental Research	47.89	E
1302	UT of Delhi	NA	Delhi Nursing Council	47.80	E
1303	Ministry of Law & Justice	Department of Justice	Chhatisgarh High Court	47.80	E
1304	Ministry of Heavy Industry & Public Enterprises	Department of Heavy Industries	Bridge and Roof Co India Ltd	47.60	E
1305	Ministry of Health & Family Welfare	Department of Health & Family Welfare	SAFDARJUNG HOSPITAL,NEW DELHI	47.53	E
1306	Department of Atomic Energy	NA	Bhabha Atomic Resarch Centre (Mumbai)	47.50	E
1307	UT of Delhi	NA	Delhi State Legal Services Authority	47.20	E
1308	UT of Puducherry	NA	Directorate of Rural Development	46.79	E
1309	Ministry of Science & Technology	Department of Scientific & Industrial Research	CSIR-NAL, Bengaluru	46.70	E
1310	Ministry of Defence	Department of Defence	National Institute of Mountaineering and Allied Sports (NIMAS)	46.54	E
1311	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Directorate of Wheat Development	46.40	E
1312	Department of Atomic Energy	NA	Variable Energy Cyclotron Centre	46.34	E
1313	Ministry of Tourism	NA	Ministry of Tourism	46.30	E
1314	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	All India Soil & Land Use Survey(AISLUS), New Delhi	46.09	E
1315	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Seeds Research & Traing Centre (NSRTC)	46.09	E
1316	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-III Zone	45.50	E
1317	UT of Delhi	NA	Delhi Subordinate Services Selection Board	45.07	E
1318	Ministry of Railways	NA	West Central Railway	45.00	E
1319	UT of Puducherry	NA	Fire Service	44.84	E
1320	UT of Puducherry	NA	Animal Husbandry and Animal Welfare	44.11	E
1321	Ministry of Environment & Forests	NA	Regional Office, Chennai	43.83	E
1322	UT of Delhi	NA	Delhi Electricity Regulatory Commission (DERC)	43.70	E
1323	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	Mahalanobis National Crop Forecast Centre	43.29	E
1324	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIIMS, Patna	42.98	E
1325	Ministry of Health & Family Welfare	Department of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, DELHI	42.75	E
1326	Ministry of Education	Department of Higher Education	National Institute of Technology, Durgapur	42.67	E
1327	UT of Puducherry	NA	DIRECTORATE OF STATIONERY AND PRINTING	42.25	E
1328	Ministry of Railways	NA	Konkan Railway	42.20	E
1329	Ministry of Micro, Small and Medium Enterprises	NA	MSME DI Nagpur	42.02	E
1330	Ministry of Defence	Department of Millitary Affairs	Department of Millitary Affairs	41.36	E
1331	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Jodhpur	41.20	E
1332	UT of Delhi	NA	Directorate of Higher Education	41.14	E
1333	Ministry of Health & Family Welfare	Department of Health & Family Welfare	National AIDS control Organisation(NACO)	40.48	E
1334	Ministry of Education	Department of Higher Education	Indian Institute of Information Technology (IIIT), Dharwad	40.28	E
1335	Ministry of Defence	Department of Defence Production	Troop Comforts Ltd (TCL)	40.26	E
1336	Ministry of Finance	Department of Financial Services	Odisha Gramya Bank	40.11	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1337	Ministry of Health & Family Welfare	Department of Health & Family Welfare	CENTRAL INSTITUTE OF PSYCHIATRY,RANCHI	40.00	E
1338	UT of Chandigarh	NA	Government Polytechnic for Women	39.67	E
1339	Ministry of Ayush	Department of AYUSH	Indian Medicines Pharmaceutical Corporation Ltd.	39.60	E
1340	Ministry of Consumer Aff., Food, & Public Dist.	Department of Consumer Affairs	National Test House	39.20	E
1341	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Centre for Cold Chain Development	39.11	E
1342	Ministry of Agriculture & Farmers Welfare	Department of Agriculture & Farmers Welfare	National Rainfed Area Authority	38.93	E
1343	Ministry of Textiles	NA	National Jute Manufacturing Corporation Ltd.	38.81	E
1344	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE,BANKURA	38.68	E
1345	UT of Delhi	NA	Directorate of Health Services Head Quarter	38.07	E
1346	Ministry of Shipping	Department of Shipping	Kamarajar Port Limited	37.84	E
1347	Ministry of Defence	Department of Defence Production	MIDHANI Limited	37.73	E
1348	UT of Delhi	NA	Chacha Nehru Bal Chikitsalaya	37.22	E
1349	UT of Delhi	NA	Delhi State Haj Committee	37.07	E
1350	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Freshwater Aquaculture (ICAR)	36.60	E
1351	Ministry of Chemicals & Fertilizers	Department of Pharmaceuticals	Indian Drugs & Pharmaceuticals Ltd.	36.41	E
1352	Ministry of Housing & Urban Affairs	NA	Hindustan Prefab Ltd.	35.96	E
1353	Ministry of Education	Department of Higher Education	Indian Institute of Management (IIM), Ahmedabad	35.87	E
1354	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Mumbai-II Zone	35.31	E
1355	Ministry of Law & Justice	Department of Legal Affairs	Income Tax Appellate Tribunal, Jaipur	34.67	E
1356	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Uttarakhand	34.32	E
1357	UT of Puducherry	NA	Fisheries	34.15	E
1358	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Institute of Animal Nutrition and Physiology (ICAR)	33.80	E
1359	UT of Jammu and Kashmir	NA	Science & Technology Department UT of J & K	32.60	E
1360	Ministry of Railways	NA	Indian Railway Finance Corporation Ltd.	32.20	E
1361	Department of Atomic Energy	NA	Heavy Water Board (CO), HWP (Thal) snd HWP (Hazira)	31.70	E
1362	Ministry of Defence	Department of Defence	Services Sports Control Board (SSCB)	31.58	E
1363	Ministry of Defence	Department of Defence Production	Bharat Dynamics Ltd.	31.46	E
1364	Ministry of Finance	Department of Financial Services	Utkal Grameen Bank	31.45	E
1365	Ministry of Mines	NA	National Institute of Rock Mechanics	31.41	E
1366	Ministry of Corporate Affairs	NA	Official Liquidator, Karnataka	30.84	E
1367	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Zonal Project Directorate, Zone II (ICAR)	30.80	E
1368	Ministry of Environment & Forests	NA	National Museum of Natural History, New Delhi	29.08	E
1369	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Marine Fisheries Research Institute (ICAR)	28.80	E
1370	UT of Jammu and Kashmir	NA	Youth Services and Sports UT of J & K	28.51	E
1371	Ministry of Finance	Department of Revenue	CBDT Director (ITCC)	27.79	E
1372	Ministry of Science & Technology	Department of Science & Technology	National Atlas & Thematic Mapping Organisation	27.47	E
1373	Ministry of Railways	NA	Southern Railway	27.40	E
1374	Ministry of Health & Family Welfare	Department of Health & Family Welfare	SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY,KOLKATA	27.20	E
1375	Ministry of Defence	Department of Defence Production	Directorate General of Aeronautical Quality Assurance	26.98	E
1376	UT of Puducherry	NA	Judicial Department Puducherry	26.84	E
1377	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Devlopment Organization(ER),Bhubneshwar	25.33	E
1378	Ministry of Health & Family Welfare	Department of Health & Family Welfare	DR. R. M. L. HOSPITAL,NEW DELHI	24.51	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1379	Ministry of Environment & Forests	NA	Indian Council of Forestry Research and Education, Dehradun	24.50	E
1380	UT of Delhi	NA	Delhi Commission for Safai Karamcharis	23.78	E
1381	Ministry of Railways	NA	Northeast Frontier Railway (Guwahati)	23.20	E
1382	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Dr. Rajendra Prasad Central Agricultural University	21.53	E
1383	Ministry of Micro, Small and Medium Enterprises	NA	CIHT Jalandhar	21.40	E
1384	Department of Atomic Energy	NA	Institute of Mathematical Sciences,	21.20	E
1385	Ministry of Defence	Department of Defence Production	Directrorate of Standardisation	20.83	E
1386	Ministry of Railways	NA	Rail Vikas Nigam Ltd.	20.60	E
1387	Ministry of Railways	NA	Centre for Railway Information System (CRIS)	20.20	E
1388	Department of Atomic Energy	NA	Uranium Corporation of India Ltd.	20.18	E
1389	Ministry of Finance	Department of Revenue	Chief Commissioner of Central Excise, Ranchi Zone, Patna	19.44	E
1390	Ministry of Finance	Department of Revenue	Chief Commissioner of GST, Lucknow Zone	18.73	E
1391	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Cashew Research (ICAR)	18.48	E
1392	Ministry of Home Affairs	Department of Home	Directorate of Coordination(Police Wireless)	18.39	E
1393	Ministry of Finance	Department of Financial Services	Office of the Custodian	18.13	E
1394	UT of Delhi	NA	State Council of Educational Research and Training (SCERT)	17.74	E
1395	Ministry of Corporate Affairs	NA	Official Liquidator, Nagpur	17.71	E
1396	Ministry of Jal Shakti	Department of Water Resources and Ganga Rejuvenation	Betwa River Board	17.48	E
1397	Ministry of Finance	Department of Revenue	Pr.Chief Commissioner of Income Tax (CCA), Pune	15.60	E
1398	Ministry of Finance	Department of Revenue	Directorate of Legal Affairs	14.86	E
1399	Ministry of Health & Family Welfare	Department of Health & Family Welfare	PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI	14.67	E
1400	Ministry of Finance	Department of Revenue	Director General of Income Tax (Systems) ,New Delhi	14.51	E
1401	Ministry of Corporate Affairs	NA	Registrar of Companies, Bengaluru	14.32	E
1402	Ministry of Skill Development & Entrepreneurship	NA	Indian Institute of Entrepreneurship, Guwahati	13.60	E
1403	Ministry of Finance	Department of Revenue	Directorate General of Goods and Service Tax	12.73	E
1404	Ministry of Finance	Department of Revenue	Chief Commissioner of Income Tax (CCA) , Jaipur	12.70	E
1405	Ministry of Finance	Department of Revenue	Chief Commissioner of Customs, Delhi Zone	12.41	E
1406	Ministry of Housing & Urban Affairs	NA	Government of India Stationery Office	11.62	E
1407	Ministry of Finance	Department of Revenue	Directorate of International Customs	10.80	E
1408	Ministry of Health & Family Welfare	Department of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM	10.06	E
1409	Ministry of Railways	NA	Research Design and Standards Organisation	10.00	E
1410	Ministry of Finance	Department of Revenue	Directorate General of Export Promotion	9.47	E
1411	Department of Atomic Energy	NA	Institute of Physics (IOP)	8.90	E
1412	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	ICAR Indian Institute of Soyabean Research	7.50	E
1413	Ministry of Railways	NA	Indian Railway Catering & Tourism Corpn .Ltd.	5.10	E
1414	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Pulses Research (ICAR)	3.17	E
1415	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Potato Research Institute (ICAR)	2.24	E
1416	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Research on Buffalloes (ICAR)	1.49	E
1417	Ministry of Railways	NA	Chittaranjan Locomotive Works	1.40	E
1418	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Project Directorate for Farming Systems Research (ICAR)	1.10	E
1419	Ministry of Corporate Affairs	NA	Registrar of Companies & Official Liquidator, Jharkhand	0.67	E
1420	Ministry of Corporate Affairs	NA	National Company Law Tribunal, Kolkata Bench	0.00	E
1421	Ministry of Environment & Forests	NA	Regional Office, Dehradun	0.00	E
1422	Ministry of Environment & Forests	NA	Regional Office,Bangalore	0.00	E

Sr No.	Ministry	Department	Public Authority	%	Grade
1423	Ministry of External Affairs	NA	Consulate General of India, Bandar Abbas, Iran	0.00	E
1424	Ministry of Railways	NA	Metro Railway, Kolkata	0.00	E
1425	UT of Delhi	NA	Bhai Parmanand Institute of Business Studies	0.00	E
1426	UT of Jammu and Kashmir	NA	Planning Development & Monitoring Department UT of J & K	0.00	E
1427	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Research on Cotton Technology (ICAR)	0.00	E
1428	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute for Subtropical Horticulture (ICAR)	0.00	E
1429	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Institute of Agricultural Engineering (ICAR)	0.00	E
1430	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Central Research Institute for Jute and Allied Fibre (ICAR)	0.00	E
1431	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Maize Research (ICAR)	0.00	E
1432	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Directorate of Medicinal and Aromatic Plants Research (ICAR)	0.00	E
1433	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Soil Science (ICAR)	0.00	E
1434	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Indian Institute of Sugarcane Research (ICAR)	0.00	E
1435	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre for Citrus (ICAR)	0.00	E
1436	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Pig (ICAR)	0.00	E
1437	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Pomegranate (ICAR)	0.00	E
1438	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	National Research Centre on Seed Spcies (ICAR)	0.00	E
1439	Ministry of Agriculture & Farmers Welfare	Department of Agricultural Research & Education	Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)	0.00	E
1440	Ministry of Defence	Department of Defence	Security Office	0.00	E
1441	Ministry of Finance	Department of Revenue	Director General of Income Tax (Inv.) Jaipur	0.00	E
1442	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Devlopment Organization(NR),Chandigarh	0.00	E
1443	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Poultry Performing Testing Centre, Gurgoan	0.00	E
1444	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	Central Sheep Breeding Farm,Hissar	0.00	E
1445	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D, Hissar	0.00	E
1446	Ministry of Fisheries, Animal Husbandry & Dairying	Department of Animal Husbandry And Dairying	RSFP&D, Jammu	0.00	E

Annexure-5
Ministry wise List of Public Authorities who have not submitted Annual Return for the Reporting Year

Sl. No.	Ministry/ Independent Department	Name of Department	Name of PA
NIL			

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